

List of cases which were e-filed during the month of May 2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-724/2023	IDBI BANK VS SHIVJEE KUMAR	VIVEK KUMAR	9818867703	KUMARVIVEKADV@GMAIL.COM	01.05.2023	29.04.2023
CS COMM-732/2023			URBAN MONEY VS SANJAY MONDAL	NEHA MS	9910903521	PAMNANINEHA@YAHOO.COM	02.05.2023	01.05.2023	
OMP(COOM) 64/2023			RAUNAK INTERNATIONAL VS OYO APARTMENTS	UDIT GUPTA	9999829858	OFFICEMERAKILEGAL@GMAIL.COM	02.05.2023	01.05.2023	
OMP(I)COMM 402/2023			AAKASH EDUCATIONAL VS SARTHAK DUTTA	VIDUR SIKKA	9640748593	vidursikka@gmail.com	04.05.2023	02.05.2023	
OMP(COMM)-66/2023			JP SINGH VS OYO APARTMENTS	UDIT GUPTA	9999829858	OFFICEMERAKILEGAL@GMAIL.COM	04.05.2023	02.05.2023	
OMP(COMM)-67/2023			JUVELLO VS OYO APARTMENTS	UDIT GUPTA	9999829858	OFFICEMERAKILEGAL@GMAIL.COM	04.05.2023	02.05.2023	
CS COMM-748/2023			ICICI BANK VS PARAMJEET	VIKAS CHOPRA	9212036118	vikaschopraadvocate@gmail.com	04.05.2023	03.05.2023	
CS COMM-756/2023			RRM TRADING INT. VS INTERNATIONAL PRINT O PACK	MUNISH VOHRA	9811427955	MUNISHLAW.VOHRA@GMAIL.COM	06.05.2023	04.05.2023	
CS COMM-764/2023			JAIN BEARING VS NEELKANTH & ORS.	KRITI JAIN	8826648483	MAYANK@FORLEGAL.IN	08.05.2023	06.05.2023	
CS COMM-769/2023	POONAM AGGARWAL VS JAGDISH	RAMAKANT SHUKLA	9582158748	BHASKAR@TIWARIASSOCIATES.IN	09.05.2023	08.05.2023			

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP(i) COMM-409/2023	HDFC BANK LTD. VS GAJRAJ SINGH	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	09.05.2023	08.05.2023
			OMP(i) COMM-410/2023	HDFC BANK LTD VS SUSHSANTI PANIGHARI	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	09.05.2023	08.05.2023
			OMP(I) COMM-411/2023	HDFC BANK VS RAVI SINGH TOWER	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	09.05.2023	08.05.2023
			OMP(I) COMM-426-2023	HDFC BANK LTD VS ASHU CHAWLA	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	10.05.2023	09.05.2023
			OMP(I) COMM-427/2023	HDFC BANK LTD. VS MOHD YUSUF	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	10.05.2023	09.05.2023
			OMP(I) COMM-428/2023	HDFC BANK LTD. VS MANISH KUMAR	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	10.05.2023	09.05.2023
			CS COMM—780/2023	CANARA BANK VS SAGAR ENTERPRISES	VIPIN	9873101002	PRANA7ADVO@GMAIL.COM	10.05.2023	09.05.2023
			OMP COMM-70/2023	JEET CORPORATION VS OYO APARTMENTS	UDIT GUPTA	9999829858	OFFICEMERAKILEGAL@GMAIL.COM	11.05.2023	10.05.2023
			OMP COMM-71/2023	VIBRUS VS OYO APARTMENTS	UDIT GUPTA	9999829858	OFFICEMERAKILEGAL@GMAIL.COM	11.05.2023	10.05.2023
			OMP(I) COMM-439/2023	DCB BANK VS AZAD KHAN	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	12.05.2023	11.05.2023
			CS COMM—798/2023	PUMA SE VS ASHOK KUMAR	SASHI OJHA	98113456448	shashi923@gmail.com	12.05.2023	11.05.2023

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			CS COMM-810/2023	HAMDARD NATIONAL FOUNDATION VS SANAP HERBALS	SHIVENDRA PRATAP SINGH	9953394364	SHIVENDRA@THEACMECO.COM	16.05.2023	15.05.2023
			CS COMM-811/2023	ICICI BANK VS TASIM & ORS.	C. PRAKASH	9810654872	advocatecp@gmail.com	16.05.2023	15.05.2023
			CS COMM-812/2023	KARTAR CARRIERS VS KULJEET TRANSPORT	NITYA SHARMA	9313081480	SAVIOUR.LAWYER@GMAIL.COM	16.05.2023	15.05.2023
			CS COMM-818/2023	ROHIT JAIN VS INTERNATIONAL PACK O PACK	MUNISH VOHRA	9811427955	MUNIOSHALAW.VOHRA@GMAIL.COM	18.05.2023	17.05.2023
			CS COMM-819/2023	CANARA BANK VS SATNAM ELECTRICALS	VIPIN	9873101002	PRANA7ADVO@GMAIL.COM	18.05.2023	17.05.2023
			CS COMM-820/2023	LMC ENTERPRISES VS AMIT AHUJA	MUKESH RANJAN	9811756351	MUKESHRANJANADVOCATE@GMAIL.COM	18.05.2023	17.05.2023
			CS COMM-821/2023	KAPOOR PLASTIC VS PULKIT PRINTS	ROHIT SEHGAL	9891561599	ADV.NITINK@GMAIL.COM	18.05.2023	17.05.2023
			OMP(COMM)-74/2023	SUBE SINGH VS GIAN CHAND	YASHPAL SINGH PANGHAL	9868802686	ADVOCATEYASH@GMAIL.COM	18.05.2023	17.05.2023
			OMP(i) COMM-462/2023	HDFC BANK LTD VS R B OVERSEAS	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	19.05.2023	18.05.2023
			OMP(i)COMM-463/2023	HDFC BANK VS ASHIMA GOYAL	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	19.05.2023	18.05.2023
			OMP(i)COMM-464/2023	HDFC BANK VS MOHIT GULATI	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	19.05.2023	18.05.2023

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			OMP(i)COMM-465/2023	HDFC BANK VS ANITA GAJRAJ	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	19.05.2023	18.05.2023
			OMP(i)COMM-466/2023	HDFC BANK VS NERAJ SINGH	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	19.05.2023	18.05.2023
			OMP(i)COMM-467/2023	HDFC BANK VS SANJEEV KUMAR GUPTA	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	19.05.2023	18.05.2023
			OMP(i)COMM-478/2023	HDFC BANK VS RAJEEV KUMAR SHARMA	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	20.05.2023	19.05.2023
			OMP(i)COMM-479/2023	HDFC BANK VS BHASKAR BHAGAT	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	20.05.2023	19.05.2023
			OMP(i)COMM-480/2023	TATA CAPITAL FINANCIAL SERVICES VS NARSINGH CONSTRUCTION COMPANY	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	20.05.2023	19.05.2023
			OMP(i)COMM-486/2023	TATA CAPITAL FINANCIAL SERVICES VS NARSINGH CONSTRUCTION COMPANY	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	24.05.2023	23.05.2023
			OMP(COMM)-87/2023	DELHI DEVELOPMENT AUTHORITY VS STALLION SECURITY	ANUPAM SHARMA	9811101789	anupam1876@gmail.com	26.05.2023	25.05.2023
			OMP(COMM)-88/2023	M/S G.B. EXPORTS VS SHRI GANPATI ENTERPRISES	NIKHIL MUKUL	9640859674	RKGUPTA4445@GMAIL.COM	26.05.2023	25.05.2023
			CS COMM-852/2023	HERO INVESTCORP VS ASHOK KUMAR	AASTHA SHARMA	9810481016	MAIL@THELIGALIST.COM	26.05.2023	25.05.2023
			CS COMM-853/2023	SUKESH CHAND GUPTA VS VIKAS SEHGAL	ARIVIND KUMAR SHARMA	9810574316	arvind11@gmail.com	26.05.2023	25.05.2023

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			CS COMM-854/2023	P KUMAR GEENA VS GAMMON INDIA	AJIT KUMAR GOLA	9810323655	AJITGOLA2011@GMAIL.COM	26.05.2023	25.05.2023
			CS COMM-855/2023	PUMA SE VS ROHIT	SASHI PRATAP OJHA	98113456448	shashi923@gmail.com	26.05.2023	25.05.2023
			CS COMM-862/2023	SHREE AMBIKA IMPEX VS AJAY MITTAL	JITENDER KUMAR GAHNYAL	9968237035	JITENDERKUMARGAHNYAL@GMAIL.COM	27.05.2023	26.05.2023
			CS COMM-863/2023	S.P.R.S SALES VS SAREEN AUTO SALES	BHANU MOHAN	9640253697	SUBCONCIL.ORE.COM	27.05.2023	26.05.2023
			CS COMM-864/2023	SS JEWELS VS POOJA GEMS	PRAMOD KUMAR	9717888012	PMDKUMAR20@GMAIL.COM	27.05.2023	26.05.2023
			CS COMM-871/2023	UCO BANK VS MITHANCHAL STORE	SUNIL KUMAR	9971955807	SUNILKUMARSIMPAL99@GMAIL.COM	28.05.2023	27.05.2023
			CS COMM-877/2023	CANARA BANK VS SIMRAN FASHION	GUNJAN KUMAR	9313350568	ADVGKUMAR@GMAIL.COM	30.05.2023	28.05.2023
			CS COMM-878/2023	AKHILESH SAXENA VS GLOBIRA MEDICAL SERVICES PVT. LTD.	RAVI CHAWLA	9810072679	OFFICE@RAVICHAWLA.CO.IN	30.05.2023	28.05.2023
			OMP(COMM)-94/2023	SAANCHIT TRANSPORT VS TATA MOTOR FINANCE LTD.	SUNIL KUMAR	9818592537	AKS2537@GMAIL.COM	30.05.2023	29.05.2023
			CS COMM-885/2023	SASHI PAL SHARMA VS DAV COLLEGE MANAGING COMMITTEE	STUTI WASON	9891227766	WASONANDWASON@GMAIL.COM	31.05.2023	30.05.2023
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	CS (COMM)/727/2023	URBAN MONEY Vs SANTOSH KUMAR RAMANAND CHOUDHARY	NEHA MS(P),	9910903521	pamnanineha@yahoo.com	02-05-2023	01-05-2023

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			CS (COMM)/728/2023	ICICI BANK Vs SHALLU BAMOTRA	SAGAR SHIV	9212036118	vikaschopraadvocate@gmail.com	02-05-2023	01-05-2023
			CS (COMM)/729/2023	M/S S K EDUCATIONS PVT LTD THROUGH AR MS KUSUM LATA Vs MR GAURAV GARG	Aakash Gupta	9958347986	legal.aakash@gmail.com	02-05-2023	02-05-2023
			OMP (I) (COMM)/401/2023	AAKASH EDUCATIONAL SERVICES LIMITED Vs MR SARTHAK DUTTA	VIDUR SIKKA	8512052601	bhaskar@trulegal.co.in	04-05-2023	04-05-2023
			CS (COMM)/742/2023	ATLANTIC PUBLISHERS AND DISTRIBUTORS PVT LTD Vs MR KUMARAN	JEEWAN CHA	9810170243	prashans=tsingh721@gmail.com	04-05-2023	04-05-2023
			CS (COMM)/751/2023	SIR GANGA RAM HOSPITAL VS FAEEM MIYAN	SH.SUB-HASH KUMAR (P)	9811210664	ADVOCATEKUMAR1@GMAIL.COM	06-05-2023	04-05-2023
			CS (COMM)/765/2023	TUSHAR AGGARWAL Vs JAGDISH	Ramakant Shu	9582158748	bhaskar@tiwariassociates.com	09-05-2023	08-05-2023
			OMP (I) (COMM)/404/2023	HDFC BANK LTD Vs VIPIN LOKESH CHAUHAN	ANISH BHO-LA	9811452022	Anish_bhola17@yahoo.com	09-05-2023	08-05-2023
			OMP (I) (COMM)/405/2023	HDFC BANK LTD Vs IMDADUL HAQUE	ANISH BHO-LA	9811452022	Anish_bhola17@yahoo.com	09-05-2023	08-05-2023
			OMP (I) (COMM)/406/2023	HDFC BANK LTD Vs AFZAL KHAN	ANISH BHO-LA	9811452022	Anish_bhola17@yahoo.com	09-05-2023	08-05-2023
			OMP (I) (COMM)/407/2023	HDFC BANK LTD Vs RAJNISH KUMAR	ANISH BHO-LA	9811452022	Anish_bhola17@yahoo.com	09-05-2023	08-05-2023
			CS (COMM)/766/2023	SANJAY KUMAR SONKER Vs KESHAV RAJ PANDEY	ASHWINI KU	9811514844	aswini.mishral@yahoo.co.in	09-05-2023	08-05-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/776/2023	KLJ RESOURCES LIMITED Vs ORIENTAL INSURANCE CO LTD	AMIT KUMAR	9871897844	sawlawassociate@gmail.com	10-05-2023	09-05-2023
			OMP (COMM)/69/2023	SEEMA MAHAPATRA Vs AAKASH EDUCATIONAL SERVICES LIMITED	TARUN KUMAR	9811636923	lawyer.urvashi2@gmail.com	10-05-2023	09-05-2023
			OMP (I) (COMM)/424/2023	HDFC BANK LTD Vs HARISH KUMAR	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	10-05-2023	09-05-2023
			OMP (I) (COMM)/425/2023	HDFC BANK LTD Vs AJAY KUMAR	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	10-05-2023	09-05-2023
			CS (COMM)/788/2023	KLJ PLASTICIZERS LIMITED Vs ORIENTAL INSURANCE CO LTD	AMIT KUMAR	9871897844	sawlawassociate@gmail.com	11-05-2023	10-05-2023
			OMP (I) (COMM)/436/2023	HDFC BANK LTD Vs RAVI KUMAR AND CO	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	11-05-2023	10-05-2023
			CS (COMM)/789/2023	RADHIKA SALES CORPN THROUGH ITS PROP VEENIT MALHOTRA Vs M/S DESIGN N GLASS INC THROUGH ITS	BHANU MOHAN	9810120435	adv.madansagar@gmail.com	11-05-2023	10-05-2023
			Execution (Comm)/266/2023	AU SMALL FINANCE BANK LTD Vs SUDESH KUMAR	MANOJ KUMAR	9811133644	manojk.adv@gmail.com	11-05-2023	10-05-2023
			CS (COMM)/790/2023	BHAWAR LAL RIDMALJI OUNT Vs M/S RIDHI SIDHI ENGINEERS	MUKESH KUMAR	9811365575	mukesh_aggsarwalx25a@yahoo.co.in	11-05-2023	10-05-2023
			CS (COMM)/791/2023	KLJ RESOURCES LIMITED Vs ORIENTAL INSURANCE CO LTD	AMIT KUMAR	9871897844	sawlawassociate@gmail.com	11-05-2023	10-05-2023
			Execution (Comm)/267/2023	KOGTA FINANCIAL INDIA LTD Vs PANKAJ KHURANA	RAHUL KASHYAP	9205511796	lexpacihc03@gmail.com	12-05-2023	11-05-2023

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			CS (COMM)/794/2023	SANJEEV JAIN Vs MS ALKA JAINPROP SHREE BAHURANI SAREE	Ujjwal Jain(P)	9910301562	jainujwal271@gmail.com	12-05-2023	11-05-2023
			CS (COMM)/801/2023	ARANKA INDUSTRIES PVT LTD VS SEDAN ENGINEERING ENTERPRISE	SH.SASAV RA	9539106247	Aajaynuals@gmail.com	15-05-2023	12-05-2023
			Execution (Comm)/275/2023	BANSAL TEXTILETHROUGH ITS PROPRIETOR ARUN KUMAR Vs PRAVEEN KHANDELWAL	SANJEEV KU	9350680089	NA	18-05-2023	17-05-2023
			OMP (COMM)/73/2023	A N TRADERS Vs PAWAN SECURITY SERVICES	DEEPAK KUM	9810847061	jsmishraadvocat@gmail.com	18-05-2023	17-05-2023
			CS (COMM)/814/2023	M/S SAJJAN ENTERPRISES Vs M/S FUTURE LIFE STYLE FASHION LTD DELHI	MOHIT TAN	7838971053	NA	18-05-2023	17-05-2023
			OMP (I) (COMM)/454/2023	HDFC BANK LTD Vs RAJKUMAR RAJPAL SINGH	ANISH BHO- LA	9811452022	Anish_bhola17@yahoo.com	19-05-2023	18-05-2023
			OMP (I) (COMM)/455/2023	HDFC BANK LTD Vs DEBASHISH JALUI JALUI	ANISH BHO- LA	9811452022	Anish_bhola17@yahoo.com	19-05-2023	18-05-2023
			OMP (I) (COMM)/456/2023	HDFC BANK LTD Vs NARENDER SINGH	ANISH BHO- LA	9811452022	Anish_bhola17@yahoo.com	19-05-2023	18-05-2023
			OMP (I) (COMM)/457/2023	HDFC BANK LTD Vs RAMNIWAS RAN SINGH	ANISH BHO- LA	9811452022	Anish_bhola17@yahoo.com	19-05-2023	18-05-2023
			OMP (I) (COMM)/453/2023	HDFC BANK LTD Vs DEEPAK SHARMA	ANISH BHO- LA	9811452022	Anish_bhola17@yahoo.com	19-05-2023	18-05-2023
			OMP (I) (COMM)/476/2023	TATA CAPITAL FINANCIAL SERVICES LTD Vs BALAJI ENTERPRISES	ANISH BHOL	9811452022	Anish_bhola17@yahoo.com	20-05-2023	19-05-2023

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			OMP (I) (COMM)/475/2023	TATA CAPITAL FINANCIAL SERVICES LTD Vs NARSINGH CONSTRUCTION COMPANY	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	20-05-2023	19-05-2023
			CS (COMM)/834/2023	MOHAN LAL VS SATYAJEET YADAV	SH. V.K.GOEL	9810597417	NA	22-05-2023	20-05-2023
			Execution (Comm)/286/2023	SUBHASH CHAND DUA Vs MUNICIPAL CORPORATION OF DELHI	SATYENDRA	9811161525	sksingh116@gmail.com	23-05-2023	22-05-2023
			CS (COMM)/844/2023	CANARA BANK Vs TIWARI DIGITALTHROUGH ITS PROPSAMPURANAND TIWARI	VIPIN(P),	9873101002	pranay7advo@gmail.com	24-05-2023	23-05-2023
			CS (COMM)/845/2023	MEENA BHAWAR LAL MUNOT Vs RDEVIS ENGINEERS PRIVATE LIMITED	MUKESH KUMAR	9811365575	agarwalx25a@yahoo.co.in	24-05-2023	23-05-2023
			OMP (COMM)/82/2023	ABHISHEK SUIT DUPATTA Vs NEERAJ NAGPAL	ARJUN HANU	9891138578	NA	24-05-2023	23-05-2023
			CS (COMM)/846/2023	BANK OF BARODA Vs SHREE BALAJI TEXTILE	VIJETA OHR	9971048944	vijetaohri@gmail.com	24-05-2023	23-05-2023
			Execution (Comm)/288/2023	AU SMAL FINANCE BANK VS AMIT BATRA	DILIP (P)	9811057626	Adv.dilipandita2gmail.com	25-05-2023	24-05-2023
			Execution (Comm)/294/2023	ICICI BANK LIMITED Vs JOGINDER SINGH	SUNITA SINGH	9811802239	indolexlaw@gmail.com	26-05-2023	25-05-2023
			CS (COMM)/850/2023	STATE BANK OF INDIA Vs DHARMENDER	SUNIL SEHR	9212190624	delhilawyers76@yahoo.co.in	26-05-2023	25-05-2023
			OMP (COMM)/86/2023	M/S AUTO NEEDS THROUGH PARTNER Vs M/S CLIX CAPITAL SERVICES PVT LTD	Sachin kharb	91204324579	office@mosanayadvicate.com	26-05-2023	25-05-2023

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			CS (COMM)/851/2023	LITE BITE FOODS PVT LTD Vs ITOVIA FOOD SERVICES	HITESH KUMAR	9911557789	sslawassociate@yahoo.co.in	26-05-2023	25-05-2023
			Execution (Comm)/299/2023	KOTAK MAHINDRA PRIME LTD Vs NARINJAN DASS ANAND AND SONS	KUSHAL KUMAR	9958724670	NA	27-05-2023	26-05-2023
			CS (COMM)/858/2023	M/S TRANE TECHNOLOGIES INDIA PVT LTD Vs ZERO SQUARE ENERGY SOLUTIONS PRIVATE LIMITED	SUMEET ANAND	9811209030	sumitsharma.r@gmail.com	27-05-2023	26-05-2023
			CS (COMM)/859/2023	DIVYESH INDIA COTTON GROUPTHROUGH PROPRIETOR Vs NAJEEB KHAN	DIXIT MEHTA	8556059335	ADV.DIXIT.MEHTA@GMAIL.COM	27-05-2023	26-05-2023
			CS (COMM)/860/2023	SMT SEEMA BHALOTIA PROPRIETOR OF BHALOTIA TRADING COMPANY Vs SH SANJAY BAZAZ	Ms. Smita Rajgarhia,	9212545556	smita20185@gmail.com	27-05-2023	26-05-2023
			CS (COMM)/875/2023	SHASHANK AGGARWAL Vs SAMBHAV KUMARTRADING AS M/S ANNAPURANA	MOHAMMAD	9693960001	m2sbillal@yahoo.co.in	30-05-2023	29-05-2023
			OMP (COMM)/92/2023	BOHRA INDUSTRIAL RESOURCES PRIVATE LIMITED Vs HDFC BANK LTD	Rohit Bohra(PNA		bohrarohit33@gmail.com	30-05-2023	20-05-2023
			CS (COMM)/876/2023	DEVENDAR KUMAR Vs SANDEEP SINGH	MANOJ KUMAR	9899813888	onfo@unitriolaw.com	30-05-2023	20-05-2023
			CS (COMM)/881/2023	ICICI BANK LIMITED Vs MS DEV ENTERPRISES THROUGH ITS PROPRITOR RAMESH RAM	PRASHANT KUMAR	9671978029	deventp1991@gmail.com	31-05-2023	30-05-2023
			CS (COMM)/882/2023	SHRI VIKAS MODA PROPRIETOR M/S MEGHA HOSIERY Vs SHRI ABDUL BASHEER PROPRIETOR M/S	RAJINDER KUMAR	8861994203	abdulbasheer342@gmail.com	31-05-2023	30-05-2023
			Execution (Comm)/318/2023	HDFC BANK LIMITED Vs ASHWANI SINGH	SACHIN TOMAR	9811311360	adnavdeep1963@yahoo.com	31-05-2023	30-05-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/883/2023	SANJAY GOEL Vs KYREEN BRAND HOLDING PVT LTD AND ANR	SANTOSH KUMAR	9313780408	NA	31-05-2023	30-05-2023
			CS (COMM)/884/2023	S B ELECTRICAL SWITCHGEAR PVT LTD Vs GURPREET SINGH	ANANT KUMAR	9319837798	aea.advanced@gmail.com	31-05-2023	30-05-2023
3	MS. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	CS(COMM) 721/2023	MANISH KUMAR V/S CHHOTU T	SH. GAURAV	9718695053	N/A	01.05.2023	29.04.2023
			CS(COMM) 722/2023	ICICI BANK LTD. V/S SHIV KUMAR	SH. SHAILEN	9899585301	babbarandassociatesicici@gmail.com	01.05.2023	31.03.2023
			CS(COMM) 736/2023	KALYAN DUTT V/S RAM NIWAS S	MS. NIKITA G	971189248	advnikitagupta@gmail.com	03.05.2023	02.05.2023
			CS(COMM) 737/2023		SH. RAVI SHA	9811252038	advocatersgarg@gmail.com	03.05.2023	02.05.2023
			CS(COMM) 746/2023	IDBI BANK LTD. V/S ALPA AKASH	KOTHARI	9213905829		04.05.2023	03.05.2023
			CS(COMM) 745/2023	UNION BANK OF INDIA V/S ALK	SH. GAUTAM	999933412	N/A	04.05.2023	04.05.2023
			CS(COMM) 744/2023	INLAND WORLD LOGISTICS PVT	SH. JAI PRAK	9811165702	N/A	04.05.2023	04.05.2023
			CS(COMM)749/2023		SH. SAMEER	9810134864	sameerdewan123@rediffmail.com	06.05.2023	04.05.2023
			CS(COMM) 770/2023	SMT. POONAM AGGARWAL V/S ISH	SH. RAMAKA	9810146082	bhaskar@tiwariassociates.com	09.05.2023	08.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS(COMM) 771/2023	TUSHAR AGGARWAAL V/S RAKESH RAMAKANT SHUKLA	SH. RAMAKANT SHUKLA			09.05.2023	08.05.2023
			CS(COMM) 772/2023		MS. VANI VA	9561903096	contact@innovatuslaw.in	09.05.2023	08.05.2023
			CS(COMM) 773/2023	D.K. ASSOCIATES V/S RAIL LANI	SH. MOHIT K	9818885995	mohitmudgalchambers@gmail.com	09.05.2023	08.05.2023
			CS(COMM) 781/2023		SH. SAURABH	9599862350	advocatemishra1102@gmail.com	10.05.2023	09.05.2023
			CS(COMM) 782/2023	K.L.J. RESOURCES LTD. V/S ORIENTAL INSUR		9871897844	savlawassociates@gmail.com	10.05.2023	09.05.2023
			CS(COMM) 783/2023	CANARA BANK V/S RIEHAN INFO	PRATAP CHAN/A		N/A	10.05.2023	09.05.2023
			CS(COMM) 793/2023	K.L.J. RESOURCES LTD. V/S ORIENTAL INSUR	N/A		N/A	11.05.2023	10.05.2023
			CS(COMM) 800/2023		SH. MRIDUL	9810302811	advocatejainoffice@gmail.com	12.05.2023	11.05.2023
			CS(COMM) 802/2023	CRISPERS V/S IMRAN KHAN	SH. SYED WA	9560114428	w.ali2303@gmail.com	15.05.2023	12.05.2023
			CS(COMM) 803/2023	MAHENDRU TAX FAB V/S M/S S	SH. RAJENDR	9013442513	advrajpratap@gmail.com	15.05.2023	12.05.2023
			CS(COMM) 813/2023	THE INDIAN EXPRESS PVT. LTD.	SH. RAJAN K	9811797546	advrklawoffice@gmail.com	17.05.2023	16.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS(COMM) 816/2023	MANISH SINGHAL V/S HEMANT M/S MITHILA	M/S MITHILA	9871455577	advocatemithila@gmsil.com	18.05.2023	17.05.2023
			CS(COMM) 817/2023	SUSHANT SHYAM V/S M/S AMRISH	SH. AJAY BAH	9811222542	bahl_ajay@hotmail.com	18.05.2023	17.05.2023
			CS(COMM) 837/2023	M/S JASWANT INTERNATIONAL	SH. DEEPAK	9810127778	adv.deepakdewan@gmail.com	22.05.2023	20.05.2023
			CS(COMM) 841/2023	SHIV DUTT SHARMA V/S THE CO	SH. C.P. TYAG	9810231866	cptyagi54gmail.com	23.05.2023	22.05.2023
			CS(COMM) 848/2023	UMESH TYAGI V/S M.C.D.	SH. DEEPAN	8860939496	N/A	25.05.2023	24.05.2023
			CS(COMM) 865/2023	LAXMI PUBLICATIONS PVT. LTD	SH. RAKESH	9582959560	rakeshk1987@yahoo.com	27.05.2023	26.05.2023
			CS(COMM) 866/2023	HANDLOOM FABRICS V/S MAYU	SH. SHREYEK	9711424345	shreyek92@gmail.com	27.05.2023	26.05.2023
			CS(COMM) 867/2023	VIKAS ENTERPRISES V/S MAYU	SH. SHREYEK	9711424345	shreyek92@gmail.com	27.05.2023	26.05.2023
			CS(COMM) 870/2023	CANARA BANK V/S JAYANT FO	SH. PRANAY SHARMA		pranay7advo@gmail.com	29.05.2023	27.05.2023
			CS(COMM) 879/2023	ICICI BANK LTD. V/S SKS TELE	SH. DEEPAK	9818030800	induslegalia@gmail.com	30.05.2023	29.05.2023
			OMP(I)(COMM) 400/2023	TATA CAPITAL FINANCIAL SERV	SH. JOGINDE	9810315334		03.05.2023	02.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP(COMM) 65/2023	VINEET KUMAR YADAV V/S BAN	SH. BHARAT	8860402532	bharatsaini525b@gmail.com	04.05.2023	04.05.2023
			OMP(I)(COMM) 412/2023	HDFC BANK LTD. V/S SHWETA A	SH. ANISH B	9811452022	anish_bhola17@yahoo.com	09.05.2023	08.05.2023
			OMP(I)(COMM) 413/2023	HDFC BANK LTD. V/S VIPIN SHA	SH. ANISH B	9811452022	anish_bhola17@yahoo.com	09.05.2023	08.05.2023
			OMP(I)(COMM) 414/2023	HDFC BANK LTD. V/S ABHISHEK	SH. ANISH B	9811452022	anish_bhola17@yahoo.com	09.05.2023	08.05.2023
			OMP(I)(COMM) 429/2023	HDFC BANK LTD. V/S SHUVEND	SH. ANISH B	9811452022	anish_bhola17@yahoo.com	10.05.2023	09.05.2023
			OMP(I)(COMM) 430/2023	HDFC BANK LTD. V/S WINDLOG	SH. ANISH B	9811452022	anish_bhola17@yahoo.com	10.05.2023	09.05.2023
			OMP(I)(COMM) 431/2023	HDFC BANK LTD. V/S NAAZREEN	SH. ANISH B	9811452020	anish_bhola17@yahoo.com	10.05.2023	09.05.2023
			OMP(I)(COMM) 432/2023	HDFC BANK LTD. V/S IQBAL AAS	SH. ANISH B	9811452020	anish_bhola17@yahoo.com	10.05.2023	09.05.2023
			OMP(I)(COMM) 446/2023	HDFC BANK LTD. V/S DHIREND	SH. ANISH B	9811452022	anish_bhola17@yahoo.com	17.05.2023	16.05.2023
			OMP(I)(COMM) 447/2023	HDFC BANK LTD. V/S VIJAY JAIN	SH. ANISH B	9811452022	anish_bhola17@yahoo.com	17.05.2023	16.05.2023
			OMP(I)(COMM) 460/2023		SH. ANISH B	9811452022	anish_bhola17@yahoo.com	19.05.2023	18.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP(I)(COMM) 461/2023	HDFC BANK LTD. V/S DEV SHARMA	SH. ANISH BHOLA	9811452020	anish_bhola17@yahoo.com	19.05.2023	18.05.2023
			OMP(I)(COMM) 474/2023	HDFC BANK LTD. V/S PRADEEP SHARMA	SH. ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	20.05.2023	19.05.2023
			OMP(I)(COMM) 483/2023	MAHAVIR TRANSMISSION LTD.	SH. AASHEESH	N/A	N/A	23.05.2023	22.05.2023
			OMP (COMM) 85/2023	PUJA SILK AND SAREES V/S ASHISH	SH. ARJUN MANDA		N/A	24.05.2023	23.05.2023
			OMP (COMM) 84/2023	M/S ABHISHEK SUIT DUPATTA & SHAWLS	SH. ARJUN MANDA		N/A	28.04.2023	27.04.2023
			OMP (COMM) 95/2023	SAANCHIT TRANSPORT SERVICES	SH. A.K. SINGH	9818592537	aks2537@gmail.com		29.05.2023
			EX (COMM) 251/2023	HDFC BANK LTD. V/S AMAN SHARMA	SH. SANJEEV	8285002845	litigation@srcslegal.com	01.05.2023	29.04.2023
			EX (COMM) 258/2023	HARJEET KAUR V/S DAVINDER ANAND				06.05.2023	04.05.2023
			EX (COMM) 260/2023	HDFC BANK LTD. V/S R.K. SILK MERCHANTS	SH. SANJEEV	8285002845	litigation@srcslegal.com	08.05.2023	06.05.2023
			EX (COMM) 261/2023	DESIGN ASSOCIATES INC. V/S ESHWAR	SH. ARJUN DEWAN	9810700027	arjun.dewan85@gmail.com	08.05.2023	06.05.2023
			EX (COMM) 263/2023	M/S BAJAJ FINANCE LTD. V/S PASHA	SH. SHARVA	9990151720, 9810700027	gloriouslawassociates@gmail.com	09.05.2023	08.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX (COMM) 274/2023	M/S WBT- INDIA PVT. LTD. V/S N	SH. ROHIT G	9312248785	rohitgoel1975@gmail.com	17.05.2023	16.05.2023
			EX (COMM) 279/2023	SHIV DUTT SHARMA V/S M.C.D.	SH. C.P. TYAG	9810231866	cptyagi54gmail.com	19.05.2023	18.05.2023
			EX (COMM) 284/2023	PIRAMAL CAPITAL & HOUSING F	SH. RISHABH	8882531888		22.05.2023	22.05.2023
			EX (COMM) 291/2023	HDFC BANK LTD. V/S SHAHEED	SH. SANJEEV	8285002845	litigation@srcslegal.com	25.05.2023	25.05.2023
			EX (COMM) 305/2023	M/S SPINKS INDIA V/S M/S NIKI	SH. NATWAR	9818906064	natwarrai@gmail.com	29.05.2023	27.05.2023
			EX (COMM) 306/2023	ICICI BANK LTD. V/S RAJENDRA	SH. AMREND	9811802239, 9	indolexlaw@gmail.com	29.05.2023	27.05.2023
			EX (COMM) 307/2023	HDFC BANK LTD. V/S KAMAL DESH	SH. NAVDEE	9811311360	advnavdeep1963@gmail.com	29.05.2023	27.05.2023
			EX (COMM) 319/2023	SUSHIL KUMAR V/S MUNICIPAL	SH. SATYEND	9811161525	sksingh116@gmail.com	31.05.2023	30.05.2023
			EX (COMM) 320/2023	SUMIT GUPTA V/S MUNICIPAL C	SH. SATYEND	9811161525	sksingh116@gmail.com	31.05.2023	30.05.2023
4	MS ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	OMP I COMM/399/2023	HDFC BANK LTD VS. NISHA SHARMA & ANR	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	01.05.2023	21.04.2023
			OMP I COMM/398/2023	HDFC BANK LTD VS. RAJNISH KUMAR	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	01.05.2023	28.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP I COMM/397/2023	HDFC BANK LTD VS. USHA RANI	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	01.05.2023	28.04.2023
			EX (COMM) 250/2022	ASHOK KUMAR NAGPAL VS. POOJA SILK AND SAREES & ORS	BABBAR & ORS	9899585301	SHALENDRABABBAR19@@GMAIL.COM	01.05.2023	27.04.2023
			EX (COMM)-254/2023	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. VS. M/S S.S. RANA TOUR AND TRAVELS AND	SH. RAVI SHANKER GARG	9868552038	advocatersgarg@gmail.com	02.05.2023	17.03.2023
			EX (COMM)-256/2023	PIONEER CORPORATION VS. SUSHIL GOEL	SH. RAHUL CHAUDHRY	011-43500000	litigation@rahulchaudhry.com	03.05.2023	02.05.2023
			CS (COMM)-738/2023	SHEETAL SAREEN VS. M/S APEX TRADERS	MS. AISHWARYA RAO	9871598522	aishwaryaraoadvocate25@gmail.com	03.05.2023	02.05.2023
			CS (COMM)-740/2023	D K ENTERPRISES VS. M/S SPG CONSUMER PRODUCTS PVT. LTD. AND Anr.	SH. CHANDRA KANT TIWARI	9717006365	adv.cktiwari@gmail.com	03.05.2023	02.05.2023
			CS (COMM)754/2023	ICICI BANK LTD. V/S RANJEET SINGH	BABBAR AND ASSOCIATES	9899585301	BABBARANDASSOCIATESICICI@GMAIL.COM	06.05.2023	04.03.2023
			CS (COMM)752/2023	ICICI BANK LTD. V/S SANDEEP SAIN	BABBAR AND ASSOCIATES	9899585301	BABBARANDASSOCIATESICICI@GMAIL.COM	06.05.2023	04.03.2023
			CS (COMM)750/2023	ICICI BANK LTD. V/S SANDEEP SAIN	BABBAR AND ASSOCIATES	9899585301	BABBARANDASSOCIATESICICI@GMAIL.COM	06.05.2023	04.03.2023
			CS (COMM)755/2023	JC FABRICS V/S BINDRA BAG COMPANY	SAHIL TALWAR	9711582772	SAHILTALWAR@YAHOO.COM	06.05.2023	15.04.2023
			CS (COMM)757/2023	CANARA BANK VS. ASHISH KUMAR AND ANR	SUMAN MANDAL	8860976561	NAVENDU.UPADHAY@GMAIL.COM	06.05.2023	18.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX (COMM)259/2023	ADITYA BIRLA FINANCE LTD. VS. JANKI OVERSEAS AND ANR	BHUMIKA POPLI	8448356766	BHUMIKA@TRULEGLA.CO.OM	08.05.2023	18.04.2023
			CS (COMM)-760/2023	SACHIN GUPTA VS. SACHIN BHALLA	SHIVENDRA PRATAP SINGH	9953394364	SHIVENDRA@THEALMECO.COM	08.05.2023	18.04.2023
			OMP I COMM 403/2023	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS. PRIYANKA SHARMA AND ORS.	AVINASH KUMAR	9811182985	AVINASH.ADV@GMAIL.COM	09.05.2023	02.05.2023
			CS (COMM)767/2023	NARESH CHAND GUPTA VS. SH. SURESH CHAND GOEL	SUBHASH CHANDRA	9810459344	CHANDRAADV31@GMAIL.COM	09.05.2023	02.05.2023
			EX (Comm)265/2023	JYOTI CNC AUTOMATION LIMITED VS. CENTRAL ORGANISATION OF MODERNISATION OF	AMIT DUBEY SATHAK	9910162280	AMITJURIST@GMAIL.COM	09.05.2023	08.05.2023
			EX (Comm)262/2023	HDFC BANK VS GEET ASINGH	SRCS	8285002845	LITIGATIO@NSRCSLEGAL.COM	09.05.2023	08.05.2023
			OMP I COMM423/2023	HDFC BANK LTD VS. SANJANA RAJAK	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	10.05.2023	08.05.2023
			OMP I COMM/422/2023	HDFC BANK LTD VS.ARUN KUMAR	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	10.05.2023	08.05.2023
			CS (COMM)778/2023	ASHA RAM AND SONS PRIVATE LIMITED VS. PULKIT AGGARWAL	SACHIN KUMAR JAIN	9873586359	SKJAINADVOCATE9@GMAIL.COM	10.05.2023	08.05.2023
			CS (COMM)777/2023	ASHA RAM AND SONS PRIVATE LIMITED VS. BIG MUSCLES	SACHIN KUMAR JAIN	9873586359	SKJAINADVOCATE9@GMAIL.COM	10.05.2023	08.05.2023
			OMP MISC (COMM) 2/20	NARYAN MOBILE ACCESSORIES VS. INTEX TECHNOLOGIES	ROHIT GOEL	10.05.2023	ROHITGOEL1975@GMAIL.COM	10.05.2023	06.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP I COMM/433/2023	HDFC BANK LTD VS. DEJI KUMAR AND ANR	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	10.05.2023	08.05.2023
			CS (COMM)729/2023	INLAND WORLD LOGISTICS PVT LTD VS. BOSE ELECTRONICS	J.P.SHEKHAWAT	9811165702	SHEKHAWATJP14@REDIFFMAIL.COM	10.06.2023	08.05.2023
			EX (COMM)270/2023	M/S M.K. SALES CORPORATION AND ANR VS. SH. ASHWANI KUMAR AND OTHERS	VIKAS SHARMA	9.90E+009	VIKASSHARMAADV1980@GMAIL.COM	12.05.2023	08.05.2023
			CS (COMM)/799/2023	PACKAGING INDIA V/S HIMALAYA FOOD INTERNATIONAL LTD	GAGAN KUMAR	9854224557	NAVENDU.UPADHAY@GMAIL.COM	12.05.2023	13.03.2023
			OMP I COMM 445/2023	DCB BANK LTD VS. JAKIR HUSSAIN	ANISH BHOLA	9811452022	ANISH_BHOLA`7@YAHOO.COM	15.05.2023	13.03.2023
			CS (COMM)809/2023	M/S MAHENDRU TE FAB V/S K.K.R. FASHION AND ANR	RAJENDRA PRATAP SINGH	9013442413	advrajpratap@gmail.com	15.05.2023	13.03.2023
			EX (COMM)/271/2023	HDFC BANK LTD VS. SANJAY KUMAR	SACHIN KATYAL	9811015339	LEGAL@KATYALASSOCIATES.COM	16.05.2023	13.03.2023
			MISC DJ/312/2023	MURTUZA GHEEWALA V/S DEEWAN CHAND OM PRAKASH	ABHISHEK VERMA	7055858400	A.VERMA.CLC@GMAIL.COM	16.05.2023	13.05.2023
			CS (COMM)-823/2023	M/S DEEPAK SALES AGENCY VS. M/S SIDDHANT OFSET	SH. SANDEEP KAUSHIK	9871262435	sandeepkaushik_5yahoo.co.in	18.05.2023	17.05.2023
			cs (comm)-822/2023	STATE BANK OF INDIA VS. INDERJEET SINGH	SH. VARUN R CHANDIOK	9818365119	chamersofvarunchandiok@gmail.com	18.05.2023	12.05.2023
			CS (COMM)-825/2023	M/S KLJ RESOURCES LTD. VS. ORIENTAL INSURANCE. CO. LTD.	SH. AMIT MAIHAN	9871897844	savlawassociate@gmail.com	18.05.2023	17.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)=828/2023	REKHA DEVI VS. MCD	SH. A.K. TRIVEDI	9871441764	aktrivedilawoffices@gmail.com	18.05.2023	17.05.2023
			OMP I COMM 473/2022	HDFC BANK LTD VS. RENU SHARMA	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	19.06.2023	17.05.2023
			CS (COMM)/831/2023	SBI VS. RAJ PAL	SURESH KUMAR	9.82E+010	ADVOCATE.SURESH75@GMAIL.COM	20.05.2023	24.04.2023
			CS (COMM)/832/2023	SBI VS. SALEK CHAND	SURESH KUMAR	9.82E+010	ADVOCATE.SURESH75@GMAIL.COM	20.05.2023	24.04.2023
			CS (COMM)/833/2023	BANKEY BIHARI GOYAL V/S VIKAS BHALLA	VIKAS BHALLA	9810220183	PANKAJ_PRATHANMTH@YAHOO.COM	20.05.2023	24.04.2023
			OMP (COMM)79/2023	CONVEST BUILDCON V/S OYO APARTMENTS	TARRANJIT SINGH SAWHNEY	999829858/7	OFFICE.MERAKILEGAL@GMAIL.COM	20.05.2023	18.05.2023
			EX (COMM)281/2023	KOTAK MAHINDRA BANK LTD VS. RAJA RAM SWAMI & ANR	AMIT KUMAR VATS	8368668358	AMITKUMAR.294@REDIFFMAIL.COM	22.05.2023	18.05.2023
			OMP I COMM/482/2023	HDFC BANK LTD VS. JAWID KHAN	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	22.05.2023	18.05.2023
			CS (COMM)/835/2023	IDBI BANK LTD VS. KASHISH JAIN & ORS	KASHISH JAIN	9811898399	MANISH@KLFINDIA.COM	22.05.2023	18.05.2023
			CS (COMM)/836/2023	TARUN CREATIONS V/S KAPOOR BROTHERS	MANISH CHAUHAN	9811761046	MANISHLEGALSOLUTION@GMAIL.COM	22.05.2023	18.05.2023
			CS (COMM)838/2023	STATE BANK OF INDIA VS. VISHAWENDRA SOLE PROP OF M/S V2S CREATION	VARUN CHANDOK	9818365119	NA	22.05.2023	18.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX (COMM)/285/2023	BAJAJ FINANCE LTD. V/S HARDEEP SINGH	SHARVAN KAUSHIK	9990151720	GLORIOUSLAWASSOCIATES@GMAIL.COM	22.05.2023	18.05.2023
			OMP (COMM)81/2023	MR. NIRMAL SINGH BAJWA V/S R.N. KAPOOR AND ASSOCIATES	ANILENDRA PANDEY	9868259532	APANDEYADVSC@REDDFFMAIL.COM	23.05.2023	18.05.2023
			CS (COMM)843/2023	KOHLI BROTHERS V/S INTEC INDIA LIMITED	RAJIV GUPTA	9811284735	LAWNRAJIV@GMAIL.COM	23.05.2023	18.05.2023
			CS (COMM)83/2023	PUJA SILK AND SAREES VS NEERAJ NAGPAL	MASOOD HUSSAIN	9891138578	NA	24.05.2023	18.05.2023
			CS (COMM)-849/2023	GAURAV AGGAWAL VS. ARIHANT JAIN	SH. ARVIND SHARMA	9810574316	arvindsharmaa67@yahoo.com	25.05.2023	23.05.2023
			EX (COMM)-298/2023	M/S PLAZA WIRES LTD. VS. SAPNA SANGHI	SH. DUSHYANT SWAROOP	9811340327	advdushyantswaroop@gmail.com	26.05.2023	12.05.2023
			EX (COMM)-301/2023	ANITA GARG VS. MCD	SH. S.K. SINGH	9811161525	sksigh116@gmail.com	27.05.2023	22.05.2023
			EX (COMM)-302/2023	SHOBIT BANSAL VS. MCD	SH. S.K. SINGH	9811161525	sksigh116@gmail.com	27.05.2023	22.05.2023
			EX (COMM)-303/2023	SHOBIT BANSAL VS. MCD	SH. S.K. SINGH	9811161525	sksigh116@gmail.com	27.05.2023	22.05.2023
			OMP (COMM)-91/2023	CLOUDWAY SONSULTING PVT. LTD. & Ors. VS. M/S NEO GROWTH CREDIT PVT. LTD. AND Anr.	SH. AVANISH KUMAR	980769286	avanishkumar@bsklegal.org.	29.05.2023	17.05.2023
			EX (COMM)-313/2023	ICICI BANK LTD. VS. SATISH KUMAR	SH. CHARAN JEET SINGH	9540197757	cjsnjuris@gmail.com	30.05.2023	20.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX (COMM)-311/2023	ICICI BANK LTD VS. FIROJ KHAN	SH. CHARAN JEET SINGH	9540197757	cjsnjuris@gmail.com	30.05.2023	20.05.2023
			EX (COMM)-312/2023	ICICI BANK LTD. VS. ROBIN JAIN	SH. CHARAN JEET SINGH	9540197757	cjsnjuris@gmail.com	30.05.2023	20.05.2023
			EX (COMM)-309/2023	M/S SANMATI BUILDER VS. UNION OF INDIA	SH. BHUPESH NARULA	9810260246	bhupeshnarula@gmail.com	30.05.2023	27.05.2023
			EX (COMM)-310/2023	M/S SANMATI BUILDER VS. UNION OF INDIA	SH. BHUPESH NARULA	9810260246	bhupeshnarula@gmail.com	30.05.2023	27.05.2023
			MISC. DJ-367/2023	M/S SHREE POLYMERS VS. THE NEW INDIA ASSURANCE CO. PVT.	SH. SONDHI NARULA DALAL	9953994696	info@sndlawyers.com	30.05.2023	26.05.2023
			CS (COMM)-874/2023	ICICI BANK LTD. VS. PANKAJ SINGH (SINCE DECEASED THROUGH HIS LRS.)	MS CHETNA BHALLA	9810080772	punitbhalla@aol.com	30.05.2023	23.05.2023
			OMP (COMM)-98/2023	SAANCHIT TRANSPORT SERVICE PVT. LTD. AND ANR. VS. TATA MOTORS FINANCE LTD. AND ORS.	SH. A.K. SINGH	981892537	aks2537@gmail.com	31.05.2023	29.05.2023
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	CONTEMPT PETITION 8/20	BIKANERVALA V/S SATYA NARA	RAHUL VIDHANI		Not Available	01.05.2023	01.05.2023
			CS COMM-723/2023	CANARA BANK V/S ASHOK KUM	SUMAN MANDAL		Not Available	01.05.2023	01.05.2023
			EX. COMM-252/2023	HDFC BANK LTD. V/S SAJID NEG	SANJEEV PATHAK		Not Available	01.05.2023	01.05.2023
			CS COMM-730/2023	ICICI BANK LTD. V/S MANZOOR	PRASHANT KR.		Not Available	02.05.2023	02.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX. COMM-255/2023	KOTAK MAHINDRA BANK V/S PA	AMIT KR.		Not Available	02.05.2023	02.05.2023
			CS COMM-731/2023	ICICI BANK LTD. V/S ARPANA KUREGULAR			Not Available	02.05.2023	02.05.2023
			CS COMM-735/2023	PUMA SE V/S DEEPAK KUMAR	SHASHI PRATAP OJHA		Not Available	03.05.2023	03.05.2023
			CS COMM-743/2023	CANARA BANK LTD. V/S SHRI AJ	PRATAP CHANDRA RANA		Not Available	04.05.2023	04.05.2023
			EX COMM-257/2023	ADITYA BIRLA FINANCE LTD. V/	VIDUR SIKKA		Not Available	04.05.2023	04.05.2023
			CS COMM-753/2023	COLLEGE BOOK STORE V/S VIVE	SUNIL KUMAR		Not Available	06.5.2023	06.5.2023
			CS COMM-763/2023	KLJ ORGANIC LTD. V/S ORIENTA	AMIT KR. MAIHAN		Not Available	08.05.2023	08.05.2023
			OMP(I) COMM-418/2023	UGRO CAPITAL LTD V/S JAY FO	ARVIND KR. JADAN		Not Available	09.05.2023	09.05.2023
			OMP (I) COMM 419/2023	HDFC BANK LTD V/S JYOTI SHA	ANISH BHOLA		Not Available	09.05.2023	09.05.2023
			OMP (I) COMM 420/2023	HDFC BANK LTD V/S RAMBIR SI	ANISH BHOLA		Not Available	09.05.2023	09.05.2023
			OMP (I) COMM 421/2023	HDFC BANK LTD V/S MONIKA JA	ANISH BHOLA		Not Available	09.05.2023	09.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS COMM -774/2023	PUNEET BHATIA V/S SAURABH	ONEERAJ KUMAR DWIVEDI		Not Available	09.05.2023	09.05.2023
			CS COMM -775/2023	ICICI BANK LTD V/S BHANU KUN	SAGAR SHIVAM		Not Available	09.05.2023	09.05.2023
			CS COMM-785/2023	KLJ RESOURCES LTD. V/S ORIEN	AMIT KUMAR MAIHAN		Not Available	10.05.2023	10.05.2023
			OMP(I) COMM-434/2023	HDFC BANK LTD. V/S ROYAL GIFTS ENTERPRISES			Not Available	10.05.2023	10.05.2023
			CS COMM -795/2023	PUMA SE V/S ASHOK KUMAR	SHASHI PRATAP OJHA		Not Available	12.05.2023	12.05.2023
			CS COMM -796/2023	KLJ RESOURES LTD V/S ORIENT	AMIT KUMAR MAIHAN		Not Available	12.05.2023	12.05.2023
			CS COMM 797/2023	IDBI BANK LTD V/S SUDEEP KAT	MANISH KUMAR DEWAN		Not Available	12.05.2023	12.05.2023
			OMP(I) COMM 437/2023	DCB BANK LTD V/S DURGA NAN	ANISH BHOLA		Not Available	12.05.2023	12.05.2023
			OPM(I) COMM-438/2023	DCB BANK LTD V/S RAJU	ANISH BHOLA		Not Available	12.05.2023	12.05.2023
			EX COMM 268/2023	LALIT KUMAR CHHARI V/S ARVI	PIYUSH GAUR		Not Available	12.05.2023	12.05.2023
			OMP(I) COMM 444/2023	HDFC BANK LTD V/S SATENDER	ANISH BHOLA		Not Available	15.05.2023	15.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS COMM -804/2023	MAHENDER KUMAR YADAV V/S	RAJENDER PR	RATAP SINGH	Not Available	15.05.2023	15.05.2023
			CS COMM -808/2023	ELIXIR METAL WORKS V/S ECH	BADAL KATARIYA		Not Available	15.05.2023	15.05.2023
			CS COMM-827/2023	AXIS BANK LTD. V/S YASHIKA R	ODERICS SHAH		Not Available	18.05.2023	18.5.2023
			OMP(I) COMM-449/2023	MADHULIKA LAMBA V/S MCD			Not Available	18.05.2023	18.5.2023
			CS COMM-826/2023	DILIP TEXTILES V/S RISHABH S	MANISH KR. SINGH		Not Available	18.05.2023	18.05.2023
			OMP COMM-76/2023	OVER SEAS V/S OYO APPARTME	UDIT GUPTA		Not Available	19.05.2023	19.05.2023
			OMP COMM-77/2023	M.S STRYKER SECURITY & SAFF	NISHANT NIGAM		Not Available	19.05.2023	19.05.2023
			OMP(I) COMM-450/2023	HDFC BANK LTD. V/S MADAN M	ANISH BHOLA		Not Available	19.05.2023	19.05.2023
			OMP(I) COMM-451/2023	HDFC BANK LTD. V/S VASEEM I	ANISH BHOLA		Not Available	19.05.2023	19.05.2023
			OMP(I) COMM-452/2023	HDFC BANK LTD. V/S SEEMA SH	ANISH BHOLA		Not Available	19.05.2023	19.05.2023
			EX. COMM-277/2023	SUNIL KUMAR V/S THE COMMIS	CHANDRA PAL SINGH		Not Available	19.05.2023	19.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX.COMM-278/2023	HDFC BANK LTD. MOHAMMAD Z	SACHIN KATYAL		Not Available	19.05.2023	19.05.2023
			OMP(I) COMM-458/2023	HDFC BANK LTD. V/S KRISHNA	ANISH BHOLA		Not Available	19.05.2023	19.05.2023
			OMP(I) COMM-459/2023	HDFC BANK LTD. V/S SANVER C	ANISH BHOLA		Not Available	19.05.2023	19.05.2023
			CS COMM-830/2023	DCM SHRI RAM LIMITED V/S M	PREM PRAKASH		Not Available	19.05.2023	19.05.2023
			OMP (I)COMM-477/2023	TATA CAPITAL FINANCIAL SERV	ANISH BHOLA		Not Available	20.05.2023	20.05.2023
			EX. COMM-280/2023	SHAIB ENTERPRISES V/S MUNI	ABHINAV JAIN		Not Available	20.05.2023	20.05.2023
			EX COMM-282/2023	UCO BANK V/S PRASHANT SHAR	YOGESH KR. SHARMA		Not Available	22.05.2023	22.05.2023
			EX. COMM-283/2023	PRADEEP KR. PARAKH V/S SING	SUNIL KR.		Not Available	22.05.2023	22.05.2023
			COUNTER CLAIM-27/2023	M/S SAKSHAM TRADING COMP	MUNISH GUPTA		Not Available	22.05.2023	22.05.2023
			EX COMM-287/2023	UMESH GUPTA V/S MCD	SATYENDRA KUMAR SINGH		Not Available	23.05.2023	23.05.2023
			MISC DJ-344/2023	M/S KRITI PRAKASHAN PVT. LT	PRASHANT CHAUHAN		Not Available	23.05.2023	23.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS COMM-847/2023	ACER GREEN CARRIERS PVT. LTD	RISHABH GUPTA		Not Available	24.05.2023	24.05.2023
			OMP(I)COMM-485/2023	TATA CAPITAL FINANCIAL SERVICES	ANISH BHOLA		Not Available	24.05.2023	24.05.2023
			EX. COMM-289/2023	ICICI BANK LTD. V/LS NEKI YADAV	CHARANJEET SINGH		Not Available	25.05.2023	25.05.2023
			EX. COMM-290/2023	ICICI BANK LTD. V/S PRABHAT ACHARYA	CHARANJEET SINGH		Not Available	25.05.2023	25.05.2023
			CS COMM-856/2023	GAURAV AGGARWAL V/S HS. ADARSH	ARVIND KR. SHARMA		Not Available	26.05.2023	26.05.2023
			OMP(I) COMM-488/2023	TATA CAPITAL FINANCIAL SERVICES	JOGINDER KUMAR SHARMA		Not Available	26.05.2023	26.05.2023
			OMP COMM-89/2023	SANCHIT TRANSPORT PVT. LTD.	REETA		Not Available	26.05.2023	26.05.2023
			OMP COMM-90/2023	SANCHIT TRANSPORT PVT. LTD.	REEETA		Not Available	26.05.2023	26.05.2023
			CS COMM-857/2023	PUMA SE V/S ASHOK KUMAR	SHASI PRATAP OJHA		Not Available	26.05.2023	26.05.2023
			CS COMM-861/2023	CALVIN KLEIN TRADEMARK TRU	AASTHA SHARMA		Not Available	27.05.2023	27.05.2023
			CS COMM-868/2023	RAJESH JALOTA V/S PRADEEP KAMARDEEP	MAINI		Not Available	29.05.2023	29.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS COMM-869/2023	MS MATRIX INDUSTRIAL CORP	REGULAR		Not Available	29.05.2023	29.05.2023
			OMP(I)COMM-489/2023	HDFC BANK LTD. V/S SUMAN GO	ANISH BHOLA		Not Available	30.05.2023	30.05.2023
			EX, COMM-314/2023	KOTAK MAHINDRA BANK V/S RI	ABHISHEK KAUSHIK		Not Available	30.05.2023	30.05.2023
			OMP COMM-93/2023	SAANCHIT TRANSPORT SERVICES	SUNIL KR.		Not Available	30.05.2023	30.05.2023
			EX. COMM-316/2023	ICICI BANK LTD. V/S DOLLI SHE	CHARANJEET SINGH		Not Available	31.05.2023	31.05.2023
			EX. COMM-317/2023	SUSHIL KUMAR V/S MUNICIPAL	SATENDRA KR. SINGH		Not Available	31.05.2023	31.05.2023
6	SH. SANJAY KUMAR AGGARWAL, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL	CENTRAL	CS(COMM) 741/2023	M/S REENA ENGINEERING VS B. ELECTRIC PHOTO VOIL INDIA PVT. LTD.	PANKAJ KUM	9958420345	PANKAJADVOCATE88@GMAIL.COM	04.05.2023	18.04.2023
			CS(COMM) 747/2023	LIC HOUSING FINANCE LTD. VS CHINTU GHAI	RAJESH KUM	9312993437	SHANDILYALAWOFFICES@GMAIL.COM	04.05.2023	15.04.2023
			EX. (COMM) 272/2023	JAMUNA DASS & SONS VS FRAZALS INFOTECH PVT. LTD.	SEEMA GUPT	9212412289	GSEEMAGUPTA1968@GMAIL.COM	16.05.2023	16.05.2023
			OMP(I)COMM	HDFC BANK LTD. VS KUSHUM KISHAN LAL	ANISH BHOL	9811452022	ANISH_BHOLA17@YAHOO.COM	26.05.2023	17.04.2023
			EX. (COMM) 295/2023	HDFC BANK LTD. VS SANGEETA SUBHASH	ANISH BHOL	9811452022	ANISH_BHOLA17@YAHOO.COM	26.05.2023	10.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX. (COMM) 300/2023	M/S HDB FINANCIAL SERVICES LTD. VS SURINDER SINGH UPPAL & ORS.	AMIT UPADH	9999906303	AUPADHYAY11@HOTMAIL.COM	27.05.2023	19.04.2023
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	CS 720/2023	PUNJAB NATIONAL BANK VS GOVINDH JHA	SUBHASH CHANDER	9545631245	CHANDERSUBHASH@GMAIL.COM	01-05-2023	30-04-2023
733/2023			ICICI BANK LTD VS RAMESH KUMAR	SAGAR SHIVAM	9870348904	SHIVAMADV65@GMAIL.COM	02-05-2023	29-04-2023	
734/2023			URBAN MONEY VS MAHESH KESARI	NEHA MS	9654531730	NEHAADV92@GMAIL.COM	02-05-2023	29-04-2023	
739/2023			PUMA SE VS ASHOK KUMAR	SHASHI PRATAP	9654531730	PRATAPADVOCATE83@GMAIL.COM	03-05-2023	27-04-2023	
758/2023			ICICI BANK LTD VS SUNIL	SHAILENDRA PRATAP	9313698955	SHAILADV888@GMAIL.COM	06-05-2023	01-05-2023	
759/2023			ICICI BANK LTD VS RAVI MAVI	SHAILENDRA PRATAP	9244588789	SHAILADV888@GMAIL.COM	06-05-2023	01-05-2023	
761/2023			ICICI BANK LTD VS SANTOSH YADAV	SHAILENDRA PRATAP	9654584789	SHAILADV888@GMAIL.COM	06-05-2023	01-05-2023	

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			762/2023	ASHA RAM VS KAPIL GIRDHAR	SACHIN JAIN	94166789458	JAINSACHIN456@GMAIL.COM	08-05-2023	03-05-2023
			68/2023	ICG MEDICAL VS SURINDER SINGH	VARSHA IYER	9555447898	IYERVARADV123@GMAIL.COM	08-05-2023	03-05-2023
			766/2023	SANJAY KUMAR VS KESHAV RAJ PANDEY	ASHWANI MISRA	93130568978	MISRAJIADV32@GMAIL.COM	08-05-2023	06-05-2023
			768/2023	SPACE 4 BUSINESS VS MCD	AMIT KUMAR	9654531730	AJPADV123@GMAIL.COM	09-05-2023	06-05-2023
			415/2023	HDFC BANK LTD VS SARITA KESHAV	ANISH BHOLA	9555688990	ANISH555@GMAIL.COM	09-05-2023	08-05-2023
			416/2023	HDFC BANK LTD VS JITENDRA LATHURA	ANISH BHOLA	9555688990	ANISH555@GMAIL.COM	09-05-2023	08-05-2023
			417/2023	ORIX LEASING VS PRICEWATER HOUSE	ABID AHMED	93130568978	AHMEDKHAN@GMAIL.COM	09-05-2023	08-05-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			264/2023	M/S DURGA INTERNATIONAL VS NISHA SCIENTIFIC	SHIV KUMAR	9654531730	KUMARSHIV98@GMAIL.COM	09-05-2023	08-05-2023
			784/2023	M/S GLOBAL MEDICKIT VS SPECIALITY	ANAND C	93130568978	ANANDC125@GMAIL.COM	09-05-2023	08-05-2023
			786/2023	STATE BANK OF INDIA VS PRAVEEDITYA KUMAR		9654531730	KUMARADITYA78@GMAIL.COM	09-05-2023	08-05-2023
			787/2023	PULAK TRADERS VS PINKUSH	PRIYANKA	93130568978	PRIYANKASINGHADV12@GMAIL.COM	10-05-2023	09-05-2023
			435/2023	HDFC BANK LTD VS SAROJ	ANISH BHOLA	9555688990	ANISH555@GMAIL.COM	10-05-2023	09-05-2023
			440/2023	DCB BANK VS AAKASH KALRA	ANISH BHOLA	9555688990	ANISH555@GMAIL.COM	12-05-2023	10-05-2023
			441/2023	DCB BANK VS AASKASH KALARA	ANISH BHOLA	9555688990	ANISH555@GMAIL.COM	12-05-2023	10-05-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			442/2023	DCB BANK VS AAKASH KALRA	ANISH BHOLA	9555688990	ANISH555@GMAIL.COM	12-05-2023	10-05-2023
			443/2023	DCB BANK VS AAKASH KALRA	ANISH BHOLA	9555688990	ANISH555@GMAIL.COM	12-05-2023	10-05-2023
			72/2023	ENTER OF DIABITIES VS CLIX CA	SUSHIL	93130568978	KUMARSUSHIL456@GMAIL.COM	12-05-2023	11-05-2023
			448/2023	HDFC BANK LTD VS RAJNISH	ANISH BHOLA	9654531730	ANISH555@GMAIL.COM	17-05-2023	13-05-2023
			815/2023	MEHENDRA TAX FAB VS M/S I Z	RAJENDERA	93130568978	SINGHRAJ45@GMAIL.COM	18-05-2023	15-05-2023
			824/2023	M/S BCG FAB VS M/S PCB DELHI	MOHIT KUMA	9654531730	MOHITMISRA@GMAIL.COM	18-05-2023	15-05-2023
			468/2023	HDFC BANK LTD VS VIPIN	ANISH BHOLA	9555688990	ANISH555@GMAIL.COM	19-05-2023	18-05-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			469/2023	HDFC BANK LTD VS CHANDER BHANU	ANISH BHOLA	9555688990	ANISH555@GMAIL.COM	19-05-2023	18-05-2023
			470/2023	HDFC BANK VS AKHATARI	ANISH BHOLA	9555688990	ANISH555@GMAIL.COM	19-05-2023	18-05-2023
			471/2023	HDFC BANK LTD VS AMIT KUMAR	ANISH BHOLA	9555688990	ANISH555@GMAIL.COM	19-05-2023	18-05-2023
			472/2023	HDFC BANK LTD VS DEV SHARMA	ANISH BHOLA	9555688990	ANISH555@GMAIL.COM	19-05-2023	18-05-2023
			78/2023	AJAY KAMRA VS M/S RELIGARE FINVEST	ARUN KUMAR	9313085789	ARUNKUMARADV@GMAIL.COM	19-05-2023	18-05-2023
			481/2023	HDFC BANK LTD VS KUMAR HIMANSHU	ANISH BHOLA	9555688990	ANISH555@GMAIL.COM	20-05-2023	19-05-2023
			839/2023	SBI VS SUNITA	SURESH KUMAR	9213049784	SHAILADV888@GMAIL.COM	22-05-2023	19-05-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			840/2023	SANDEEP GOYAL VS VIKAS GUPTA	HIMANSHU	9878987898	SHAILADV888@GMAIL.COM	22-05-2023	21-05-2023
			80/2023	SANJAY GUPTA VS ASHOK	BASANT KUMAR	8678487895	JAINSACHIN456@GMAIL.COM	22-05-2023	21-05-2023
			842/2023	ROHIT ARYA VS NAVBHARAT ENGICON	ARVIND	9711175478	IYERVARADV123@GMAIL.COM	23-05-2023	22-05-2023
			484/2023	HDFC BANK LTD VS RAJNISH KUMAR	PRASHANT KUMAR	93130598789	MISRAJIADV32@GMAIL.COM	24-05-2023	22-05-2023
			28/2023	M/S SAI ENTER VS/ M/S PROLINE	DEEPAK YADAV	9555445687	AJPADV123@GMAIL.COM	29-05-2023	27-05-2023
			304/2023	ANITA GUPTA VS AMIT TYAGI	JATIN	9717098145	ANISH555@GMAIL.COM	29-05-2023	28-05-2023
			308/2023	ZAFAR AHMAD VS GOODMAN	BHANU PRATAP	9214568745	SHAILADV888@GMAIL.COM	29-05-2023	28-05-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			872/2023	RSG DIE CHEM VS V AND S	AMIT KUMAR	9899970145	SHAILADV888@GMAIL.COM	30-05-2023	28-05-2023
			873/2023	HERO INVESTCOP VS HERO	AASTHA SHARAM	8386812545	JAINSACHIN456@GMAIL.COM	30-05-2023	28-05-2023
			880/2023	VKS LOGITICS VS IM WORLD	RAKSHIT	82789852145	IYERVARADV123@GMAIL.COM	30-05-2023	28-05-2023
			96/2023	SANCHIT TRANS VS TATA MOTORS	SUNIL	7830123545	MISRAJIADV32@GMAIL.COM	30-05-2023	28-05-2023
			97/2023	SANCHIT TRANS VS TATA MOTORS	SUNIL	93130568978	AJPADV123@GMAIL.COM	30-05-2023	29-05-2023
			1/2023	SUNIL GUPTA VS MANISHA	VARUN MITTAL	9654531730	ANISH555@GMAIL.COM	31-05-2023	30-05-2023
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL						

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	NIL						
10	SH. DINESH BHATT, DJ (COMMERCIAL COURT)-01	West	OMP (I) (COMM)/227/2023	SHRIRAM TRANSPORT FIN CO LTD Vs SAMEER DAHIYA 6893	MANOJ KUMAR(P),	9811133644	MANOJK.ADVtaGMAIL.COM	22-05-2023	20-05-2023
			OMP (I) (COMM)/225/2023	SHRIRAM TRANSPORT FIN CO LTD Vs ANIL DAHIYA 8268	MANOJ KUMAR(P),	9811133644	MANOJK.ADVtaGMAIL.COM	22-05-2023	20-05-2023
			OMP (I) (COMM)/226/2023	SHRIRAM TRANSPORT FIN CO LTD Vs ANIL DAHIYA 8266	MANOJ KUMAR(P),	9811133644	MANOJK.ADVtaGMAIL.COM	22-05-2023	20-05-2023
			OMP (I) (COMM)/228/2023	SHRIRAM TRANSPORT FIN CO LTD Vs SAMEER DAHIYA 7449	MANOJ KUMAR(P),	9811133644	MANOJK.ADVtaGMAIL.COM	22-05-2023	20-05-2023
			OMP (I) (COMM)/240/2023	SHRIRAM TRANSPORT FIN CO LTD Vs ANIL DAHIYA 5376	MANOJ KUMAR(P),	9811133644	MANOJK.ADVtaGMAIL.COM	23-05-2023	20-05-2023
			OMP (I) (COMM)/241/2023	SHRIRAM TRANSPORT FIN CO LTD Vs JEEWAK AMBULANCE SERVICES 9632	MANOJ KUMAR(P),	9811133644	MANOJK.ADVtaGMAIL.COM	23-05-2023	20-05-2023
			OMP (I) (COMM)/238/2023	SHRIRAM TRANSPORT FIN CO LTD Vs JEEWAK AMBULANCE SERVICES 3556	MANOJ KUMAR(P),	9811133644	MANOJK.ADVtaGMAIL.COM	23-05-2023	20-05-2023
			OMP (I) (COMM)/239/2023	SHRIRAM TRANSPORT FIN CO LTD Vs SAMEER DAHIYA 7405	MANOJ KUMAR(P),	9811133644	MANOJK.ADVtaGMAIL.COM	23-05-2023	20-05-2023
11	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL	West	CS/COMM/366/2023	CANARA BANK VS. M/S DESTINY FOOTWEAR	KRISHAN KUMAR	9910577700	krishenkumar@gmail.com	02.05.2023	02.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
	COURT-02		CS/COMM/367/2023	BANK OF BARODA VS. MANOJ KUMAR	SUDHA SHUKLA	9899913203	advsudhashukla@gmail.com	02.05.2023	02.05.2023
			CS/COMM/368/2023	MITHAS FOREVER VS. AIR COMMAND	DEEPAK VUTISYA	8802108285	advocatekuldeepkumar77@gmail.com	02.05.2023	02.05.2023
			MISC.DJ/COMM/276/2023	PRAVEEN KHURANA VS. PRL PROJECTS	DEEPAK VUTISYA	9868740548	advdavinder@gmail.com	02.05.2023	02.05.2023
			MISC.DJ/COMM/277/2023	SHUBHRA NARANG VS. JITENDER KUMAR	KULDEEP KUMAR	8802108285		02.05.2023	02.05.2023
			CS/COMM/370/2023	M/S RG METAL VS. SHIV SHAKTI	AMAN OBEROI	9811740707	oberoi.amanadv@gmail.com	03.05.2023	03.05.2023
			CS/COMM/371/2023	JULLUNDER MOTORS AGENCY, VS. AUTOMOTIVES PVT LTD	AYUSHH GUPTA	9818402326	ayush@guptalegal.in	03.05.2023	03.05.2023
			OMP(I)/COMM/211/2023	HDFC BANK VS. SMIEET KALRA	MANISH VERMA	9650810426	msvermachambers@gmail.com	03.05.2023	03.05.2023
			OMP(I)/COMM/212/2023	HDFC BANK VS. RAHUL PATEL	MANISH VERMA	9650810426	msvermachambers@gmail.com	03.05.2023	03.05.2023
			OMP(I)/COMM/213/2023	HDFC BANK VS. KAVITA SINGH	MANISH VERMA	9650810426	msvermachambers@gmail.com	03.05.2023	03.05.2023
			OMP(I)/COMM/214/2023	HDFC BANK VS. SHOBHA KHAN	MANISH VERMA	9650810426	msvermachambers@gmail.com	03.05.2023	03.05.2023
			OMP(I)/COMM/215/2023	HDFC BANK VS. SATISH KUMAR	MANISH VERMA	ku	msvermachambers@gmail.com	03.05.2023	03.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS/COMM/374/2023	ICICI BANK VS. SURJEET CHATTERJEE	PRASHANT KUMAR	9.82E+009	induslegalia@gmail.com	04.05.2023	04.05.2023
			CS/COMM/375/2023	PROSPER HOUSING FIN. LTD VS. ANIL MEHTA	INDER PAHULA	7838446231	contact@synergyinteraattorneys.in	04.05.2023	04.05.2023
			CS/COMM/377/2023	UNION BANK OF INDIA VS. UNNATI ENTERPRISES	R.K. SINHA	9968076150	rakeshsinha24@gmail.com	08.05.2023	08.05.2023
			CS/COMM/378/2023	MAHALAXMI LUBERS VS. M/S SADDAL FURNISHERS	M.S RAHMANI	9891080639	msrhmani23@gmail.com	08.05.2023	08.05.2023
			CS/COMM/380/2023	HOTEL MAHARAJA VS. DVSA HOSPITALITIES	VIKAS MANCHANDA	9818199725	vikasmanchanda98@gmail.com	10.05.2023	10.05.2023
			CS/COMM/381/2023	PRASHANT MEHTA VS. NEERAJ	SANJIV KOHLI	9968253668	sanjeevkohli04@gmail.com	10.05.2023	10.05.2023
			CS/COMM/382/2023	STATE BANK OF INDIA VS. RAJUL CHAUDHARY	ASHOK KUMAR	9811896060	kumarashokadvocate@gmail.com	10.05.2023	10.05.2023
			CS/COMM/383/2023	GITA SALES VS. NND WOOD INDUSTRIES	AMIT KHANNA	9810139021	amitkhanna2@gmail.com	10.05.2023	10.05.2023
			CS/COMM/385/2023	NAVEEN SABHARWAL VS. M/S RICH LOOK INDIA PVT LTD	RAJESH MAHINDRU	9810194135	r mahindru@rediffmail.com	11.05.2023	11.05.2023
			CS/COMM/393/2023	M/S PAUL MOTORS VS. RST FUEL DELIVERY PVT LTD	AMAN DHYANI	9717464364	anandidhyaniadv@gmail.com	17.05.2023	17.05.2023
			CS/COMM/394/2023	AXIS BANK LTD. VS. SHANKAR LAL	DHARAM DEV	9810072439	devlawassociates@gmail.com	17.05.2023	17.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS/COMM/395/2023	DEEPAK GUPTA VS. JNDAL COTEX LTD	MUKESH KUMAR	9711694968	lawyermukeshjha@gmail.com	17.05.2023	17.05.2023
			CS/COMM/396/2023	AXIS BANK LTD. VS. KUNAL BAGRI	DHARAM DEV	9810072439	devlawassociates@gmail.com	17.05.2023	17.05.2023
			CS/COMM/400/2023	FOOTWEAR KCLICK INDIA VS. AKSH FOOTWEAR	SHRAMVIR VATS	9818365011	vatsadvocate1978@gmail.com	18.05.2023	18.05.2023
			CS/COMM/401/2023	INDIAN BANK VS. M/S A.R. TIMBER	SUSHIL KR RAI	9717568635	raisushilo915@gmail.com	18.05.2023	18.05.2023
			CS/COMM/404/2023	SHALINI SHARMA VS. GAGAN GOGIA	SUNIL KUMAR	9811027928	poonamadv@gmail.com	19.05.2023	19.05.2023
			CS/COMM/406/2023	M/S GARG ROADLINES VS. M/S JSSR TRANSPORT LTD.	SAMEER SIDHAR	9444446565	sameer.sidhar@metropolitanlegal.in	20.05.2023	20.05.2023
			CS/COMM/408/2023	SHARANPAL SINGH VS. KAIZEN INDIA	NAVIN KUMAR	9901864204	adv.navin@outlook.com	22.05.2023	22.05.2023
			CS/COMM/409/2023	SHARANPAL SINGH VS. KAIZEN INDIA	S.B. PANDEY	9313780408	sbpandey7@yahoo.com	22.05.2023	22.05.2023
			CS/COMM/408/2023	RAJNISH VS. SUMIT BHARDWAJ	SANTOSH KUMAR	9901864204	adv.navin@outlook.com	22.05.2023	22.05.2023
			OMP(I)/COMM/220/2023	SHRIRAM TRANSPORT VS. ANIL DAHIYA	MANOJ KUMAR	9811133644	manojk.adv@gmail.com	22.05.2023	22.05.2023
			OMP(I)/COMM/221/2023	SHRIRAM TRANSPORT VS. ANIL DAHIYA	MANOJ KUMAR	9811133644	manojk.adv@gmail.com	22.05.2023	22.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP(I)/COMM/222/2023	SHRIRAM TRANSPORT VS. SAMEER DAHIYA	MANOJ KUMAR	9811133644	manojk.adv@gmail.com	22.05.2023	22.05.2023
			OMP(I)/COMM/220/2023	SHRIRAM TRANSPORT VS. SAMEER DAHIYA	MANOJ KUMAR	9811133644	manojk.adv@gmail.com	22.05.2023	22.05.2023
			OMP(I)/COMM/224/2023	SHRIRAM TRANSPORT VS. SAMEER DAHIYA	MANOJ KUMAR	9811133644	manojk.adv@gmail.com	22.05.2023	22.05.2023
			CS/COMM/420/2023	HOME AND IND. INTERNATIONAL COATING VS. SHERLING SKINS	DIVYANSH KHURANA	9582333666		31.05.2023	31.05.2023
			CS/COMM/421/2023	SHIVAM ENTERPRISES VS. M.S.S. INFRASTRUCTURE	RAKESH BENIWAL	9212017961	rakeshbaniwal4124@gmail.com	31.05.2023	31.05.2023
			CS/COMM/422/2023	DR. RITA BAKSHI VS. DR. SEEMA BAJAJ	RAKESH BENIWAL	9212017961	rakeshbaniwal4124@gmail.com	31.05.2023	31.05.2023
			CS/COMM/424/2023	MAYARA ALUMINIUM FORMWORK VS. A.R. CONSTRUCTION	UTTAKARSH GUPTA	8459466042	info@ggguptaassociates.in	01.06.2023	01.06.2023
			OMMP(I)/246/2023	HDFC BANK VS. SKY WAVE SOLUTIONS	kusumbhatt		ashimbhatt17@gmail.com	01.06.2023	01.06.2023
12	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL)	West	NIL						
13	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI DISTRICT	CS(COMM) 2599/23	JCDECAUX ADVERTISING INDIA PRIVATE LIMITED VS AMP COMMUNICATIONS PVT. LTD	BALKRISHAN SHARMA	9910152328	advbalkrishan@gmail.com	01.04.23	21.04.23
			OMP(COMM) 2629/23	PREM CHAND AGGARWAL VS KOTAK MAHINDRA BANK LTD	Alka Sachdeva	7678574305	advocatetarunagarwal@gmail.com	01.04.23	28.04.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS(COMM)2657/23	SMRITI TECHNOSOFT PVLTD VS SBICAP TRUSTEE COMPANY LTD	RAJESH SHARMA	9810910916	advraj77@gmail.com	03.05.23	18.04.23
			OMP(I)(COMM)2654/23	M/S CLIX CAPITAL SERVICES PVT LTD VS M/S MEDI HELATH SOLUTIONS	RAVI SHANKAR GARG	9811252038	advocatesgarg@gmail.com	03.05.23	26.04.23
			CS(COMM)2655/23	PUNJAB NATIONAL BANK VS M/S AJAY ENTERPRISES	SANJAY SRIVASTAVA	9810240028	sanjayadvocate123@gmail.com	03.05.23	24.04.23
			EX(COMM)2679/23	KOTAK MAHINDRA BANK LTD VS SIDDHARTH BUILDERS AND OTHERS	AMIT KUMAR VATS	8368668358	amitkumar.294@rediffmail.com	04.05.23	28.04.23
			CS(COMM)2675/23	PRAYAG POLYTECH PRIVATE LIMITED VS RAJSIDDHI INDUSTRIES AND ORS	ABHIMANYU GARG	9811092113	abhimanayu.legal@gmail.com	04.05.23	28.04.23
			CS(COMM)2685/23	UNION BANK OF INDIA VS SANTOSH KUMAR	ADITYA KR CHOUDHARY	9811413039	adkc_6j@yahoo.com	04.05.23	16.04.23
			CS(COMM)2683/23	UNION BANK OF INDIA VS VINEET TANJEA	ADITYA KR CHOUDHARY	9811413039	adkc_6j@yahoo.com	04.05.23	16.04.23
			CS(cCOMM)2682/23	ANAND RATHI SHARES AND STOCK BROKERS LTD VS UNIFIED CREDIT SOLUTIONS	DINESH BHATT	9810126060	dashybhattach@yahoo.com	04.05.23	21.04.23
			CS(COMM) 2737/23	CARGOMASTERS LOGISTICS PVT LTD VS B K GARMENTS PVT LTD	SHIVAM SHARMA	9654545855	legal@shivamsharma.info	09.05.23	08.05.23
			CS(COMM)2749/23	STATE BANK OF INDIA VS TEJ PAL	VARUN CHANDIOK	9818365119	varunchandiok@gmail.com	10.05.23	08.05.23
			OMP(I)(COMM)2747/23	M/S AVIAXPERT PVT LTD VS GO AIRLINES (INDIA) LTD	SUMIT KUMAR SHUKLA	8800652304	advsumitshukla@gmail.com	10.05.23	05.05.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS(COMM)2830/23	INCOMPLEND PTE LTD VS WHITE FIELDS OVERSEAS LTD	ACHAL GUPTA	9891191186	rajat.gava@kochhar.com	15.05.23	12.05.23
			EX(COMM)2854/23	M/S A K BUILDERS VS STATE BANK OF INDIA	SANJAY BANSAL	9810959432	mail2sanjaybansal@yahoo.com	17.05.23	02.05.23
			EX(COMM)2856/23	M/S ASHA ENTERPRISES PVT LTD VS STATE BANK OF INDIA	SANJAY BANSAL	9810959432	mail2sanjaybansal@yahoo.com	17.05.23	02.05.23
			EX(COMM)2858/23	M/S ASHA ENTERPRISES PVT LTD VS STATE BANK OF INDIA	SANJAY BANSAL	9810959432	mail2sanjaybansal@yahoo.com	17.05.23	02.05.23
			EX(COMM)2869/23	KOGTA FINANCIAL INDIA LTD VS MONIKA SITA RAM	ANKUR KATYAL	9811809439	ankurkatyal@asklegal.co.in	17.05.23	09.05.23
			CS(COMM)2904/23	DECENT INFOTECH PVT LTD VS SBICAP TRUSTEE COMPANY LTD	RAJESH SHARMA	9810910916	advraj77@gmail.com	18.05.23	19.04.23
			CS(COMM)2903/23	STANDARD CHARTERRED BANK VS RASHMI GUPTA	RAJEEV SAGAR	9810021846	sagarandsagarlawoffice@live.com	18.05.23	21.04.23
			CS(COMM)2908/23	BEACHEM PRIVATE LIMITED VS MANAV	ANIRUDH TANWAR	9711231330	anirudhtanwar.advocate@gmail.com	18.05.23	25.04.23
			CS(COMM)2906/23	CARGOMASTERS LOGISTICS PVT LTD VS D'VAS IMPEXIVE PVT LTD	SHIVAM SHARMA	9654545855	legal@shivamsharma.infor	18.05.23	16.05.23
			CS(COMM)2924/23	PB JEWELLERS PVT LTD VS SBICAP TRUSTEE COMPANY LTD	RAJESH SHARMA	9810910916	advraj77@gmail.com	19.05.23	18.04.23
			CS(COMM)2925/23	SBICAP TRUSTEE COMPANY LTD VS SBICAP TRUSTEE COMPANY LTD	RAJESH SHARMA	9810910916	advraj77@gmail.com	19.05.23	18.04.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS(COMM)2926/23	SHIVANI SAREES PVT LTD VS SBICAP TRUSTEE COMPANY LTD	RAJESH SHARMA	9810910916	advraj77@gmail.com	19.05.23	18.04.23
			OMP(COMM)2949/23	UNION OF INDIA VS M/S AKASH BUILDERS	S C RAJPAL	9891175510	rajpalassociates1@gmail.com	20.05.23	01.05.23
			OMP(COMM)2948/23	UNION OF INDIA VS M/S AKASH BUILDERS	S C RAJPAL	9891175510	rajpalassociates1@gmail.com	20.05.23	01.05.23
			EX(COMM)2946/23	M/S SHANKER MACHINERY AND HARDWARE STORE	KAPIL TYAGI	9873090956	kapilankit.tyagi@gmail.com	20.05.23	24.04.23
			EX(COMM)2936/23	B D KHANNA PUBLICITY VS CANADIAN DESTINATION MARKETING	KAMLESH ANAND	9990948701	anandkmalesh999@gmail.com	20.05.23	11.05.23
			CS(COMM)2957/23	ONYX TOWNSHIPS PVT LTD VS SBICAP TRUSTEE COMPANY LTD	RAJESH SHARMA	9810910916	advraj77@gmail.com	22.05.23	20.05.23
			EX(COMM)2968/23	M/S MOHAN LAL GUPTA VS THE GENERAL MANAGER	ANKIT GUPTA	9999568812	ankkit09@yahoo.com	24.05.23	16.05.23
			CS(COMM)(2978/23	ALL INDIA INSTITUTE OF LOCAL SELF GOVERNMENTN (AILSG) VS DEVELOPMENT COMMISSIONER	YATENDRA SHARMA	9868035100	yashgupta.6699@gmail.com	24.05.23	20.05.23
			CS(COMM)3025/23	BNP PARIBAS S A VS TAXILA KNOWLEDGE AND INFRASTRUCTURE PVT LTD	MOHIT SHARMA	9999111858	mohit@duaassociates.com	26.05.23	20.05.23
			CS(COMM)3023/23	GRANT THORNTON BHARAT LLP VS RVS GROUP OF CHARTERED ENGINEERS	AMBAR QAUARUDDIN	9810066903	ambar@qauaruddin.in	26.05.23	22.05.23
			CS(COMM)3047/23	M/S CESTA SHIPPING PRIVATE LIMITED VS BALWINDER KAUR PROP M/S CARGO CONTAINER CARRIERS	SUNIL SHARMA	9718549317	sharmasunil545@gmail.com	27.05.23	22.05.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS(COMM)3048/23	THUBANNA PRIVATE LIMITED VS CUTE AGENCIES PVT LTD	ARPIT CHAUDHARY	9803067171	info@thejuralsaints.com	27.05.23	29.04.23
			CS(COMM)3073/23	M/S PRAGYAN METALS PRIVATE LIMITED VS ASHISH GOAL	SANJAY KR MISHRA	9818336108	sanjayk.advocate@gmail.com	29.05.23	13.05.23
			EX(COMM)3090/23	M/S HDB FINANCIAL SERVICES LTD VS sunne ved	RAHUL BHARDWAJ	8376049807	amaranth_rbc@yahoo.com	30.05.23	29.04.23
			EX(COMM)3091/23	M/S HDB FINANCIAL SERVICES LTD VS raj kumar kataria	RAHUL BHARDWAJ	8376049807	amaranth_rbc@yahoo.com	30.05.23	10.05.23
			CS(COMM)3093/23	PUNJAB NATIONAL BANK VS M/S THREADMATES CLOTHING PVT LTD	MAHEE ARORA	8800276707	maheearora.adv@gmail.com	30.05.23	03.05.23
			CS(COMM)3119/23	LIC HOUSING FINANCE LTD VS M/S TASHEE LAND DEVELOPERS PVT LTD	MANI KAUL	9717318398	advmanikaul@gmail.com	31.05.23	16.05.23
14	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	NEW DELHI DISTRICT	CS(COMM) 2618/23	STATE BANK OF INDIA VS BIR SEN	SHIV TYAGI	9811059032	shivktyagi1@gmail.com	29.04.23	25.04.23
			CS(COMM) 2617/23	SPECTRUM SAFETY SOLUTIONS PVT LTD VS ARTEMIS ELECTRICAL LTD.	DEEPAK THUKRAL	9810019539	deepakthukral.lawoffice@gmail.com	29.04.23	21.03.23
			OMP(COMM)2631/23	M/S M & W FASHION PRIVATE LIMITED VS ASSICS INDIA PVT LTD	VIJAY KAUSHIK	9810851110	vijaykaushikadvocate75@gmail.com	02.05.23	09.04.23
			CS(COMM)2656/23	AMAR GARMENTS PVT LTD VS SBICAP TRUSTEE COMPANY LTD	RAJESH SHARMA	9810910916	advraj77@gmail.com	03.05.23	18.04.23
			OMP(I)(COMM)2678/23	ATHENTA TECHNOLOGIES PRIVATE LIMITED VS INFRAKNIT TECHNOLOGIES PRIVATE LIMITED	R K SHARMA	9717591156	rksharma@knm.in	04.05.23	29.04.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP(COMM)2676/23	M/S TALENT UNLIMITED ONLINE SERVICES PRIVATE LIMITED VS LAVA INTERNATIONAL LTD	SANDEEP DEVANSHI H DAS	9717798958	sandeep.das@appartners.in	04.05.23	29.04.23
			CS(COMM)2666/23	M/S S.L. GOLDEN PAPTECH PVT LTD VS M/S R.S. PRINT SOLUTIONS PVT LTD	VIKAS CHADHA	9818903232	vikaschadha2008@gmail.com	04.05.23	28.04.23
			OMP(I)(COMM)2710/23	NISHESH RANJAN AND ORS VS M/S INDIANBULLS HOUSING FINANCE LTD	RAHBUSG RABHAN	9958160505	rajnish@rrassociates.net.in	08.05.23	01.05.23
			OMP(COMM)2709/23	DNA ARCHITECTS VS CARSD SERVICES PRIVATE LIMITED (CSPL)	SHUBHASHREE DASH	6395657807	shubha.dash50@gmail.com	08.05.23	06.04.23
			CS(COMM)2708/23	M/S FRONTLINE (NCR) BUSINESS SOLUTIONS PVT LTD VS EXACT DEVELOPERS AND PROMOTERS PVT LTD	AJIT UPADHYAY	9312875339	ajitupadhyay@gmail.com	08.05.23	01.05.23
			CS(COMM)2706/23	YGL LOGISTICS INDIA PRIVATE LIMITED VS VAIBHAV TALWAR	UDAY KUMAR	8882303942	advudaykumar@gmail.com	08.05.23	19.04.23
			CS(COMM)2735/23	M/S TECON TECHNOLOGIES LLP VS K B SANTOSH	VIVEK SINGH	9810182555	lexalliance.vivek@gmail.com	09.05.23	02.05.23
			CS(COMM)2730/23	SIMITHS DETECTION SYSTEMS PVT LTD VS SECUTECH AUTOMATIONA (I)PVT LTD	PAYAL CHAWLA	9811777786	payalchawla@juscontractus.com	09.05.23	26.04.23
			OMP(COMM)2746/23	M/S K S JAIN VS UNION OF INDIA	S W HAIDER	9311307710	haassociateslegal@gmail.com	10.05.23	06.05.23
			OMP(I)(COMM)2748/23	M/S SAKATA INX (INDIA) PVT LTD VS STARFLEX LAMMINATORS PVT LTD	VARUN S AHUJA	9811586723	alo@ahujalawoffices.com	10.05.23	06.05.23
			CS(COMM)2751/23	GHAZAL SAREES PVT LTD VS SBICAP TRUSTEE COMPANY LTD	RAJESH SHARMA	9810910916	advraj77@gmail.com	10.05.23	20.04.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX(COMM)2744/23	HRL FOODS PVT LTD VS UNION OF INDIA AND ORS	VIJAY KASANA	9873416665	vijaydkasana@gmail.com	10.05.23	1.05.23
			CS(COMM)2776/23	RAM NIWAS GUPTA VS M/S GANNON DUNKERLEY AND CO LTD	RAMESH CHAND GUPTA	9312392991	rameshguptaequity@gmail.com	11.05.23	03.05.23
			EX(COMM)2800/23	KOTAK MAHINDRA PRIME LTD VS HEMANT KUMAR BANSWAL	KUSHAL KUMAR	9958724670	kushal.kumar@eruditelegal.asia	12.05.23	29.03.23
			CS(COMM)2805/23	M/S REVINDRA ASSOCIATES VS M/S TECH9 ENGINEERING SOLUTIONS PVT LTD AND ORS	KULWINDER SINGH	9818143967	advmattoo@gmail.com	12.05.23	10.04.23
			CS(COMM)2807/23	BANK OF BARODA VS M/S KIRTI HETCHERY EGG	SUMEET ANAND	9953154353	sumeetanand.adv@gmail.com	12.05.23	28.04.23
			EX(COMM)2801/23	M/S UNITY BUILDERS VS M/S BHARAT SANCHAR NIGAM LIMITED (BSNL)	SASHISH CHAUHAN	9811160891	vsm.technolegal.consultancy@gmail.com	12.05.23	05.05.23
			CS(COMM)2817/23	PUNJAB NATIONAL BANK VS M/S HIMACHAL JEWELLERS	ANIL KUMAR SINGH	986213110	anilsinghandcompany@gmail.com	15.05.23	10.05.23
			CS(COMM)2816/23	M/S CHHABRA STEEL TRADERS VS M/S PRECITECH ENCLOSURE SYSTEMSN PVT LTD	GAGAN CHAWLA	9891693600	www.bnglawassociates.com	15.05.23	05.05.23
			OMP(E)(COMM)2815/23	DHARMENDRA RATHORE VS MAJOR GUPTA (RETD)	AASHISH SRIVASTAVA	9958946994	anand.srivastava@eucorplegal.co	15.05.23	09.05.23
			EX(COMM)2853/23	M/S ASHA ENTERPRISES PVT LTD VS STATE BANK OF INDIA	SANJAY BANSAL	9810959432	mail2sanjaybansal@yahoo.com	17.05.23	02.05.23
			EX(COMM)2857/23	M/S ASHA ENTERPRISES PVT LTD VS STATE BANK OF INDIA	SANJAY BANSAL	9810959432	mail2sanjaybansal@yahoo.com	17.05.23	02.05.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX(COMM)2865/23	M/S KINGS FURNISHING AND SAFE COMPANY VS CENTRAL UNIVERSITY OF JHARKHAND	MANISH KAUSHIK	9818218885	manishkaushik.law@gmail.com	17.05.23	08.05.23
			OMP(I)(COMM)2864/23	ADITYA BIRLA FINANCE LTD VS DR LALCHANDRANI LABS LIMITED	AJAY UPPAL	9811740125	virtuous.people@gmail.com	17.05.23	02.05.23
			OMP(COMM)2867/23	P P POLYPLAST PVT LTD VS GAS AUTHORITY OF INDIA LIMITED	ADITYA VIKRAM	7838003807	adityavschauhan@gmail.com	17.05.23	12.05.23
			CS(COMM)2861/23	SIDDHARTH GUPTA VS DARSHAN KUMAR BAJAJ	KAMAL GARG	9811270502	kamalagarg.adv@gmail.com	17.05.23	26.04.23
			CS(COMM)2863/23	SPACEMAKERS VS TDI INFRASTRUCTURE LTD	RAVINDER SINGH	9811614545	e215.rsa@gmail.com	17.05.23	26.04.23
			CS(COMM)2660/23	AMAR CHAND GARG VS SBICAP TRUSTEE COMPANY LTD	RAJESH SHARMA	9810910916	advraj77@gmail.com	03.05.23	27.04.23
			CS(COMM)2859/23	M/S BRAINWAVES CREATIONS VS M/S INVICTA MEDIA PVT LTD	S C SINGHAL	9810061558	scsinghal@rediffmail.com	17.05.23	11.05.23
			EX(COMM)3031/23	PUNJAB NATIONAL BANK VS KUMUDNI TOPPO	MUDITA SHARDA	9818281779	office.gmlegal@gmail.com	26.05.23	15.05.23
			OMP(COMM)3027/23	UNION OF INDIA VS M/S DEEP CHEMICAL INDUSTRIES	RANJAYT KUMAR RANJIT	9313828695	advocaterkranjit@gmail.com	26.05.23	24.05.23
			CS(COMM)3030/23	M/S SUN PHARMACEUTICAL INDUSTRIES LIMITED VS M/S TAHA PHARMA DES PRODUCTS PHARMACUTIQUES	SHYAM KUMAR	9999154100	shyamkumar@altindialegal.com	26.05.23	18.05.23
			CS(COMM)3026/23	ROOP GANDHI VS SHAILANDER SINGH CHAUHAN	NARENDER KUMAR	9818983888	nkadvocate2003@gmail.com	26.05.23	20.05.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX(COMM)3028/23	KOTAK MAHINDRA PRIME LIMITED VS MAHAVIR ISPAT UDYOG	ROHIT BOHRA	9911000651	rohit@bambhaandnandan.in	26.05.23	14.07.22
			EX(COMM)3046/23	M/S HARJI ENGINEERING WORKS PVT LTD VS BHARAT HEAVY ELECTRICALS LTD	SAHIL GARG	9560690036	gargsahiladv@gmail.com	27.05.23	18.05.23
			CS(COMM)3043/23	PUNJAB NATIONAL BANK VS VIKAS MOHAN SINGH AND ANOTHER	SALONI NAGORIA	9910068560	bnlegals@gmail.com	27.05.23	16.05.23
			OMP(COMM)3049/23	MR SMB+ SOLUTIONS AND ORS VS MS OPPTUM SOLUTIONS PVT LTD	NISHANT MAIDASANI	9910352622	nishantmaidasani@gmail.com	27.05.23	25.05.23
			EX(COMM)3045/23	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD VS SACHIN TOKAS AND ANR	ANURAG MISHRA	9999925860	deepankur@sondhipartners.com	27.05.23	20.05.23
			OMP(COMM)3072/23	RADHEY SHYAM GAUTAM HUF VS RUPTUB SOLUTIONS PRIVATE LTD	VARDHMAN KAUSHIK	9899697730	vardhman.kaushik@gmail.com	29.05.23	18.05.23
			EX(COMM)3088/23	M/S HDB FINANCIAL SERVICES LTD VS SHEELA MUKHTAR SINGH AND ANR	RAHUL BHARDWAJ	8376049807	amaranth_rbc@yahoo.com	30.05.23	26.05.23
			CS(COMM)3149/23	PUNJAB NATIONAL BANK VS M/S KHAIRA TOURIST SERVICE	RAVI CHAWLA	9810072679	office@ravichawla.co.in	31.05.23	17.05.23
			CS(COMM)3148/23	PUNJAB NATIONAL BANK VS SATYENDRA KUMAR	RAVI CHAWLA	9810072679	office@ravichawla.co.in	31.05.23	17.05.23
			CS(COMM)3146/23	PUNJAB NATIONAL BANK VS M/S KHAIRA TOURIST SERVICE	RAVI CHAWLA	9810072679	office@ravichawla.co.in	31.05.23	17.05.23
			CS(COMM)3144/23	PUNJAB NATIONAL BANK VS KOUNDEL TOURIST	RAVI CHAWLA	9810072679	office@ravichawla.co.in	31.05.23	17.05.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX(COMM)3120/23	M/S SIDDHANT CINEVISION LIMITED	S S AHLUWALIA	9650160444	sukhamrinder.ahluwalias@anmglobal.net	31.05.23	15.04.23
15	SH. VINEETA GOYAL, JUDGE (COMMERCIAL COURT)-03	NEW DELHI DISTRICT	CS(COMM)2659/23	Suruchi PROMOTERS PVT LTD VS SBICAP TRUSTEE COMPANY LTD	RAJESH SHARMA	9810910916	advraj77@gmail.com	03.05.23	18.04.23
			CS(COMM)2658/23	LUXURY PRODUCTS TRENDSETTER PVT LTD VS SBICAP TRUSTEE COMPANY LTD	RAJESH SHARMA	9810910916	advraj77@gmail.com	03.05.23	18.04.23
			OMP(I)(COMM)2686/23	CLIX CAPITAL SERVICES PVT LTD VS M/S SAFE SUPER SPECIALITY HOSPITALS	RAVI SHANKAR GARG	9811252038	advocatersagarg@gmail.com	04.05.23	26.04.23
			CS(COMM)2674/23	PRAYAG POLYTECH PRIVATE LIMITED VS BALAJI SALES	ABHIMANYU GARG	9811092113	abhimanayu.legal@gmail.com	04.05.23	28.04.23
			CS(COMM)2707/23	AVIN POLYPET VS SMGK AGRO EXPORTS	NAND KISHORE AGGARWAL	9818342898	advvnkaggarwal@gmail.com	08.05.23	14.04.23
			CS(COMM)2734/23	AXIZ BANK LTD VS M/S KUNDAN LAL AND SONS	DHARAM DEV	9810072439	dldevlawassociates@gmail.com	09.05.23	26.03.23
			CS(COMM)2733/23	AXIZ BANK LTD VS ARVIND KUMAR MSIHRA PROPRIETOR OF M/S OM TAXI SERVICES	DHARAM DEV	9810072439	dldevlawassociates@gmail.com	09.05.23	26.03.23
			CS(COMM)2732/23	HDFC VS GURPREET SINGH NANDA AND ANR	SHAILENDRA PRATAP SINGH	9871381699	shailendrapratapsinghadv@gmail.com	09.05.23	04.05.23
			CS(COMM)2731/23	HDFC VS MONIKA CHAWLA AND ANR	SHAILENDRA PRATAP SINGH	9871381699	shailendrapratapsinghadv@gmail.com	09.05.23	04.05.23
			CS(COMM)2750/23	TRIGUN INFRASTRUCTURES PVT LTD VS SBICAP TRUSTEE COMPANY LTD	RAJESH SHARMA	9810910916	advraj77@gmail.com	10.05.23	20.04.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX(COMM)2745/23	SURINDER KUMAR GARG VS UNION OF INDIA AND ORS	VIJAY KASANA	9873416665	vijaydkasana@gmail.com	10.05.23	1.05.23
			CS(COMM)2752/23	M/S JSK SHIPPING AGENCIES PVT LTD VS M/S WARBLER BREWRIES PVT LTD	RAJEEV KAPOOR	9899785517	rajeevkapoor_2007@rediffmail.com	10.05.23	10.04.23
			CS(COMM)2774/23	B L AGRO INDUSTRIES LIMITED VS NUTRIVATIVE FOODS PRIVATE LIMITED	RAJESH SHARMA	9312400662	thecaltrade@gmail.com	11.05.23	06.05.23
			EX(COMM)2709/23	KOTAK MAHINDRA PRIME LTD VS DEVENDRA KUMAR AND ORS	KUSHAL KUMAR	9958724670	kushal.kumar@eruditelegal.asia	12.05.23	29.03.23
			OMP(COMM)2802/23	ASHOK KUMAR VS DELHI METRO RAIL CORPORATION AND ANR	K D SHARMA	9811137136	kdsharma_advocate@hotmail.com	12.05.23	01.05.23
			CS(COMM)2806/23	JEET SINGH VS M/S CLEAR TORUS PVT LTD	RAJIV KUMAR SHARMA	9871862054	advrajivsharma09@gmail.com	12.05.23	27.04.23
			CS(COMM)2804/23	M/S SRIDEEP PHARMA VS YASH JITENDRA SURANA	SHAILEN BHATA	9818558690	advocate.shalenbhatia89@gmail.com	12.05.23	06.05.23
			CS(COMM)2803/23	STEREO CONSTRUCTIONS PVT LTD VS SBICAP TRUSTEE COMPANY LTD	RAJESH SHARMA	9810910916	advraj77@gmail.com	12.05.23	18.04.23
			CS(COMM)2818/23	SAMPOORN PROJECTS PVT LTD VS SBICAP TRUSTEE COMPANY LTD	RAJESH SHARMA	9810910916	advraj77@gmail.com	03.05.23	18.04.23
			CS(COMM)2862/23	MALINI KHANNA VS M/S KARVY DATA MANAGEMENT SERVICES LTD	HARKIRAT SAWHNEY	9810000381	harkirats@hotmail.com	17.05.23	02.05.23
			EX(COMM)2855/23	M/S A K BUILDERS VS STATE BANK OF INDIA	SANJAY BANSAL	9810959432	mail2sanjaybansal@yahoo.com	17.05.23	02.05.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (COMM)2917/23	P P POLYPLAST PVT LTD VS GAS AUTHORITY OF INDIA LIMITED	ADITYA VIKRAM	7838003807	adityavschauhan@gmail.com	18.05.23	12.05.23
			CS(COMM)2905/23	M/S NEELAM INTERIOR AND EXHIBITIONS VS M/S SAMRIDDHI AUTOMATION PVT LTD	MOHD TASLEEM	8750509595	tas.advo970@gmail.com	18.05.23	09.05.23
			CS(COMM)2914/23	M/S SUPREME SHAVERS INDIA PVT LTD VS BANK OF MAHARASTHRA AND ANR	AKHIL KRISHAN MAGGU	9650046568	lexworkss@gmail.com	18.05.23	05.05.23
			CS(COMM)2907/23	CANARA BANK ERSTHILE SYNDICATE BANK VS AKANKSHA SHUKLA	CHITRA MALHOTRA	9212888057	chitramalhotralegal@gmail.com	18.05.23	02.05.23
			CS(COMM)2947/23	AXIS BANK LTD VS SUDHIR KUMAR PATI	DHARAM DEV	9810072439	dldevlawassociates@gmail.com	20.05.23	13.05.23
			EX(COMM)2944/23	BRANDAVAN FOOD VS INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD	JASMEET SINGH	9910159955	aor.jasmeetsingh@gmail.com	20.05.23	13.05.23
			EX(COMM)2945/23	BRANDAVAN FOOD VS INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD	JASMEET SINGH	9910159955	aor.jasmeetsingh@gmail.com	20.05.23	13.05.23
			OMP(COMM)2935/23	SUKHMAL CHANDRA JAIN AND ANR VS KUNAN CARE PRODUCTS LIMITED	RAHUL SINGH	9810037364	advisor@sslclega.com	20.05.23	06.05.23
			EX(COMM)2958/23	STERLITE TECHNOLOGIES LTD VS TELECOMMUNICATION ENGINEERING CENTRE	SUJEET KUMAR	9718960192	aktlawassociates@gmail.com	22.05.23	16.05.23
			EX(COMM)2965/23	M/S HDB FINANCIAL VS NAROTAM M	RISHAB RAJ JAIN	9811079695	rishab@rrjassociate.com	23.05.23	12.05.23
			CS(COMM)2979/23	GREEN GENOME INDIA PVT LTD	MANJEEV SINGH	8527111869	manjeetsinghmet@gmail.com	24.05.23	24.02.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP(COMM)3009/23	RANJAN MITRA VS MOHIT NARANG	ANUBHA DHULIA	7032442135	contact@nautilyaalegal.com	25.05.23	19.05.23
			EX(COMM)3029/23	KOTAK MAHINDRA PRIME LIMITED VS SONIA VERMA	ROHIT BOHRA	9911000651	rohit@bambhaandnandan.in	26.05.23	09.07.22
			CS(COMM)3024/23	BNP PARIBAS S A VS VARAHA INFRA LIMITED	MOHIT SHARMA	9999111858	mohit@duaassociates.com	26.05.23	20.05.23
			CS(COMM)3042/23	KOTAK MAHINDRA BANK LTD VS TANMAY TRANSPORT CARRIER	TANUJ AGRAWAL	9599153502	tagrawal5@gmail.com	27.05.23	23.05.23
			EX(COMM)3075/23	ASHUTOSH PATEL VS BHAWAR LAL	DHARMENDRA KUMAR	9891445632	dharmendra411@yahoo.com	29.05.23	22.05.23
			CS(COMM)3074/23	OB TASTY FOODS LLP VS MAXWELL FOOD AND BEVERAGES AND ORS	M A INAYATI	9634932367	inayatilegalservices@gmail.com	29.05.23	26.05.23
			EX(COMM)3089/23	M/S HDB FINANCIAL SERVICES LTD VS PINKY V	RAHUL BHARDWAJ	8376049807	amaranth_rbc@yahoo.com	30.05.23	29.04.23
			CS(COMM)3094/23	AXIS BANK LTD VS ANKIT VIJ AND ORS	ANUPAM SINGH	9654926809	anupamjsingh@gmail.com	30.05.23	24.05.23
			OMP(I)(COMM)3092/23	RAAJ UNOCAL LUBRICANTS LIMITED VS NORTHERN RAILWAY	AANCHAL BASUR	8377088256	admin@ablaw.in	30.05.23	16.05.23
			OMP(COMM)3122/23	FOOD CORPORATION OF INDIA VS M/S ACE INTERGRATED SOLUTIONS LTD	KUNAL ANAND	8447226339	office@marklegal.co.in	31.05.23	20.05.23
			OMP(COMM)3127/2023	SAVANT INSTITUTE VS NATIONAL INFORMATICS CENTRE SERVICES INC	VIDIT SINH CHAUHAAN	9717097495	viditishchauhaan@gmail.com	31.05.23	26.05.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS(COMM)3145/23	PUNJAB NATIONAL BANK Vs SATYENDRA KUMAR	RAVI CHAWLA	9810072679	office@ravichawla.co.in	31.05.23	17.05.23
16	SH. PREM KUMAR BHARTWAL, DJ (COMMERCIAL)-01	SOUTH	OMP (I) (COMM)/931/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SANJU ASHOK KATHOTE	RAHUL BHARADWAJ(P),	8376049807	advocateashok.1@gmail.com	01-05-2023	29.04.2023
			OMP (I) (COMM)/930/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs VISHAL BISHNOI	RAHUL BHARADWAJ(P),	8376049807	advocateashok.1@gmail.com	01-05-2023	29.04.2023
			OMP (I) (COMM)/929/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs YASOOBUDDIN ALI SHAH	RAHUL BHARADWAJ(P),	8376049807	advocateashok.1@gmail.com	01-05-2023	29.04.2023
			CS (COMM)/254/2023	STATE BANK OF INDIA Vs DALVEER SINGH	SHALINI SHARMA(P),	9899408618	shaliniadvocate@gamil.com	01-05-2023	29.04.2023
			OMP (I) (COMM)/949/2023	KOTAK MAHINDRA BANK Vs AJAY KUMAR	DIVYA TALWANI(P)	9643646534	parv.mahajan007@gmail.com	02-05-2023	01.05.2023
			CS (COMM)/261/2023	PUNJAB AND SIND BANK Vs AKANKSHA SHUKLA	VINAY PREET SINGH(P),	8700308803	info@thechamberz.com	03-05-2023	01.05.2023
			CS (COMM)/264/2023	MEENA TANWAR SOLEPROP JBM CONSTRUCTIONS Vs MUNICIPAL CORPORATION OF DELHI	MANISH ARORA(P),	9910800124	ashunarora@gmail.com	03-05-2023	01.05.2023
			CS (COMM)/267/2023	MEENA TANWAR SOLE PROP JBM CONSRUCTIONS Vs MUNICIPAL CORPORATION OF DELHI	MANISH ARORA(P),	9910800124	ashunarora@gmail.com	04-05-2023	03.05.2023
			CS (COMM)/262/2023	MEENA TANWAR SOLE PROP JBM CONSTRUCTIONS Vs MUNICIPAL CORPORATION OF DELHI	MANISH ARORA(P),	9910800124	ashunarora@gmail.com	03-05-2023	02.05.2023
			CS (COMM)/263/2023	MEENA TANWAR SOLE PROP JBM CONSTRUCTIONS Vs MUINCIPAL COPORATION OF DELHI	MANISH ARORA(P),	9910800124	ashunarora@gmail.com	03-05-2023	02.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (E) (COMM)/1/2023	AXALTA COATING SYSTEMS INDIA PVT LTD Vs MORANI CARS PVT LTD	DHRITIMAN BHATTACHARYA(P),	9810222509	newdelhi@unitylegal.com	04-05-2023	03.05.2023
			CS (COMM)/268/2023	ICICI BANK LTD Vs SHRIPAL	SHAILENDRA BABBAR(P),	9899585301	babbarsandassociatesicici@gmail.com	04-05-2023	03.05.2023
			CS (COMM)/271/2023	M/S NETWORK18 MEDIA AND INVESTMENTS LTD Vs M/S SKILLTREE KNOWLEDGE CONSORTIUM PVT LTD	MANISH KUMAR SHEKHARI(P),	8527099904	bhartimrinal@hotmail.com	06-05-2023	04.05.2023
			OMP (I) (COMM)/974/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SUNIL KUMAR	RAHUL BHARADWAJ(P),	8376049807	advocateashok.1@gmail.com	06-05-2023	04.05.2023
			OMP (I) (COMM)/975/2023	KOTAK MAHINDRA BANK Vs DHANIRAM	Parv Mahajan(P),	9643646534	parv.mahajan007@gmail.com	08-05-2023	06.05.2023
			OMP (I) (COMM)/976/2023	KOTAK MAHINDRA BANK Vs AMAR NATH	Parv Mahajan(P),	9643646534	parv.mahajan007@gmail.com	08-05-2023	06.05.2023
			CS (COMM)/276/2023	MEENA TANWAR SOLE PROPRIETOR OF JBM CONSTRUCTIONS Vs MUNICIPAL COPORATION OF	MANISH ARORA(P),	9910800124	ashunarora@gmail.com	09-05-2023	08.05.2023
			CS (COMM)/278/2023	MEENA TANWAR SOLE PROPRIETOR OF JBM CONSTRUCTIONS CO Vs MUNICIPAL CORPORATION OF	MANISH ARORA(P),	9910800124	ashunarora@gmail.com	09-05-2023	08.05.2023
			CS (COMM)/277/2023	PGS PARTNER INDIA PRIVATE LIMITED Vs SUDARSAN KNIT WEAR	NAGESHWAR KUMHAR(P),	9818823289	info@deyandkumhar.com	09-05-2023	08.05.2023
			OMP (I) (COMM)/986/2023	KOTAK MAHINDRA BANK Vs MITHLESH SHAH	Parv Mahajan(P),	9643646534	parv.mahajan007@gmail.com	09-05-2023	08.05.2023
			OMP (I) (COMM)/982/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MASOOD ALAM KHAN	RAHUL BHARADWAJ(P),	8376049807	advocateashok.1@gmail.com	09-05-2023	08.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/987/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs KISHAN SUMANBHAI JIVRAJANI	RAHUL BHARADWAJ(P),	8376049807	advocateashok.1@gmail.com	09-05-2023	08.05.2023
			CS (COMM)/283/2023	HUGO BOSS TRADEMARK MANAGEMENT GMBH AND COMPANY KG Vs PRATIK LUTHER	SHRAVAN KUMAR BANSAL(P),	9810132015	united@unitedipr.com	10-05-2023	09.05.2023
			OMP (I) (COMM)/1002/2023	M/S DUSTERS TOTAL SOLUTIONS SERVICES PVT LTD Vs ALL INDIA INSTITUTE OF MEDICAL SCIENCES NEW	APOORV JHA(P),	Not on Record	narenanupam@gmail.com	10-05-2023	09.05.2023
			CS (COMM)/285/2023	DEUTSCHE BANK AG THROUGH ITS AUTHORIZED REPRESENTATIVE Vs M S AVI SECURITY SERVICES THROUGH	GURVINDER K. SURI(P),	9971357074	litigation@surico.in	10-05-2023	09.05.2023
			CS (COMM)/284/2023	DEUTSCHE BANK AG THROUGH ITS AUTHORIZED REPRESENTATIVE Vs M S INFINITY ESERVICES PVT LTD	GURVINDER K. SURI(P),	9971357074	litigation@surico.in	10-05-2023	09.05.2023
			OMP (I) (COMM)/1003/2023	KOTAK MAHINDRA BANK Vs ROHIT	DIVYA TALWANI(P),	9643646534	parv.mahajan007@gmail.com	10-05-2023	09.05.2023
			OMP (COMM)/30/2023	M/S DUSTERS TOTAL SOLUTION SERVICES PVT LTD Vs ALL INDIA INSTITUTE OF MEDICAL SCIENCES NEW	APOORV JHA(P),	Not on Record	narenanupam@gmail.com	10-05-2023	09.05.2023
			OMP (I) (COMM)/1010/2023	YES BANK LTD Vs SALAUDDIN	KUNAL MAKHIJA(P),	9811015339	katyalsachin2008@gmail.com	11-05-2023	10.05.2023
			OMP (I) (COMM)/1011/2023	YES BANK LTD Vs RAJRANI OM PRAKASH	KUNAL MAKHIJA(P),	9811015339	katyalsachin2008@gmail.com	11-05-2023	10.05.2023
			OMP (I) (COMM)/1012/2023	YES BANK LTD Vs AJENDRA SINGH SENGAR	KUNAL MAKHIJA(P),	9811015339	katyalsachin2008@gmail.com	11-05-2023	10.05.2023
			OMP (I) (COMM)/1016/2023	YES BANK LTD Vs SANGEETA GOEL	KUNAL MAKHIJA(P),	9811015339	katyalsachin2008@gmail.com	11-05-2023	10.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/1009/2023	YES BANK LTD Vs POONAM TALWAR	KUNAL MAKHIJA(P),	9811015339	katyalsachin2008@gmail.com	11-05-2023	10.05.2023
			OMP (I) (COMM)/1013/2023	YES BANK LTD Vs POONAM DEVI	KUNAL MAKHIJA(P),	9811015339	katyalsachin2008@gmail.com	11-05-2023	10.05.2023
			OMP (I) (COMM)/1015/2023	KOTAK MAHINDRA BANK Vs CHARANJEET SINGH 970	Parv Mahajan(P),	9643646534	parv.mahajan007@gmail.com	11-05-2023	10.05.2023
			OMP (I) (COMM)/1014/2023	KOTAK MAHINDRA BANK Vs ANKAJ KUMAR	DIVYA TALWANI(P),	9643646534	parv.mahajan007@gmail.com	11-05-2023	10.05.2023
			OMP (COMM)/31/2023	TALENT UNLIMITED ONLINE SERVICES PRIVATE LIMITED Vs LAVA INTERNATIONAL LTD	Lakshya Dheer(P),	9717798958	sandeep.das@appartners.in	12-05-2023	11.05.2023
			OMP (I) (COMM)/1024/2023	IDFC FIRST BANK LTD Vs PANKAJ SHARMA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	12-05-2023	11.05.2023
			OMP (I) (COMM)/1025/2023	IDFC FIRST BANK LTD Vs NARAYAN CHHETRI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	12-05-2023	11.05.2023
			CS (COMM)/292/2023	PUNJAB NATIONAL BANK Vs ASHISH AGARWAL AND ORS	INDRA NARAIN	9311824970	associateenarayan29@gmail.com	12-05-2023	11.05.2023
			OMP (I) (COMM)/1026/2023	KOTAK MAHINDRA PRIME LIMITED Vs ASHISH K	RAJESH KUMAR(P),	9958726491	jangraadvocate@gamil.com	12-05-2023	11.05.2023
			OMP (I) (COMM)/1042/2023	KOTAK MAHINDRA BANK LTD Vs MOHAMMAD KAZIM	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	15-05-2023	12.05.2023
			OMP (I) (COMM)/1044/2023	KOTAK MAHINDRA PRIME LIMITED Vs SHANKAR SINGH	RAJESH KUMAR(P),	9958726491	jangraadvocate@gamil.com	15-05-2023	12.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/1043/2023	YES BANK LTD Vs EXPORT KING PRIVATE LTD 4396	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	15-05-2023	12.05.2023
			CS (COMM)/298/2023	MOVIE TIMES CINEMAS PVT LTD Vs MS SAROJ TALWAR AND ORS	S GOEL	9810100554	s.goel6@yahoo.com	17-05-2023	16.05.2023
			OMP (I) (COMM)/1058/2023	YES BANK LTD Vs VIRENDER RAMPHAL 6390	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	18-05-2023	17.05.2023
			CS (COMM)/300/2023	GURU JI KA ASHRAM TRUST Vs CHHABILENDRA ROUL	MOHIT KUMAR BANSAL(P),	9717720707	akshita.goyal@lexstonegroup.com	18-05-2023	17.05.2023
			OMP (I) (COMM)/1060/2023	YES BANK LTD Vs KARMBIR JAGMAL 8789	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	18-05-2023	17.05.2023
			OMP (I) (COMM)/1059/2023	PROTIUM FINANCE LIMITED Vs PAC BAGS ENTERPRISES	RAJESH KUMAR(P),	9958726491	jangraadvocate@gamil.com	18-05-2023	17.05.2023
			CS (COMM)/302/2023	SOULGENIE HEALTH PATHWAYS LLP Vs M/S G D BROTHERS	PRAVEEN KUMAR(P),	9999099325	law_sharma@yahoo.com	19-05-2023	18.05.2023
			CS (COMM)/307/2023	UNION BANK OF INDIA Vs GEETA GUPTA PROPRIETOR OF MESSERS MONU STORE	QUAISAR ALI(P),	9350221670	cosultdaanish@gmail.com	20-05-2023	19.05.2023
			CS (COMM)/306/2023	CANARA BANK Vs SINGH ENTERPRISES THROUGH ITS PROPRIETOR SANTOSH KUMAR SINGH	ankur aggarwal(P),	9990042642	sri.anshu83@gmail.com	20-05-2023	19.05.2023
			OMP (I) (COMM)/1067/2023	KOTAK MAHINDRA BANK Vs SONI DEVI	DIVYA TALWANI(P),	9643646534	parv.mahajan007@gmail.com	20-05-2023	19.05.2023
			OMP (I) (COMM)/1065/2023	KOTAK MAHINDRA BANK Vs ABHISHEK SINGH	DIVYA TALWANI(P),	9643646534	parv.mahajan007@gmail.com	20-05-2023	19.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/1064/2023	KOTAK MAHINDRA BANK Vs ANKIT SINGH	DIVYA TALWANI(P),	9643646534	parv.mahajan007@gmail.com	20-05-2023	19.05.2023
			OMP (I) (COMM)/1066/2023	KOTAK MAHINDRA BANK Vs MOHD SVAIL KURAISHI	DIVYA TALWANI(P),	9643646534	parv.mahajan007@gmail.com	20-05-2023	19.05.2023
			OMP (I) (COMM)/1062/2023	KOTAK MAHINDRA BANK Vs JITENDRA KUMAR	Parv Mahajan(P),	9643646534	parv.mahajan007@gmail.com	20-05-2023	19.05.2023
			OMP (I) (COMM)/1063/2023	KOTAK MAHINDRA BANK Vs KARVI BANDA GOODS CARRIER REGD	Parv Mahajan(P),	9643646534	parv.mahajan007@gmail.com	20-05-2023	19.05.2023
			OMP (I) (COMM)/1071/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs HARWINDER SINGH	RAHUL BHARADWAJ(P),	8376049807	advocateashok.1@gmail.com	22-05-2023	20.05.2023
			OMP (I) (COMM)/1070/2023	KOTAK MAHINDRA BANK LTD Vs SAKIR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	22-05-2023	20.05.2023
			CS (COMM)/310/2023	MRS NEERU WALIA Vs M/S WHAT A COMIC SHOW	RAJESH KUMAR(P),	9958726491	jangraadvocate@gamil.com	22-05-2023	20.05.2023
			OMP (I) (COMM)/1082/2023	KOTAK MAHINDRA BANK Vs DEVMANI PRAJAPATI	Parv Mahajan(P),	9643646534	parv.mahajan007@gmail.com	23-05-2023	22.05.2023
			OMP (I) (COMM)/1079/2023	KOTAK MAHINDRA BANK Vs KARAN VERMA	Parv Mahajan(P),	9643646534	parv.mahajan007@gmail.com	23-05-2023	22.05.2023
			OMP (I) (COMM)/1080/2023	KOTAK MAHINDRA BANK Vs VIVEK SINGH	Parv Mahajan(P),	9643646534	parv.mahajan007@gmail.com	23-05-2023	22.05.2023
			OMP (I) (COMM)/1083/2023	YES BANK LTD Vs SATISH KUMAR JAIN 9384	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	23-05-2023	22.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/1084/2023	YES BANK LTD Vs BHAGAT SINGH KANWARIA 0997	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	23-05-2023	22.05.2023
			OMP (I) (COMM)/1081/2023	YES BANK LTD Vs SHYAMWATI KISHAN KUMAR 6251	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	23-05-2023	22.05.2023
			CS (COMM)/312/2023	PUNJAB NATIONAL BANK Vs M/S JL ENTERPRISES AND OTHERS	GOVIND BALLABH PANDEY(P),	9718618928	govind19feb@gmail.com	24-05-2023	23.05.2023
			CS (COMM)/313/2023	ADITYA BHARDWAJ Vs DEEPAK TANWAR AND ANR	VP KAUSHIK	9811289942	vedprakashkaushik6870@gmail.com	24-05-2023	23.05.2023
			OMP (I) (COMM)/1102/2023	YES BANK LTD Vs SUMIT NARANG 2330	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	24-05-2023	23.05.2023
			Execution (Comm)/173/2023	SACHIN WALIA Vs VINOD GUPTA	MUDIT SOOD(P),	9810247240	adv.muditsood@gmail.com	25-05-2023	24.05.2023
			OMP (I) (COMM)/1109/2023	YES BANK LTD Vs POOJA CHAUHAN 4302	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	25-05-2023	24.05.2023
			OMP (I) (COMM)/1110/2023	YES BANK LTD Vs DEEPANSHU SINGH 9702	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	25-05-2023	24.05.2023
			OMP (I) (COMM)/1112/2023	YES BANK LTD Vs VICKY GUPTA 7713	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	25-05-2023	24.05.2023
			OMP (I) (COMM)/1111/2023	YES BANK LTD Vs ZAID AMEER KHAN 7638	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	25-05-2023	24.05.2023
			OMP (I) (COMM)/1113/2023	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GLOBAL TRAVEL AGENCY	RAJESH KUMAR(P),	9958726491	jangraadvocate@gamil.com	25-05-2023	24.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/1115/2023	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KULDEEP KUMAR	RAJESH KUMAR(P),	9958726491	jangraadvocate@gamil.com	25-05-2023	24.05.2023
			OMP (I) (COMM)/1114/2023	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASHOK KUMAR	RAJESH KUMAR(P),	9958726491	jangraadvocate@gamil.com	25-05-2023	24.05.2023
			OMP (I) (COMM)/1116/2023	SWASHBUCKLER HOSPITALITY PRIVATE LIMITED Vs AVDESH MITTAL	ANKIT POSWAL(P),	9999388863	sauravbhgadv@gmail.com	26-05-2023	25.05.2023
			OMP (I) (COMM)/1119/2023	HDFC BANK LTD Vs BHARAT KUMAR 7467	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	27-05-2023	26.05.2023
			CS (COMM)/319/2023	CANARA BANK Vs SMT KUSUM LEGAL HEIR LATE OF SH KUL BHUSHAN PROP OF M/S AMAR STORE	ankur aggarwal(P),	9990042642	sri.anshu83@gmail.com	27-05-2023	26.05.2023
			CS (COMM)/318/2023	PUNJAB NATIONAL BANK Vs NASEEM AHMNEED	VIKRAM GOLA(P),	9811244209	vikramgola2010@gmail.com	27-05-2023	26.05.2023
			OMP (I) (COMM)/1120/2023	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHD VASIM AKRAM	RAJESH KUMAR(P),	9958726491	jangraadvocate@gamil.com	27-05-2023	26.05.2023
			CS (COMM)/321/2023	CHATTAR SINGH SOLE PROPRIETOR OF CHATTAR SINGH CONSTRUCTIONS Vs MUNICIPAL CORPORATION OF	MANISH ARORA(P),	9910800124	ashunarora@gmail.com	29-05-2023	27.05.2023
			OMP (COMM)/33/2023	SAHIB SITAL SINGH BAJWA Vs AAKASH EDUCATIONAL SERVICES LTD	LAKHAN KUMAR MISHRA(P),	9869967308	adv.lakhanmisha@gmail.com	29-05-2023	27.05.2023
			CS (COMM)/322/2023	AXIS BANK LTD Vs MANISH KUMAR	ANUPAM SINGH(P),	9654926809	anupamjsingh@gmail.com	29-05-2023	27.05.2023
			OMP (I) (COMM)/1132/2023	HDFC BANK LTD Vs SRIKANTHA A 6746	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	29-05-2023	27.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/323/2023	TNS NETWORKING SOLUTIONS Vs M3M INDIA PRIVATE LIMITED	KUNAL MADAN(P),	9310751736	kunalmadan@kmalawoffice.com	30-05-2023	29.05.2023
			CS (COMM)/325/2023	DEVVRAT IMPEX PVT LTD Vs SAWARIA SETH INFRATECH PVT LTD	NATWAR RAI(P),	9818906064	natwarrai@gmail.com	30-05-2023	29.05.2023
			OMP (I) (COMM)/1150/2023	HDFC BANK LTD Vs JEEVAN RAM SAWROOP 2376	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	30-05-2023	29.05.2023
			Execution (Comm)/176/2023	HDFC BANK LTD Vs VISHAL MEHTA	RAJEEV KUMAR RANJAN(P),	9311022104	ranjan.and.company@gmail.com	30-05-2023	29.05.2023
			CS (COMM)/324/2023	ICICI SECURITIES LIMITED Vs SANDEEP BHARGAVA	MD. ZARYAB JAMAL RIZVI(P),	9999784700	advocatezaryab@gmail.com	30-05-2023	29.05.2023
			OMP (COMM)/34/2023	SNT DECOR CO Vs KOTAK MAHINDRA PRIME LTD	SHAKEEL AHMAD(P),	9953614060	zmhassociates@gmail.com	30-05-2023	29.05.2023
			CS (COMM)/328/2023	IFFCO MC CROP SCIENCE PRIVATE LIMITED Vs ABDUS SATTAR	Shubham Saigal(P),	9407223688	shubamsaigal06@gmail.com	31-05-2023	30.05.2023
			CS (COMM)/327/2023	IFFCO MC CROP SCIENCE PRIVATE LIMITED Vs ABHINAV AGRI CONSULTANTS	Shubham Saigal(P),	9407223688	shubamsaigal06@gmail.com	31-05-2023	30.05.2023
			CS (COMM)/329/2023	ENVIRTA FACILITY MANAGEMENT PVT LTD Vs AMBIENCE PVT LTD	ANKUR AGGARWAL(P),	9990042642	sri.anshu83@gmail.com	31-05-2023	30.05.2023
17	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE(COMMERCIAL COURT)-02	SOUTH	OMP (I)(COMM) 932/2023	YES BANK LTD VS KUNAL BUDHIRAJA	SACHIN KATYAL	9811015339	KATYALSACHIN2008@GMAIL.COM	01.05.2023	17.04.2023
			CS (COMM)- 255/2023	ICICI VS MOHD AMEEN	DEEPAK KAUSHIK	9818030800	INDUSLEGALIA@GMAIL.COM	01.05.2023	26.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I)(COMM) 933/2023	YES BANK LTD VS SANCHIT TRANSPORT SERVICES PVT LTD	SACHIN KATYAL	9811015339	KATYALSACHIN2008@GMAIL.COM	01.05.2023	17.04.2023
			OMP (I)(COMM) 934/2023	YES BANK LTD VS SANCHIT TRANSPORT SERVICES PVT LTD	SACHIN KATYAL	9811015339	KATYALSACHIN2008@GMAIL.COM	01.05.2023	17.04.2023
			OMP (I)(COMM) 935/2023	YES BANK LTD VS SANCHIT TRANSPORT SERVICES PVT LTD	SACHIN KATYAL	9811015339	KATYALSACHIN2008@GMAIL.COM	01.05.2023	17.04.2023
			EX(COMM)167/2023	SYSTEMAIR INDIA PVT LTD VS SAMOO ENGINEERIGN INDIA PVT LTD	SUNIL KUMAR SHARMA	9711747642	SUNILLEGAL103@GMAIL.COM	01.05.2023	28.04.2023
			CS(COMM) 257/2023	CANARA BANK VS FAYUM	ANSHUMAN SHRIVASTAVA	9990042642	SRI.ANSHU83@GMAIL.COM	02.05.2023	24.04.2023
			OMP (I)(COMM) 944/2023	KOTAK MAHINDRA BANK VS SHIVLAL	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	02.05.2023	27.04.2023
			OMP (I)(COMM) 945/2023	HDFC BANK LTD VS DASARI VAMSHI NAG	SANJEEV PATHAK	8285002845	LITIGATION@SRCSLEGAL.COM	02.05.2023	28.04.2023
			OMP (I)(COMM) 946/2023	HDFC BANK LTD VS ANJUM	SANJEEV PATHAK	8285002845	LITIGATION@SRCSLEGAL.COM	02.05.2023	28.04.2023
			OMP (I)(COMM) 947/2023	HDFC BANK LTD VS RAHUL JHA	SANJEEV PATHAK	8285002845	LITIGATION@SRCSLEGAL.COM	02.05.2023	28.04.2023
			OMP (I)(COMM) 948/2023	HDFC BANK LTD VS ASHISH KUMAR	SANJEEV PATHAK	8285002845	LITIGATION@SRCSLEGAL.COM	02.05.2023	28.04.2023
			EX(COMM)168/2023	HT MEDIA LTD VS MUKUL VASHISHT	MADHUR DHINGRA	9999467283	N/A	02.05.2023	21.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I)(COMM) 956/2023	CHOLAMANDLAM INVERSTMENT VS N G SOLUTIONS	RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	03.05.2023	19.04.2023
			OMP (I)(COMM) 957/2023	KOTAK MAHINDRA BANK VS SHRIKRISHAN	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	03.05.2023	21.04.2023
			OMP (I)(COMM) 958/2023	KOTAK MAHINDRA BANK VS SULTAN KHAN	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	03.05.2023	26.04.2023
			OMP (I)(COMM) 959/2023	TOYOTA FINANCIAL SERVICES VS PINKI AMAR SHARMA	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	03.05.2023	28.04.2023
			OMP (I)(COMM) 960/2023	IDFC FIRST BANK VS RAKESH KUMAR SARANG	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	03.05.2023	29.04.2023
			CS(COMM) 266 /2023	MOHD NASIR M/S UNIQUE TRADING VS SUPREME INDUSTRIES	DHARMENDRA KUMAR YADAV	9650508945	ADVVDK.YADAV79@GMAIL.COM	03.05.2023	29.04.2023
			EX(COMM)169/2023	SBI CARDS PAYMENTS VS SANJAY KUMAR	W.R.KHAN	9811225408	WRKHANASSOCIATES@GMAIL.COM	04.05.2023	12.04.2023
			OMP (I)(COMM) 964/2023	KOTAK MAHINDRA PRIME VS SYED AMIQ AHMED	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	04.05.2023	01.05.2023
			OMP (I)(COMM) 965/2023	KOTAK MAHINDRA PRIME VS AMAN PANDAY	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	04.05.2023	01.05.2023
			OMP (I)(COMM) 966/2023	TOYOTA FINANCIAL SERVICES VS SUNITA KUMARI YADAV	RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	04.05.2023	13.04.2023
			CS(COMM) 269/2023	OFB TECH PVT LTD VS IFB TECH PVT LTD	KRITI GUPTA	8398843038	LEGAL,NKPARTNERS@GMAIL.COM	06.05.2023	17.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I)(COMM) 972/2023	KOTAK MAHINDRA BANK VS IRSHAD AHMED	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	06.05.2023	26.04.2023
			OMP (I)(COMM) 973/2023	KOTAK MAHINDRA BANK VS SUDHAKAR MISHRA	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	06.05.2023	26.04.2023
			EX(COMM)170/2023	ASPIRE IMPACT MISSION INITIATIVE VS BABA GHULAM SHAH BADSHAH UNIVERSITY	ANUBHA GOEL	9873075650	ANUBHAGDELHI@GMAIL.COM	08.05.2023	01.05.2023
			CS(COMM) 274/2023	MITTAL TRADING COMPANY VS R C FOOD PRODUCTS	DEEPANSHI SINGHAL	8882839427	SINGHALDEEPANSI1@GMAIL.COM	08.05.2023	01.05.2023
			CS(COMM) 275/2023	HINDUSTAN ADHESIVES LTD VS FUTURE LIFESTYLE FASHIONS	RASHI SURI	8882440743	INFOR@UPSCALELEGAL.COM	09.05.2023	02.05.2023
			OMP (I)(COMM) 980/2023	KOTAK MAHINDRA BANK VS UTSAV JAIN	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	09.05.2023	08.05.2023
			OMP (I)(COMM) 981/2023	KOTAK MAHINDRA BANK VS RAGHUNANDAN SINGH	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	09.05.2023	08.05.2023
			CS (COMM)- 281/2023	M/S EUROPEAN FOODS INDIA PVT .LTD VS M/S EXCLUSIVE INERTNATIONAL	SATISH KUMAR TRIPATHI	7065243658	achharyaic@gmail.com	10.05.2023	09.05.2023
			CS (COMM)- 282/2023	M/S SS BUILDTECH VENTURES PVT. LTD VS TAPESH GOENKA	VIKAS GOYAL	8588827669	adv.vikas73@gmail.com	10.05.2023	25.04.2023
			CS (COMM)- 288/2023	PUNJAB NATIONAL BANK VS MANOJ KUMAR	INDRA NARAIN	9311824970	ASSOCIATENARAYAN29@GMAIL.COM	11.05.2023	09.05.2023
			OMP (I)(COMM) 1017/2023	TOYOTA FINANCIAL SERVICES VS RAJIV KUMAR	RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	11.05.2023	01.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I)(COMM) 1018/2023	TOYOTA FINANCIAL SERVICES VS YASHWANT SINGH	RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	11.05.2023	01.05.2023
			OMP (I)(COMM) 1019/2023	KOTAK MAHINDRA BANK VS ADARSH TRANSPORT	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	11.05.2023	10.05.2023
			OMP (I)(COMM) 1020/2023	KOTAK MAHINDRA BANK VS ADARSH TRANSPORT	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	11.05.2023	10.05.2023
			OMP (I)(COMM) 1023/2023	KOTAK MAHINDRA BANK VS VISHNU YADAV	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	12.05.2023	10.05.2023
			OMP (I)(COMM) 1027/2023	KOTAK MAHINDRA BANK VS PUSHPENDER KUMAR	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	12.05.2023	11.05.2023
			CS (COMM)- 294/2023	HUGO BOSS TRADE MARK VS KANJIBHAI HIRJIBHAI PATEL	S.K.BANSAL	9650682928	RISHI@UNITEDANDUNITED.COM	12.05.2023	11.05.2023
			EX(COMM) 77/2023	S.PARAMJEET SINGH KHURANA VS ANKT BANSAL	SANJEEV KUMAR GUPTA	9810075779	sanjeevgupta91@gmail.com	15.05.2023	02.05.2023
			OMP (I)(COMM) 1048/2023	KOTAK MAHINDRA BANK VS SUJIT KUMAR	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	16.05.2023	15.05.2023
			OMP (I)(COMM) 1049/2023	KOTAK MAHINDRA BANK VS OMKAR MAURYA	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	16.05.2023	15.05.2023
			CS (COMM)- 296/2023	AGFA HEALTHCARE INDIA VS FOCUS IMAGING & RESEARCH	TEJAS PATEL	9899645472	AQUIB.ALI@RISELEGAL.IN	16.05.2023	06.05.2023
			CS (COMM)- 297/2023	SUNDER DEVELOPERS LLP VS NITIN KUMAR	AMIET ANDLAY	9811151686	AMIETANDLEY@HOTMAIL.COM	16.05.2023	06.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)- 299/2023	CANARA BANK VS RISHIKA ENTERPRISES	FAHAD KHAN	9219701292	FAHADAMU1988@GMAIL.COM	17-05-2023	19.04-2023
			CS (COMM)- 301/2023	SUDHIRBHAI SAREE WALA VS KEYAL EMPIRE DESIGNS	SHAILEN BHATIA	9818558690	ADVOCATE.SHAILENBHATIA89@GMAIL.COM	18.05.2023	12.05.2023
			CS (COMM)- 308/2023	NIKE INNOVATE VS TRACKING SHOES COMPANY	S.K.BANSAL	9650682928	RISHI@UNITEDANDUNITED.COM	20.05.2023	18.05.2023
			CS (COMM)- 309/2023	DEL TRADE INTERNATIONAL VS AMROSIA DRUGS PRIVATE LTD	SANDEEP JINDAL	9999668878	AOR@SANDEEPJINDAL.IN	20.05.2023	19.05.2023
			OMP (I)(COMM) 1096/2023	TATA CAPITAL FINANCIAL VS APS INFRA ENGINEERS	SANJEEV PATHAK	8285002845	LITIGATION@SRCLEGAL.COM	23.05.2023	22.05.2023
			OMP (I)(COMM) 1129/2023	KOTAK MAHINDRA BANK VS DHARMENDRA SONI	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	29.05.2023	23.05.2023
			OMP (I)(COMM) 1130/2023	KOTAK MAHINDRA BANK VS SAVITRI	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	29.05.2023	24.05.2023
			OMP (I)(COMM) 1131/2023	TOYOTA FINANCIAL SERVICES VS MUKESH LAL	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	29.05.2023	27.05.2023
			OMP (I)(COMM) 1133/2023	TOYOTA FINANCIAL SERVICES VS ANKIT PANDEY	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	29.05.2023	27.05.2023
			CS (COMM)- 320/2023	PUNJAB NATIONAL BANK VS R.S.SIRISYA CONSTRUCTION COMPANY	GOVIND BALLABH PANDEY	9718618928	GOVIND19FEB@GMAIL.COM	29.05.2023	24.05.2023
			EX(COMM) 177/2023	KOGTA FINANCIAL VS RAHUL KUMAR & ORS	VISHAL KALRA	8667777737	VISHAL.KALRA80@GMAIL.COM	30.05.2023	26.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
18	SH. YADAV	SANDEEP South	CS (COMM)/256/2023	RADO UHREN AG Vs ASHOK KUMAR	SHRAVAN KUMAR BANSAL(P),	9650682928	rishi@unitedandunited.com	01-05-2023	29.04.2023
			OMP (I) (COMM)/937/2023	IDFC FIRST BANK LTD Vs SUMIT WADHWA 8979	MAYANK MAHAJAN(P),	9873347330	ayank_mahajan05@yahoo.com	01-05-2023	29.04.2023
			OMP (I) (COMM)/938/2023	KOTAK MAHINDRA BANK Vs MEHANDIHASAN	Parv Mahajan(P),	9643646534	Parv.mahajan007@gmail.com	01-05-2023	29.04.2023
			OMP (I) (COMM)/936/2023	KOTAK MAHINDRA BANK Vs RAMA KANT	Parv Mahajan(P),	9643646534	Parv.mahajan007@gmail.com	01-05-2023	29.04.2023
			OMP (I) (COMM)/941/2023	KOTAK MAHINDRA BANK LTD Vs SAKIR 5886	MAYANK MAHAJAN(P),	9873347330	ayank_mahajan05@yahoo.com	01-05-2023	29.04.2023
			OMP (I) (COMM)/940/2023	KOTAK MAHINDRA BANK Vs DAGAR ENTERPRISES 041	Parv Mahajan(P),	9643646534	Parv.mahajan007@gmail.com	01-05-2023	29.04.2023
			OMP (I) (COMM)/939/2023	IDFC FIRST BANKN LTD Vs SHOAIB IDRISH AHMAD 1901	MAYANK MAHAJAN(P),	9873347330	ayank_mahajan05@yahoo.com	01-05-2023	29.04.2023
			CS (COMM)/258/2023	EMU LINES PVT LTD Vs INDENTA CHEMICALS INDIA PVT LTD	Uday Kumar(P),	8882303942	advudaykumar@gmail.com	02-05-2023	27.04.2023
			OMP (I) (COMM)/951/2023	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs N G SOLUTIONS	RAHUL BHARADWAJ(P),	8376049805	advocateashok.1@gmail.com	02-05-2023	19.04.2023
			OMP (I) (COMM)/950/2023	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs N G SOLUTIONS	RAHUL BHARADWAJ(P),	8376049805	advocateashok.1@gmail.com	02-05-2023	19.04.2023
OMP (I) (COMM)/953/2023	HDFC BANK LTD Vs PAWAN HOSPITAL 4228	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	02-05-2023	02.05.2023			

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/952/2023	HDFC BANK LTD Vs PAWAN HOSPITAL 4493	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	02-05-2023	02.05.2023
			CS (COMM)/270/2023	STATE BANK OF INDIA Vs VIPIN CHHABRA	ARVIND GUPTA	9811317311	advocatearvindgupta@gmail.com	06-05-2023	03.05.2023
			CS (COMM)/272/2023	JHILMIL SAXENA Vs SHYAM SUNDER TYAGI	PRIYA NAGPAL	9818657226	stshashankthakur@gmail.com	06-05-2023	01.4.2023
			OMP (I) (COMM)/969/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs AJAY SATYANARAYAN	RAHUL BHARADWA J(P),	8376049805	advocateashok.1@gmail.com	06-05-2023	13.04.2023
			CS (COMM)/279/2023	CANARA BANK Vs VINAY GUPTA PROP OF M/S LUCKY STATIONARY AND GIFT SHOP	ankur aggarwal(P),	9990042642	SRLANSHU83@GMAIL.COM	09-05-2023	27.04.2023
			CS (COMM)/280/2023	CANARA BANK Vs OMVEER SINGH	ankur aggarwal(P),	9990042642	SRLANSHU83@GMAIL.COM	09-05-2023	27.04.2023
			OMP (I) (COMM)/988/2023	KOATK MAHINDRA BANK Vs LALITNARAYAN TIWARI	Parv Mahajan(P),	9643646534	Parv.mahajan007@gmail.com	09-05-2023	8.5.23
			OMP (I) (COMM)/993/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs AFTAB ALAM SIDDIQI	RAHUL BHARADWA J(P),	8376049805	advocateashok.1@gmail.com	09-05-2023	1.5.23
			OMP (I) (COMM)/995/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs NARINDER SINGH	RAHUL BHARADWA J(P),	8376049805	advocateashok.1@gmail.com	09-05-2023	13.04.2023
			OMP (I) (COMM)/996/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs DEVENDER RAM PARSAD	RAHUL BHARADWA J(P),	8376049805	advocateashok.1@gmail.com	09-05-2023	13.04.2023
			OMP (I) (COMM)/991/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SUNIL KUMAR RAGHAV	RAHUL BHARADWA J(P),	8376049805	advocateashok.1@gmail.com	09-05-2023	1.5.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/989/2023	KOTAK MAHINDRA BANK Vs SHABBIR AHMAD	DIVYA TALWANI(P),	9643646534	Parv.mahajan007@gmail.com	09-05-2023	8.5.23
			OMP (I) (COMM)/994/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs BALAWHEELS AND EVENTS PRIVATE LIMITED	RAHUL BHARADWAJ(P),	8376049805	advocateashok.1@gmail.com	09-05-2023	1.5.23
			OMP (I) (COMM)/992/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs VIBHOR SRIVASTAV	RAHUL BHARADWAJ(P),	8376049805	advocateashok.1@gmail.com	09-05-2023	1.5.23
			OMP (I) (COMM)/990/2023	KOTAK MAHINDRA BANK Vs BHAIYALAL SO CHHEDI	DIVYA TALWANI(P),	9643646534	Parv.mahajan007@gmail.com	09-05-2023	8.5.23
			OMP (I) (COMM)/1006/2023	KOTAK MAHINDRA PRIME LTD Vs INDARANI DEVI	RAJESH KUMAR(P),	9958726491	delhi.jangraadvocate@gmail.com	10-05-2023	9.5.23
			OMP (I) (COMM)/1004/2023	KOTAK MAHINDRA BANK Vs PUSHKAR GUPTA	Parv Mahajan(P),	9643646534	Parv.mahajan007@gmail.com	10-05-2023	10.5.23
			OMP (I) (COMM)/1005/2023	KOTAK MAHINDRA BANK Vs BALAJI ENTERPRISES	Parv Mahajan(P),	9643646534	Parv.mahajan007@gmail.com	10-05-2023	10.5.23
			CS (COMM)/290/2023	STABLE PACKAGING PVT LTD Vs AL NOOR EXPORTS AND ORS	AAKASH CHOUDHARY(P),	8743904246	ch.aakash86@gmail.com	11-05-2023	10.5.23
			OMP (I) (COMM)/1021/2023	KOTAK MAHINDRA BANK Vs NARESH	Parv Mahajan(P),	9643646534	Parv.mahajan007@gmail.com	11-05-2023	11.5.23
			CS (COMM)/293/2023	CANARA BANK Vs BLUE SKY FASHION	FAHAD KHAN(P),	9219701292	fahadamu1988@gmail.com	12-05-2023	19.04.2023
			OMP (I) (COMM)/1028/2023	YES BANK LTD Vs RUPESH GARG	KUNAL MAKHIJA(P),	9811015339	katyalsachin2008@gmail.com	12-05-2023	11.5.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/1029/2023	YES BANK LTD Vs ASHOK GUPTA	KUNAL MAKHIJA(P),	9811015339	katyalsachin2008@gmail.com	12-05-2023	11.5.23
			OMP (I) (COMM)/1030/2023	KOTAK MAHINDRA PRIME LIMITED Vs DEEPAK KUMAR PANCHAL	RAJESH KUMAR(P),	99358726491	delhi.jangraadvocate@gmail.com	12-05-2023	12.5.23
			OMP (I) (COMM)/1031/2023	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED Vs SUKHJIT SINGH SOOCH	RAJESH KUMAR(P),	99358726491	delhi.jangraadvocate@gmail.com	12-05-2023	12.5.23
			OMP (I) (COMM)/1045/2023	YES BANK LTD Vs EXPORT KING PRIVATE LTD 4397	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	15-05-2023	15.5.23
			OMP (I) (COMM)/1046/2023	YES BANK LTD Vs RAJA KUMAR GUPTA 2171	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	15-05-2023	15.5.23
			OMP (I) (COMM)/1047/2023	TATA CAPITAL FINANCIAL SERVICES LTD Vs APS INFRA ENGINEERS PVT LTD 0707	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	15-05-2023	15.5.23
			OMP (I) (COMM)/1050/2023	IDFC FIRST BANK LTD Vs RAJEEV KUMAR KHARBANDA	MAYANK MAHAJAN(P),	9873347330	ayank_mahajan05@yahoo.com	16-05-2023	15.5.23
			OMP (I) (COMM)/1051/2023	IDFC FIRST BANK LTD Vs SANDEEP DATTARTA	MAYANK MAHAJAN(P),	9873347330	ayank_mahajan05@yahoo.com	16-05-2023	12.5.23
			OMP (I) (COMM)/1052/2023	IDFC FIRST BANK LTD Vs SHOAIB IDRISH AHMAD	MAYANK MAHAJAN(P),	9873347330	ayank_mahajan05@yahoo.com	16-05-2023	12.5.23
			OMP (I) (COMM)/1055/2023	KOTAK MAHINDRA BANK LTD Vs SACHIN KUMAR	MAYANK MAHAJAN(P),	9873347330	ayank_mahajan05@yahoo.com	17-05-2023	15.5.23
			OMP (I) (COMM)/1057/2023	KOTAK MAHINDRA BANK LTD Vs SAMANDER	MAYANK MAHAJAN(P),	9873347330	ayank_mahajan05@yahoo.com	17-05-2023	15.5.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/1056/2023	KOTAK MAHINDRA BANK LTD Vs RAM KARAN SINGH	MAYANK MAHAJAN(P),	9873347330	ayank_mahajan05@yahoo.com	17-05-2023	15.5.23
			CS (COMM)/303/2023	RITU GOYAL Vs M/S SYRJ HOSPITALITY	BHARAT DHAMIJA(P),	9810015303	jcguptavinay(a@gmail.com.	19-05-2023	17.5.23
			CS (COMM)/304/2023	CROCS INC Vs GUNEET SINGH PROP OF ESS ESS FOOTWEAR	SHRAVAN KUMAR BANSAL(P),	26843455	rishi@unitedandunited.com	19-05-2023	17.5.23
			CS (COMM)/305/2023	PROFESSIONAL COURIERS NETWORK LTD Vs MEDSAVE HEALTH INSURANCE TPA LTD	MATLOOB ALAM(P),	9810276875	matloob adv@yahoo.com.	19-05-2023	19.5.23
			OMP (I) (COMM)/1061/2023	YES BANK LTD Vs MRIDUL GOEL 9504	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	19-05-2023	18.5.23
			DPT EQ/3/2023	DEPARTMENT Vs KALYAN SAHAI MEENA	DEPARTME NT(P),	NIL	NIL	20-05-2023	NIL
			Execution (Comm)/171/2023	HDFC BANK LTD Vs SHIV RAJ NAYDU	ASHIM BHATT(P),	9599624216	Ashim.bhattl7@gmail.com	22-05-2023	26.4.23
			Execution (Comm)/172/2023	HDFC BANK LTD Vs VIMAL KUMAR	ASHIM BHATT(P),	9599624216	Ashim.bhattl7@gmail.com	22-05-2023	20.4.23
			OMP (I) (COMM)/1072/2023	KOTAK MAHINDRA BANK Vs JAGDEV SINGH	DIVYA TALWANI(P),	9643646534	Parv.mahajan007@gmail.com	22-05-2023	20.4.23
			OMP (I) (COMM)/1075/2023	KOTAK MAHINDRA BANK Vs BRAJESH KUMAR	Parv Mahajan(P),	9643646534	Parv.mahajan007@gmail.com	22-05-2023	20.5.23
			OMP (I) (COMM)/1078/2023	KOTAK MAHINDRA BANK Vs ANIL KUMAR 124	DIVYA TALWANI(P),	9643646534	Parv.mahajan007@gmail.com	22-05-2023	20.5.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/1077/2023	KOTAK MAHINDRA BANK Vs ANIL KUMAR 660	DIVYA TALWANI(P),	9643646534	Parv.mahajan007@gmail.com	22-05-2023	20.5.23
			OMP (I) (COMM)/1076/2023	KOTAK MAHINDRA BANK Vs RAJESH KUMAR MISHRA	DIVYA TALWANI(P),	9643646534	Parv.mahajan007@gmail.com	22-05-2023	20.5.23
			OMP (I) (COMM)/1074/2023	KOTAK MAHINDRA BANK Vs RAMKARAN YADAV	Parv Mahajan(P),	9643646534	Parv.mahajan007@gmail.com	22-05-2023	20.5.23
			OMP (I) (COMM)/1073/2023	KOTAK MAHINDRA BANK Vs GAURAV TIWARI	DIVYA TALWANI(P),	9643646534	Parv.mahajan007@gmail.com	22-05-2023	20.5.23
			OMP (I) (COMM)/1085/2023	KOTAK MAHINDRA BANK Vs PUSHKAR GUPTA	DIVYA TALWANI(P),	9643646534	Parv.mahajan007@gmail.com	23-05-2023	23.5.23
			OMP (I) (COMM)/1088/2023	KOTAK MAHINDRA BANK Vs BHAIYALAL SO CHHEDI	Parv Mahajan(P),	9643646534	Parv.mahajan007@gmail.com	23-05-2023	23.5.23
			OMP (I) (COMM)/1086/2023	KOTAK MAHINDRA BANK Vs RAVISHANKAR GUPTA	Parv Mahajan(P),	9643646534	Parv.mahajan007@gmail.com	23-05-2023	23.5.23
			OMP (I) (COMM)/1087/2023	KOTAK MAHINDRA BANK Vs SATYAM	Parv Mahajan(P),	9643646534	Parv.mahajan007@gmail.com	23-05-2023	23.5.23
			OMP (I) (COMM)/1090/2023	KOTAK MAHINDRA BANK Vs VINAY YADAV	Parv Mahajan(P),	9643646534	Parv.mahajan007@gmail.com	23-05-2023	23.5.23
			OMP (I) (COMM)/1089/2023	KOTAK MAHINDRA BANK Vs UMESH YADAV	Parv Mahajan(P),	9643646534	Parv.mahajan007@gmail.com	23-05-2023	23.5.23
			CS (COMM)/314/2023	LOTUS HERBALS P LIMITED Vs TATA AIG GENERAL INSURANCE CO LTD	JAGJIT SINGH(P),	9810034684	jagjitsinghadvocate@yahoo.com	24-05-2023	1.5.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/1103/2023	AXIS BANK LTD Vs HEERALAL	MAYANK MAHAJAN(P),	9873347330	ayank_mahajan05@yahoo.com	24-05-2023	18.5.23
			OMP (I) (COMM)/1104/2023	AXIS BANK LTD Vs VIJAY SINGH	MAYANK MAHAJAN(P),	9873347330	ayank_mahajan05@yahoo.com	24-05-2023	18.5.23
			OMP (I) (COMM)/1105/2023	YES BANK LTD Vs AMIT JHA 3923	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	24-05-2023	23.5.23
			OMP (I) (COMM)/1106/2023	YES BANK LTD Vs RAJIV SAHNI 6916	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	24-05-2023	23.5.23
			OMP (I) (COMM)/1107/2023	YES BANK LTD Vs MOHIT KUMAR TYAGI 8876	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	24-05-2023	23.5.23
			OMP (I) (COMM)/1108/2023	YES BANK LTD Vs RAJENDRA KUMAR 5514	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	24-05-2023	23.5.23
			CS (COMM)/316/2023	AL AMMAR FROZEN FOODS EXPORTS Vs AL NOOR EXPORTS	JEETENDER GUPTA(P),	9810050748	guptajeetender@gmail.com	25-05-2023	18.5.23
			Execution (Comm)/175/2023	HDB FINANCIAL SERVICES Vs AMIT B	RAHUL BHARADWAJ(P),	8376049807	Amaranthrbc@vahoo.com	26-05-2023	15.5.23
			OMP (I) (COMM)/1127/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RAMBIR SINGH	RAHUL BHARADWAJ(P),	8376049807	advocateashok.1@gmail.com	27-05-2023	6.5.23
			OMP (I) (COMM)/1126/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ANUJ KUMAR TEVATIYA	RAHUL BHARADWAJ(P),	8376049807	advocateashok.1@gmail.com	27-05-2023	6.5.23
			OMP (I) (COMM)/1125/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs TRISHIR ENTERPRISES PRIVATE LIMITED	RAHUL BHARADWAJ(P),	8376049807	advocateashok.1@gmail.com	27-05-2023	6.5.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/1123/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SURENDRA SINGH	RAHUL BHARADWAJ(P),	8376049807	advocateashok.1@gmail.com	27-05-2023	6.5.23
			OMP (I) (COMM)/1124/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MANJIT P	RAHUL BHARADWAJ(P),	8376049807	advocateashok.1@gmail.com	27-05-2023	6.5.23
			OMP (I) (COMM)/1122/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SANGEETA DHAR DUBEY	RAHUL BHARADWAJ(P),	8376049807	advocateashok.1@gmail.com	27-05-2023	9.5.23
			OMP (I) (COMM)/1121/2023	KOTAK MAHINDRA BANK Vs NAVEEN JAIN	DIVYA TALWANI(P)	9643646534	Parv, mahajan007@gmail.co	27-05-2023	27.5.23
			CS (COMM)/326/2023	KRISHAN KUMAR BATRA Vs M/S TULSIANI CONSTRUCTIONS AND DEVELOPERS LIMITED	MANU SETH(P),	9811404903	lawoffice.georges@mail.com	30-05-2023	25.5.23
			OMP (I) (COMM)/1154/2023	YES BANK LTD Vs THAN S 1447	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	31-05-2023	24.5.23
			OMP (I) (COMM)/1153/2023	YES BANK LTD Vs PANKAJ KUMAR SRIVASTAVA 5597	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	31-05-2023	24.5.23
			OMP (I) (COMM)/1155/2023	YES BANK LTD Vs UMESH KUMAR SHARMA 9802	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	31-05-2023	24.5.23
			OMP (I) (COMM)/1151/2023	YES BANK LTD Vs RAJESHWARI RATAN SINGH 7703	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	31-05-2023	25.5.23
			OMP (I) (COMM)/1152/2023	YES BANK LTD Vs ROOP KISHORE 9425	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	31-05-2023	25.5.23
			OMP (I) (COMM)/1162/2023	HDFC BANK LTD Vs TINKU YADAV 0116	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	31-05-2023	27.5.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/1164/2023	HDFC BANK LTD Vs PAWAN HOSPITAL 4493	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	31-05-2023	27.5.23
			OMP (I) (COMM)/1163/2023	HDFC BANK LTD Vs PAWAN HOSPITAL 4228	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	31-05-2023	27.5.23
			OMP (I) (COMM)/1158/2023	HDFC BANK LTD Vs DINESHKUMAR S 0774	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	31-05-2023	29.5.23
			OMP (I) (COMM)/1157/2023	HDFC BANK LTD Vs ARSEEDA JUBER KHAN 9158	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	31-05-2023	29.5.23
			OMP (I) (COMM)/1159/2023	HDFC BANK LTD Vs ANWAR KHAN 1086	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	31-05-2023	29.5.23
			OMP (I) (COMM)/1160/2023	HDFC BANK LTD Vs BRAJENDRA SINGH 4440	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	31-05-2023	29.5.23
			OMP (I) (COMM)/1161/2023	HDFC BANK LTD Vs ASHOK KUMAR 1155	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	31-05-2023	29.5.23
			OMP (I) (COMM)/1156/2023	HDFC BANK LTD Vs SUKHRAM PANCHANG 4980	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	31-05-2023	30.5.23
19	SH. RAJEEV BANSAL	South	CS (COMM.) 174/2023	TATA MOTORS FINANCE LTD. VS. MANISH	MANOJ KUMAR	9811133644	manoj.adv@gmail.com	25-05-2023	25-05-2023
			CS (COMM.) 311/2023	SIEMENS INDUSTRY SOFTWARE INC VS. RAGHAVENDRA KUNDAPURA	AARSHIA BEHL	9810621272	Further Proceedings	23-05-2023	23-05-2023
			CS (COMM.) 315/2023	DIVISHT KAUSHIK VS. METENUO KECHU	BHARAT GARG	9711979113	lkgb.chamber@gmail.com	24-05-2023	24-05-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM.) 317/2023 <small>(TRADEMARK)</small>	PANASONIC LIFE SOLUTIONS INDIA PVT. LTD. VS. ASHOK KUMAR	UNITED & UNITED	9990389539	rishi@unitedandunited.com	25-05-2023	25-05-2023
			CS (COMM.) 32/2023	MANOHAR LAL CHAURASIA VS. CAPRI GLOBAL CAPITAL LIMITED	LEGAL PERITUM	, 9953907025,	Not Available	26-05-2023	26-05-2023
			CS (COMM.)330/2023	PRADHUMNA DUTT KAUSHIK & NR. VS. MUNISH OHRI	PAVITRA Kaur	011-41551600	Further Proceedings	31.05.2023	29.05.2023
			CS (COMM) 259/2023	CANARA BANK VS. M/S HARISH ENTERPRISES	ANSHUMA SRIVASTAVA	9990042642	sri.anshu83@gmail.com	02.05.2023	02.05.2023
			CS (COMM) 265/2023	M/S KATYAYANI CONSTRUCTIONS VS. M/S AJNARA INFRASTRUCTURE PVT. LTD.	SARVJEET KUMAR	8800844502	sarvjeetkumarips@gmail.com	03.05.2023	03.05.2023
			CS (COMM) 273/2023 <small>(TRADEMARK)</small>	ASTRAL LTD. VS. MAHAVIR ELECTRIC & HARDWARE STORES	S.K. BANSAL	Not Available	unitedmark@unitedandunited.com	06.05.2023	06.05.2023
			CS (COMM) 286/2023 <small>(TRADEMARK)</small>	BURBERRY LTD. VS. PRATIK LUTHER	UNITED & UNITED	843455, 269367	rishi@unitedandunited.com	10.05.2023	10.05.2023
			CS (COMM) 287/2023 <small>(TRADEMARK)</small>	HUGO BOSS TRADE MARK MANAGEMET GMBH & CO. KG. VS. ANKIT GUPTA	UNITED & UNITED	843455, 269367	rishi@unitedandunited.com	10.05.2023	10.05.2023
			CS (COMM) 291/2023	ASR INDIA PVT. LTD. VS.TIRMET EXIM PVT. LTD.	TEJ PRATAP	8750116605	tejpratp14@gmail.com	11.05.2023	11.05.2023
			CS (COMM) 295/2023	CANARA BANK VS. GLACIER FASHION	FAHAD KHAN	9219701292	fahadamu1988@gmail.com	12.05.2023	12.05.2023
			Ex. (Comm) 178/2023	M/S BABBAR HOSPITALITY AND TOURISM PVT. LTD. VS. M/S NAINITAL HOUSE & RESORT LLP	VIKAS SAREEN & AKHIL KRISHAN	882872049	lexworkss@gmail.com	30.05.2023	30.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			Ex. (Comm) No./166/2023	HDFC BANK LTD. VS. KAILASH KHARE	SRCS (LEGAL)	8285002845	litigation@srcslegal.com	02.05.2023	01.05.2023
			OMP (I) 1000/2023	KOTAK MAHINDRA PRIME VS. RASHMI SRIVASTAVA	RAJESH JANGRA	9958726493	delhi.jangraadvocate@gmail.com	09-05-2023	09-05-2023
			OMP (I) 1001/2023	KOTAK MAHINDRA PRIME VS. KAILASH VERMA	RAJESH JANGRA	9958726494	delhi.jangraadvocate@gmail.com	09-05-2023	09-05-2023
			OMP (I) 1008/2023	KOTAK MAHINDRA BANK VS. SANJAY	PARV MAHAJAN	964364534	parv.mahajan007@gmail.com	10.05.2023	10.05.2023
			OMP (I) 1022/2023	KOTAK MAHINDRA BANK VS. MANDEEP KUMAR	PARV MAHAJAN	964364535	parv.mahajan007@gmail.com	11.05.2023	11.05.2023
			OMP (I) 954/2023	HDFC BANK LTD. VS. RITU DAMAN LAL RAMAN	SRCS (LEGAL)	8285002845	litigation@srcslegl.com	02.05.2023	02.05.2023
			OMP (I) 955/2023	HDFC BANK LTD. VS. MEHRUDDIN MEWATI	SRCS (LEGAL)	8285002845	litigation@srcslegl.com	02.05.2023	02.05.2023
			OMP (I) 962/2023	KOTAK MAHINDRA BANK VS. SATENDRA KUMAR	PARV MAHAJAN	9643646534	parv.mahajan007@gmail.com	03.05.2023	03.05.2023
			OMP (I) 963/2023	KOTAK MAHINDRA BANK VS. GURMEET SINGH	PARV MAHAJAN	964364534	parv.mahajan007@gmail.com	03.05.2023	03.05.2023
			OMP (I) 977/2023	IDFC FIRST BANK VS. ARVIND KUMAR	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	08-05-2023	08-05-2023
			OMP (I) 978/2023	KOTAK MAHINDRA BANK VS. SATENDRA KUMAR	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	08-05-2023	08-05-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) 979/2023	IDFC FIRST BANK VS. PAPPU KUMAR	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	08-05-2023	08-05-2023
			OMP (I) 997/2023	KOTAK MAHINDRA BANK VS. SUNEEL KUMAR	PARV MAHAJAN	964364534	parv.mahajan007@gmail.com	09-05-2023	09-05-2023
			OMP (I) 998/2023	KOTAK MAHINDRA PRIME VS. MANISH ARORA	RAJESH JANGRA	9958726491	delhi.jangraadvocate@gmail.com	09-05-2023	09-05-2023
			OMP (I) 999/2023	KOTAK MAHINDRA PRIME VS. KISHORE C	RAJESH JANGRA	9958726492	delhi.jangraadvocate@gmail.com	09-05-2023	09-05-2023
			OMP (I) Comm 942/2023	KOTAK MAHINDRA PRIME LTD. VS. IMRAN KHAN	RAJESH KUMAR	Not Available	Not Available	02.05.2023	01.05.2023
			OMP (I) Comm 943/2023	KOTAK MAHINDRA PRIME LTD. VS. ISRAJ K	RAJESH KUMAR	Not Available	Not Available	02.05.2023	01.05.2023
			OMP (I) COMM. 1032/2023	KOTAK MAHINDRA PRIME LTD. VS. SHUBHASHNI DEVI	RAJESH JANGRA	9958726491	delhi.jangraadvocate@gmail.com	12.05.2023	12.05.2023
			OMP (I) COMM. 1033/2023	CNH INDUSTRIAL CAPITAL (INDIA) PRIVATE LTD. VS. PARAMJIT SINGH	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	12.05.2023	12.05.2023
			OMP (I) COMM. 1034/2023	YES BANK VS. PARVEEN KUMAR	SACHIN KATYAL	9811015339	katyalsachin2008@gmail.com	12.05.2023	12.05.2023
			OMP (I) COMM. 1035/2023	YES BANK VS. NITIN	SACHIN KATYAL	9811015339	katyalsachin2008@gmail.com	12.05.2023	12.05.2023
			OMP (I) COMM. 1036/2023	YES BANK VS. JITIN VERMA	SACHIN KATYAL	9811015339	katyalsachin2008@gmail.com	12.05.2023	12.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) COMM. 1037/2023	YES BANK VS. SUBHASH	SACHIN KATYAL	9811015339	katyalsachin2008@gmail.com	12.05.2023	12.05.2023
			OMP (I) COMM. 1038/2023	YES BANK VS. RAHUL SURENDER KUMAR	SACHIN KATYAL	9811015339	katyalsachin2008@gmail.com	12.05.2023	12.05.2023
			OMP (I) COMM. 1038/2023	HDFC BANK LTD. VS. NEERAJ RAJPAL	SRCS (LEGAL)	8285002845	litigation@srcslegal.com	29.05.2023	29.05.2023
			OMP (I) COMM. 1039/2023	YES BANK VS. RAJU	SACHIN KATYAL	9811015339	katyalsachin2008@gmail.com	12.05.2023	12.05.2023
			OMP (I) COMM. 1040/2023	YES BANK VS. SIMRAN GULATI	SACHIN KATYAL	9811015339	katyalsachin2008@gmail.com	12.05.2023	12.05.2023
			OMP (I) COMM. 1041/2023	YES BANK VS. GANESH SINGH	SACHIN KATYAL	9811015339	katyalsachin2008@gmail.com	12.05.2023	12.05.2023
			OMP (I) COMM. 1053/2023	IDFC FIRST BANK VS. DHEERAJ NAWAB SINGH SIROHI	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	16.05.2023	16.05.2023
			OMP (I) COMM. 1054/2023	IDFC FIRST BANK VS. MANOJ TIRKEY	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	16.05.2023	16.05.2023
			OMP (I) COMM. 1068/2024	AXIS BANK LTD. VS. YUSUF KHAN	MAYANK MAHAJAN	9873347331	mayank_mahajan05@yahoo.com	20-05-2023	20-05-2023
			OMP (I) COMM. 1069/2025	AXIS BANK LTD. VS. RUKMA	MAYANK MAHAJAN	9873347332	mayank_mahajan05@yahoo.com	20-05-2023	20-05-2023
			OMP (I) COMM. 1091/2023	KOTAK MAHINDRA BANK VS. MUNNI DEVI	PARV MAHAJAN	964364535	parv.mahajan007@gmail.com	23-05-2023	23-05-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) COMM. 1092/2023	KOTAK MAHINDRA BANK VS. PRASHANT GUPTA	PARV MAHAJAN	964364535	parv.mahajan007@gmail.com	23-05-2023	23-05-2023
			OMP (I) COMM. 1093/2023	KOTAK MAHINDRA BANK VS. NISHANT JAIN	PARV MAHAJAN	964364535	parv.mahajan007@gmail.com	23-05-2023	23-05-2023
			OMP (I) COMM. 1094/2023	KOTAK MAHINDRA BANK VS. DHEERAJ KUMAR PAL	PARV MAHAJAN	964364535	parv.mahajan007@gmail.com	23-05-2023	23-05-2023
			OMP (I) COMM. 1095/2023	KOTAK MAHINDRA BANK VS. VIKAS SINGH	PARV MAHAJAN	964364535	parv.mahajan007@gmail.com	23-05-2023	23-05-2023
			OMP (I) COMM. 1097/2023	KOTAK MAHINDRA BANK VS. RADHA DEVI	PARV MAHAJAN	964364536	parv.mahajan007@gmail.com	23-05-2023	23-05-2023
			OMP (I) COMM. 1098/2023	KOTAK MAHINDRA BANK VS.SHABBIR AHMAD	PARV MAHAJAN	964364537	parv.mahajan007@gmail.com	23-05-2023	23-05-2023
			OMP (I) COMM. 1099/2023	KOTAK MAHINDRA BANK VS. SACHIN	PARV MAHAJAN	964364538	parv.mahajan007@gmail.com	23-05-2023	23-05-2023
			OMP (I) COMM. 1100/2023	YES BANK VS. NITIN BHOLA RAM	SRCS (LEGAL)	8285002845	manjul.sood@srslegal.com	23-05-2023	23-05-2023
			OMP (I) COMM. 1101/2023	YES BANK VS. NITIN	SRCS (LEGAL)	8285002845	manjul.sood@srslegal.com	23-05-2023	23-05-2023
			OMP (I) COMM. 1117/2023	YES BANK VS. NAVEEN MADAN SINGH	SRCS (LEGAL)	8285002845	manjul.sood@srslegal.com	26-05-2023	26-05-2023
			OMP (I) COMM. 1118/2023	YES BANK VS. MOHD AZHARUDDIN	SRCS (LEGAL)	8285002845	manjul.sood@srslegal.com	26-05-2023	26-05-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) COMM. 1128/2023	YES BANK VS. JYOTI RANI	SRCS (LEGAL)	8285002846	manjul.sood@srslegal.com	26-05-2023	26-05-2023
			OMP (I) COMM. 1134/2023	HDFC BANK LTD. VS. JITENDRA KUMAR	SRCS (LEGAL)	8285002845	litigation@srslegal.com	29.05.2023	29.05.2023
			OMP (I) COMM. 1135/2023	HDFC BANK LTD. VS. SUNIL GOYAL	SRCS (LEGAL)	8285002845	litigation@srslegal.com	29.05.2023	29.05.2023
			OMP (I) COMM. 1136/2023	HDFC BANK LTD. VS. MAHESH NARULA	SRCS (LEGAL)	8285002845	litigation@srslegal.com	29.05.2023	29.05.2023
			OMP (I) COMM. 1137/2023	HDFC BANK LTD. VS. SANTOSH KUMAR PANDA	SRCS (LEGAL)	8285002845	litigation@srslegal.com	29.05.2023	29.05.2023
			OMP (I) COMM. 1139/2023	HDFC BANK LTD. VS. IRSHAD BASHEER	SRCS (LEGAL)	8285002845	litigation@srslegal.com	29.05.2023	29.05.2023
			OMP (I) COMM.1007/2023	KOTAK MAHINDRA BANK VS. MAHAVIR MILK	PARV MAHAJAN	964364534	parv.mahajan007@gmail.com	10.05.2023	10.05.2023
			OMP (I) COMM.1140/2023	TOYOTA FINANCIAL SERVICES VS. KULWINDER SINGH GUJRAL	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	29.05.2023	29.05.2023
			OMP (I) COMM.1141/2023	TOYOTA FINANCIAL SERVICES VS. SANDEEP KUMAR	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	29.05.2023	29.05.2023
			OMP (I) COMM.1142/2023	TOYOTA FINANCIAL SERVICES VS. MINTU KUMARI	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	29.05.2023	29.05.2023
			OMP (I) COMM.1143/2023	TOYOTA FINANCIAL SERVICES VS. DURGESH KUMAR MISHRA	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	29.05.2023	29.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) COMM.1144/2023	TOYOTA FINANCIAL SERVICES VS. JITENDRA KUMAR	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	29.05.2023	29.05.2023
			OMP (I) COMM.1145/2023	TOYOTA FINANCIAL SERVICES VS. ANIKET GUNDA KARANDE	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	29.05.2023	29.05.2023
			OMP (I) COMM.1146/2023	TOYOTA FINANCIAL SERVICES VS. AVINASH SHUKLA	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	29.05.2023	29.05.2023
			OMP (I) COMM.1147/2023	TOYOTA FINANCIAL SERVICES VS. THAKOR SURESH GOTAJI	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	29.05.2023	29.05.2023
			OMP (I) COMM.1148/2023	TOYOTA FINANCIAL SERVICES VS. SATKAR SANTOSH ASHOK	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	29.05.2023	29.05.2023
			OMP (I) COMM.1149/2023	TOYOTA FINANCIAL SERVICES VS. YOGENDRA SINGH TOMAR	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	29.05.2023	29.05.2023
			OMP (I) COMM.1165/2023	HDFC BANK LTD. VS. ARVIND KUMAR	SRCS (LEGAL)	8285002845	litigation@srcslegal.com	31.05.2023	24.05.2023
			OMP (I) COMM.1166/2025	HDFC BANK LTD. VS. VASDEV KUKREJA	SRCS (LEGAL)	8285002845	litigation@srcslegal.com	31.05.2023	24.05.2023
20	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	CS (COMM)/411/2023	PARVINDER SINGH Vs IMPERIA STRUCTURES LIMITED	SHIVA JEE SHUKLA(P),	9311118861	shivajishuklaadvocae@gmail.com	01-05-2023	29-04-2023
			CS (COMM)/416/2023	VICKY KAPOOR Vs M/S SIMPLEX INFRASTRUCTURE LTD	ANANT BHUSHAN(P),	9312401165	bhushan_anant@hotmail.com	02-05-2023	01-05-2023
			CS (COMM)/417/2023	KAMAL KUMAR Vs TOHANA FOOD INDUSTRIES	VINAY GARG(P),	9971936251	faizalnaseem@gmail.com	02-05-2023	01-05-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/418/2023	NARESH KUMAR Vs TOHANA FOOD INDUSTRIES	VINAY GARG(P),	9971936251	faizalnaseem@gmail.com	02-05-2023	01-05-2023
			CS (COMM)/420/2023	NEO TECHNOFIELD COMPLAY Vs J KUMAR CRTG JOINT VENTORE AND ORS	Vishwendra Verma(P),	9891583797	VERMA.VISHWENDRA@YAHOO.CO.IN	02-05-2023	01-05-2023
			CS (COMM)/425/2023	BANK OF BARODA Vs AMIT KUMAR	SUMEET ANAND(P),	9953154353	SUMEETANAND.ADV@GMAIL.COM	03-05-2023	04-02-2023
			CS (COMM)/435/2023	AKK BUILDCON PRIVATE LIMITED Vs FRANCHISE MANAGEMENT COMPANY PVT LTD	HAIDER ALI(P),	9953614060	--	04-05-2023	03-05-2023
			CS DJ/319/2023	VIKRAM WADHAWAN Vs M/S RELIANCE GENERAL INSURANCE CO LTD AND ANR	DEPUTY LAL(P),	9315286446	ADVOCATE.RAJESHKUMAR2171@GMAIL.COM	06-05-2023	28-04-2023
			CS (COMM)/446/2023	SH KASHIF JAFRI Vs 1 SH NASIM AHMED KHAN	AAKASH NAVAL(P),	9910384662	connect@navalandassociates.com	08-05-2023	29-04-2023
			CS (COMM)/448/2023	GAUTAM SINGH Vs M/S KAFEE CONCEPTS GURGAON PVT LTD THROUGH ITS MD/ MR BALWINDER	ANUJ AGARWAL(P),	9871304551	ORDER.STRADERS@GMAIL.COM	09-05-2023	08-05-2023
			CS (COMM)/447/2023	M/S L COMPS AND IMPEX PVT LTD THROUGH ITS AR SHRI GAUTAM SINGH Vs M/S EXCLUSIVE INTERNATIONAL	ANUJ AGARWAL(P),	7341112004	GAUTAM.LCOMPS@GMAIL.COM	09-05-2023	08-05-2023
			CS (COMM)/455/2023	PUNJAB NATIONAL BANK Vs M/S ROAD KINGS	Sheepali Patial(P),	9871343259	vineetmudgal@gmail.com	11-05-2023	10-05-2023
			CS (COMM)/452/2023	FASTSURANCE CONSULTANTS PVT LTD Vs RAJAN SURESH SHARMA	YOGESH KUMAR SHARMA(P),	9818930209	stellartegulservices@gmail.com	11-05-2023	06-05-2023
			CS (COMM)/469/2023	CONTRANS CARGO PVT LTD Vs POOJA BHARDWAJ	SAHIL MAHAJAN(P),	9015668564	abhimanyu@aspartner.in	15-05-2023	24-04-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/467/2023	DEUTSCHE BANK AG THROUGH ITS REPRESENTATIVE Vs OMSAI UDYOG INDIA PVT LTD THROUGH ITS DIRECTOR	GURVINDER K. SURI(P),	9971357074	litigation@sunil.in	15-05-2023	09-05-2023
			CS (COMM)/480/2023	M/S SANJAY ENTERPRISES Vs SARABJEET SINGH WADHWA	VINAY KUMAR VERMA(P),	9868781712	vinayadv134@gmail.com	18-05-2023	16-05-2023
			CS (COMM)/483/2023	MD SHARIF KHAN Vs M/S P AND G ENTERPRISES PVT LTD	VIKRANT CHOUDHARY(P),	9999922342	lawscapefirm@gmail.com	19-05-2023	18-05-2023
			CS (COMM)/493/2023	M/S ROSTFREI STEELS PVT LTD Vs M/S PARAMOUNT MINERALS AND CHEMICAL LTD AND ORS	M.R. SINGH SISODIYA(P)	9312236226	sisodia0072@gmail.com	24-05-2023	22-05-2023
			CS (COMM)/499/2023	NITIN SHARMA Vs THROUGH ITS AUTHORIZED REPRESENTATIVE	SUKRIT GUPTA(P),	9810198988	hariomgupta.co@gmail.com	26-05-2023	11-05-2023
			CS (COMM)/516/2023	DEEPAK JAIN AND SONS Vs NEW LIGHT RUBBER INDUSTRIES	DEEPAK(P),	9873171656	advocatedeepakjain@gmail.com	30-05-2023	27-05-2023
			CS (COMM)/517/2023	IDEAPRENEUR CONSULTING PVT LTD Vs NEW LIGHT RUBBER INDUSTRIES	DEEPAK(P),	9873171656	advocatedeepakjain@gmail.com	30-05-2023	27-05-2023
			CS (COMM)/518/2023	ARVIND JAIN Vs NEW LIGHT RUBBER INDUSTRIES	DEEPAK(P),	9873171656	advocatedeepakjain@gmail.com	30-05-2023	29-05-2023
			CS (COMM)/519/2023	NISHANK JAIN Vs NEW LIGHT RUBBER INDUSTRIES	DEEPAK(P),	9873171656	advocatedeepakjain@gmail.com	30-05-2023	27-05-2023
			CS (COMM)/520/2023	DEEPAK JAIN Vs NEW LIGHT RUBBER INDUSTRIES	DEEPAK(P),	9873171656	advocatedeepakjain@gmail.com	30-05-2023	27-05-2023
			CS (COMM)/521/2023	SONALI JAIN Vs NEW LIGHT RUBBER INDUSTRIES	DEEPAK(P),	9873171656	advocatedeepakjain@gmail.com	30-05-2023	27-05-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/514/2023	KISHAN KAMLESHBHAI Vs ABDUL KHALID	MANU GUPTA(P),	8130169186	--	30-05-2023	17-05-2023
21	MS. NEELAM SINGH, DISSTRIC JUDGE	SOUTH-EAST	CS (COMM)/415/2023	FRANKIE LALLAWMSANGA Vs BAJAJ PROCESSPACK LIMITED	SH. JORDHA	8588032437	adv.jordon.r@gmail.ocm	01-05-2023	30-04-2023
			CS (COMM)/423/2023	CANARA BANK Vs MRS K UMA PROP OF M/S MUHURTHAM ARTIFICIAL JEWELLERY	A.N.TIWARI(C	9811046843	ant_advocate@yahoo.co.in	02-05-2023	01-05-2023
			CS (COMM)/429/2023	ANAND KUMAR Vs M/S SAGGU AGRITECH INDUSTRIES	MORESHWA	8588826768	mpchaudhary07@gmail.com	03-05-2023	02-05-2023
			CS (COMM)/442/2023	BHUSHAN DEALMARK PRIVATE LIMITED Vs GEO FOUNDATIONS AND STRUCTURES PRIVATE	HIMANSHU C	8750618722	ssvaniassociates@gmail.com	06-05-2023	03-05-2023
			CS (COMM)/443/2023	MOHD ILYAS Vs TAKSHASHILA HOTELS PVT LTD	PROMILA KA	9811106945	proni.sharma@gmail.com	06-05-2023	03-05-2023
			CS (COMM)/444/2023	PUNJAB NATIONAL BANK Vs M/S BALAJI PAKKERS	RANJANA PA	87448487805	ranjanarspathak@gmail.com	06-05-2023	03-05-2023
			CS (COMM)/445/2023	PUNJAB NATIONAL BANK Vs JEV	RANJANA PA	87448487805	ranjanarspathak@gmail.com	06-05-2023	03-05-2023
			CS (COMM)/450/2023	M/S AAR EXPORTS Vs M/S BEE K BEE PRINTS PRIVATE LIMITED	MANAV JAIN	8449447109	ilesh.shukla@crlegal.in	09-05-2023	06-05-2023
			CS (COMM)/461/2023	BPI INDIA PVT. LTD. VS M/S AASHIRWAD BOOK CENTRE	NAVEEN KUM	8910419936	naveentripathi3012@gmail.com	10-05-2023	09-05-2023
			CS (COMM)/462/2023	BPI INDIA PVT. LTD. VS M/S COOL N COZY	NAVEEN KUM	8910419936	naveentripathi3012@gmail.com	10-05-2023	09-05-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/457/2023	DEUTSCHE BANK AG Vs M S COMRACK INFONET PVT LTD THROUGH ITS DIRECTOR	SGURVINDER	9971357074	litigation@surico.in	11-05-2023	10-05-202
			CS (COMM)/458/2023	DEUTSCHE BANK AG Vs M/S EMX MOTOR NECESSITIES LLP	SGURVINDER	9971357074	litigation@surico.in	11-05-2023	10-05-202
			CS (COMM)/459/2023	FASTSURANCE CONSULTANTS PRIVATE LIMITED Vs SHIVANI	YOGESH KUM	9818930209	stellarlegalservices@gmail.com	11-05-2023	10-05-202
			CS (COMM)/460/2023	FASTSURANCE CONSULTANTS PRIVATE LIMITED Vs RAKHI BAGHEL	YOGESH KUM	9818930209	stellarlegalservices@gmail.com	11-05-2023	10-05-202
			CS (COMM)/475/2023	M/S DECORARTS INTERIOR SOLUTIONS PVT LTD Vs M/S MULTICOM EXPORTS AND ANR	NITENDRA S	9350292404	sharmanitender775@gmail.com	17-05-2023	16-05-2023
			CS (COMM)/476/2023	RAJEEV SHARMA Vs ANIL KUMAR BHATIA	AJIT RAJPUT	9899041830	ajitrajputadv@gmail.com	17-05-2023	16-05-2023
			CS (COMM)/481/2023	NEELAM MITTAL Vs RAM SARAN VERMA	HARSHA SHA	9971704520	legalsd93@gmail.com	18-05-2023	17-05-2023
			CS (COMM)/484/2023	EXQUISITE TRADELINKS LLP Vs MAGUNTA AGRO FARMS PRIVATE LIMITED	PAWAS AGAR	9891122330	eklavya@bnaalaw.in	19-05-2023	18-05-2023
			CS (COMM)/488/2023	M/S VALUES SPACES REALTORS PRIVATE LIMITED FORMERLY KNOWN AS MS JKS INFRASTRUCTURE PVT LTD Vs	DHEERAJ SH	9315410948	guptabhanu197@gmail.com	22-05-2023	21-05-2023
			CS (COMM)/500/2023	CHIBBA AGRO PVT LTD Vs AVON ENTERPRISE THROUGH ITS PROPRIETOR MRS ANITA GUPTA	ISHAAN CHA	9953391696	kclegal@gmail.com	26-05-2023	25-05-2023
			CS (COMM)/502/2023	UCO BANK Vs SH ANSHUL YADAV	Binay kumar M	9868113796	bkm Delhi@gmail.com	27-05-2023	26-05-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/503/2023	UCO BANK Vs SH LOKESH SAINI	Binay kumar M	9868113796	bkmdelhi@gmail.com	27-05-2023	26-05-2023
			CS (COMM)/504/2023	UCO BANK Vs MOHD ATHAR KHAN	Binay kumar M	9868113796	bkmdelhi@gmail.com	27-05-2023	26-05-2023
			CS (COMM)/506/2023	THE STANDARD TYPE FOUNDRY PVT LTD Vs NARESH KAUSHAL	HARDIK VAS	8510004533	delhi@lloydandjohanson.com	29-05-2023	27-05-2023
			CS (COMM)/507/2023	UNION BANK OF INDIA Vs BISWAJIT JANA	ARUN KUMA	9312400295	connect@sulegal.in	24-05-2023	23-05-2023
			CS (COMM)/522/2023	SHRI RAM TIMBER AND PLYWOOD Vs AARADHYA FURNITURE AND INTERIOR	GAURAV SHA	9389898888	advocategauravsharma@gmail.com	30-05-2023	29-05-2023
22	SH. AJAY KUMAR JAIN	SOUTH-EAST	CS (COMM)/412/2023	PUNJAB AND SIND BANK Vs RAVI KANT TAILOR	V.P.SINGH & VANISH MALHOTR	8700308803	info@thechamberz.com	01-05-2023	27.04.2023
			CS (COMM)/419/2023	PUNJAB AND SIND BANK Vs MS.ANJALI	MANOJ KUMAR ARORA	981125407H	manvaldl37H@gmnil.com	02-05-2023	27.04.2023
			CS (COMM)/430/2023	BANK OF BARODA Vs MRS SHIKHA	AATREYA SINGH	9650344042	aatreyasinghoyahoo.co.in	04-05-2023	18.04.2023
			CS (COMM)/433/2023	RAVTI RAMAN JOSHI AND ANR Vs ALLAHABAD BANK (NOW KNOWN AS INDIAN BANK)	KARTAR BHATIA	8527049046		04-05-2023	22-05-2019
			CS (COMM)/437/2023	SHANGHAI WINDOWS LOGISTICS CO LTD Vs VELOCE LOGISTICS PVT LTD	B.P.SINGH & ALLTSINGH	9899695740	ajitpsingh1978@yahoo.com	06-05-2023	12.04.2023
			CS (COMM)/438/2023	SH. DEEPAK SAWHNEY Vs BHARAT BHUSHAN DUA	GURJEET SINGH	9205722967	gurjeetmunjed@gmail.com	06-05-2023	04.01.2021

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/453/2023	M/S CYFUTURE INDIA PRIVATE LIMITED Vs SHEARWATER VENTURES PVT LTD	RAKESH KUMAR BAJAJ	9873183813	rakeshbajaj30@gmail.com	11-05-2023	10.04.2023
			CS (COMM)/464/2023	MS IP CLEANING INDIA PVT LTD Vs M/S NS ENTERPRISES	KESHRI KUMAR & JITENDER KUMAR	9810337151	keshrik@yahoo.com	12-05-2023	25.04.2023
			CS (COMM)/479/2023	M/S ARUN INFRASTRUCTURES INDIA PVT. LTD. Vs M/S HUAWEI TELECOMMUNICATIONS INDIA	ARVIND DHINGRA	9810308483	arvind.dhingra.advocate@gmail.com	18-05-2023	09.05.2023
			CS (COMM)/485/2023	CANARA BANK Vs DEEPIKA KAUR	PRATAP CHANDRA RANA	9990366723	PRANA25000@GMAIL.COM	20-05-2023	12.05.2023
			CS (COMM)/495/2023	BALAJI ENTERPRISES Vs M/S J V ENERPRISE	GG GUPTA & UTKARSH GUPTA	8459466042	info@ggguptaassociates.in	25-05-2023	28.04.2023
			CS (COMM)/496/2023	VIRGO LAMINATES LIMITED Vs GOVINDARAJ SUJITHA	SACHIN KUMAR JAIN	9873586359	SKJAINADVOCATE9@GMAIL.COM	25-05-2023	11.05.2023
			CS (COMM)/497/2023	VIRGO LAMINATES LIMITED Vs SUVARANA SANTHOSH	SACHIN KUMAR JAIN	9873586359	SKJAINADVOCATE9@GMAIL.COM	25-05-2023	11.05.2023
			CS (COMM)/505/2023	BHUTANI INTERNATIONAL PVT LTD Vs HITKARI PRODUCTIONS AND CREATIONS	KANGAN RODA	9711922132	INFO@ILLUMINIP.COM	29-05-2023	03.05.2023
23	MS. ANU GROVER BALIGA	SOUTH-EAST	CS (COMM)/414/2023	SANJEEVANI ENTERPRISES Vs NIYATI HEALTHCARE AND RESEARCH NCR PVT LTD	SUNIL KUMAR(P),	9811092792	SUNIL.LAWYER@GMAIL.COM	01-05-2023	04/29/23
			CS (COMM)/413/2023	CANARA BANK Vs KSHITIJ SADH	A.N. TIESRI(P),	9811046843	ANTADVOCATE@YAHOO.CO.IN	01-05-2023	04/29/23
			CS (COMM)/421/2023	PUNJAB AND SIND BANK Vs SHSANDEEP KUMAR	MANOJ KUMAR ARORA(P),	9811254078	MANVAKIL578@GMAIL.COM	02-05-2023	05/01/23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EXECUTION (COMM)/262/2023	KOTAK MAHINDRA BANK LTD Vs JAI SHREE BALAJI TRANSPORT	Amit Kumar(P),	8368668358	AMITKUMAR.294@REDIFFMAIL.COM	03-05-2023	05/01/23
			CS (COMM)/427/2023	ONE97 COMMUNICATIONS LTD Vs SH VENKATA RAMA RAO ALAPATI	GAURAV JAIN(P),	9811074162	ROHITJN2003@GMAIL.COM	03-05-2023	05/01/23
			CS (COMM)/428/2023	DEVYANI FOOD INDUSTRIES LTD Vs M/S RK AGENCIES TH PROP AMIT SACHDEVA	PUNEET BAJAJ(P),	9811700978	ADVOCATE.PUNIT@GMAIL.COM	03-05-2023	05/02/23
			OMP (I) (COMM)/48/2023	SURENDER SULANIA Vs UNO STRUCTURES PVT LTD	BRIJESH TIWARI(P),	9811699122	SSASTRY@GMAIL.COM	06-05-2023	05/04/23
			CS (COMM)/439/2023	SPACEMAKERS Vs TDI INFRASTRUCTURE LTD	RAVINDER SINGH(P),	9811614545	E215RSA@GMAIL.COM	06-05-2023	05/04/23
			CS (COMM)/449/2023	ADBUFFS MEDIA PRIVATE LIMITED THROUGH ITS DIRECTOR RAMASISH BHOWMIK Vs BERKOWITS	MD. ABSAR AHMAD(P),	8178754286	SHARDHA3@GMAIL.COM	09-05-2023	05/08/23
			CS (COMM)/466/2023	SATARA RUBBERS AND CHEMICALS PVT LTD Vs NEW ERA INDIA CONSULTANCY PVT LTD	SONIA DUBE(P),	9810700109	DELHI@LEGALOPTIONS.IN	12-05-2023	05/10/23
			CS (COMM)/477/2023	MALAK APPARELS PRIVATE LIMITED THROUGH ITS AUTHORISED REPRESENTATIVE Vs AXEL	Parth Bhatia(P),	9899972907	PARTH.BHATIA49@GMAIL.COM	18-05-2023	05/10/23
			CS (COMM)/465/2023	MS IP CLEANING INDIA PVT LTD Vs MS PORWAL ENTERPRISES THROUGH ITS PROPRIETOR	Jitender kumar(P),	9953852496	JKPANCHAL@GMAIL.COM	12-05-2023	05/11/23
			CS (COMM)/482/2023	HUNGAMA DIGITAL MEDIA ENTERTAINMENT PVT LTD Vs GIANT ROCKET MEDIA ENTERTAINMENT PVT LTD	Kavita Bhardwaj(P),	9958132322	RAHULLEGAL17@GMAIL.COM	19/05/23	05/17/23
			CS (COMM)/478/2023	M/S ARUN INDUSTRIES Vs M/S HUAWEI TELECOMMUNICATIONS INDIA CO PVT LTD	Chander Shekhar(P),	9810308484	ARVIND.DHINGRA.ADVOCATE@GMAIL.COM	18-05-2023	05/17/23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/487/2023	INTEX TECHNOLOGIES INDIA LIMITED Vs ANNA ASSOCIATES	Surabhi Singh(P),	9891396019	KARAMVEER@LEXANALYTICO.COM	22-05-2023	05/20/23
			EXECUTION (COMM)/282/2023	RIVIERA INVESTORS PVT LTD Vs DEEPAK KAPOOR PROPERITOR UNCLE TANGO	DEEPAK KUMAR MITTAL(P),	9821252126	DMLAWCHAMBERS.JMD@GMAIL.CO	22-05-2023	05/20/23
			EXECUTION (COMM)/284/2023	HDFC BANK LTD Vs NIKHIL YADAV	ASHIM BHATT(P),	9599624216	ASHIM.BHATT@GMAIL.COM	23-05-2023	05/22/23
			EXECUTION (COMM)/285/2023	PRASHANT VISHNOI Vs AIMS SANYA DEVELOPERS PVT LTD	Samarth Chowdhary(P),	8390032099	SAMARTHCHOWDHARY04@GMAIL.COM	23-05-2023	05/22/23
			EXECUTION (COMM)/283/2023	M/S MANGALAM TIMBERS Vs KAPANI RESORT PRIVATE LIMITED	Shiven Banga(P),	7838443353	ADVSHIVENBANGA@GMAIL.COM	23-05-2023	05/22/23
			CS (COMM)/490/2023	M/S JASWAL REFRIGERATION CORPORATION Vs M/S ORIENT CRAFT LTD	NIDHI DUBEY(P),	8851032508	DUBEYANDASSOCIATESLAWFIRM@GMAIL.COM	23-05-2023	05/22/23
			EXECUTION (COMM)/290/2023	HDFC BANK LTD Vs MEHRAJUDDIN SAIFI	Manisha Baruah(P),	9958683230	NAVEENK101@GMAIL.COM	24-05-2023	05/23/23
			EXECUTION (COMM)/289/2023	HDFC BANK LTD Vs ARUN KUMAR SINGH	Manisha Baruah(P),	9958683230	NAVEENK101@GMAIL.COM	24-05-2023	05/23/23
			CS (COMM)/498/2023	VIRGO LAMINATES LIMITED Vs M/S CROSS WOOD INTERIOR AND CONSTRUCTION SERVICES	SACHIN KUMAR JAIN(P),	9873586359	SKJAINADVOCATE9@GMAIL.COM	25-05-2023	05/24/23
			EXECUTION (COMM)/292/2023	KOTAK MAHINDRA PRIME LTD Vs NIKHIL BHARDWAJ	KUSHAL KUMAR(P),	9958724640	KUSHAL.KUMAR@ERUDITELEGAL.ASIA	25-05-2023	05/24/23
			CS (COMM)/501/2023	SH SUHAANSH KUMAR ROUT Vs DIGITAL CONTENT PRODUCTION HOUSE	ALAMDAR HUSAIN(P),	7452819652	ASIFAHMEDNAHALVI11@GMAIL.COM	26-05-2023	05/25/23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EXECUTION (COMM)/295/2023	ADITYA BIRLA FINANCE LIMITED Vs THE CIRCUS ENTERTAINMENT PRIVATE LIMITED	AJAY UPPAL(P),	9811740125	VIRTUOSPEOPLE@GMAIL.COM	26-05-2023	05/25/23
			CS (COMM)/509/2023	M/S HINDUSTAN PLYWOOD COMPANY Vs M/S KEI INDUSTRIES LIMITED	RAVINDER SINGH(P),	9811614545	E215RSA@GMAIL.COM	29-05-2023	05/26/23
			EXECUTION (COMM)/297/2023	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs ABHAYKANT V	DEEPANKUR SONDHI(P),	9999925860	DEEPANKUR@SONDHIPARTN ES.COMR	29-05-2023	05/26/23
			CS (COMM)/508/2023	PUNJAB NATIONAL BANK Vs RAJENDER SINGH	VIKRAM GOLA(P),	9811244209	VIKRAMGOLA@GMAIL.COM	29-05-2023	05/27/23
			CS (COMM)/523/2023	SUNITA RANI Vs M/S RELIANCE JIO INFOCOM LIMITED	MISHAL VIJ(P),	8800386667	MVIJ.ACTLEGAL@GMAIL.COM	30-05-2023	05/29/23
			CS (COMM)/527/2023	PARLE AGRO PRIVATE LIMITED Vs FOODSANT PRIVATE LIMITED	K AND K ASSOCIATES	9953689691	INFO@K&KASSOCIATES.IN	31-05-2023	05/29/23
			CS (COMM)/526/2023	PARLE AGRO PRIVATE LIMITED Vs R R E FOODS AND SOFT DRINKS PRIVATE LIMITED	K AND K ASSOCIATES	9953689691	INFO@K&KASSOCIATES.IN	31-05-2023	05/29/23
			EXECUTION (COMM)/305/2023	HDFC BANK LIMITED Vs DEEPALI MADAAN	MANISH SHANKER VERMA(P),	9650810426	MSVERMACHAMBERS@GMAIL .COM	31-05-2023	05/29/23
			EXECUTION (COMM)/304/2023	HDFC BANK LTD Vs SUJEET GUPTA	KARAN SINHA(P),	9999568427	OFFICE@LPJPARTNERS.COM	31-05-2023	05/29/23
			CS (COMM)/525/2023	PUNJAB NATIONAL BANK Vs ANJUM HUSSAIN AND ANR	INDRA NARAIN(P),	9311824970	ASSOCIATENARAYAN29@GMA IL.COM	31-05-2023	05/30/23
			Misc DJ/1120/2023	RAJ KAPOOR Vs DINESH BIDHURI	IMRAN KHAN(P),	9212786141	QIDWAI111@YAHOO.COM	30-05-2023	05/30/23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
24	SH. BHUPESH KUMAR	SOUTH-EAST	CS (COMM)/410/2023	ZHEJIANG STARLINC INTERNATIONAL LOGISTICS COLTD Vs VELOCE LOGISTICS PVT LTD	AJIT P. SINGH(P),	9873473109	ajitpsingh1978@yahoo.com	01-05-2023	29-04-2023
			CS (COMM)/426/2023	M/S V-CONNECT SYSTEMS AND SERVICES PVT LTD Vs M/S BRAINZTORM TECHNICAL EXCELLENCE AND ORS	SUNIL KUMAR(P),	9910030801	DSINGH@V-ONNECT.IN	03-05-2023	02-05-2023
			CS (COMM)/431/2023	M/S COMBINE TRADING COMPANY AND ANR Vs M/S FRIENDS GROUP AND ORS	Nand Kishore Sharma(P),	9810055716	ajgmohan@milaplogistics.in	04-05-2023	03-05-2023
			CS (COMM)/432/2023	NAVITA SIKRI Vs M/S OMAXE LTD	vignesh singh(P),	8956079853	adv.vikrantraje@gmail.com	04-05-2023	03-05-2023
			CS (COMM)/441/2023	CANARA BANK Vs AMIT JANI	rahul khanna(P),	9868213110	anilsinghandcompany@gmail.com	08-05-2023	06-05-2023
			CS (COMM)/456/2023	SAPPHIRE EXIM SERVICES PVT LTD Vs G I FREIGHT FORWARDING PVT LTD AND ANR	SHIVAM SHARMA(P),	9654545855	legal@shivamsharma.info	11-05-2023	10-05-2023
			CS (COMM)/463/2023	M/S IP CLEANING INDIA PVT LTD Vs M/S ADAPTIO FACILITY MANAGEMENT PVT LTD THROUGH ITS DIRECTOR	Jitender kumar(P),			12-05-2023	11-05-2023
			CS (COMM)/474/2023	RCPL LOGISTICS PVT LTD Vs M/S G R CORPORATION	GAURAV PURI(P),	9833947824	advgauravpuri@gmail.com	17-05-2023	16-05-2023
			CS (COMM)/489/2023	RG BIOCOSMETICS PVT LTD Vs KATALYSST CPG CONSULTANTS LLP THROUGH ITS PARTNER SUHRID VALMIK THACKER	ANIL KUMAR SAHU(P),	9810134793	allipcare@gmail.com	23-05-2023	22-05-2023
			CS (COMM)/491/2023	VIRGO LAMINATES LIMITED Vs MANISH AGGARWAL	SACHIN KUMAR JAIN(P),	8800974222	NIKHIL@VIRGOASIA.COM	24-05-2023	23-05-2023
CS (COMM)/492/2023	VIRGO LAMINATES LIMITED Vs NIKITA SINGH	SACHIN KUMAR JAIN(P),	8800974222	NIKHIL@VIRGOASIA.COM	24-05-2023	23-05-2023			

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/494/2023	M/S INDIA OFFSET PRINTERS PVT LTD Vs M/S SQUARE BINDING SERVICES	ARUN KUMAR VERMA(P),	8527763179	ARUNVRM1985@GMAIL.COM	24-05-2023	23-05-2023
			CS (COMM)/510/2023	UCO BANK Vs VIPIN SINGHAL	Shashi Kaushik(P),	9811400314	advarunsharma2009@gmail.com	30-05-2023	29-05-2023
			CS (COMM)/524/2023	PUNJAB NATIONAL BANK Vs SANDEEP VERMA	Indra Narain(P),	9311824970	Indranarain1980@gmail.com	31-05-2023	30-05-2023
25	MS NIRJA BHATIA	SOUTH-EAST	CS (COMM)/408/2023	PUNJAB NATIONAL BANK Vs M/S SUJIT ENGINEERING WORKS	ATUL GUPTA	9870270278	atulgupta501@gmail.com	01-05-2023	29.04.2023
			CS (COMM)/409/2023	RAJYESH KUMAR PATNI Vs WALNUT PICTURES AND ORS	VISHAL MAAN	9899934315	vishalmaan72@gmail.com	01-05-2023	29.04.2023
			CS (COMM)/422/2023	ONE97 COMMUNICATIONS LTD Vs R. SANTHOSH	ROHIT JAIN & GAURAV JAIN	9811074162	rohitin2003@gmail.com	03-05-2023	01.05.2023
			CS (COMM)/424/2023	RESSEAUX TECH PRIVATE LIMITED Vs DELHI DEVELOPMENT AUTHORITY	HARSHIT AGARWAL./ KAMAL KUMAR/AAS	9650099833	kgconsorsllp@email.com	03-05-2023	02.05.2023
			CS (COMM)/440/2023	M/S P AND S INDIA CORPORATION (COUNTER CLAIM) Vs SUPR INFOTECH SOLUTIONS PRIVATE LIMITED	AWANISH SRIVASTAVA	98733334481	awanish@nakslaw.com	03-05-2023	01-05-2023
			CS (COMM)/434/2023	ANJU BEHAL Vs OMAXE LTD	GAUTAM DHAMIJA	011-26562650	mail@mimansalaw.in	04-05-2023	03.05.2023
			CS (COMM)/451/2023	RCPL LOGISTICS PVT LTD Vs ROYAL EXPORT	GAURAVPURI	9833947824	advgauravpuri@gmail.com	10-05-2023	09.05.2023
			CS (COMM)/454/2023	PUNJAB NATIONAL BANK Vs KAMLESH PRASHAD THROUGH LEGAL HEIR MR BIRENDER KUMAR	VINEETMUDGAL	9871343259	VINEETMUDGAL@GMAIL.COM	11-05-2023	10-05-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/468/2023	M/S IP CLEANING INDIA PVT LTD Vs M/S PRISTINE FACILITY MANAGEMENT SERVICES PVT. LTD AND ORS	KESHRI KUMAR & JITENDER KUMAR	9810337151	keshrik@yahoo.com	15-05-2023	11-05-2023
			CS (COMM)/470/2023	M/S GSTONE INFRA PVT. LTD. Vs M/S MEGAMIND CONSULTANTS PVT. LTD.	BNG LAW ASSOCIATES	9891693600	info@bnqlawassociates.com	15-05-2023	10-05-2023
			CS (COMM)/472/2023	SAHIL PLASTICS Vs R S PRODUCTS PVT LTD	ABHAY PRATAP SINGH	9407223688	office@gnslegal.in	16-05-2023	10-05-2023
			CS (COMM)/473/2023	SUMER CHAND JAIN Vs NEERAJ SAHNI	VIKAS CHHABRA & ASSOCIATES	9212416114	vikas.chhabra070@gmail.com	16-05-2023	08-05-2023
			CS (COMM)/486/2023	BAGLA POLIFILMS LIMITED Vs P.K. ENTERPRISES	RASHI SURI	8882440743	info@upscalelegal.com	22-05-2023	05-05-2023
			CS (COMM)/511/2023	PUNJAB NATIONAL BANK Vs SANKAR BAIDYA	MUDITA SHARDA	873906312, 9818281779	office.gmlegal@gmail.com	30-05-2023	29-05-2023
			CS (COMM)/512/2023	VIRGO LAMINATES LIMITED Vs KUPPUSAMY RAMESH	SACHIN KUMAR JAIN	9873586359	skjainadvocate9@gmail.com	30-05-2023	24-05-2023
			CS (COMM)/513/2023	INDIA OFFSET PRINTER PVT LTD Vs M/S LEARNING HUB THROUGH ITS PROPRIETOR SH. SUHAAS RAI	ARUN KUMAR VERMA	9899538156	arunverma985@gmail.com	30-05-2023	23-05-2023
			CS (COMM)/515/2023	FLAKTGROUP INDIA PVT LIMITED Vs DRY AIR INDIA PRIVATE LIMITED	DIXIT MEHTA	8556059335	dixitmehta85@gmail.com	30-05-2023	09-05-2023
26	SH. RAJESH KUMAR SINGH	SOUTH-EAST	EX(COMM)258/23	M/S MARCOR GLOBAL VS VIJAY GUPTA	HARDIK VASHIST	8510004533	hardik@lloydandjohnson.com	02.05.2023	01.05.2023
			EX(COMM)278/23	GURU CHARAN SINGH VS GAUTAM GUPTA	MOHD. MOBIN AKHTAR	9810705871	mdmobinakhtar@gmail.com	15.05.2023	11.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			MISC. DJ 1090/23	AMIT JAIN VS MAHAVIR INTERNATIONAL	SHALAJ MRI	9810656757	shalaj.mridul@legalcorpus.co.in	26.05.2023	25.05.2023
			EX(COMM)299/23	M/S MCCOY SILICONS VS PROFENSTER INDIA	ABHISHEK AGGARWAL	9810400291	gnaggarual.co@gmail.com,	30.05.2023	24.05.2023
27	SH. SHARMA-I	SANJAY East	EC-DLET-01-00791-2023	HDFC BANK LTD. VS MOHAMMAD ZAKARIYA	RAJEEV KUMAR RANJAN	9311022100	Ranjan.and.company@gmail.com	01/05/23	01-05-2023
			EC-DLET-01-00789-2023	FC BANK LTD. VS CHHAVI TEXT	RAJEEV KUMAR RANJAN	9311022100	Ranjan.and.company@gmail.com	01/05/23	02-05-2023
			EC-DLET-01-00793-2023	FC BANK LTD. VS DEVENDRA NA	RAJEEV KUMAR RANJAN	9311022100	Ranjan.and.company@gmail.com	01/05/23	02-05-2023
			EC-DLET-01-00799-2023	C BANK LTD. VS SYED NISAR HU	RAJEEV KUMAR RANJAN	9311022100	Ranjan.and.company@gmail.com	01/05/23	02-05-2023
			EC-DLET-01-00790-2023	FC BANK LTD. VS PARITOSH SIN	RAJEEV KUMAR RANJAN	9311022100	Ranjan.and.company@gmail.com	01/05/23	02-05-2023
			EC-DLET-01-00795-2023	FC BANK LTD. VS SANTOSH KUM	RAJEEV KUMAR RANJAN	9311022100	Ranjan.and.company@gmail.com	01/05/23	02-05-2023
			EC-DLET-01-00819-2023	SUMAN VS SHAHISTA	H KUMAR SH	9899222783	lawsolutionpoint@gmail.com	03/05/23	04-05-2023
			EC-DLET-01-00822-2023	KOTAK MAHINDRA BANK LTD. VS PARDEEP SHARMA	RAJEEV KUMAR RANJAN	9311022100	Ranjan.and.company@gmail.com	04/05/23	04-05-2023
			EC-DLET-01-00830-2023	PEEJAY FINANCE CO. LTD. VS PINTU KUMAR	B B SHARMA	9891887145	bankebiharisharma@rediffmail.com	06/05/23	09-05-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EC-DLET-01-00840-2023	NISHA BIJALWAN VS AMIT KUMAR	VIVEK KUMAR SINGH	9716360408	vivekkumarsingh919@gmail.com	08/05/23	09-05-2023
			EC-DLET-01-00846-2023	NIKHIL SINGHAL VS KOTAK MAHINDRA BANK	HARSHIT JAIN	9899113806	contact@harshitjain.co.in	08/05/23	09-05-2023
			EC-DLET-01-00854-2023	ALOK VATS VS SAJID	M S ROHILLA	9810336533	msrohilla@gmail.com	09/05/23	10-05-2023
			EC-DLET-01-00804-2023	PUNJAB AND SINDH BANK VS NEW CITY EARTH MOVERS	BRIJESH KUMAR TAMBER	9891125411	officeofbrijeshktamber@gmail.com	09/05/23	10-05-2023
			EC-DLET-01-00858-2023	PUNJAB NATIONAL BANK VS DEEPAK TRADING COMP.	JYOTI GAUTAM	7000041067	jyoti_gautam2010@gmail.com	09/05/23	10-05-2023
			EC-DLET-01-00865-2023	ABHISHEK GANDHI VS MOHAMMAD ABBAS NAUSHADALI PATEL	RAJEEV CHAUHAN	9891467200	casadv2000@gmail.com	10/05/23	11-05-2023
			EC-DLET-01-00872-2023	HDFC BANK LTD. VS PRASHANT SHARMA	RAJEEV KUMAR RANJAN	9311022100	Ranjan.and.company@gmail.com	11/05/23	09-05-2023
			EC-DLET-01-00871-2023	HDFC BANK LTD. VS SHILPI JAIN	RAJEEV KUMAR RANJAN	9311022100	Ranjan.and.company@gmail.com	11/05/23	12-05-2023
			EC-DLET-01-00834-2023	ICICI BANK LTD. VS NARENDRA RAKESH MISHRA	NARENDRA BABBARS	9899585301	babbarsandassociatesicici@gmail.com	15/05/23	15-05-2023
			EC-DLET-01-00835-2023	ICICI BANK LTD. VS SAGAR KUMAR	NARENDRA BABBARS	9899585301	babbarsandassociatesicici@gmail.com	15/05/23	15-05-2023
			EC-DLET-01-00903-2023	ICICI BANK LTD. VS KRASHANT KANT GOUTAM	NARENDRA BABBARS	9899585301	babbarsandassociatesicici@gmail.com	15/05/23	15-05-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EC-DLET-01-00902-2023	ICICI BANK LTD. VS ANKIT SHARMA	LENDRA BAH	9899585301	babbarsandassociatesicici@gmail.com	15/05/23	15-05-2023
			EC-DLET-01-00896-2023	PEEJAY FINANCE CO. LTD. VS VIJAY KUMAR	B B SHARMA	9891887145	bankebiharisharma@rediffmail.com	15/05/23	15-05-2023
			EC-DLET-01-00851-2023	RAJYALAKSHMI DEVI WHIG THRU POWER OF ATTORNEY VS JOINT CREDIT THRU PARTNERS	KAR KARNI S	8800711940	adv.pushkarsinha@gmail.com	15/05/23	15-05-2023
			EC-DLET-01-00900-2023	RAJESH JAIN VS POOJA NIJWAN	S C SHARMA	9810453160	scs308@gmail.com	16/05/23	17-05-2023
			EC-DLET-01-00906-2023	PUNJAB NATIONA BANK VS INDIAN LOGIX	JAY KR TYAG	9999459966		16/05/23	17-05-2023
			EC-DLET-01-00770-2023	STATE BANK OF INDIA VS AMIT MALIK	JRESH KUMA	9810099445		17/05/23	17-05-2023
			EC-DLET-01-00909-2023	MAAN GLOBAL LOGISTICS VS RARE INTERNATIONAL	M N ANSARI	8860587929	nazimansariadv@gmail.com	17/05/23	17-05-2023
			EC-DLET-01-00916-2023	THE SOUTH INDIAN BANK LTD VS DHANESH KUMAR	S K GARG	9811141796	office.akatju@gmail.com	17/05/23	18-05-2023
			EC-DLET-01-00921-2023	PUNJAB NATIONAL BANK VS JASPAL SINGH DHILLAN	OKANT TRIPA	9711332383	deokanttripathi2@gmail.com	18/05/23	18-05-2023
			EC-DLET-01-00922-2023	PUNJAB NATIONAL BANK VS MIS UV AAN ENTERPRISES THRU PROP ROHIT KUMAR PARHI	OKANT TRIPA	9711332383	deokanttripathi2@gmail.com	18/05/23	18-05-2023
			EC-DLET-01-00923-2023	PUNJAB NATIONAL BANK VS MIS JAI BHOLE GARMENTS THRU PARTNERS	OKANT TRIPA	9711332383	deokanttripathi2@gmail.com	18/05/23	18-05-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EC-DLET-01-00933-2023	INNOVATE INDIA VS A AND S GLOBAL FREIGHT SOLUTIONS PVT. LTD.	PARAS JAIN	9899907794	jain.paras52@gmail.com	19/05/23	20-05-2023
			EC-DLET-01-00925-2023	PAE COMPUTECH INDIA P LTD. VS LOHUM CLEANTECH P LTD.	PIN SINGHAN	8929863313	vipinsinghania@gmail.com	20/05/23	20-05-2023
			EC-DLET-01-00942-2023	HDFC BANK LTD. VS BHARAT HARISH KUMAR	RAJEEV KUMAR RANJAN	9311022100	Ranjan.and.company@gmail.com	20/05/23	20-05-2023
			EC-DLET-01-00947-2023	CANARA BANK VS R M ENTERPRISES THRO RAM SURAT	ANAY SHARM	9873101002	pranay7advo@gmail.com	20/05/23	22-05-2023
			EC-DLET-01-00845-2023	CANARA BANK VS SANJEEV TOMAR	UNJAN KUMA	9313350568	gj@cgk.legal	20/05/23	22-05-2023
			EC-DLET-01-00847-2023	CANARA BANK VS AFTAB COMMUNICATION	UNJAN KUMA	9313350568	gj@cgk.legal	20/05/23	22-05-2023
			EC-DLET-01-00848-2023	CANARA BANK VS SATISH KUMAR	UNJAN KUMA	9313350568	gj@cgk.legal	20/05/23	22-05-2023
			EC-DLET-01-00956-2023	GAGANDEEP SINGH KOCHHAR VS POONAM SHARMA	ITESH OBERO	9818951058	riteshoberoi058@gmail.com	22/05/23	22-05-2023
			EC-DLET-01-00940-2023	KISHAN SINGH VS CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD.	NDER SINGH	7838431313	advocatesatindersingh@gmail.com	22/05/23	22-05-2023
			EC-DLET-01-00963-2023	JAIN GARMENTS VS POOJA JASUJA	ADITYA JAIN	8383953944	jain.adityaraj@yahoo.com	23/05/23	24-05-2023
			EC-DLET-01-00996-2023	SUBHASH CHAND JAIN VS P C JEWELLER LTD.	SH KUMAR G	9810038239	dkgupta5758@yahoo.com	29/05/23	31-05-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EC-DLET-01-01002-2023	ARUN GOEL VS ANANTA ORTHO SYSTEM PVT. LTD.	EEP CHOWD	9312432926		30/05/23	31-05-2023
			EC-DLET-01-01007-2023	ICICI BANK LTD. VS SAJESH KUMAR	EPAK KAUSH	9818030800	induslegalia@gmail.com	31/05/23	31-05-2023
28	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	East	EC-DLET-01-00798-2023	HDFC BANK LTD. VS MONIKA NARENDER	RAJEEV KUMAR RANJAN	9311022100	Ranjan.and.company@gmail.com	01/05/23	23-05-2023
			EC-DLET-01-00794-2023	HDFC BANK LTD. VS UTSAV GUPTA	RAJEEV KUMAR RANJAN	9311022100	Ranjan.and.company@gmail.com	01/05/23	23-05-2023
			EC-DLET-01-00788-2023	HDFC BANK LTD. VS VAIBHAV JAIN	RAJEEV KUMAR RANJAN	9311022100	Ranjan.and.company@gmail.com	01/05/23	23-05-2023
			EC-DLET-01-00800-2023	HDFC BANK LTD. VS KULDEEP SINGH	RAJEEV KUMAR RANJAN	9311022100	Ranjan.and.company@gmail.com	01/05/23	23-05-2023
			EC-DLET-01-00725-2023	ICICI BANK LTD. VS RIZWAN CHOUDHARY	LENDRA BAH	9899585301	babbarsandassociatesicici@gmail.com	03/05/23	19-05-2023
			EC-DLET-01-00823-2023	LIC HOUSING FINANCE LTD. VS GARDENIA AIMS DEVELOPERS PVT. LTD.	MANI KAUL	9717318398	advmanikaul@gmail.com	04/05/23	06-05-2023
			EC-DLET-01-00803-2023	JASMINE GAURI VS MOHD IMRAN	ENDER CHAU	9810087416	eminentlawfirm@gmail.com	06/05/23	09-05-2023
			EC-DLET-01-00841-2023	ANILA MITTAL PROP ZED CONTROL SYSTEM AND SWITCHGEAR VS NANAD KISHORE CHUGH DIRECTOR	HRESHTH JA	9871206484	shreshth.law@gmail.com	06/05/23	22-05-2023
			EC-DLET-01-00842-2023	RAKESH KUMAR MITTAL PROP K N MITTAL AND SONS VS NANAD KISHORE CHUGH DIRECTOR MS TODARPUR	HRESHTH JA	9871206484	shreshth.law@gmail.com	06/05/23	22-05-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EC-DLET-01-00878-2023	PUNJAB NATIONAL BANK VS KOMAL NANDA	MOHIT RAJ	8800792205	mohitrajadv@gmail.com	11/05/23	11-05-2023
			EC-DLET-01-00886-2023	SEEMA VS SHRI GARG PROPERTIES	ANKIT TYAGI	9911941019	advankittyagi@gmail.com	11/05/23	23-05-2023
			EC-DLET-01-00873-2023	HDFC BANK LTD. VS ARUN HARSH	RAJEEV KUMAR RANJAN	9311022100	Ranjan.and.company@gmail.com	11/05/23	27-05-2023
			EC-DLET-01-00876-2023	SERVOKON SYSTEMS LTD. VS NAVITECH ENGINEERS	MARESH SINGH	9999678571	amareshsinghadvocate@gmail.com	11/05/23	HARD COPY NOT RECEIVED YET
			EC-DLET-01-00895-2023	PEEJAY FINANCE CO. LTD. VS UDAY BIR SINGH	B B SHARMA	9891887145	bankebiharisharma@rediffmail.com	12/05/23	20-05-2023
			EC-DLET-01-00833-2023	ICICI BANK LTD. VS SALIM KHAN	LENDRA BASHA	9899585301	babbarsandassociatesicici@gmail.com	15/05/23	19-05-2023
			EC-DLET-01-00837-2023	ICICI BANK LTD. VS SHISHU PAL	LENDRA BASHA	9899585301	babbarsandassociatesicici@gmail.com	15/05/23	19-05-2023
			EC-DLET-01-00861-2023	STATE BANK OF INDIA VS BABURAO GANGADHAR KALANDAR	ESH KR SHARMA	9810099445		16/05/23	HARD COPY NOT RECEIVED YET
			EC-DLET-01-00917-2023	SURINDER MITTAL VS VINOD KUMAR DUA	ITIKA MEENI	9414196072	skgargandcompany@gmail.com	17/05/23	18-05-2023
			EC-DLET-01-00936-2023	ICICI BANK LTD. VS SAHIL	ATISH KUMAR	9811898399	manish@klfindia.com	19/05/23	HARD COPY NOT RECEIVED YET
			EC-DLET-01-00928-2023	SURYA PROCESSED FOOD PVT. LTD. VS MADHU FOOD PRODUCTS	N MAHABIR	9811694997	contact@litmuslegal.com	19/05/23	20-05-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EC-DLET-01-00934-2023	PUNJAB NATIONAL BANK VS DIVYANSH ENTERPRISES	YOTI GAUTAM	700004067	jyoti_gautam2010@gmail.com	19/05/23	24-05-2023
			EC-DLET-01-00948-2023	VISHAN KUMAR MISHRA VS THE EXECUTIVE ENGINEER	INDRA K PANDEY	9818911976	rkpandey_161@rediffmail.com	22/05/23	01-06-2023
			EC-DLET-01-00961-2023	VISHAN KUMAR MISHRA VS THE EXECUTIVE ENGINEER	INDRA K PANDEY	9818911976	rkpandey_161@rediffmail.com	23/05/23	01-06-2023
			EC-DLET-01-00993-2023	PREMIER ROADLINES LTD. VS TIL LTD.	REHANA AHMED	9971617786	rehana3191@gmail.com	29/05/23	HARD COPY NOT RECEIVED YET
			EC-DLET-01-01000-2023	ANIL MANGLA VS BAJAJ CAPITAL INSURANCE BROKING LTD.	ADITYA PARMAR	9999957324	advadityaparmar07@gmail.com	29/05/23	HARD COPY NOT RECEIVED YET
			EC-DLET-01-01010-2023	NITIN GOEL VS RAJESH BHARDWAJ	K SRIVASTAVA	9891210660	jk.srivastava16@yahoo.com	31/05/23	01-06-2023
29	MS. BARKHA GUPTA, DJ(COMM)	NORTH EAST	CS(COMM)-45/2023	DEUTSHCE CARS PVT LTD VS SUMIT KUMAR	ANIMESH KHANNA	9810008481	e-mail:ashokchhabra4@gmail.com	04.05.2023	02.05.2023
			EX(COMM)-67/2023	ICICI BANK LTD VS GAURAV SUBHASH JAIN	CHARANJEE T SINFH	9540197757	ATTO RNEYSCJ S@G MAI L. COM	09.05.2023	09.05.2023
			CS(COMM)-46/2023	BANK OF BARODA VS MOHD VASEEM	ANKUR	9910568669	E-mail: advumeshjoshi@gmail.COM	11.05.2023	10.05.2023
			CS(COMM)-47/2023	VIMLA RANI 10OTHERS VS AXIS E CORP. SOLUTIONS PVT. LTD.	DIVYA JYOTI SINGH	9717953985	dirsjs@gmail.com	11.05.2023	10.05.2023
			EX(COMM)-68/2023	KOTAK MAHINDRA BANK LTLD. VS. SUSHMA CHAUHAN	SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	11.05.2023	08.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX(COMM)-69/2023	AU SMALL FINANCE BANK LTD VS HEERA LAL	SANDEEP SHARMA	98518-98514	advocatesanadeepsharama@gmail.com	11.05.2023	09.05.2023
			EX(COMM)-70/2023	AU SMALL FINANCE BANK LTD VS HEERA LAL	SANDEEP SHARMA	98518-98514	advocatesanadeepsharama@gmail.com	11.05.2023	10.05.2023
			EX(COMM)-71/2023	KOTAK MAHINDRA PRIME LTD & others	ROHIT BOHRA	7838530419	hirath@bambhaandnandan.in	11.05.2023	10.05.2023
			CS(COMM)-48/2023	SHRI SUNIL THAKUR VS SH. DEEPANSHU GARG	MOHD AZEEM	7838920726	N/A	15.05.2023	15.05.2023
			MISC DJ-182/2023	BHUPESH KUMAR AND OTHERS VS JAYA DEVI	SAURAJ YADAV	8448924500	N/A	17.05.2023	
			CS(COMM)-49/2023	ICICI BANK LTD VS RUBY NAAZ AND ANR	SHAILENDRA BABBAR	9899585301.9990290260	babbarsandassociatesicici@gmail.com	18.05.2023	17.05.2023
			CS(COMM)-50/2023	FYAGI ENTERPRISES PRP. AFTAB ALAM VS AM WEBSHOP INDIA PVT LTD	REYAZUL HAQUE	9971468622	haquereyaz1978@gmail.com	18.05.2023	17.05.2023
			EX(COMM)-72/2023	KOTAK MAHINDRA PRIME LTD VS MANISH AND OTHER	SAGAR MISHRA	8860535139	sagarmishra2490@gmail.com	22.05.2023	20.05.2023
			EX(COMM)-73/2023	KOTAK MAHINDRA BANK LTD VS AMIT CHAUDHARY AND OTHERS	SAGAR MISHRA	8860535139	sagarmishra2490@gmail.com	22.05.2023	20.05.2023
			EX(COMM)-74/2023	CHOLAMANDALAM INVESTMENT AND FIN. COMPANY VS MOHAMMES ASHIF AND ORS	DEEPANKUR SONDHI	9999925860	deepankur@sondhipartner.com	23.05.2023	22.05.2023
			EX(COMM)-75/2023	BHUSHAN KUMAR NANDA AND OTHERS VS KAILASH CHAND JOSHI AND OTHERS	PRAVIN NIGAM	9810133671	pravin57nigam@gmail.com	23.05.2023	17.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX(COMM)-76/2023	HDFC BANK LTD VS SYED FIROZ MIAN	MANISHA BARUAH	9958683230	naaveenk101@gmail.com	23.05.2023	23.05.2023
			EX(COMM)-77/2023	KOTAK MAHINDRA BANK LTD VS PRINCE CHOUDHARY AND OTHERS	KUSHAL KUMAR	9958724670	kushal.kumar@erudite.legal.adv	23.05.2023	20.05.2023
			EX(COMM)-78/2023	KOTK MAHINDRA BANK VS SUDAMA AND OTHERS	KUSHAL KUMAR	9958724670	kushal.kumar@erudite.legal.adv	23.05.2023	20.05.2023
			C.S(COMM)-51/2023	CANARA BANK VS ATIQUREHMAN PROP M/S ATIQMOTAR PUMP SANITARY STORE	SANJEEV CHOPRA	9999858445	chopra6751@gmail.com	24.05.2023	23.05.2023
			OMP(COMM)- 1/2023	RAKESH KUMAR JHA AND ANR VS LORD KRISHNA FINANCIAL SERVICES AND OTHERS	SUNIL KUMAR SHARMA	9560971436	praveenchandra133@gmail.com	26.05.2023	26.05.2023
			C.S(COMM)- 52/2023	BANK OF BARODA VS DEEPAK KUMAR	RAJNISH KUMAR BANYAL	9810832353	rajnish-122@yahoo.com	27.05.2023	26.05.2023
			EX(COMM)-79/2023	POONAWLLA FINCORP LTD VS AMIT SINGH AND ANR	RAJIV RANJAN	9811057626	adv.dilippandita@gmail.com	29.05.2023	27.05.2023
			EX(COMM)-80/2023	AU SMALL FINANCE BANK LTD VS PHOOL KUMAR AND OTHERS	RAJIV RANJAN	9811057626	adv.dilippandita@gmail.com	29.05.2023	27.05.2023
			EX(COMM)- 81/2023	KOTAK MAHINDRA BANK LTD VS AJAB SINGH AND OTHERS	ROHIT BOHR	9911000651	rohit@bambhaandnandan.in	30.05.2023	24.05.2023
			EX(COMM)-82/2023	KOTAK MAHINDRA BANK LTD VS ANKITA SHARMA	SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	30.05.2023	25.05.2023
30	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL	Shahdara	Execution (Comm)/116/2023	KOTAK MAHINDRA BANK LTD VS	Amit Kumar (P	8368668358	amitkumar.294@rediffmail.com	10-05-2023	27.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
	COURT-01		CS (COMM)/233/2023	YOGESH JAIN Vs M/S ROYAL GO	PULKIT LUTHI	9810214626	aravikramshukla1982@gmail.com	04-05-2023	28.04.2023
			Execution (Comm)/111/2023	KOGTA FINANCIAL INDIA LTD VA	R A VIKRAM	8010215314	ravisharmaadvocate@gmail.com	06-05-2023	27.04.2023
			CS (COMM)/229/2023	M/S SHREE KAMAKHYA ROADLI	CHAMAN SH	9811861348	advchamansharma@gmail.com	02-05-2023	02.05.2023
			Execution (Comm)/105/2023	ROBOTECH PVT LTD Vs IDEAL P	MAHENDRA	9818140979	mahendrashomradroadvocate@gmail.com	04-05-2023	04.05.2023
			CS (COMM)/246/2023	OP AND SONS TRADERS PVT LTD	MANJU JAIN	9818321621	adcmanjujain@gmail.com	11-05-2023	06.05.2023
			CS (COMM)/237/2023	CANARA BANK Vs M/S ANJALI B	Sunil Kumar J	9013351414	kjhasunil1943@gmail.com	08-05-2023	06.05.2023
			CS (COMM)/238/2023	JAI DURGA TRADERS PVT LTD V	MUNISH CHH	9873340929	munishchhoker1980@gmail.com	09-05-2023	08.05.2023
			CS (COMM)/275/2023	M/S ALKA ENTERPRISES THROU	PRATEEK JA	9717521893	prateekjain.adv@gmail.com	25-05-2023	08.05.2023
			MISC DJ/388/2023	AVIKA ENTERPRISES Vs CRUST I	PAYAL GUPT	8826914018	payalgupta9989@gmail.com	10-05-2023	09.05.2023
			Execution (Comm)/123/2023	KOGTA FINANCIAL INDIA LTD VA	R A VIKRAM	8010215314	aravikramshukla1982@gmail.com	25-05-2023	10.05.2023
			OMP (COMM)/14/2023	RCC INFRAVENTURES LTD AND	PURNIMA JA	9873211674	advpurnimajain@gmail.com	15-05-2023	11.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/274/2023	PUNJAB NATIONAL BANK Vs M/	SUBHASH CH	7000041067	jiyoti_gautam2010@yahoo.com	25-05-2023	12.05.2023
			CS (COMM)/260/2023	M/S JINVANI FASHION Vs M/S S	SMOHIT JAIN	9716968829	advmohitjain@gmail.com	17-05-2023	15.05.2023
			Execution (Comm)/121/2023	M/S ADITYA BIRLA FINANCE LIM	Nisha Munjra	9811271436	anisulhaqueadvocate@gmail.com	22-05-2023	20.05.2023
			CS (COMM)/272/2023	PUNJAB NATIONAL BANK Vs JAI	SAYAK BAND	9818307300	sayak.law@gmail.com	25-05-2023	22.05.2023
			CS (COMM)/273/2023	PANDEX STORAGE SYSTEM PVT	RAJEEV KUM	9311022101	ranjan.and.company@gmail.com	25-05-2023	22.05.2023
			CS (COMM)/277/2023	M/S SHANKER FOUNDRY INDIA	MOHIT TANE	7838971053	solutionslegal2020@gmail.com	26-05-2023	25.05.2023
			CS (COMM)/276/2023	SHANKER FOUNDRY INDIA PVT	MOHIT TANE	7838971053	solutionslegal2020@gmail.com	26-05-2023	26.05.2023
			EX/134/2023	STATE BANK OF INDIA Vs MR PI	SUBODH KUM	9811375940	adevsubodhkumarsingh@gmail.com	29-05-2023	27.05.2023
			MISC DJ/428/2023	M/S EVI FASHION THROUGH PR	SHUBHAM SI	9899890184	shubham.sharma@gmail.com	29-05-2023	27.05.2023
			CS (COMM)/284/2023	VAISH CHEM PVT LTD THROUGH	MOHIT CHUC	7879031815	mohitchauhan16@gmail.com	29-05-2023	27.05.2023
			CS (COMM)/287/2023	DHERAJ KUMAR Vs RAJU SINGH	GAURAV SHA	9811695953	vashistgaurav.07@gmail.com	30-05-2023	28.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
31	MS. SUKHVINDER KAUR DJ COMM – 02	Shahdara	CS (COMM)/253/2023	SARAOGI SUPER SALES PVT LTD	NEELAM KUMAR	7303296156	neelammalik8512@gmail.com	16-05-2023	16-05-2023
			CS (COMM)/232/2023	MANISH JAIN Vs BUSHAN HARA	KUMAR VIKRAM	9810073178	adv_kvikram05@yahoo.co.in	03-05-2023	03-05-2023
			CS (COMM)/243/2023	M/S NARULA PAINTS PRIVATE L	BHANU MOHAN	9953855595	subhashvashista@gmail.com	09-05-2023	09-05-2023
			CS (COMM)/245/2023	PUNJAB NATIONAL BANK Vs BR	BINEY KUMAR	9868113796	bkmdelhi@gmail.com	10-05-2023	10-05-2023
			CS (COMM)/242/2023	ALOK JAIN Vs GAURAV PANDEY	MANISH MIGALNI	9811107462	manish_migalni@yahoo.com	09-05-2023	09-05-2023
			CS (COMM)/249/2023	PUNJAB NATIONAL BANK Vs RITU		8800792205	mohitraghav@gmail.com	11-05-2023	11-05-2023
			CS (COMM)/252/2023	SARAOGI SUPER SALES PVT LTD	NEELAM KUMAR	7303296156	neelammalik8512@gmail.com	16-05-2023	16-05-2023
			CS (COMM)/263/2023	MR GAUTAM DHAWAN PROP OF	RAKESH AGGARWAL	9811269444	swamienterprises378@gmail.com	17-05-2023	17-05-2023
			CS (COMM)/267/2023	HARISH AGGARWAL Vs MAMTA	AMIT KUMAR	9818020868	guptapiyush@live.com	20-05-2023	20-05-2023
			CS (COMM)/265/2023	BANK OF BARODA Vs MR SANJAY	GEETANJALI	8447833470	advocate.134@gmail.com	18-05-2023	18-05-2023
CS (COMM)/264/2023	MUNEESH GAKHREJA Vs DEEPA	HEMANT KUMAR	9868240214	ssharma1970@gmail.com	18-05-2023	18-05-2023			

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/280/2023	BANK OF BARODA Vs RAHUL UP	RAJNISH KUMAR	9810872353	rajnesh_122@yahoo.com	27-05-2023	27-05-2023
			CS (COMM)/285/2023	PAKSON INDIA PVT LTD TROUG	JUSNEET SINGH	9999631964	delhi.kohliandassociatges@gmail.com	29-05-2023	29-05-2023
			CS (COMM)/256/2023	SARAOGI SUPER SALES PVT LTD	NEELAM KUMAR	7303296156	neelammalik8512@gmail.com	16-05-2023	16-05-2023
			CS (COMM)/255/2023	SARAOGI SUPER SALES PVT LTD	NEELAM KUMAR	7303296156	neelammalik8512@gmail.com	16-05-2023	16-05-2023
			CS (COMM)/254/2023	SARAOGI SUPER SALES PVT LTD	NEELAM KUMAR	7303296156	neelammalik8512@gmail.com	16-05-2023	16-05-2023
			CS (COMM)/265/2023	BANK OF BARODA Vs MR SANJAY	GEETANJALI	8447833470	advocate.134@gmail.com	18-05-2023	18-05-2023
			Execution (Comm)/109/2023	ROBOTECH PVT LTD Vs MORIDH	MAHENDRA	9818140979	mahindrasharmaadvocates@gmail.com	06-05-2023	06-05-2023
			Execution (Comm)/108/2023	HDB FINANCE SERVICES LTD Vs	SYED HUSAIN	9911694947	taqvihussain@gmail.com	06-05-2023	06-05-2023
			Execution (Comm)/117/2023	GAYATRI HOSIERY Vs SHREE GA	NARINDER K	9929049110	shreeganesham07@gmail.com	10-05-2023	10-05-2023
			EX/113/2023	M/S JITENDRA TRADERS Vs M/S	SSUSHANT MUKUND	9868069682	sushantmukund@gmail.com	11-05-2023	11-05-2023
			Execution (Comm)/119/2023	M/S SHREE GURU JI GARMENTS	SUBHASH CH	9718764007	dsverign014@gmail.com	16-05-2023	16-05-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			Execution (Comm)/120/2023	KOTAK MAHINDRA PRIME LTD	Sagar Mishra	9716405847	sagarmishra2490@gmail.com	18-05-2023	18-05-2023
			Execution (Comm)/124/2023	HDFC BANK LTD Vs SHARMA EN	PANKAJ KUM	9560870099	ashutoshmishra05@gmail.com	25-05-2023	25-05-2023
			Execution (Comm)/128/2023	STATE BANK OF INDIA Vs RAJ K	Suchita Dixit	8896932838	sagnihotrisuchitra@gmail.com	27-05-2023	27-05-2023
			Execution (Comm)/129/2023	LOANTAP CREDIT PRODUCT PV	JATIN ANAN	9871040589	indolexlaw@gmail.com	27-05-2023	27-05-2023
			MISC DJ/409/2023	SHRI MUKESH JAIN Vs UNION B	KANCHAN JA	9899174931	mkjaindelhi@yahoo.com	18-05-2023	18-05-2023
			MISC DJ/406/2023	M/S SHARP METAL INDUSTRIES	RAVINDRA K	9310232373	advnohittiwari@gmail.com	18-05-2023	18-05-2023
			MISC DJ/407/2023	INDIAN BANK Vs MS SHAKTI EN	Ankur(P),	9873793171	jaslawyer@vedigmail.com	18-05-2023	18-05-2023
			MISC DJ/408/2023	SPJ CARGO LIMITED Vs RAY BAN	Aryan Arora(P	9013155901	tutkarshjoshi255@gmail.com	18-05-2023	18-05-2023
			MISC DJ/419/2023	M/S TRAIL BLAZER VACATIONS	SUBHASH CH	9350260711	dalipkumarsantoshi@yahoo.com	20-05-2023	20-05-2023
			MISC DJ/439/2023	CHANDRA KISHORE CHAURASIA	PRAKHAR SH	9868262721	info@indiantm.com	30-05-2023	30-05-2023
32	SH. SURENDER S. RATHI	Shahdara	CS (COMM)/258/2023	M/S ROHAN BOOK COMPANY PV	SOSAMA SUHA	91-11-49058118, 9717345345	anzlawz@gmail.com	17-05-2023	19-07-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/259/2023	M/S ROHAN BOOK COMPANY PVT	SOSAMA SUHA	91-11-49058118, 9717345345	anzlawz@gmail.com	17-05-2023	19-07-2023
			CS (COMM)/240/2023	M/S PRIYA GLOBAL Vs ARGARM	NITESH ANA	9013226679		09-05-2023	01-06-2023
			MISC DJ/402/2023	PRISTINE LIFE SCIENCE Vs ANS	Arbab Malik(P	9810773011;8800657122	adv.arbabmalik@gmail.com	17-05-2023	03-07-2023
			CS (COMM)/251/2023	PUNJAB NATIONAL BANK Vs SH	BINEY KUMA	9868113796	bkmdelhi@gmail.com	16-05-2023	10-07-2023
			CS (COMM)/241/2023	M/S Suresh Chandra Infratech Pvt	SACHET SHA	not clear	not available	09-05-2023	07-06-2023
			EX/114/2023	VATSAL MITTAL Vs ABBAS RAJA	VINAY KUMA	9953587340	lawpretationlegal@gmail.com	15-05-2023	07-07-2023
			OMP (COMM)/15/2023	RCC INFRAVENTURES LTD AND	PURNIMA JA	9873211674	advpurnimajain@gmail.com	16-05-2023	07-06-2023
			OMP (COMM)/16/2023	RCC INFRAVENTURES LTD AND	PURNIMA JA	9873211674	advpurnimajain@gmail.com	16-05-2023	07-06-2023
			OMP (COMM)/17/2023	RCC INFRAVENTURES LTD Vs KC	PURNIMA JA	9873211674	advpurnimajain@gmail.com	16-05-2023	07-06-2023
			CS (COMM)/290/2023	SARAOGI SUPER SALES PVT LTD	NEELAM KUN	7303296156	neelammalik8517@gmail.com	31-05-2023	06-06-2023
			CS (COMM)/291/2023	SARAOGI SUPER SALES PVT LTD	NEELAM KUN	7303296156	neelammalik8517@gmail.com	31-05-2023	06-06-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/271/2023	BANK OF BARODA Vs MRS MANJ	GEETANJALI	8447833470	Advocate.134@gmail.com	25-05-2023	08-06-2023
			CS (COMM)/281/2023	DEEPAK MITTAL Vs FAISAL	Molvi Aijaz H	9682690231	molviaijaz77@gmail.com	29-05-2023	11-07-2023
			CS (COMM)/289/2023	SH RAJEEV KUMAR MITTAL Vs M	SIDHANT DH	9650677902	sidhantdhingra@advocatesidhantdhingra.com	30-05-2023	05-06-2023
			EX/125/2023	NARESH KUMAR CHADHA Vs VI	WAHID ALI K	9811967822	advocatewahidkhan@gmail.com	20-05-2023	11-07-2023
			EX/126/2023	AJIT KUMAR CHADHA Vs VINES	WAHID ALI K	9811967822	advocatewahidkhan@gmail.com	20-05-2023	11-07-2023
			MISC DJ/421/2023	M/S NOVA FORMWORKS PVT LT	SAJJAN KUM	N/A	N/A	22-05-2023	06-07-2023
			CS (COMM)/288/2023	CANARA BANK Vs RAM KISHOR	ANUJ AGARV	Not Clear	advocateanuagarwal@yahoo.cu m	30-05-2023	17-07-2023
			MISC DJ/434/2023	SARAOGI SUPER SALES PVT LTD	Varun Bedi(P)	8285672608	advocatevarunbedi@qmail.com	30-05-2023	05-06-2023
			MISC DJ/433/2023	SARAOGI SUPER SALES PVT LTD	Varun Bedi(P)	8285672608	advocatevarunbedi@qmail.com	30-05-2023	05-06-2023
			MISC DJ/435/2023	SARAOGI SUPER SALES PVT LTD	Varun Bedi(P)	8285672608	advocatevarunbedi@qmail.com	30-05-2023	05-06-2023
			CS (COMM)/282/2023	BANK OF BARODA Vs MS VERSH	RAJNISH KU	9810872353	not clear	29-05-2023	06-06-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			MISC DJ/436/2023	SARAOGI SUPER SALES PVT LTD	Varun Bedi(P)	8285672608	advocatevarunbedi@qmail.com	30-05-2023	05-06-2023
			MISC DJ/437/2023	SARAOGI SUPER SALES PVT LTD	Varun Bedi(P)	8285672608	advocatevarunbedi@qmail.com	30-05-2023	05-06-2023
			MISC DJ/427/2023	SPJ CARGO PRIVATE LIMITED Vs	PREM BIR KA	N/A	N/A	26-05-2023	13-07-2023
			MISC DJ/438/2023	VIKASH GOEL Vs MCD	RAJ KUMAR(C	9650010743	vijaytyagi4873 a gmail.com	30-05-2023	31-05-2023
			CS (COMM)/231/2023	PAWAN KUMAR MODI Vs M/S W	NEELAM KUM	730329615	neelam,malik8512@gmail.com	03-05-2023	05-06-2023
			Execution (Comm)/103/2023	JAIN POLYTECH PVT LTD Vs ADI	RAJESH LATI	9810909184	zlathigara@yahoo.co.in	01-05-2023	03-05-2023
			MISC DJ/370/2023	MOHD SAHEEM Vs RAJIV THAP	Dheeraj; Jain	9999801044	dhjain79@gmail.co	06-05-2023	06-05-2023
33	SH. REETESH SINGH	Shahdara	CS (COMM)/230/2023	VLK ASSOCIATES PVT LTD Vs SH	MANISH KUM	9968466963	advocatemanishkumar@outlook.com	02-05-2023	01-05-2023
			Ex (Comm)/104/2023	SAVE FINANCIAL SERVICES PRIV	RAJESH KUM	9958726491	jangaraadvocate@gmail.com	03-05-2023	17-04-2023
			CS (COMM)/234/2023	PAWAN KUMAR JAIN Vs MS ROY	PULKIT LUTHI	9810214626	travisharmaadvocate@gmail.com	04-05-2023	27-04-2023
			CS (COMM)/235/2023	BANK OF BARODA Vs MR AMIT K	GEETANJALI	8447833470	ADVOCATE.134@GMAIL.COM	06-05-2023	01-05-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			Ex (Comm)/107/2023	MAHARISHI PARSHURAM COOP	PRAVEEN KU	9210040583	PRAVEENMILANIA@GMAIL.COM	06-05-2023	27-04-2023
			Ex (Comm)/106/2023	INTEC CAPITAL LTD Vs MS SHRE	Sahil Goel(P),	9654360463	saransgarg.legal@gmail.com	06-05-2023	24-04-2023
			Ex (Comm)/112/2023	MS AV SOLUTIONS Vs MOH JAVE	Lal Singh Tha	9212046428	thakuradvocates@yahoo.com	09-05-2023	11-04-2023
			CS (COMM)/239/2023	KRISHNA ROAD TRANSPORT TH	SANJAY SOTI	9818576027	KRISHNAROADTRANSPORT@GMAIL.COM	09-05-2023	08-05-2023
			Ex (Comm)/115/2023	M/S STARCO METAPLAST PVT LT	Neena Malhot	9811383669	advneenamalhotra@gmail.com	09-05-2023	08-05-2023
			Ex (Comm)/114/2023	TBU AND GLAMSLY THROUGH V	Pranay Jain(P	8527817330	prananayajain@gmail.com	09-05-2023	31-01-2023
			Ex (Comm)/113/2023	TBU AND GLAMSLY THR PROP V	Pranay Jain(P	8130080178	prannayajain@gmail.com	09-05-2023	01-02-2023
			CS (COMM)/244/2023	SHANKAR LAL AND SONS THRO	LALIT KUMA	9873331151	lalitsp.2007@gmail.com	10-05-2023	20-04-2023
			CS (COMM)/247/2023	CANARA BANK Vs MS ANJALI BC	Sunil Kumar J	9013351414	kjhasunil943@gmail.com	11-05-2023	06-05-2023
			Ex (Comm)/118/2023	ICICI BANK LTD Vs ABHILASH JA	CHARANJEE	9540197757	ATTORNEYS@GMAIL.COM	11-05-2023	06-04-2023
			CS (COMM)/248/2023	KARAN TRADING COMPANY Vs N	SHAGUFTA A	8700816886	shaguftaafroz7866@gmail.com	11-05-2023	10-05-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (COMM)/13/2023	RCC INFRAVENTURES LTD AND	PURNIMA JA	9873211671	advpurnimajain@gmail.com	15-05-2023	11-05-2023
			CS (COMM)/250/2023	REACH INTERNATIONAL Vs JDS	Vaibhav Maha	9711396059	INFO@REACHINTERNATIONAL.CO.IN	16-05-2023	06-05-2023
			CS (COMM)/262/2023	ASCENT CONSTRUCTIONS PVT L	NEERAJ KUM	9310293797	LEGAL@ASCENTLIMITED.COM	18-05-2023	17-05-2023
			CS (COMM)/261/2023	PUNJAB NATIONAL BANK Vs ASI	MANISH KUM	8860773975	ajaykumarsharmao8@gmail.com	18-05-2023	17-05-2023
			CS (COMM)/266/2023	GK WINDING WIRES LTD THROU	DEVENDRA S	9313284202	mehta.devendra5@gmail.com	19-05-2023	10-05-2023
			CS (COMM)/270/2023	BANK OF BARODA Vs MR SHIVA	GEETANJALI	1128753816	rabel@denaback.co.in	22-05-2023	17-05-2023
			CS (COMM)/268/2023	UNION BANK OF INDIA Vs M/S I	SAMARENDR	9285106002	UBINo904635@UNIONBANKOFINDIA.BANK	22-05-2023	17-05-2023
			CS (COMM)/269/2023	UNION BANK OF INDIA Vs ANIL	SAMARENDR	9285106002	UBINo904635@UNIONBANKOFINDIA.BANK	22-05-2023	17-05-2023
			Ex (Comm)/125/2023	KOTAK MAHINDRA PRIME LTD V	Sagar Mishra(7053284188	sagarmishra2490@gmail.com	26-05-2023	19-05-2023
			Ex (Comm)/126/2023	POOJA SARBALIA Vs SANJEEV D	JUSNEET SIN	9999631964		26-05-2023	17-05-2023
			Ex (Comm)/127/2023	KOTAK MAHINDRA BANK LTD V	MAYANK MA	9873347330	mayank_mahajan05@yahoo.com .in	26-05-2023	18-05-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/279/2023	ICICI BANK LTD Vs SHAHJAHAN	ALOK KUMAR	9911000126	alok.adv2001@gmail.com	27-05-2023	26-05-2023
			CS (COMM)/278/2023	PUNJAB NATIONAL BANK THRO	Naveen Sirohi	9997758758	BO3980@PNB.CO.IN	27-05-2023	23-05-2023
			CS (COMM)/283/2023	PUNJAB NATIONAL BANK Vs M/	SUBHASH CH	9871770197	vyoti_gautam2010@yahoo.com	29-05-2023	12-05-2023
			Ex (Comm)/130/2023	HDB FINANCE SERVICES LTD Vs	DINESH KUM	8376049807	Amarnath_rbc@yahoo.com	30-05-2023	10-05-2023
			CS (COMM)/292/2023	SARAOGI SUPER SALES PVT LTD	NEELAM KUM	7303296156	neelam.malik8512@gmail.com	31-05-2023	17-05-2023
34	SH. GURDEEP SINGH, JUDGE (COMMERCIAL)	North-West District	CS/COMM369/2023	M/S GAYATRI POLYRUB PVT LTD VS M/S MAHADEV FASHION POINT	ANMA JAI TYA	981066545	advjtyagi901@gmail.com	10.05.2023	09.05.2023
			CS/COMM370/2023	M/S GAYATRI POLYRUB PVT LTD VS M/S FARIDA FOOTWEAR BOXAR	ANMA JAI TYA	981066545	advjtyagi901@gmail.com	10.05.2023	09.05.2023
			CS/COMM382/2023	VINOD NAGPAL VS DEEPAK GUPTA	SANJEEV	9958986363	info@knowlex.in	16.05.2023	15.05.2023
			CS/COMM/380/2023	SHAPES STEEL & STRIPS PVT LTD VS RETRIEVE EXIM PVT LTD	CHIT SINGH	9599043045	legal@sigmalegal.in	16.05.2023	15.05.2023
			OMP/COMM/58/2023	ABU TANI TRACTORS VS SR AGRICULTURE EQUIPMENTS	A.K.SINGH	9350563720	aksinghadv1@gmail.com	16.05.2023	12.05.2023
			CS/COMM/383/2023	ICICI BANK LTD VS AAMIR KHAN	ALOK KUMAR	9911000126	alokadv2001@gmail.com	17.05.2023	15.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS/COMM/384/2023	ICICI BANK LTD VS SAVITRI DEVI	ALOK KUMAR	9911000126	alokadv2001@gmail.com	17.05.2023	15.05.2023
			OMP/COMM/64/2023	EXCUTIVE ENGINEER VS R.K.CONSTRUCTION	L KUMAR YA	9818202070	adv.apoorvyadav@gmail.com	17.05.2023	16.05.2023
			CS/COMM/381/2023	CANARA BANK LTD VS M/S SANMATI STEEL	NADANA BHA	9811426199	bhatiaandcompany171gmail.com	22.05.2023	19.05.2023
			CS/COMM/385/2023	UNDER ARMOUR VS ASHOK KUMAR	AVLIN SHAI	9999093843	ecolawchambers@gmail.com	22.05.2023	19.05.2023
			CS/COMM/387/2023	UCO BANK LTD VS SINGH WATER SUPPLIER	SUNIL KUMAR	9971955807	sunilkumarsimpal99@gmail.com	24.05.2023	22.05.2023
			CS/COMM/388/2023	UCO BANK LTD VS AMBAFOOD	SUNIL KUMAR	9971955807	sunilkumarsimpal99@gmail.com	24.05.2023	22.05.2023
			CS/COMM/389/2023	UCO BANK LTD VS SINGHAL WIRE	SUNIL KUMAR	9971955807	sunilkumarsimpal99@gmail.com	24.05.2023	22.05.2023
			CS/COMM/390/2023	UCO BANK LTD VS M/S RUBBY HAIR DRESSER	SUNIL KUMAR	9971955807	sunilkumarsimpal99@gmail.com	24.05.2023	22.05.2023
			CS/COMM391/2023	UCO BANK LTD VS SH/ NAVEEN KR	SUNIL KUMAR	9971955807	sunilkumarsimpal99@gmail.com	24.05.2023	22.05.2023
			CS/COMM/403/2023	M/S COOL HUB LOGISTICS VS M/S TCI EXPRESS LTD	ANIL KR	9958724670	anil.adv@gmail.com	29.05.2023	27.05.2023
			CS/COMM/417/2023	GASKET AND METERIALS VS M/S RUBBERTEX	MARENDRA K	9599801188	globalvisionlawoffice@gmail.com	30.05.2023	27.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
35	SH.VINOD YADAV		CS/COMM/423/2023	AAKASH AND COMPANY VS AVIGHNA ENTERPRISES	RMAL GOENKA	9711106482	nirmalgoenka.adv@gmail.com	27.07.2023	26.05.2023
			CS/COMM/424/2023	DAGA TRADING COM. VS GAURAV GARG	ANAJY KUMAR	9596605482	snehgupta.adv@gmail.com	29.05.2023	27.05.2023
			CS/COMM/426/2023	ICICI BANK VS SHER SINGH	ASHANT KUMAR	9818030800	induslegalia@gmail.com	29.05.2023	27.05.2023
			CS/COMM/427/2023	ICICI BANK VS SONU SINGH	ASHANT KUMAR	9818030800	induslegalia@gmail.com	29.05.2023	27.05.2023
36	SH. VIRENDER BHATT, JUDGE	NORTH DISTRICT	Execution (Comm)/187/2023	MAHINDRA AND MAHINDRA FIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	02.05.2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			Execution (Comm)/188/2023	MAHINDRA AND MAHINDRA FIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	02.05.2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			Execution (Comm)/189/2023	MAHINDRA AND MAHINDRA FIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	02.05.2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			Execution (Comm)/190/2023	MAHINDRA AND MAHINDRA FIN	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	02.05.2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			Execution (Comm)/191/2023	HDFC BANK LIMITED Vs ATOZ S	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	02.05.2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			Execution (Comm)/185/2023	MAHINDRA AND MAHINDRA FIN	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	02.05.2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			Execution (Comm)/192/2023	M/S BAJAJ FINANCE LIMITED V	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	02.05.2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			CS (COMM)/247/2023	RUCHY GOYAL Vs DINESH KUM	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	03.05.2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			CS (COMM)/243/2023	UNION BANK OF INDIA Vs S K EI	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	03.05.2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/244/2023	UNION BANK OF INDIA Vs SANJ	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	03.05.2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			CS (COMM)/245/2023	UNION BANK OF INDIA Vs SHRE	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	03.05.2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			CS (COMM)/246/2023	UNION BANK OF INDIA Vs SURE	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	03.05.2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			CS (COMM)/259/2023	PUNJAB NATIONAL BANK Vs RA	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	08-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			CS (COMM)/260/2023	UNION BANK OF INDIA Vs HEMI	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	08-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			Execution (Comm)/195/2023	SBI CARDS AND PAYMENT SERV	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	09-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			Execution (Comm)/196/2023	SBI CARDS AND PAYMENT SERV	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	09-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			Execution (Comm)/197/2023	MAHINDRA AND MAHINDRA FI	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	09-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			Execution (Comm)/198/2023	MAHINDRA AND MAHINDRA FI	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	09-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			Execution (Comm)/199/2023	SBI CARDS AND PAYMENT SERV	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	09-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			Execution (Comm)/200/2023	INTEC CAPITAL LTD Vs AREN PE	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	09-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			CS (COMM)/262/2023	TCI FREIGHT Vs BAGPOLY INTE	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	09-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			Misc Ex/7/2023	KOTAK MAHINDRA PRIME LTD	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	09-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			CS (COMM)/261/2023	UCO BANK THROUGH ITS BRANCH MANAGER Vs M/S VAISHNAVI GARMENTS THROUGH ITS PROPRIETOR MS SEEMA SHUKLA	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	09-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			Misc Ex/8/2023	KOTAK MAHINDRA PRIME LTD	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	09-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			OMP (COMM)/14/2023	KADAM VERMA Vs MS HDB FINA	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	09-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			CS (COMM)/267/2023	PUNJAB NATIONAL BANK Vs ME	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	12-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			CS (COMM)/268/2023	PAHARPUR 3P PRIVATE LIMITE	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	12-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			Execution (Comm)/206/2023	HDFC BANK LTD Vs PARVEEN K	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	16-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			Execution (Comm)/205/2023	M/S HDB FINANCIAL SERVICE L	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	16-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			Execution (Comm)/204/2023	M/S HDB FINANCIAL SERVICE L	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	16-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			Execution (Comm)/217/2023	MAHINDRA AND MAHINDRA FI	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	16-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			Execution (Comm)/216/2023	MAHINDRA AND MAHINDRA FI	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	16-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			Execution (Comm)/215/2023	MAHINDRA AND MAHINDRA FI	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	16-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			Execution (Comm)/214/2023	M/S HDB FINANCIAL SERVICES	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	16-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			Execution (Comm)/213/2023	M/S HDB FINANCIAL SERVICE L	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	16-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			Execution (Comm)/212/2023	HDB FINANCIAL SERVICE LIMIT	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	16-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			Execution (Comm)/211/2023	HDB FINANCIAL SERVICES LIM	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	16-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			Execution (Comm)/210/2023	MAHINDRA AND MAHINDRA FI	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	16-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			Execution (Comm)/209/2023	HDFC BANK LTD Vs AKASH VER	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	16-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			Execution (Comm)/208/2023	HDFC BANK LTD Vs NARENDER	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	16-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			Execution (Comm)/207/2023	HDFC BANK LIMITED Vs BHIM S	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	16-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			Execution (Comm)/218/2023	SBI CARDS AND PAYMENT SERV	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	16-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			OMP (I) (COMM)/61/2023	Cholamandalam Investment and Fi	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	16-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			OMP (I) (COMM)/62/2023	Cholamandalam Investment and Fi	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	16-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			Execution (Comm)/219/2023	Indusind Bank Ltd Vs CHETAN MA	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	16-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			Execution (Comm)/223/2023	HDFC BANK LTD Vs PINKI CHHOC	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	17-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			Execution (Comm)/222/2023	M/S HDB FINANCIAL SERVICE L	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	17-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			Execution (Comm)/221/2023	FEDBANK FINANCIAL SERVICES	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	17-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			Execution (Comm)/220/2023	FEDBANK FINANCIAL SERVICES	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	17-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			CS (COMM)/275/2023	PUNJAB NATIONAL BANK Vs RAM NATH SINGH PROP OF SHRI BALAJI BISTAR BHANDAR	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	17-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			CS (COMM)/274/2023	PUNJAB NATIONAL BANK Vs AR	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	17-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/273/2023	PUNJAB NATIONAL BANK Vs MA	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	17-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			CS (COMM)/290/2023	PUNJAB NATIONAL BANK Vs ANKUSH CHATURVEDI PROP OF NEELKANTH TRADING CO	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	19-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			CS (COMM)/289/2023	PUNJAB NATIONAL BANK Vs ANAND KUMAR PROP OF SUDARSHAN POLYMER	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	19-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			CS (COMM)/288/2023	BANK OF MAHARASHTRA Vs M/	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	19-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			CS (COMM)/287/2023	M/S JUPITER EXPRESS CARRIER	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	19-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			CS (COMM)/286/2023	ANAND VEGETABLE PRIVATE LI	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	19-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/314/2023	STATE BANK OF INDIA Vs GAUTAM	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	29-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			CS (COMM)/313/2023	STATE BANK OF INDIA Vs MONI	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	29-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			CS (COMM)/318/2023	ICICI BANK LTD Vs KAMDHENU	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	29-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			CS (COMM)/315/2023	ICICI BANK LTD Vs ASHUTOSH C	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	29-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			CS (COMM)/316/2023	IDBI BANK LTD Vs JAI BHAGWA	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	29-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			CS (COMM)/317/2023	IDBI BANK LTD Vs SUNIL GUPTA	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	29-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (COMM)/18/2023	BHIM SINGH Vs INDUSIND BANK	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	29-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			CS (COMM)/323/2023	PUNJAB NATIONAL BANK Vs SH	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	31-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			CS (COMM)/324/2023	ICICI BANK LTD Vs SANJAY SINGH	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	31-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			CS (COMM)/322/2023	PUNJAB NATIONAL BANK Vs SH	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	31-05-2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
37	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL COURT-01)	South-West	CS COMM216/2023	CANARA BANK VS PRIYANKA AGARWAL	EKNAT LUTHRA	8376841313	ekant23@gmail.com	01/05/23	28.04.2023
			CS COMM 219/2023	UNION BANK OF INDIA VS ANNIE FASHION	KESHAV KUMAR	9999626126	keshav.adv1@gmail.com	01/05/23	01.05.2023
			CS COMM 220/2023	UNION BANK OF INDIA VS M/S JUST JOLLY	KESHAV KUMAR	9999626126	keshav.adv1@gmail.com	01/05/23	29.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS COMM 221/2023	UNION BANK OF INDIA VS M/S SAI FASHION	KESHAV KUMAR	9999626126	keshav.adv1@gmail.com	01/05/23	01.05.2023
			CS COMM 223/2023	PNB VS SHYAM PRATAP SINGH	VED PRAKASH	9711900673	advocateprakashved@gmail.com	03.05.2023	01.05.2023
			CS COMM 224/2023	PRADEEP TYAGI VS M/S MILIND GAS SERVICES	MAHESH SHARMA	9810493325	advmesharma2010@gmail.com	03.05.2023	29.04.2023
			CS COMM 225/2023	DHARAM BUILDING VS VSR ENTERPRISES	DEEPAK GODARA	9899691920	DPKGODARA9@GMAIL.COM	03.05.2023	29.04.2023
			CS COMM 226/2023	REACH INTERNATIONAL VS SHILPI ENGINEERING	VAIBHAV MAHAJAN	9899805856	VAIBHAV@MAHAJAN.LAW	03.05.202	01.05.2023
			CS COMM 232/2023	PNB VS ADARSH ENTERPRISES	TUSHAR KUKREJA	9992400158	adv.tusharkukreja@gmail.com	09.05.2023	28.04.2023
			CS COMM 236/2023	SBI VS BABITA PAREEK	ARVIND GUPTA	9811317311	advocatearvindgupta@gmail.com	09.05.2023	07.05.2023
			CS COMM 237/2023	SBI VS AJAY KUMAR	ARVIND GUPTA	9811317311	advocatearvindgupta@gmail.com	09.05.2023	07.05.2023
			CS COMM 241/2023	NEW NICE CARRIER VS LAKHANI GROUP	KSHITIJ AGARWAL	9927020390	kshitij.aggarwal17@gmail.com	10.05.2023	08.05.2023
			COUNTER CLAIM 16/2023	M/S IDEATOR ENGINEERING VS VVV STRUCTURE TECHNOLOGY	DR NARESH	9810145572	sharmaadvocate@gmail.com	12.05.2023	26.04.2023
			CS COMM 244/2023	A V SOLUTION VS KUK BO HOTEL AND RESORTS	LAL SINGH THAKUR	9212046428	thakuradvocate@yahoo.com	15.05.2023	04.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS COMM 245/2023	CANARA BANK VS VIPUL MISHRA	AMIT GUPTA	9810224624	amitguptaad366@gmail.com	19.05.2023	17.05.2023
			CS COMM 246/2023	UCO BANK VS M/S VASHIST ENTERPRISES	SUNIL KUMAR	9971955807	sunilkumarsimpal99@gmail.com	20.05.2023	20.05.2023
			CS COMM 247/2023	M/S CHARVIK BIO ENGINEERING VS M/S MAGO THARMAL PVT LTD	YASH TONDON	9910979764	yashtondon@live.com	23.05.2023	21.05.2023
			CS COMM 249/2023	UNION BANK OF INDIA VS M/S GITA ENTERPRISES	R K SINHA	9968076150	rakeshsinha24@gmail.com	23.05.2023	21.05.2023
			CS COMM 250/2023	UNION BANK OF IINDIA VS M/S SHONA MEDICARE	R K SINHA	9968076150	rakeshsinha24@gmail.com	23.05.2023	21.05.2023
			CS COMM 253/2023	SUNIL AGGARWAL VS M/S AVS ENTERPRISES	SHRAM VIR VATS	9818365011	vatsadvocate1978@gmail.com	25.05.2023	17.05.2023
			OMP COMM 34/2023	KAMLESH DEVI VS MAHINDRA AND MAHINDRA FINANCE	ARJUN BANSAL	9868621882	adv.arjunbansal19@gmail.com	06.05.2023	02.05.2023
			OMP COMM 36/2023	RAKESH VS HDFC BANK	S K MALHOTRA	9654194669	adv.satishmalhotra@gmail.com	10.05.2023	03.04.2023
			OMP(I) COMM 100/2023	TOYOTA FINANCIAL SERVICES VS BRIJ BHUSHAN SINGH	RAHUL BHARADWAJ	8376049807	advocateashok.1@gmail.cpm	11.05.2023	27.04.2023
			OMP(I) COMM 106/2023	TOYOTA FINANCIAL SERVICES VS MANOJ BORSA	RAHUL BHARADWAJ	8376049807	advocateashok.1@gmail.cpm	19.05.2023	04.05.2023
			OMP(I) COMM 105/2023	TOYOTA FINANCIAL SERVICES VS KHAIRA TOURIST SERVICES	RAHUL BHARADWAJ	8376049807	advocateashok.1@gmail.cpm	19.05.2023	04.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX COMM 264/2023	MAHINDRA AND MAHINDRA FINANCIAL SERVICES VS LOVKUSH SHARMA	NITIN MEHTA	9773667288	ADVOCATE.MEHTAASSOCIATE09@GMAIL.COM	11.05.2023	04.05.2023
			EX COMM 216/2023	HDFC BANK VS KAMLESH PRASAD	SUMIT AGARWAL	9953518347	lawconnect@hotmail.com	15.04.2023	08.02.2023
			EX COMM 215/2023	M/S AARKAY FIN LEASE PVT LTD VS NAFE MAAN SINGH	VIKAS DEEP	7838963403	LAWVIKAS99@GMAIL.COM	06.05.2023	11.01.2023
			EX COMM 268/2023	SHRI CHAND CHOUHAN ALIAS SHRI CHAND VS THE NAVAL TECHNICAL OFFICERS COOPERATIVE	ANAND	9582025769	AANANDYADAVADVOCATE@GMAIL.COM	15.05.2023	11.05.2023
			EX COMM 269/2023	MOHAN LAL VS THE NAVAL TECHNICAL OFFICERS	ANAND	9582025769	AANANDYADAVADVOCATE@GMAIL.COM	15.05.2023	09.05.2023
			EX COMM 283/2023	TATA MOTORS FINANCE LTD VS RAO AND THAKUR MANAGEMENT SERVICES	MANOJ KUMAR	9811133644	MANOJK.ADV@GMAIL.COM	17.05.2023	04.05.2023
			EX COMM 282/2023	TATA MOTORS FINANCE LTD VS RAO AND THAKUR MANAGEMENT SERVICES	MANOJ KUMAR	9811133644	MANOJK.ADV@GMAIL.COM	17.05.2023	04.05.2023
			EX COMM 281/2023	TATA MOTORS FINANCE LTD VS RAO AND THAKUR MANAGEMENT SERVICES	MANOJ KUMAR	9811133644	MANOJK.ADV@GMAIL.COM	17.05.2023	04.05.2023
			EX COMM 284/2023	KOTAK MAHINDRA BANK VS CROSS LAND AND ANR	AMIT KUMAR VATS	8285659234	amitkumar.294@rediffmail.com	17.05.2023	26.04.2023
			EX COMM 248/2023	M/S HIMACHAL WIRE INDUSTRIES PVT LTD VS MF BHUMI GEOTECH PVT LTD	MANOJ PANDEY	9654371856	advpandeymanoj@gmail.com	02.05.2023	01.05.2023
			EX COMM 271/2023	INDUSIND BANK VS SEHGAL TRANSPORT SERVICE	PANKAJ KUMAR	9958732424	ROY.PANKAJ@YAHOO.COM	16.05.2023	07.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX COMM 273/2023	INDUSIND BANK VS SEHGAL TRANSPORT SERVICE	PANKAJ KUMAR	9958732424	ROY.PANKAJ@YAHOO.COM	16.05.2023	07.05.2023
			EX COMM 272/2023	INDUSIND BANK VS SEHGAL TRANSPORT SERVICE	PANKAJ KUMAR	9958732424	ROY.PANKAJ@YAHOO.COM	16.05.2023	07.05.2023
			CS COMM 257/2023	ICICI BANK VS PRADEEP KUMAR	DEEPAK KAUSHIK	9818030800	INDUSLEGALIA@GMAIL.COM	29.05.2023	23.05.2023
			CS COMM 258/2023	ICICI BANK VS JUPITER CATERS	DEEPAK KAUSHIK	9818030800	INDUSLEGALIA@GMAIL.COM	29.05.2023	23.05.2023
			CS COMM 259/2023	MEGHA NANDA VS SURAJ NATH	M P ARORA	9891221922	camparora@gmail.com	29.05.2023	25.05.2023
			CS COMM 262/2023	STATE BANK OF INDIA VS ARVIND KUMAR	R K SINHA	9811255673	advocatesinha@rediffmail.com	29.05.2023	25.05.2023
			CS COMM 230/2023	GURBINDER SINGH VS HDFC BANK	PANKAJ MALIK	9810125295	advocatepankajmalik@gmail.com	06.05.2023	01.05.2023
			CS COMM 266/2023	SURYA VIJAY SAW VS M/S SHARDHA	KARAN ANNAD	9811867947	adv.karananand@gmail.com	30.05.2023	26.05.2023
			CS COMM 267/2023	SUNIL KUMAR VS M/S TAMTA CONSTRUCTION	DHEERAJ K NAYAL	9810550260	K.N. DHEERAJ2003d@YAHOO.COM	30.05.2023	29.05.2023
			EX COMM 267/2023	HDB FINACIAL SERVICES LTD VS DINESH KUMAR	SYED HUSAIN ADIL	9911694947	taqvihussain@gmail.com	19.05.2023	04.05.2023
			EX COMM 251/2023	HDFC BANK VS ROHIT	SACHIN KATYAL	9811015339	legal@katyalassociates.com	02.05.2023	29.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX COMM 292/2023	M/S TECH MAX ENGINEERS VS M/S JAI HANUMAN ENGINEERS	SHUBHAM GUPTA	9953139325	SHUBHAMGUPTAADVOCATE@GMAIL.COM	25.05.2023	07.05.2023
			EX COMM 293/2023	KOTAK MAHINDRA BANK VS DEVENDRA SINGH	ARVIND GUPTA	9811317311	advocatearvindgupta@gmail.com	25.05.2023	23.05.2023
38	MS. SAVITA RAO, DISTRICT JUDGE, COMMERCIAL COURT-02	South-West	CS (COMM)/271/2023	ICICI BANK LTD Vs SONIA	Sh. SHAILENDRA BABBAR	9810076766	BABBARSANDASSOCIATESICICI	31-05-2023	08-05-2023
			CS (COMM)/270/2023	BANK OF BARODA Vs M/S SHRI RAM AGENCY AND ORS.	SH. SUMAN KUMAR CHOUDHARY	8368031251	advocateskchodhary@gmail.com	30-05-2023	24-05-2023
			CS (COMM)/272/2023	RAJU RAM Vs BIRJA NAND KATARIA	Sh. PIYUSH CHHABRA	9811798778	chhabralegaladvisers@gmail.com	30-05-2023	29-05-2023
			CS (COMM)/261/2023	UNION BANK OF INDIA Vs GORAKH NATH PANDEY	Sh. ARVIND SINHA	9810618195	arvindsinha1@gmail.com	29-05-2023	24-05-2023
			CS (COMM)/265/2023	MIS HANDYMAN WORKS LLP Vs MS. JYOTI PRUTHI	Sh. RAJESH KUMAR LUTHRA	9312241561	raj_sachi@yahoo.co.in	29-05-2023	24/05/2023
			Execution (Comm.)/299/2023	M/S KOTAK MAHINDRA PRIME LTD. Vs SUDESH BANI SINGH	Sh. Rohit Bohra	9650131453	sucharu@bambhaandnandan.in	29-05-2023	25-05-2023
			CS (COMM)/263/2023	AXIS BANK LTD. Vs GANESH CHANDRA	Sh. ANUPAM SINGH	9654926809	anupamjsingh@gmail.com	27-05-2023	27-05-2023
			CS (COMM)/264/2023	AXIS BANK LTD. Vs KEWAL KHARBANDA	Sh. ANUPAM SINGH	9654926809	anupamjsingh@gmail.com	27-05-2023	27-05-2023
			CS (COMM)/254/2023	M/S CREATIVE WIZARDS INFRATECH PVT LTD Vs M/S ROBOTICS EMBEDDED EDUCATION SERVICES PVT LTD	Sh. Prateek Jain	9717521893	prateekjain.adv@gmail.com	26-05-2023	02-05-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			Execution (Comm.)/298/2023	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs HEMA JAIN AND ORS.	Sh. Rishabh Malik	8882531888	advocates@rmalawfirm.in	25-05-2023	11-05-2023
			Execution (Comm.)/291/2023	M/S SHRIRAM TRANSPORT FINANCE COMPANY LTD Vs MURLIWALA TRANSPORT SERVICES	Sh. Prabhat Kumar	8059777501	stfi.prabhat@gmail.com	24-05-2023	22-05-2023
			Execution (Comm.)/290/2023	CANARA BANK Vs M/S RP PRINTERS	Sh. SUMIT VIRMANI	9873245548	virmanilawco@gmail.com	23-05-2023	19-05-2023
			OMP (COMM.)/37/2023	J D INDUSTRIES INDIA LIMITED Vs M/S SAI DRILLING AND INFRASTRUCTURE PRIVATE LIMITED	Sh. ADITYA RAO	9891192523	BAZIRAO123@GMAIL.COM	22-05-2023	17-05-2023
			Execution (Comm.)/287/2023	MATSYA FINCAP PVT. LTD. Vs GOVIND LAL	Sh DIGANTA DAS	9950895056	BHUPENDRAGUPTA9@GMAIL.COM	18-05-2023	04-05-2023
			OMP (I)(COMM.)/102/2023	TOYOTA FINANCIAL SER. INDIA LTD Vs MOHIT AGGARWAL	Sh Rahul Bhardwaj	9582757354	advocateashok.1@gmail.com	17-05-2023	04-05-2023
			OMP (I)(COMM.)/103/2023	TOYOTA FINANCIAL SER. INDIA LTD Vs RAVINDER PAL	Sh Rahul Bhardwaj	9582757354	advocateashok.1@gmail.com	17-05-2023	04-05-2023
			OMP (I)(COMM.)/104/2023	TOYOTA FINANCIAL SER. INDIA LTD Vs BAGICHA SINGH	Sh Rahul Bhardwaj	9582757354	advocateashok.1@gmail.com	17-05-2023	04-05-2023
			Execution (Comm.)/277/2023	HDFC BANK LTD Vs KULDEEP SHARMA	Sh. SANJEEV PATHAK	8285002845	litigation@srcslegal.com	17-05-2023	04/05/2023
			Execution (Comm.)/278/2023	HDFC BANK LTD Vs SUMIT NANDAL	Sh. RAJEEV KUMAR RANJAN	9311022102	ranjan.and.company@gmail.com	17-05-2023	04/05/2023
			Execution (Comm.)/279/2023	SHUBHAM HOUSING DEVELOPMENT FINANCE LTD. Vs WAKEEL KHAN	Sh. RAJEEV KUMAR RANJAN	9311022102	ranjan.and.company@gmail.com	17-05-2023	02/05/2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			Execution (Comm.)/280/2023	HDFC BANK LTD Vs GRICK TRAVEL PRIVATE LIMITED	Sh. RAJEEV KUMAR RANJAN	9311022102	ranjan.and.company@gmail.com	17-05-2023	04/05/2023
			Execution (Comm.)/270/2023	INDUSIND BANK LTD. Vs LOVKUSH SHARMA	Sh. PANKAJ KUMAR	9958732424	roy.pankaj@yahoo.co.in	16-05-2023	08/05/2023
			CS (COMM)/243/2023	SHRI VIKAS ARORA Vs M/S POPULAR SPIRITS LLP	Sh. Ajit Kumar Singh	9811619336	advocate.ajit49@gmail.com	11-05-2023	02-05-2023
			CS (COMM)/239/2023	PUNJAB NATIONAL BANK Vs BHARAT ENTERPRISES	Sh. TUSHAR KUKREJA	9992400158	adv.tusharkukreja@gmail.com	10-05-2023	02-05-2023
			OMP (I)(COMM.)/92/2023	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD Vs N G SOLUTIONS	Sh Rahul Bhardwaj	9582757354	advocateashok.1@gmail.com	09-05-2023	29-04-2023
			OMP (I)(COMM.)/93/2023	TOYOTA FINANCIAL SER INDIA LTD Vs SHIV KUMAR SHARMA	Sh Rahul Bhardwaj	9582757354	advocateashok.1@gmail.com	09-05-2023	27-04-2023
			OMP (I)(COMM.)/94/2023	TOYOTA FINANCIAL SER INDIA LTD Vs MAHIPAL SINGH CHUNDAWAT	Sh Rahul Bhardwaj	9582757354	advocateashok.1@gmail.com	09-05-2023	24-04-2023
			OMP (I)(COMM.)/95/2023	TOYOTA FINANCIAL SER INDIA LTD Vs BINAY PATHAK	Sh Rahul Bhardwaj	9582757354	advocateashok.1@gmail.com	09-05-2023	24/04/2023
			Execution (Comm.)/263/2023	M/S MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD. Vs VICKY KUMAR	Sh. NITIN MEHTA	8802218291	advocate.mehtaassociate09@gmail.com	09-05-2023	02/05/2023
			Execution (Comm.)/254/2023	ASHISH AGGARWAL Vs SACHIN SHARMA	Sh. RAJESH KUMAR SINGLA	9810248506	rajeshsingla1971@gmail.com	08-05-2023	24/04/2023
			Execution (Comm.)/255/2023	HDFC BANK LTD Vs PANKAJ KUMAR SHARMA	Sh. KARAN SINHA	7704888204	OFFICE@LPJPARTNERS.COM	08-05-2023	04-05-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			Execution (Comm.)/256/2023	HDFC BANK LIMITED Vs AMAR NATH	Sh. MANISH SHANKAR VERMA	9650810426	msvermachambers@gmail.com	08-05-2023	04-05-2023
			CS (COMM)/231/2023	PUNJAB NATIONAL BANK Vs MOHD SHAKIR HUSSAIN	Sh. SAURAV BHASIN	9899331166	SAURAVBHASIN10@GMAIL.COM	06-05-2023	04-05-2023
			Execution (Comm.)/253/2023	DEEPIKA Vs M/S DIAMOND MULTISTATE COOPERATIVE GROUP HOUSING SOCIETY LTD.	Sh. Vipin Kumar	9718433130	advvipinksingh@gmail.com	06-05-2023	25-04-2023
			Execution (Comm.)/257/2023	M/S MAHINDRA AND MAHINDRA FINANCE SERVICE LTD. Vs MURLIWALA TRANSPORT SERVICE	Sh. NITIN MEHTA	8802218291	advocate.mehtaassociate09@gmail.com	04-05-2023	27-04-2023
			Execution (Comm.)/258/2023	M/S MAHINDRA AND MAHINDRA FINANCE SERVICE LTD. Vs MURLIWALA TRANSPORT SERVICE	Sh. NITIN MEHTA	8802218291	advocate.mehtaassociate09@gmail.com	04-05-2023	27/04/2023
			Execution (Comm.)/259/2023	M/S MAHINDRA AND MAHINDRA FINANCE SERVICE LTD. Vs DABAR HARE KRISHNA GAUSHALA	Sh. NITIN MEHTA	8802218291	advocate.mehtaassociate09@gmail.com	04-05-2023	27/04/2023
			CS (COMM)/227/2023	M/S REACH INTERNATIONAL Vs ROBIN KUMAR SOLE PROPRIETOR OF KD ENGINEERS	Sh. Vaibhav Mahajan	9899805856	vaibhav@mahajan.law	02-05-2023	01/05/2023
			Execution (Comm.)/247/2023	HDFC BANK LTD Vs PRATIBHA BHARTI	Sh. SANJEEV PATHAK	8285002845	litigation@srcslegal.com	02-05-2023	24/04/2023
			OMP (COMM.)/33/2023	LATE MR ASHWANI KUMAR THROUGH HIS LEGAL HEIR YASH KAUSHIK Vs HDFC BANK LTD	Sh. VISHAL CHHABRA	9873330292	adv.vishalchhabra@gmail.com	01-05-2023	29/04/2023
			Execution (Comm.)/249/2023	HDFC BANK LTD Vs DEEPAK KUMAR SHARMA	Sh. SACHIN KATYAL	9811015339	legal@katyalassociates.com	01-05-2023	29/04/2023
39	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03	South-West	CS (Comm.)222/2023	Union Bank Of India V/s Pl Traders	Rajendra Yadav	9312046733	yadavrazen@gmail.com	02.05.2023	25.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (Comm.)228/2023	Shri Kanhaiya Lal Bansal V/s Mrs. Deepika Verma	Vinod Kumar	935099608	advocatevinod1969@gmail.com	04.05.2023	28.04.2023
			OMP Misc (Comm) 1/2023	M/S Comfort Care System V/s Delhi Development Authority	Aditiya V.S Chauhan	7838003807	Jainandassociates@gmail.com	04.05.2023	27.04.2023
			Execution (Comm) 252/2023	HDFC Bank V/s Anthony Peter & Anr.	Sachin Katyal	9811015339	legal@katyalassociates.com	02.05.2023	29.04.2023
			Execution (Comm) 250/2023	HDB Financial Services Ltd. V/S Shri Pal & Ors.	Nitiaalya Legal	9911694947	taquihussain@gmail.com	02.05.2023	24.04.2023
			CS (Comm.)229/2023	M/S Facmed Pharmaceutoca;s Pvt. Ltd. V/s M/S Biovista Lifesciences & Ors.	Nishant Sharma	9953681574	sharma.nishant91.ns@gmail.com	04.05.2023	26.04.2023
			OMP (Comm)/35/2023	Bharat Sanchar Nigam Limited V/s Royal India Technoprojects	Sagar Pradhan	8810472098	prathamalaw@gmail.com	08.05.2023	04.05.2023
			CS (Comm.)233/2023	Punjab National Bank V/s Jamd Scale and System	Tushaar Kukreja	9992400158	adv.tushaarkukreja@gmail.com	09.05.2023	02 .05.2023
			CS (Comm.)234/2023	Punjab National Bank V/s Adarsh Enterprises	Tushaar Kukreja	9992400158	adv.tushaarkukreja@gmail.com	09.05.2023	02.05.2023
			Execution (Comm) 260/2023	HDFC Bank Ltd. V/S Subhash Chand Bhoriya	Kusum Bhatt	9599624216	ashim.bharr17@gmail.com	08.05.2023	24.04.2023
			Execution (Comm) 261/2023	M/S Kotak Mahindra Prime Ltd. V/S Ram Nandan And Ors.	Ajay Uppal	9811740125	virtuous.people@gmail.com	08.05.2023	29.04.2023
			Execution (Comm) 262/2023	Hdfc Bank Ltd. V/S Diksha Sharma	Anita Kumari	9311851166	gurmeet@gbalawoffices.com	08.05.2023	04.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (Comm.)235/2023	Preeti Anand V/s Amandeep Gupta	Vishal Chhabra	9873330292	adv.vishalchhabra@gmail.com	09.05.2023	08.05.2023
			CS (Comm.)238/2023	Punjab & Sind Bank V/s Nijesh Vayalapan& ors.	V. P Singh	8700308803	INFO@THECHAMBERZ.COM	09.05.2023	04.05.2023
			Counter Claim 15/2023	M/S Super Marche 37 Traders V/s Satish Chandra	Vikram Dua	9810080638	mailvikramdua@gmail.com	10.05.2023	10.05.2023
			CS (Comm.)240/2023	Canara Bank V/S Puran	Anand Sharma	965608180	anandsharma@gmail.com	10.05.2023	04.05.2023
			CS (Comm.)242/2023	M/S Simran techno Solutions V/s Himanshu Motors	Vinay Kumar Pandey	8882033556	advocatevinaypandey@yahoo.com	11.05.2023	10.05.2023
			OMP(I) Comm)96/2023	Toyota Financial Services India Ltd. V/S Anoop Kumar	Rahul Bhardwaj	8376049807	advocateashok.1@gmail.com	11.05.2023	24.04.2023
			OMP(I) Comm)97/2023	Toyota Financial Services India Ltd. V/S Mohammad Irfan	Rahul Bhardwaj	8376049807	advocateashok.1@gmail.com	11.05.2023	24.04.2023
			OMP(I) Comm)98/2023	Toyota Financial Services India Ltd. V/S Shanti Devi	Rahul Bhardwaj	8376049807	advocateashok.1@gmail.com	11.05.2023	24.04.2023
			OMP(I) Comm)99/2023	Cholamandalam Investment & Finance Co. Ltd. V/s Rajeev Arora	Rahul Bhardwaj	8376049807	advocateashok.1@gmail.com	11.05.2023	25.04.2023
			MISC/DJ/ADJ/251/2023	ADS Spirits Private Limitd V/S Sh. Naresh Kumar	Vivek Shokeen	9650632532	vivekshokeen91@gmail.com	12.05.2023	04.05.2023
			Execution (Comm) 265/2023	HDFC Bank Ltd. V/S SHEKHAR Sachdeva	Kusum Bhatt	9599624216	ashim.bharr17@gmail.com	11.05.2023	25.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			Execution (Comm) 266/2023	M/S Omstar Construction Pvt. Ltd. V/S M/S Welcom Group CGHS Ltd.	Panwar & Associates	9818266633	panwarassociates@gmail.com	11.05.2023	04.05.2023
			OMP(I) Comm)101/2023	Toyota Financial Services India Ltd. V/S Mohd. Yasir	Rahul Bhardwaj	8376049807	advocateashok.1@gmail.com	16.05.2023	27.04.2023
			OMP (Comm)/38/2023	Shiv Shankar Road Carrier V/S Hinduja Leyland Finance Ltd.	N. Mahabir	9811694997	contact@litmuslegal.com	23.05.2023	22.05.2023
			OMP (Comm)/39/2023	Shiv Shankar Road Carrier V/S Hinduja Leyland Finance Ltd.	N. Mahabir	9811694997	contact@litmuslegal.com	23.05.2023	20.05.2023
			OMP (Comm)/40/2023	Shiv Shankar Road Carrier V/S Hinduja Leyland Finance Ltd.	N. Mahabir	9811694997	contact@litmuslegal.com	23.05.2023	22.05.2023
			CS (Comm.)248/2023	UCO Bank V/s Sh. Virender Jakhar	Sunil Kumar	9971955807	sunilkumarsimpal99@gmail.com	23.05.2023	20.05.2023
			CS (Comm.)251/2023	Union Bank Of India V/S Oista Electronics	R. K Sinha	9968076150	rakeshsinha24@gmail.com	23.05.2023	22.05.2023
			CS (Comm.)252/2023	M/S Nyucell Welness Pvt. Ltd. V/S M/S Madhur Courier Services	Vikas Dahiya	9910330139	wikasdahiya17@gmail.com	23.05.2023	22.05.2023
			Execution (Comm) 274/2023	Indusind Bank Ltd. V/S M/S Sehagal Transport Ser. Pvt. Ltd.	Pankaj Kumar	9958732424	roy.pankaj@yahoo.co.in	08.05.2023	16.05.2023
			Execution (Comm) 275/2023	Indusind Bank Ltd. V/S M/S Sehagal Transport Ser. Pvt. Ltd.	Pankaj Kumar	9958732424	roy.pankaj@yahoo.co.in	08.05.2023	16.05.2023
			Execution (Comm) 276/2023	Indusind Bank Ltd. V/S Harbir Singh and Anr	Pankaj Kumar	9958732424	roy.pankaj@yahoo.co.in	08.05.2023	16.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			Execution (Comm) 285/2023	Tata Motors Finance Ltd. V/S Rao and thakur management services Pvt. Ltd. And Anr.	Manoj Kumar	9811133644	manojk.adv@gmail.com	04.05.2023	17.05.2023
			Execution (Comm) 286/2023	Kotak Mahindra Bank V/S Kalpana And Anr..	Amit Kumar Vats	8368668358	amitkumar.294@rediffmail.com	02.05.2023	17.05.2023
			Execution (Comm) 288/2023	Bhagwan Dass V/S Prateek Gupta	Kusum Lata	9811081239	advocatekusumlata@gmail.com	19.05.2023	20.05.2023
			Execution (Comm) 289/2023	SBI Cards and payment services Ltd. V/S Ramesh Kumar Rajpur	Brijesh Yadav	9891207257	Brijeshyadav3@gmail.com	10.05.2023	20.05.2023
			OMP (I) COMM-107/2023	Toyota Financial Services India V/S DMD Engineers	Rahul Bhardwaj	8376049807	advocateashok.1@gmail.com	25.05.2023	04.05.2023
			OMP (I) COMM-108/2023	Toyota Financial Services India V/S Rahul Jee Upadhyay	Rahul Bhardwaj	8376049807	advocateashok.1@gmail.com	25.05.2023	24.04.2023
			OMP (I) COMM-109/2023	Toyota Financial Services India V/S Nirpendra Singh	Rahul Bhardwaj	8376049807	advocateashok.1@gmail.com	25.05.2023	04.05.2023
			OMP COMM-41/2023	M/S Olialia India Pvt. Ltd. V/S M/S Starlines India Pvt. Ltd.	Uday Bedi	9991168994	Jaitegan.law@gmail.com	24.05.2023	24.05.2023
			Execution (Comm) 295/2023	Hdfc Bank Ltd. V/S Surender Kumar	Naveen Sharma	9958683230	Naveenklol@gmail.com	08.05.2023	25.05.2023
			Execution (Comm) 296/2023	Hdfc Bank Ltd. V/S Manoj Kumar Agrahari	Sanjeev Pathak	8285002845	litigation@srcslegal.com	25.05.2023	27.04.2023
			Execution (Comm) 297/2023	Hdfc Bank Ltd. V/S Girish Kumar	Sanjeev Pathak	8285002845	litigation@srcslegal.com	25.05.2023	04.05.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing	
			CS (Comm.)255/2023	M/s ANN FMCG PVT. LTD. V/S M/S DEV ENGINEERING WORK	MUKUL KR. GUPTA	9810751430	LEGAL01@YAHOO.CO.IN	26.05.2023	25.05.2023	
			OMP COMM-42/2023	DDA V/S VARDHMAN INFRA	MAYANK BANSAL	9891688600	ADVOCATEMAYANKBANSAL@GMAIL.COM	27.05.2023	20.04.2023	
			CS (COMM)-260/2023	SBI V/S DHARMENDRA KUMAR DHIRAJ	R. K SINHA	9811255673	ADVOCATESINHA@REDIFFMAIL.COM	29.05.2023	27.05.2023	
			Execution (Comm) 301/2023	M/S Kotak Mahindra Bank Ltd. V/S Ravinder Kumar and Ors.	Tanuj Agrawal	9599153502	tagrawal@gmail.com	23.05.2023	29.05.2023	
			Execution (Comm) 302/2023	Hdfc Bank Ltd. V/S Prabha Kachaap	LPJ & Partners	999956827	office@lpjpartner.com	25.05.2023	29.05.2023	
			OMP COMM-43/2023	Shaheel Interor Pvt Ltd. V/S Intech Capital Limited	Khan & Associates	9311817395	khanassociatesgzd@gmail.com	30.05.2023	31.05.2023	
			CS (COMM)-269/2023	M/S Sing N Smile Fashion Pvt. Ltd V/S M/S Gauri Enterprises	Vivek Kumar Kataria	9999137818	vivekkataria1991@gmail.com29.05.2023	29.05.2023	30.05.2023	
			CS (COMM)-268/2023	Manvi Impex V/S M/S Gauri Enterprises	Vivek Kumar Kataria	9999137818	vivekkataria1991@gmail.com29.05.2023	29.05.2023	30.05.2023	
			CS (COMM)-256/2023	ICICI Bank V/s M/s Mahanta P D	Deepak Kaushik	9818030800	induslegalia@gmail.com	27.05.2023	27.05.2023	
Total							1448			

List of cases where e-Payment of Court fees was made during the month of May-2023.

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	CS COMM- 724/2023	IDBI BANK VS SHIVJEE KUMAR	VIVEK KUMAR	01.05.2023	27-04-2023
			CS COMM- 732/2023	URBAN MONEY VS SANJAY MONDAL	NEHA MS	02.05.2023	24.04.2023
			CS COMM- 748/2023	ICICI BANK VS PARAMJEET	VIKAS CHOPRA	04.05.2023	28.04.2023
			CS COMM- 756/2023	MRM TRADING INT. VS INTERNATIONAL PRINT O PACK	MUNISH VOHRA	06.05.2023	01.05.2023
			CS COMM- 764/2023	JAIN BEARING VS NEELKANTH & ORS.	KRITI JAIN	08.05.2023	19.07.2022
			CS COMM- 769/2023	POONAM AGGARWAL VS JAGDISH	RAMAKANT SHUKLA	09.05.2023	04.05.2023
			CS COMM-- 780/2023	CANARA BANK VS SAGAR ENTERPRISES	VIPIN	10.05.2023	23.03.2023
			CS COMM- 811/2023	ICICI BANK VS TASIM & ORS.	C. PRAKASH	16.05.2023	23.05.2023
			CS COMM- 812/2023	KARTAR CARRIERS VS KULJEET TRANSPORT	NITYA SHARMA	16.05.2023	06.05.2023
			CS COMM- 818/2023	ROHIT JAIN VS INTERNATION PACK O PACK	MUNISH VOHRA	18.05.2023	08.05.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS COMM-819/2023	CANARA BANK VS SATNAM ELECTRICALS	VIPIN	18.05.2023	04.05.2023
			CS COMM-821/2023	KAPOOR PLASTIC VS PULKIT PRINTS	ROHIT SEHGAL	18.05.2023	15.05.2023
			CS COMM-853/2023	SUKESH CHANDARIVIND GUPTA VS VIKAS SEHGAL	KUMAR SHARMA	26.05.2023	18.05.2023
			CS COMM-854/2023	P. KUMAR GEENA VS GAMMON INDIA	AJIT KUMAR GOLA	26.05.2023	01.04.2023
			CS COMM-862/2023	SHREE AMBIKA IMPEX VS AJAY MITTAL	JITENDER KUMAR GAHNYAL	27.05.2023	24.05.2023
			CS COMM-863/2023	S.P.R.S SALES VS SAREEN AUTO SALES	BHANU MOHAN	27.05.2023	22.05.2023
			CS COMM-871/2023	UCO BANK VS MITHANCHAL STORE	SUNIL KUMAR	28.05.2023	14.01.2023
			CS COMM-877/2023	CANARA BANK VS SIMRAN FASHION	GUNJAN KUMAR	30.05.2023	25.05.2023
			CS COMM-878/2023	AKHILESH SAXENA VS GLOBIRA MEDICAL SERVICES PVT. LTD.	RAVI CHAWLA	30.05.2023	04.05.2023
			CS COMM-885/2023	SASHI PAL SHARMA VS DAV COLLEGE MANAGING COMMITTEE	STUTI WASON	31.05.2023	12.05.2023
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	CS (COMM)/727/2023	URBAN MONEY VS SANTOSH KUMAR RAMANAND CHOUDHARY	NEHA MS(P),	02-05-2023	24-4-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (COMM)/7 28/2023	ICICI BANK Vs SHALLU BAMOTRA	SAGAR SHIVAM(P),	02-05-2023	28-04-2023
			CS (COMM)/7 29/2023	M/S S K EDUCATIONS PVT LTD THROUGH AR MS KUSUM LATA Vs MR GAURAV GARG	Aakash Gupta(P),	02-05-2023	23-03-2023
			CS (COMM)/7 42/2023	ATLANTIC PUBLISHERS AND DISTRIBUTORS PVT LTD Vs MR KUMARAN	JEEWAN CHANDRA(P),	04-05-2023	04-05-2023
			CS (COMM)/7 51/2023	SIR GANGA RAM HOSPITAL VS(P) FAEEM MIYAN	SH.SUBHASH KUMAR	06-05-2023	04-05-2023
			CS (COMM)/7 65/2023	TUSHAR AGGARWAL Vs JAGDISH	Ramakant Shukla(P),	09-05-2023	04-05-2023
			CS (COMM)/7 66/2023	SANJAY KUMAR SONKER Vs KESHAV RAJ PANDEY	ASHWINI KUMAR MISHRA(P),	09-05-2023	26-04-2023
			CS (COMM)/7 76/2023	KLJ RESOURCES LIMITED Vs ORIENTAL INSURANCE CO LTD	AMIT KUMAR MAIHAN(P),	10-05-2023	04-05-2023
			CS (COMM)/7 88/2023	KLJ PLASTICIZERS LIMITED Vs ORIENTAL INSURANCE CO LTD	AMIT KUMAR MAIHAN(P),	11-05-2023	04-05-2023
			CS (COMM)/7 89/2023	RADHIKA SALES CORPN THROUGH ITS PROP VEENIT MALHOTRA Vs M/S DESIGN N GLASS INC THROUGH ITS	BHANU MOHAN(P),	11-05-2023	09-05-2023
			CS (COMM)/7 90/2023	BHAWAR LAL RIDMALJI OUNT Vs M/S RIDHI SIDHI ENGINEERS	MUKESH KUMAR AGGARWAL(P),	11-05-2023	09-05-2023
			CS (COMM)/7 91/2023	KLJ RESOURCES LIMITED Vs ORIENTAL INSURANCE CO LTD	AMIT KUMAR MAIHAN(P),	11-05-2023	04-05-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (COMM)/7 94/2023	SANJEEV JAIN Vs MS ALKA JAINPROP SHREE BAHURANI SAREE	Ujjwal Jain(P),	12-05-2023	25-05-2023
			CS (COMM)/8 01/2023	ARANKA INDUSTRIES PVT LTD VS SEDAN ENGINEERING ENTERPRISE	SH.ASAV RAJAN	15-05-2023	04-05-2023
			CS (COMM)/8 14/2023	M/S SAJJAN ENTERPRISES Vs M/S FUTURE LIFE STYLE FASHION LTD DELHI	MOHIT TANEJA	18-05-2023	20-04-2023
			CS (COMM)/8 34/2023	MOHAN LAL VS SATYAJEET YADAV	SH.V.K.GOEL	22-05-2023	02-05-2023
			CS (COMM)/8 44/2023	CANARA BANK Vs TIWARI DIGITALTHROUG H ITS PROPSAMPURAN AND TIWARI	VIPIN(P),	24-05-2023	18-05-2023
			CS (COMM)/8 45/2023	MEENA BHAWAR LAL MUNOT Vs RDEVIS ENGINEERS PRIVATE LIMITED	MUKESH KUMAR AGGARWAL(P),	24-05-2023	18-05-2023
			CS (COMM)/8 46/2023	BANK OF BARODA Vs SHREE BALAJI TEXTILE	VIJETA OHRI(P),	24-05-2023	09-05-2023
			CS (COMM)/8 50/2023	STATE BANK OF INDIA Vs DHARMENDER	SUNIL SEHRAWAT(P),	26-05-2023	23-05-2023
			CS (COMM)/8 51/2023	LITE BITE FOODS PVT LTD Vs ITOVIA FOOD SERVICES	SHITESH KUMAR(P),	26-05-2023	15-05-2023
			CS (COMM)/8 58/2023	M/S TRANE TECHNOLOGIES INDIA PVT LTD Vs ZERO SQUARE ENERGY SOLUTIONS PRIVATE LIMITED	SUMEET ANAND(P),	27-05-2023	18-05-2023
			CS (COMM)/8 59/2023	DIVYESH INDIA COTTON GROUPTHROUGH PROPRIETOR Vs NAJEEB KHAN	DIXIT MEHTA(P),	27-05-2023	03-03-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (COMM)/8 60/2023	SMT SEEMA BHALOTIA PROPRIETOR OF BHALOTIA TRADING COMPANY Vs SH		27-05-2023	12-12-2022
			CS (COMM)/8 75/2023	SHASHANK AGGARWAL Vs SAMBHAV KUMARTRADING AS M/S ANNAPURANA	MOHAMMAD BILAL(P),	30-05-2023	23-05-2023
			CS (COMM)/8 76/2023	DEVENDAR KUMAR Vs SANDEEP SINGH	MANOJ KUMAR(P),	30-05-2023	03-05-2023
			CS (COMM)/8 81/2023	ICICI BANK LIMITED Vs MS DEV ENTERPRISES THROUGH ITS PROPRITOR	PRASHANT KUMAR(P),	31-05-2023	29-05-2023
			CS (COMM)/8 82/2023	SHRI VIKAS MODA PROPRIETOR M/S MEGHA HOSIERY Vs SHRI ABDUL BASHEER PROPRIETOR M/S	RAJINDER KUMAR SHARMA(P),	31-05-2023	
			CS (COMM)/8 83/2023	SANJAY GOEL Vs KYREEN BRAND HOLDING PVT LTD AND ANR	SANTOSH KUMAR(P),	31-05-2023	22-05-2023
			CS (COMM)/8 84/2023	S B ELECTRICAL SWITCHGEAR PVT LTD Vs GURPREET SINGH	ANANT KUMAR HAJELAY(P),	31-05-2023	22-05-2023
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	Central	CS(COMM) 573/2023	M/S KANCHAN FASHION PVT. LTD. V/S SARITA WADERA	SH. SUBHASH CHANDRA	01.04.2023	07.03.2023
			CS(COMM) 574/202	ICICI BANK LTD. V/S RAKESH KUMAR & ANR.	SH. DEEPAK KAUSHIK	01.04.2023	29.03.2023
			CS(COMM) 575/2023	LIC HOUSING FINANCE LTD. V/S AJAY RATRA	SH. VISHWENDRA SVERMA	01.04.2023	15.02.2023
			CS(COMM) 590/2023	M/S S. CHAND & CO. LTD. V/S CHANDRA BHANN, PROP. OF M/S HARIZON BOOK & STATIONERS	MS. ANJU BAGAI	05.04.2023	28.10.2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS(COMM) 591/2023	RAM PRASAD SWAMI, PROP. OF M/S ASHUTOSH ENTERPRISES V/S M/S SHIBU M/S SHIBU	SH. DEEPAK RAO	05.04.2023	20.03.2023
			CS(COMM) 593/2023	ICICI BANK LTD. V/S DEEP ENTERPRISES	SH. DEEPAK KAUSHIK	06.04.2023	03.04.2023
			CS(COMM) 594/2023	M/S KIRAN ROADWAYS PVT. LTD. V/S M/S ALTECH INFRASTRUCTUR E PVT. LTD.	SH. M.K. KAUSHIK	06.04.2023	09.01.2023
			CS(COMM) 600/2023	MEENAKSHI GOEL V/S YFC PROJECTS PVT. LTD.	SH. TUSHAR GUPTA	10.04.2023	28.02.2023
			CS(COMM) 601/2023	M/S ANKUR PIPES PVT. LTD. V/S MANISH JAISWAL, PROP. OF OM TRADERS	SH. ADITYA GIRI	10.04.2023	17.03.2023
			CS(COMM) 609/2023	SHREE RAMSH. ENGINEERS V/S M/S PRASHANT ELECTRICO	SH. NAVEEN BHARDWAJ	11.04.2023	30.01.2023
			CS(COMM) 614/2023	M/S CHAHAT JEWELLERS V/S M/S VARDHMAN JEWELS	SH. SACHIN CHAWLA	12.04.2023	26.05.2023
			CS(COMM) 626/2023	ICICI BANK LTD. V/S SURJEET SINGH	SH. ALOK KUMAR	13.04.2023	05.04.2023
			CS(COMM) 632/2023	ICICI BANK LTD. V/S DAVINDER	SH. VIKAS CHOPRA	15.04.2023	12.04.2023
			CS(COMM) 640/2023	ICICI BANK LTD. V/S HIMANI SAXENA	SH. VIKAS CHOPRA	17.04.2023	12.04.2023
			CS(COMM) 641/2023	ICICI BANK LTD. V/S PRABHAKAR MISHRA	SH. VIKAS CHOPRA	17.04.2023	12.04.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS(COMM) 642/2023	STATE BANK OF INDIA V/S RAVI BALUJA, PROP. OF HONEY KIDZ	SH. VARUN CHANDIOK	17.04.2023	02.01.2023
			CS(COMM) 643/2023	KHANEJA MOTORS V/S TEMPO INDIA SPARES	SH. ASHISH GARG	17.04.2023	N/A
			CS(COMM) 644/2023	SPACE BUSINESS SOLUTIONS PVT. LTD. V/S DISTRICT MAGISTRATE JALPAIGURI	SH. DURGESH GUPTA	17.04.2023	05.04.2023
			CS(COMM) 656/2023	M/S ASHISH PAPERS PVT. LTD. V/S CREATIVE INDUSTRIES & ORS.	SH. S.M. GUPTA	18.04.2023	06.01.2023
			CS(COMM) 664/2021	ICICI BANK LTD. V/S TASIM	SH. VIKAS CHOPRA	19.04.2023	10.04.2023
			CS(COMM) 679/2023	AGGARWAL POLYPLAST PVT. LTD. V/S L D K LAMINATE PRINTS PVT. LTD.	SH. MANMEET SINGH	21.04.2023	19.04.2023
			CS(COMM) 683/2023	MILAN MADHUSUDAN KARIYA V/S AMIT KUMAR GUPTA, PROP. OF AONE INTERNATIONAL	SH. TUSHAR GUPTA	24.04.2023	11.04.2023
			CS(COMM) 690/2023	RAMESH KUMAR V/S RAJESH KHANNA	SH. RAJEEV KUMAR JHA	25.04.2023	21.04.2023
			CS(COMM) 691/2023	UMESH YARN AGENCIES V/S G & S TEX KNITS	SH. ABHISHEK YADAV	25.04.2023	21.04.2023
			CS(COMM) 700/2023	MADHU BANSAL V/S RAM CHANDRA RATHI	SH. AVNEET SINGH SIKKA	27.04.2023	21.04.2023
			CS(COMM) 708/2023	M/S VIKAS PUBLISHING HOUSE PVT. LTD. V/S MOHIT SHARMA & ANR. PROP. OF M/S. READ &	SH. RAJESH KUMAR	28.04.2023	23.11.2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS(COMM)-717/2023	M/S GURDAYAL & SONS V/S M/S SAGA PAPERS	SH. ARCHIT SINGHAL	29.04.2023	27.04.2023
			CS(COMM)-718/2023	ICICI BANK LTD. V/S SAMEER KHAN & ANR.	SH. SHAILENDER BABBAR	29.04.2023	25.04.2023
4	MS ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE, COMMERCIAL COURT-04	Central	CS (COMM)-738/2023	SHEETAL SAREEN VS. M/S APEX TRADERS	MS. AISHWARYA SRAO	03.05.2023	24.04.2023
			CS (COMM)-740/2023	D ENTERPRISES VS. M/S SPG CONSUMER PRODUCTS PVT. LTD. AND Anr.	KSH. CHANDRAKANT TIWARI	03.05.2023	28.04.2023
			CS (COMM)-754/2023	ICICI BANK LTD. V/S RANJEET SINGH	BABBAR AND ASSOCIATES	06.05.2023	25.04.2023
			CS (COMM)-752/2023	ICICI BANK LTD. V/S SANDEEP SAIN	BABBAR AND ASSOCIATES	06.05.2023	25.04.2023
			CS (COMM)-750/2023	ICICI BANK LTD. V/S SANDEEP SAIN	BABBAR AND ASSOCIATES	06.05.2023	25.04.2023
			CS (COMM)-755/2023	JC FABRICS V/S BINDRA BAG COMPANY	SAHIL TALWAR	06.05.2023	13.04.2023
			CS (COMM)-757/2023	CANARA BANK VS. ASHISH KUMAR AND ANR	SUMAN MANDAL	06.05.2023	13.04.2023
			CS (COMM)-760/2023	SACHIN GUPTA VS. SACHIN BHALLA	SHIVENDER PRATAP SINGH	08.05.2023	01.05.2023
			CS (COMM)-767/2023	NARESH CHAND GUPTA VS. SH. SURESH CHAND GOEL	SUBHASH CHANDRA	29.05.2023	02.05.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (COMM)-7 78/2023	ASHA RAM AND SONS PRIVATE LIMITED VS. PULKIT AGGARWAL	SACHIN KUMAR JAIN	10.05.2023	27.04.2023
			CS (COMM)-7 77/2023	ASHA RAM AND SONS PRIVATE LIMITED VS. BIG MUSCLES	SACHIN KUMAR JAIN	10.05.2023	27.04.2023
			CS (COMM)-7 29/2023	INLAND WORLD LOGISTICS PVT LTD VS. BOSE ELECTRONICS	J.P.SHEKHAWAT	10.06.2023	03.08.2023
			CS (COMM)- 799/2023	PACKAGING INDIA V/S HIMALAYA FOOD INTERNATIONAL LTD	GAGAN KUMAR	12.05.2023	22.02.2023
			CS (COMM)-8 09/2023	M/S MAHENDRU TE FAB V/S K.K.R. FASHION AND ANR	RAJENDRA PRATAP SINGH	15.05.2023	17.04.2023
			CS (COMM)- 823/2023	M/S DEEPAK SALES AGENCY VS. M/S SIDDHANT OFSET	SH. SANDEEP KAUSHIK	18.05.2023	11.05.2023
			es (comm)- 822/2023	STATE BANK OF INDIA VS. INDERJEET SINGH	SH. VARUN CHANDIOK	18.05.2023	11.05.2023
			CS (COMM)- 825/2023	M/S KLJ RESOURCES LTD. VS. ORIENTAL INSURANCE. CO. LTD.	SH. AMIT MAIHAN	18.05.2023	04.05.2023
			CS (COMM)- 825/2023	M/S KLJ RESOURCES LTD. VS. ORIENTAL INSURANCE. CO. LTD.	SH. AMIT MAIHAN	18.05.2023	09.05.2023
			CS (COMM)- 831/2023	SBI VS. RAJ PAL	SURESH KUMAR	20.05.2023	15.05.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (COMM)/ 832/2023	SBI VS. SALEK CHAND	SURESH KUMAR	20.05.2023	15.05.2023
			CS (COMM)/ 833/2023	BANKEY BIHARI GOYAL V/S VIKAS BHALLA	VIKAS BHALLA	20.05.2023	16.05.2023
			CS (COMM)/ 835/2023	IDBI BANK LTD VS. KASHISH JAIN & ORS	KASHISH JAIN	23.05.2023	26.04.2023
			CS (COMM)/ 836/2023	TARUN CREATIONS V/S KAPOOR BROTHERS	MANISH CHAUHAN	23.05.2023	18.04.2023
			CS (COMM)8 38/2023	STATE BANK OF INDIA VS. VISHAWENDRA SOLE PROP OF M/S V2S CREATION	VARUN CHANDOK	23.05.2023	19.05.2023
			CS (COMM)8 43/2023	KOHLI BROTHERS V/S INTEC INDIA LIMITED	RAJIV GUPTA	23.05.2023	05.12.2023
			CS (COMM)- 849/2023	GAURAV AGGAWAL VS. ARIHANT JAIN	SH. ARVIND SHARMA	25.05.2023	10.05.2023
			CS (COMM)- 874/2023	ICICI BANK LTD. VS. PANKAJ SINGH (SINCE DECEASED THROUGH HIS LRS.)	MS CHETNA BHALLA	30.05.2023	26.04.2023
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	CONTEMP T PETITION 8/2023	BIKANERVALA V/S SATYA NARAYAN	RAHUL VIDHANI	01.05.2023	09.05.2023
			CS COMM- 723/2023	CANARA BANK V/S ASHOK KUMAR	SUMAN MANDAL	01.05.2023	20.05.2023
			EX. COMM- 252/2023	HDFC BANK LTD. V/S SAJID NEGI	SANJEEV PATHAK	01.05.2023	20.05.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS COMM-730/2023	ICICI BANK LTD. V/S MANZOOR AHMAD	PRASHANT KR.	02.05.2023	22.05.2023
			EX. COMM-255/2023	KOTAK MAHINDRA BANK V/S PARVEEN SHARMA	AMIT KR.	02.05.2023	22.05.2023
			CS COMM-731/2023	ICICI BANK LTD. V/S ARPANA KUMARI	REGULAR	02.05.2023	12.07.2023
			CS COMM-735/2023	PUMA SE V/S DEEPAK KUMAR	SHASHI PRATAP OJHA	03.05.2023	09.05.2023
			CS COMM-743/2023	CANARA BANK LTD. V/S SHRIRANA AJAY KUMAR	PRATAP CHANDRA	04.05.2023	05.06.2023
			EX COMM-257/2023	ADITYA BIRLA FINANCE LTD. V/S JANKI OVERSEAS ANRS.	VIDUR SIKKA	04.05.2023	23.05.2023
			CS COMM-753/2023	COLLEGE BOOK STORE V/S VIVEK KUMAR SAXENA	SUNIL KUMAR	06.5.2023	10.05.2023
			CS COMM-763/2023	KLJ ORGANIC LTD. V/S ORIENTAL INSURANCE CO. LTD.	AMIT KR. MAIHAN	08.05.2023	30.05.2023
			OMP(I) COMM-418/2023	UGRO CAPITAL LTD V/S JAY FORMULATIONS LTD & ORS	ARVIND KR. JADAN	09.05.2023	20.07.2023
			OMP (I) COMM 419/2023	HDFC BANK LTD V/S JYOTI SHARMA	ANISH BHOLA	09.05.2023	21.07.2023
			OMP (I) COMM 420/2023	HDFC BANK LTD V/S RAMBIR SINGH	ANISH BHOLA	09.05.2023	21.07.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			OMP (I) COMM- 421/2023	HDFC BANK LTD V/S MONIKA JAGPAL SINGH	DANISH BHOLA	09.05.2023	21.07.2023
			CS COMM- 774/2023	PUNEET BHATIA V/S SAURABH GUPTA	NEERAJ KUMAR	09.05.2023	21.07.2023
			CS COMM- 775/2023	CICI BANK LTD V/S BHANU KUMAR YADAV	SAGAR SHIVAM	09.05.2023	24.07.2023
			CS COMM- 785/2023	KLJ RESOURCES LTD. V/S ORIENTAL INSURANCE LTD.	AMIT KUMAR MAIHAN	10.05.2023	21.07.2023
			OMP(I) COMM- 434/2023	HDFC BANK LTD. V/S ROYAL GIFTS ENTERPRISES		10.05.2023	21.07.2023
			CS COMM- 795/2023	PUMA SE V/S ASHOK KUMAR	SHASHI PRATAP OJHA	12.05.2023	ON LINE
			CS COMM- 796/2023	KLJ RESOURCES LTD V/S ORIENTAL INSURANCE CO. LTD	AMIT KUMAR MAIHAN	12.05.2023	ON LINE
			CS COMM- 797/2023	IDBI BANK LTD V/S SUDEEP KATIYAR	MANISH KUMAR	12.05.2023	ON LINE
			OMP(I) COMM 437/2023	DCB BANK LTD V/S DURGA NAND CHAUDHARY	DANISH BHOLA	12.05.2023	ON LINE
			OPM(I) COMM- 438/2023	DCB BANK LTD V/S RAJU	DANISH BHOLA	12.05.2023	ON LINE
			EX COMM- 268/2023	LALIT KUMAR CHHARI V/S ARVIND YADAV	PIYUSH GAUR	12.05.2023	ON LINE

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			OMP(I) COMM 444/2023	HDFC BANK LTD V/S SATENDER VERMA	ANISH BHOLA	15.05.2023	08.07.2023
			CS COMM -804/2023	MAHENDER KUMAR YADAV V/S PANKAJ KUMAR YADAV	RAJENDER PRATAP SINGH	15.05.2023	02.06.2023
			CS COMM -808/2023	MELIXIR METAL WORKS V/S ECHELON METALS PVT LTD	BADAL KATARIYA	15.05.2023	02.06.2023
			CS COMM -827/2023	AXIS BANK LTD. V/S YASHIKA RODERICS SHAH		18.05.2023	12.07.2023
			OMP(I) COMM- 449/2023	MADHULIKA LAMBA V/S MCD		18.05.2023	15.07.2023
			CS COMM -826/2023	DILIP TEXTILES V/S RISHABH SAREE KENDRA & ORS.	MANISH KR. SINGH	18.05.2023	03.06.2023
			OMP(I) COMM- 450/2023	HDFC BANK LTD. V/S MADAN MOHAN SHARMA	ANISH BHOLA	19.05.2023	01.08.2023
			OMP(I) COMM- 451/2023	HDFC BANK LTD. V/S VASEEM IRFAN ALI	ANISH BHOLA	19.05.2023	01.08.2023
			OMP(I) COMM- 452/2023	HDFC BANK LTD. V/S SEEMA SHARMA	ANISH BHOLA	19.05.2023	01.08.2023
			EX. COMM- 277/2023	SUNIL KUMAR V/S THE COMMISSIONER NORTH DELHI MUNICIPAL CORPORATION	CHANDRA PAL SINGH	19.05.2023	08.06.2023
			EX.COMM -278/2023	HDFC BANK LTD. MOHAMMAD ZEESHAN	SACHIN KATYAL	19.05.2023	08.06.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			OMP(I) COMM- 458/2023	HDFC BANK LTD. V/S KRISHNA DEVI	ANISH BHOLA	19.05.2023	01.08.2023
			OMP(I) COMM- 459/2023	HDFC BANK LTD. V/S SANVER CHAUDHARY	ANISH BHOLA	19.05.2023	01.08.2023
			CS COMM- 830/2023	DCM SHRI RAM LIMITED V/S MANOJ KUMAR	PREM PRAKASH	19.05.2023	24.07.2023
			OMP (I)COMM- 477/2023	TATA CAPITAL FINANCIAL SERVICES V/S M/S SHREE RAM ENTERPRISES	ANISH BHOLA	20.05.2023	02.08.2023
			EX. COMM- 280/2023	SHAIB ENTERPRISES V/S MUNICIPAL CORPORATION OF DELHI	ABHINAV JAIN	20.05.2023	20.07.2023
			EX COMM- 282/2023	UCO BANK V/S PRASHANT SHARMA	SYOGESH KR. SHARMA	22.05.2023	05.06.2023
			EX. COMM- 283/2023	PRADEEP KR. PARAKH V/S SINGH BHUSHAN SASHI	SUNIL KR.	22.05.2023	05.06.2023
			COUNTER CLAIM- 27/2023	M/S SAKSHAM TRADING COMPANY V/S M/S FRIENDS E VEHICLE	MUNISH GUPTA	22.05.2023	29.05.2023
			EX COMM- 287/2023	UMESH GUPTA V/S MCD	SATYENDRA KUMAR SINGH	23.05.2023	ON LINE
			MISC DJ- 344/2023	M/S KRITI PRAKASHAN PVT. LTD. V/S REETA JAIN	PRASHANT CHAUHAN	23.05.2023	25.07.2023
			CS COMM- 847/2023	ACER GREEN CARRIERS PVT. LTD. V/S FAIRDEAL MULTIFILAMENT PVT. LTD.	RISHABH GUPTA	24.05.2023	04.08.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			OMP(I)CO MM- 485/2023	TATA CAPITAL FINANCIAL SERVICES V/S BALA JI ENTERPRISES	ANISH BHOLA	24.05.2023	05.08.2023
			EX. COMM- 289/2023	ICICI BANK LTD. V/LS NEKI YADAV	CHARANJEET SINGH	25.05.2023	ON LINE
			EX. COMM- 290/2023	ICICI BANK LTD. V/S PRABHAT ARORA	CHARANJEET SINGH	25.05.2023	ON LINE
			CS COMM- 856/2023	GAURAV AGGARWAL V/S HS. ADISH JAIN	ARVIND KR. SHARMA	26.05.2023	ON LINE
			OMP(I) COMM- 488/2023	TATA CAPITAL FINANCIAL SERVICES V/S ACI CORPORATION	JOGINDER SHARMA KUMAR	26.05.2023	ON LINE
			OMP COMM- 89/2023	SANCHIT TRANSPORT PVT. LTD. V/S TATA MOTORS FINANCE LTD.	REETA	26.05.2023	ON LINE
			OMP COMM- 90/2023	SANCHIT TRANSPORT PVT. LTD. V/S TATA MOTORS FINANCE LTD.	REEETA	26.05.2023	ON LINE
			CS COMM- 857/2023	PUMA SE V/S ASHOK KUMAR	SHASHI PRATAP OJHA	26.05.2023	ON LINE
			CS COMM- 861/2023	CALVIN KLEIN TRADEMARK TRUST V/S ASHOK KUMAR	AASTHA SHARMA	27.05.2023	ON LINE
			CS COMM- 868/2023	RAJESH JALOTA V/S PRADEEP KAPOOR	AMARDEEP MAINI	29.05.2023	ON LINE
			CS COMM- 869/2023	MS MATRIX INDUSTRIAL CORPORATION V/S MS SHARMA SALES AGENCY	REGULAR	29.05.2023	ON LINE

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			OMP(I)CO MM- 489/2023	HDFC BANK LTD. V/S SUMAN GOPI	ANISH BHOLA	30.05.2023	ON LINE
			EX, COMM- 314/2023	KOTAK MAHINDRA BANK V/S RITESH CHANDER MEHRA	ABHISHEK KAUSHIK	30.05.2023	ON LINE
			OMP COMM- 93/2023	SAANCHIT TRANSPORT SERVICE PVT. LTD. V/S TATA MOTORS FINANCE LTD.	SUNIL KR.	30.05.2023	ON LINE
			EX. COMM- 316/2023	ICICI BANK LTD. V/S DOLLI SHEKHAWAT	CHARANJEET SINGH	31.05.2023	ON LINE
			EX. COMM- 317/2023	SUSHIL KUMAR V/S MUNICIPAL CORPORATION OF DELHI	SATENDRA KR. SINGH	31.05.2023	ON LINE
6	SH. SANJAY KUMAR AGGARWAL, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL	Central	CS(COMM) 741/2023	M/S REENAP ENGINEERING VS B. ELECTRIC PHOTO VOIL INDIA PVT. LTD.	PANKAJ KUMAR	04.05.2023	10.08.2021
			CS(COMM) 747/2023	LIC HOUSING FINANCE LTD. VS CHINTU GHAI	RAJESH KUMAR SHANDILYA	04.05.2023	09.11.2022
			EX. (COMM) 272/2023	JAMUNA DASS & SONS VS FRAZALS INFOTECH PVT. LTD.	SEEMA GUPTA	16.05.2023	NA
			OMP(I)CO MM	HDFC BANK LTD. VS KUSHUM KISHAN LAL	ANISH BHOLA	26.05.2023	NA
			EX. (COMM) 295/2023	HDFC BANK LTD. VS SANGEETA SUBHASH	ANISH BHOLA	26.05.2023	NA
			EX. (COMM) 300/2023	M/S HDB FINANCIAL SERVICES LTD. VS SURINDER SINGH UPPAL & ORS.	AMIT UPADHYAY	27.05.2023	NA

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT- 07	Central	NIL				
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT- 08	Central	NIL				
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT- 09	Central	NIL				
10	SH. DINESH BHATT, DJ (COMMERCIAL COURT)-01	West	CS (COMM)/3 63/2023	BANK OF BARODA Vs MR TRILOKSHARMA(P), CHAND	GEETANJALI	01-05-2023	23-04-2023
11	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	M/S RG METAL VS. SHIV SHAKTI	AMAN OBEROI	AMAN OBEROI	03.05.2023	01.05.2023
			JULLUN DER MOTORS AGENCY, VS. AUTOMO TIVES	AYUSHH GUPTA	AYUSHH GUPTA	03.05.2023	01.05.2023
			CS/COM M/374/20 23	ICICI BANK VS. SURJEET CHATTERJEE	PRASHANT KUMAR	04.05.2023	01.05.2023
			CS/COM M/375/20 23	PROSPER HOUSING FIN. LTD VS. ANIL MEHTA	INDER PAHULA	04.05.2023	29.04.2023
			CS/COM M/377/20 23	UNION BANK OF INDIA VS. UNNATI ENTERPRISES	R.K. SINHA	08.10.2022	08.05.2023
			CS/COM M/380/20 23	HOTEL MAHARAJA VS. DVSAA HOSPITALITIES	VIKAS MANCHANDA	03.05.2023	10.05.2023
			CS/COM M/381/20 23	PRASHANT MEHTA VS. NEERAJ	SANJIV KOHLI	07.05.2023	10.05.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS/COM M/382/20 23	STATE BANK OF INDIA VS. RAJUL CHAUDHARY	ASHOK KUMAR	09.05.2023	10.05.2023
			CS/COM M/383/20 23	GITA SALES VS. NND WOOD INDUSTRIES	AMIT KHANNA	09.05.2023	10.05.2023
			CS/COM M/385/20 23	NAVEEN SABHARWAL VS. M/S RICH LOOK INDIA PVT LTD	RAJESH MAHINDRU	10.05.2023	11.05.2023
			CS/COM M/400/2 023	FOOTWEAR KLINK INDIA VS. AKSH FOOTWEAR	SHRAMVIR VATS	18.05.2023	27.04.2023
			CS/COM M/401/20 23	INDIAN BANK VS. M/S A.R. TIMBER	SUSHIL KR RAI	18.05.2023	27.04.2023
			CS/COM M/404/20 23	SHALINI SHARMA VS. GAGAN GOGIA	SUNIL KUMAR	19.05.2023	08.05.2023
			CS/COM M/406/20 23	M/S GARG ROADLINES VS. M/S JSSR TRANSPORT LTD.	SAMEER SIDHAR	20.05.2023	18.05.2023
			CS/COM M/408/2 023	SHARANPAL SINGH VS. KAIZEN INDIA	NAVIN KUMAR	22.05.2023	19.05.2023
			CS/COM M/409/20 23	SHARANPAL SINGH VS. KAIZEN INDIA	S.B. PANDEY	22.05.2023	19.05.2023
			CS/COM M/420/20 23	HOME AND IND. INTERNATIONAL L COATING VS. SHERLING SKINS	DIVYANSH KHURANA	31.05.2023	27.05.2023
			CS/COM M/421/20 23	SHIVAM ENTERPRISES VS. M.S S.S. INFRASTRUCTURE	RAKESH BENIWAL	31.05.2023	27.05.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS/COM M/422/20 23	DR. RITABAKSHI VS. DR. SEEMA BAJAJ	RAKESH BENIWAL	31.05.2023	10.05.2023
12	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	NIL				
13	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS (COMM.)/2 65/2023	PUNJAB NATIONAL BANK Vs M/S AJAY ENTERPRISES	SH. MANISH KUMAR	03.05.2023	21.04.2023
			CS (COMM.)/2 66/2023	SMRITI TECHNOSOFT PVT. LTD. Vs SBICAP TRUSTEE COMPANY LIMITED	SH. VIPIN SINGH	03.05.2023	19.04.2023
			CS (COMM.)/2 68/2023	UNION BANK OF INDIA Vs SANTOSH KUMAR AND ORS	SH. SUMAN MANDAL	04.05.2023	31.03.2023
			CS (COMM.)/2 70/2023	UNION OF INDIA Vs MR VINEET TANEJA AND ORS.	SH. SUMAN MANDAL	04.05.2023	31.03.2023
			CS (COMM.)/2 67/2023	PRAYAG POLYTECH PRIVATE LIMITED Vs RAJSIDDHI INDUSTRIES AND ORS	SH. ABHIMANYU GARG	04.05.2023	13.04.2023
			Counter Claim/19/2 023	M/S PEAK TRADERS Vs M/S SGDC INDIA PRIVATE LIMITED AND ORS	TANYA MITTAL/ ANURAAG IYER	08.05.2023	28.02.2023
			CS (COMM.)/2 74/2023	CARGOMASTERS LOGISTICS PVT LTD Vs B K GARMENTS PVT LTD	SH. SHIVAM SHARMA	09.05.2023	16.03.2023
			OMP (I) (COMM.)/3 6/2023	AVIAXPERT PVT. LTD Vs M/S GO AIRLINES INDIA LIMITED.	SUMIT KUMAR SHUKLA	10.05.2023	04.05.2023
			Counter Claim/22/2 023	APEEJAY TEA LTD. Vs THE BRITISH MOTOR CAR CO 1934 PVT LTD.	SH. BHOOP SINGH	12.05.2023	03.05.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (COMM.)/2 94/2023	INCOMLENDE PTE LTD. Vs WHITEFIELDS OVERSEAS LIMITED	SH. ROHIT NAGPAL	15.05.2023	04.08.2021
			CS (COMM.)/3 09/2023	SHIVANI SAREES PRIVATE LIMITED Vs SBICAP TRUSTEE COMPANY LTD.	SH. VIPIN SINGH	19.05.2023	10.04.2023
			CS (COMM.)/3 10/2023	SPECTRUM TOWNSHIPS PVT. LTD. Vs SBICAP TRUSTEE COMPANY LIMITED	SH. VIPIN SINGH	19.05.2023	19.04.2023
			CS (COMM.)/3 11/2023	PB JEWELLERS PVT. LTD. Vs SBICAP TRUSTEE COMPANY LTD.	SH. VIPIN SINGH	19.05.2023	19.04.2023
			Execution (Comm.)/1 44/2023	M/S. SHANKER MACHINERY AND HARDWARE STORE Vs MODERN CONSTRUCTION	SH. SUNIL KUMAR	20.05.2023	19.01.2023
			CS (COMM.)/3 13/2023	ONYX TOWNSHIPS PVT. LTD. Vs SBICAP TRUSTEE COMPANY LTD	SH. VIPIN SINGH	22.05.2023	10.04.2023
			Counter Claim/24/2 023	ASKA EQUIPMENTS PVT. LTD. Vs RAMANLAL KISHANDAS CONSULTANT	SH. RANJEET SINGH SIDHU	23.05.2023	20.05.2023
			CS (COMM.)/3 14/2023	ALL INDIA INSTITUTE OF LOCAL SELF GOVERNMENT THROUGH ITS AUTHORISED LAY REPRESENTATIVE	SH. PRATEEK SHARMA	24.05.2023	12.05.2023
			CS (COMM.)/3 16/2023	GRANT THORNTON BHARAT LLP Vs RVS GROUP OF CHARTERED ENGINEERS	SH. SYED SARFARAZ KARIM	26.05.2023	17.05.2023
			CS (COMM.)/3 17/2023	BNP PARIBAS S.A. Vs TAXILA KNOWLEDGE AND INFRASTRUCTURE PRIVATE LIMITED	SH. PAWAN SINGH MANA	26.05.2023	06.05.2023
			CS (COMM.)/3 23/2023	THUBANNA PVT LTD Vs CUTE AGENCIES PVT LTD	SH. ARPIT CHOUDHARY	27.05.2023	29.04.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (COMM.)/3 22/2023	CESTA SHIPPING PRIVATE LIMITED Vs BALWINDER KAUR	SH. SUNIL KUMAR SHARMA	27.05.2023	29.08.2019
			CS (COMM.)/3 25/2023	M/S PRAGYAN METALS PRIVATE LIMITED Vs ASHISH GOEL	SH. SANJAY KUMAR	29.05.2023	11.05.2023
			CS (COMM.)/3 27/2023	PUNJAB NATIONAL BANK Vs M/S THREADMATES CLOTHING PVT. LTD.	SH. TEHZIBUR REHMAN	30.05.2023	12.05.2023
			CS (COMM.)/3 33/2023	LIC HOUSING FINANCE LTD. Vs TASHEE LAND DEVELOPERS PVT LTD	SH. MANI KAUL	31.05.2023	15.02.2023
14	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	NEW DELHI	CS (COMM.) 261/2023	STATE BANK OF INDIA Vs BIR SEN (SINCE DECEASED) THROUGH LEGAL HEIR	MR. SHIV TYAGI	01.05.2023	25.04.2023
			CS (COMM.) 260/2023	SPECTRUM SAFETY SOLUTIONS PVT. LTD. Vs ARTEMIS ELECTRICAL LTD.	MR. DEEPAK THAKURAL	01.05.2023	05.12.2022
			OMP (COMM.) 67/2023	M AND W FASHION PVT. LTD. Vs ASICS INDIA PVT. LTD.	MR. VIJAY KR. KAUSHIK	02.05.2023	18.04.2023
			CS (COMM.) 298/2023	AMAR CHAND GARG Vs SBICAP TRUSTEE COMPANY LIMITED.	MR. VIPIN SINGH	17.05.2023	19.04.2023
			CS (COMM.) 269/2023	M/S .S.L GOLDEN PAPTECH PVT.LTD Vs M/S R.S. PRINT SOLUTIONS PVT. LTD	MR. VIKAS CHADHA	04.05.2023	17.04.2023
			OMP (COMM.) 68/2023	MIS. TALENT UNLIMITED ONLINE SERVICES PRIVATE LIMITED Vs LAVA INTERNATIONAL	MR. LAKSHYA DHEER	04.05.2023	29.04.2023
			COUNTER CLAIM - 17/2023	COTTAGE INDUSTRIES EXPOSITION LTD Vs GOPAL DAS ESTATES AND HOUSING PVT LTD	MR. INDER SINGH	04.05.2023	01.05.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (COMM.) 273/2023	YGL LOGISTICS INDIA PRIVATE LIMITED Vs VAIBHAV TALWAR	MR. UDAY KUMAR	09.05.2023	18.04.2023
			CS (COMM.) 284/2023	FRONTLINE NCR BUSINESS SOLUTIONS PVT. LTD. Vs EXACT DEVELOPERS AND PROMOTERS PVT. LTD.	RAJEEV NARAYAN	10.05.2023	28.04.2023
			OMP (D) (COMM.) 35/2023	NISHESH RANJAN Vs INDIA BULLS HOUSING FINANCE LTD.	RAJNEESH RANJAN	09.05.2023	30.04.2023
			CS (COMM.) 275/2023	SMITHS DETECTION SYSTEMS PRIVATE LIMITED Vs SECUTECH AUTOMATION (I) PRIVATE LIMITED	PAYAL CHAWLA	09.05.2023	24.04.2023
			CS (COMM.) 276/2023	TECON TECHNOLOGIES LLP Vs K B SANTOSH	AMRITA SARKAR	09.05.2023	28.04.2023
			OMP (D) (COMM.) 37/2023	SAKATA INX INDIA PVT LTD Vs STARFLEX LAMINATORS PVT LTD	MR. VARUN AHUJA	10.05.2023	06.05.2023
			CS (COMM.) 278/2023	RAM NIWAS GUPTA Vs GANNON DUNKERLEY AND CO. LTD	MR. RAMESH CHAND GUPTA	11.05.2023	02.05.2023
			CS (COMM.) 291/2023	RAVINDRA ASSOCIATES Vs TECH 9 ENGINEERING SOLUTIONS PVT. LTD.	KULVINDER SINGH	12.05.2023	05.04.2023
			CS (COMM.) 292/2023	BANK OF BARODA Vs KIRTI HETCHERY EGG PRODUCTS	SUMIT ANNAD	12.05.2023	19.04.2023
			OMP (COMM.) 1/2023	EDHARMENDRA SINGH RATHORE Vs MAJOR PRIYANKA GUPTA	ANAND SRIVASTAVA	15.05.2023	06.04.2023
			CS (COMM.) 295/2023	CHHABRA STEEL TRADERS Vs PRECITECH ENCLOSURE SYSTEMS PVT. LTD.	GAGAN CHAWLA	15.05.2023	04.05.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (COMM.) 296/2023	PUNJAB NATIONAL BANK Vs HIMACHAL JEWELLERS	RAHUL KHANNA	15.05.2023	10.02.2023
			CS (COMM.) 318/2023	ROOP GANDHI VS. SHAILANDER SINGH	MR. NARENDER KUMAR	26.05.2023	24.04.2023
			CS (COMM.) 319/2023	M/S. SUN PHARMACEUTICAL INDUSTRIES LTD. VS. M/S. TAHA PHARMA DES PRODUITS PHARMACEUTIQUE	MR. SHYAM KUMAR	26.05.2023	01.05.2023
			CS (COMM.) 321/2023	PUNJAB NATIONAL BANK VS. VIKAS MOHAN SINGH AND ANR.	MS. SALONI NAGORIA	31.05.2023	10.05.2023
			CS (COMM.) 330/2023	PUNJAB NATIONAL BANK VS. VIKAS MOHAN SINGH AND ANR.	MS. SALONI NAGORIA	31.05.2023	10.04.2023
15	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	OMP (COMM)/6 5/2023	UNION OF INDIA Vs SAKSHI ENGINEERING WORKS	DEEPAK JAIN(P),	01-05-2023	28-04-2023
			CS (COMM)/2 62/2023	LUXURY PRODUCTS TRENDSETTER PRIVATE LIMITED Vs SBICAP TRUSTEE COMPANY LIMITED	VIPIN SINGH(P),	03-05-2023	19-04-2023
			CS (COMM)/2 63/2023	SURUCHI PROMOTERS PRIVATE LIMITED Vs SBICAP TRUSTEE COMPANY LIMITED	VIPIN SINGH(P),	03-05-2023	10-04-2023
			CS (COMM)/2 71/2023	PRAYAG POLYTECH PRIVATE LIMITED Vs BALAJI SALES	ABHI MANYU GARG(P),	04-05-2023	19-04-2023
			CS (COMM)/2 72/2023	AVIN POLY PET Vs SMGK AGRO EXPORTS	NAND KISHORE AGGARWAL(P),	08-05-2023	18-04-2023
			CS (COMM)/2 80/2023	HDFC LTD Vs MONIKA CHAWLA AND ANR	ANAND DARSHAN(P),	09-05-2023	15-03-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (COMM)/2 79/2023	HDFC LTD Vs GURPREET SINGH NANDA AND ANR	ANAND DARSHAN(P),	09-05-2023	15-03-2023
			CS (COMM)/2 78/2023	AXIS BANK LTD Vs ARVIND KUMAR MISHRA	DHARAM DEV(P),	09-05-2023	21-03-2023
			CS (COMM)/2 77/2023	AXIS BANK LTD Vs KUNDAN LAL AND SONS AND ORS	DHARAM DEV(P),	09-05-2023	21-03-2023
			CS (COMM)/2 82/2023	TRIGUN INFRASTRUCTUR ES PVT LTD Vs SBICAP TRUSTEE COMPANY LTD AND ANR	VIPIN SINGH(P),	10-05-2023	19-04-2023
			CS (COMM)/2 81/2023	J S K SHIPPING AGENCIES PVT LTD Vs WARBLER BREWRIES PVT LTD	RAJEEV KAPOOR(P),	10-05-2023	10-04-2023
			CS (COMM)/2 86/2023	B L AGORA INDUSTRIES LIMITED Vs NUTRIVATIVE FOODS PRIVATE LIMITED	RAJESH SHARMA(P),	11-05-2023	06-05-2023
			OMP (COMM)/7 2/2023	ASHOK KUMAR Vs DELHI METRO RAIL CORPORATION LIMITED AND ANR	KISHAN DUTT SHARMA(P),	12-05-2023	10-05-2023
			CS (COMM)/2 88/2023	STEREO CONSTRUCTIONS PRIVATE LIMITED Vs SBICAP TRUSTEE COMPANY LIMITED	VIPIN SINGH(P),	12-05-2023	10-04-2023
			CS (COMM)/2 89/2023	SRIDEEP PHARMA Vs YASH JITENDRA SURANA AND ANR	SHAILEN BHATIA(P),	12-05-2023	10-04-2023
			CS (COMM)/2 90/2023	JEET SINGH Vs CLEAR TOURS PVT LTD AND ANR	RAJIV KUMAR SHARMA(P),	12-05-2023	20-04-2023
			CS (COMM)/2 93/2023	SAMPOORN PROJECTS PRIVATE LIMITED Vs SBICAP TRUSTEE COMPANY LIMITED AND	VIPIN SINGH(P),	15-05-2023	10-04-2023

No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (COMM)/3 01/2023	MALINI KHANNA Vs KARVY DATA MANAGEMENT SERVICES LTD	Humraz bir singh(P),	17-05-2023	31-08-2021
			CS (COMM)/3 08/2023	NEELAM INTERIORS AND EXHIBITIONS Vs SAMRIDDI AUTOMATION PVT LTD	SUBHASH CHANDRA LOCHAKIA(P),	18-05-2023	09-05-2023
			CS (COMM)/3 07/2023	CANARA BANK Vs AKANSHA SHUKLA	CHITRA SOBTI(P),	18-05-2023	25-04-2023
			CS (COMM)/3 06/2023	SUPREME SHAVERS INDIA PVT LTD Vs BANK OF MAHARASHTRA AND ANR	VIKAS SAREEN(P),	18-05-2023	04-05-2023
			OMP (COMM)/7 5/2023	SUKHMAL CHANDRA JAIN AND ANR Vs KUNDAN CARE PRODUCTS LTD	RAHUL SINGH(P),	20-05-2023	18-05-2023
			CS (COMM)/3 12/2023	AXIS BANK LTD Vs SUDHIR KUMAR PATI	DHARAM DEV(P),	20-05-2023	09-05-2023
			CS (COMM)/3 15/2023	GREEN GENOME INDIS PVT LTD Vs DDT KOJAM ENTERPRISES	MANJEET SINGH(P),	24-05-2023	30-01-2023
			OMP (COMM)/7 8/2023	RANJANA MITRA Vs MOHIT NARANG	Anubha Dhullia(P),	25-05-2023	22-05-2023
			CS (COMM)/3 20/2023	BNP PARIBAS SAPAWAN Vs VARAHA INFRAMANA LIMITED	SINGH	26-05-2023	06-05-2023
			CS (COMM)/3 17/2023	BNP PARIBAS SAPAWAN Vs TAXILAMANA(P), KNOWLEDGE AND INFRASTRUCTUR E PRIVATE LIMITED	SINGH	26-05-2023	06-05-2023
			CS (COMM)/3 26/2023	AXIS BANK LTD Vs ANKIT VIJ	ANUPAM SINGH(P),	30-05-2023	09-05-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			OMP (COMM)/8 2/2023	FOOD CORPORATION OF INDIA Vs ACE INTEGRATED SOLUTIONS LTD	KUNAL ANAND(P),	31-05-2023	29-05-2023
			OMP (COMM)/8 3/2023	SAVANT INSTITUTE Vs NATIONAL INFORMATICS CENTRE SERVICES INC	ROHAN ROHTAGI(P),	31-05-2023	29-05-2023
			CS (COMM)/3 28/2023	PUNJAB NATIONAL BANK Vs SATYENDRA KUMAR AND ANR	RAVI CHAWLA(P),	31-05-2023	18-05-2023
16	SH. PREM KUMAR BHARTWAL DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL				
17	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE(COMMERCIAL COURT)-02	SOUTH	CS(COMM) 296/2023	AGFA HEALTHCARE INDIA PVT VS FOCUS IMAGING & RESEARCH CENTRE	TEJAS PATEL	16.05.2023	19.04.2023
			CS(COMM) 308/2023	NIKE INNOVATES VS TRACKING SHOES COMPANY	S.K.BANSAL	20.05.2023	17.05.2023
18	SH. SANDEEP YADAV	South	NIL				
19	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)-01	South	NIL				
20	SH. LAL SINGH, DISTRICT JUDGE	SOUTH- EAST	NIL				
21	MS. NEELAM SINGH, DISSTRIC JUDGE	SOUTH- EAST	CS (COMM)/4 15/2023	FRANKIE LALLAWMSANGA Vs BAJAJ PROCESSPACK LIMITED	SH. JORDHAN ROHMING THANGA	01-05-2023	30-04-2023
			CS (COMM)/4 23/2023	CANARA BANK Vs MRS K UMA PROP OF M/S MUHURTHAM ARTIFICIAL JEWELLERY	A.N.TIWARI(P),	02-05-2023	01-05-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (COMM)/4 29/2023	ANAND KUMAR Vs M/S SAGGU AGRITECH INDUSTRIES	MORESHWAR PRASAD(P),	03-05-2023	02-05-2023
			CS (COMM)/4 42/2023	BHUSHAN DEALMARK PRIVATE LIMITED Vs GEO FOUNDATIONS AND STRUCTURES	HIMANSHU GARG(P),	06-05-2023	03-05-2023
			CS (COMM)/4 43/2023	MOHD ILYAS Vs TAKSHASHILA HOTELS PVT LTD	PROMILA KAPOOR(P),	06-05-2023	03-05-2023
			CS (COMM)/4 44/2023	PUNJAB NATIONAL BANK Vs M/S BALAJI PAKKERS	RANJANA PATHAK(P),	06-05-2023	03-05-2023
			CS (COMM)/4 45/2023	PUNJAB NATIONAL BANK Vs JEWELLARY POINT	RANJANA PATHAK(P),	06-05-2023	03-05-2023
			CS (COMM)/4 50/2023	M/S AAR EXPORTS Vs M/S BEE K BEE PRINTS PRIVATE LIMITED	MANAV JAIN(P),	09-05-2023	06-05-2023
			CS (COMM)/4 61/2023	BPI INDIA PVT. LTD. VS M/S AASHIRWAD BOOK CENTRE	NAVEEN KUMAR	10-05-2023	09-05-2023
			CS (COMM)/4 62/2023	BPI INDIA PVT. LTD. VS M/S COOL N COZY	NAVEEN KUMAR	10-05-2023	09-05-2023
			CS (COMM)/4 57/2023	DEUTSCHE BANK AG Vs M COMRACK INFONET PVT LTD THROUGH ITS DIRECTOR	GURVINDER SSURI(P),	K11-05-2023	10-05-202
			CS (COMM)/4 58/2023	DEUTSCHE BANK AG Vs M/S EMX MOTOR NECESSITIES LLP	GURVINDER SSURI(P),	K11-05-2023	10-05-202
			CS (COMM)/4 59/2023	FASTSURANCE CONSULTANTS PRIVATE LIMITED Vs SHIVANI	YOGESH SHARMA(P),	11-05-2023	10-05-202

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (COMM)/4 60/2023	FASTSURANCE CONSULTANTS PRIVATE LIMITED Vs RAKHI BAGHEL	YOGESH KUMAR SHARMA(P),	11-05-2023	10-05-2023
			CS (COMM)/4 75/2023	M/S DECORARTS INTERIOR SOLUTIONS PVT LTD Vs M/S MULTICOM EXPORTS AND IMP	NITENDRA SHARMA(P),	17-05-2023	16-05-2023
			CS (COMM)/4 76/2023	RAJEEV SHARMA Vs ANIL KUMAR BHATIA	AJIT RAJPUT(P),	17-05-2023	16-05-2023
			CS (COMM)/4 81/2023	NEELAM MITTAL Vs RAM SARAN VERMA	HARSHA SHARMA(P),	18-05-2023	17-05-2023
			CS (COMM)/4 84/2023	EXQUISITE TRADELINKS LLP Vs MAGUNTA AGRO FARMS PRIVATE LIMITED	PAWAS AGARWAL(P),	19-05-2023	18-05-2023
			CS (COMM)/4 88/2023	M/S VALUES SPACES REALTORS PRIVATE LIMITEDFORMER LY KNOWN AS MS JCS	DHEERAJ SHARMA(P),	22-05-2023	21-05-2023
			CS (COMM)/5 00/2023	CHIBBA AGRO PVT LTD Vs AVON ENTERPRISE ROUGH ITS PROPRIETOR MRS ANITA GUPTA	ISHAAN CHAWLA(P),	26-05-2023	25-05-2023
			CS (COMM)/5 02/2023	UCO BANK Vs SH ANSHUL YADAV	Binay kumar Mishra(P),	27-05-2023	26-05-2023
			CS (COMM)/5 03/2023	UCO BANK Vs SH LOKESH SAINI	Binay kumar Mishra(P),	27-05-2023	26-05-2023
			CS (COMM)/5 04/2023	UCO BANK Vs MOHD ATHAR KHAN	Binay kumar Mishra(P),	27-05-2023	26-05-2023
			CS (COMM)/5 06/2023	THE STANDARD TYPE FOUNDRY PVT LTD Vs NARESH KAUSHAL	HARDIK VASHISHT(P),	29-05-2023	27-05-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (COMM)/5 07/2023	UNION BANK OF INDIA BISWAJIT JANA	ARUN KUMAR Vs SHUKLA(P),	24-05-2023	23-05-2023
			CS (COMM)/5 22/2023	SHRI RAM TIMBER AND PLYWOOD Vs AARADHYA FURNITURE AND INTERIOR	GAURAV SHARMA(P),	30-05-2023	29-05-2023
22	SH. AJAY KUMAR JAIN	SOUTH- EAST	CS (COMM)/4 12/2023	PUNJAB AND SIND BANK Vs RAVI KANT TAILOR	V.P.SINGH & VANISH MALHOTR	01-05-2023	27.04.2023
			CS (COMM)/4 19/2023	PUNJAB AND SIND BANK Vs MS.ANJALI	MANOJ KUMAR ARORA	02-05-2023	27.04.2023
			CS (COMM)/4 30/2023	BANK OF BARODA Vs MRS SHIKHA	AATREYA SINGH	04-05-2023	18.04.2023
			CS (COMM)/4 33/2023	RAVTI RAMAN JOSHI AND ANR Vs ALLAHABAD BANK (NOW KNOWN AS INDIAN BANK)	KARTAR BHATIA	04-05-2023	22-05-2019
			CS (COMM)/4 37/2023	SHANGHAI WINDOWS LOGISTICS CO LTD Vs VELOCE LOGISTICS PVT LTD	B.P.SINGH & AITSINGH	06-05-2023	12.04.2023
			CS (COMM)/4 38/2023	SH. DEEPAK SAWHNEY Vs BHARAT BHUSHAN DUA	GURJEET SINGH	06-05-2023	04.01.2021
			CS (COMM)/4 53/2023	M/S CYFUTURE INDIA PRIVATE LIMITED Vs SHEARWATER VENTURES PVT LTD	RAKESH KUMAR BAJAJ	11-05-2023	10.04.2023
			CS (COMM)/4 64/2023	MS IP CLEANING INDIA PVT LTD Vs M/S ENTERPRISES	KESHRI KUMAR & JITENDER KUMAR	12-05-2023	25.04.2023
			CS (COMM)/4 79/2023	M/S ARUN INFRASTRUCTUR ES INDIA PVT. LTD. Vs M/S HUAWEI TELECOMMUNIC ATIONS INDIA CO	ARVIND DHINGRA	18-05-2023	09.05.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (COMM)/4 85/2023	CANARA BANK Vs DEEPIKA KAUR	PRATAP CHANDRA RANA	20-05-2023	12.05.2023
			CS (COMM)/4 95/2023	BALAJI ENTERPRISES Vs M/S J V ENERPRISE	GG GUPTA & UTKARSH GUPTA	25-05-2023	28.04.2023
			CS (COMM)/4 96/2023	VIRGO LAMINATES LIMITED Vs GOVINDARAJ SUJITHA	SACHIN KUMAR JAIN	25-05-2023	11.05.2023
			CS (COMM)/4 97/2023	VIRGO LAMINATES LIMITED Vs SUVARANA SANTHOSH	SACHIN KUMAR JAIN	25-05-2023	11.05.2023
			CS (COMM)/5 05/2023	BHUTANI INTERNATIONAL PVT LTD Vs HITKARI PRODUCTIONS AND CREATIONS	KANGAN RODA	29-05-2023	03.05.2023
23	MS. ANU GROVER BALIGA	SOUTH- EAST	CS (COMM)/4 14/2023	SANJEEVANI ENTERPRISES Vs NIYATI HEALTHCARE AND RESEARCH NCR PVT LTD	SUNIL KUMAR(P),	01-05-2023	04/19/23
			CS (COMM)/4 13/2023	CANARA BANK Vs KSHITIJ SADH	A.N. TIESRI(P),	01-05-2023	04/28/23
			CS (COMM)/4 21/2023	PUNJAB AND SIND BANK Vs SHSANDEEP KUMAR	MANOJ KUMAR ARORA(P),	02-05-2023	04/27/23
			EXECUTIO N (COMM)/2 62/2023	KOTAK MAHINDRA BANK LTD Vs JAI SHREE BALAJI TRANSPORT	Amit Kumar(P),	03-05-2023	04/10/23
			CS (COMM)/4 27/2023	ONE97 COMMUNICATIO NS LTD Vs SH VENKATA RAMA RAO ALAPATI	GAURAV JAIN(P),	03-05-2023	04/28/23
			CS (COMM)/4 28/2023	DEVYANI FOOD INDUSTRIES LTD Vs M/S RK AGENCIES THE PROP AMIT SACHDEVA	PUNEET BAJAJ(P),	03-05-2023	04/25/23

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			OMP (COMM)/48/2023	SURENDER SULANIA Vs UNO STRUCTURES PVT LTD	BRIJESH TIWARI(P),	06-05-2023	10/28/22
			CS (COMM)/439/2023	SPACEMAKERS Vs TDI INFRASTRUCTURE LTD	RAVINDER SINGH(P),	06-05-2023	04/28/23
			CS (COMM)/449/2023	ADBUFFS MEDIA PRIVATE LIMITED THROUGH ITS DIRECTOR RAMASISH BHOWMIK Vs DEEPAK KUMAR	MD. ABSAR AHMAD(P),	09-05-2023	05/03/23
			CS (COMM)/466/2023	SATARA RUBBERS AND CHEMICALS PVT LTD Vs NEW ERA INDIA CONSULTANCY PVT LTD	SONIA DUBE(P),	12-05-2023	02/08/21
			CS (COMM)/477/2023	MALAK APPARELS PRIVATE LIMITED THROUGH ITS AUTHORISED REPRESENTATIVE Vs AXEL ENERGY PRIVATE LIMITED	Parth Bhatia(P),	18-05-2023	05/03/23
			CS (COMM)/465/2023	MS IP CLEANING INDIA PVT LTD Vs MS PORWAL ENTERPRISES THROUGH ITS PROPRIETOR	Jitender kumar(P),	12-05-2023	04/25/23
			CS (COMM)/482/2023	HUNGAMA DIGITAL MEDIA ENTERTAINMENT PVT LTD Vs GIANT ROCKET MEDIA ENTERTAINMENT PVT LTD	Kavita Bhardwaj(P),	19-05-2023	05/09/23
			CS (COMM)/478/2023	M/S ARUN INDUSTRIES Vs M/S HUAWEI TELECOMMUNICATIONS INDIA CO PVT LTD	Chander Shekhar(P),	18-05-2023	05/09/23
			CS (COMM)/487/2023	INTEX TECHNOLOGIES INDIA LIMITED Vs ANNA ASSOCIATES	Surabhi Singh(P),	22-05-2023	02/22/23
			EXECUTION (COMM)/282/2023	RIVIERA INVESTORS PVT LTD Vs DEEPAK KAPOOR PROPERITOR UNCLE TANGO	DEEPAK KUMAR MITTAL(P),	22-05-2023	04/18/23
			EXECUTION (COMM)/284/2023	HDFC BANK LTD Vs NIKHIL YADAV	DASHIM BHATT(P),	23-05-2023	04/18/23

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			EXECUTION (COMM)/2 85/2023	PRASHANT VISHNOI Vs AIMS SANYA DEVELOPERS PVT LTD	Samarth Chowdhary(P),	23-05-2023	05/18/23
			EXECUTION (COMM)/2 83/2023	M/S MANGALAM TIMBERS Vs KAPANI RESORT PRIVATE LIMITED	Shiven Banga(P),	23-05-2023	05/20/23
			CS (COMM)/4 90/2023	M/S JASWAL REFRIGERATION CORPORATION Vs M/S ORIENT CRAFT LTD	NIDHI DUBEY(P),	23-05-2023	02/10/23
			EXECUTION (COMM)/2 90/2023	HDFC BANK LTD Vs MEHRAJUDDIN SAIFI	Manisha Baruah(P),	24-05-2023	05/22/23
			EXECUTION (COMM)/2 89/2023	HDFC BANK LTD Vs ARUN KUMAR SINGH	Manisha Baruah(P),	24-05-2023	05/22/23
			CS (COMM)/4 98/2023	VIRGO LAMINATES LIMITED Vs M/S CROSS WOOD INTERIOR AND CONSTRUCTION SERVICES	SACHIN JAIN(P), KUMAR	25-05-2023	05/11/23
			EXECUTION (COMM)/2 92/2023	KOTAK MAHINDRA PRIME LTD Vs NIKHIL BHARDWAJ	KUSHAL KUMAR(P),	25-05-2023	05/17/23
			CS (COMM)/5 01/2023	SH SUHAANSH KUMAR ROUT Vs DIGITAL CONTENT PRODUCTION HOUSE	ALAMDAR HUSAIN(P),	26-05-2023	05/24/23
			EXECUTION (COMM)/2 95/2023	ADITYA BIRLA FINANCE LIMITED Vs THE CIRCUS ENTERTAINMENT PRIVATE LIMITED	JAY UPPAL(P),	26-05-2023	04/13/23
			CS (COMM)/5 09/2023	M/S HINDUSTAN PLYWOOD COMPANY Vs M/S KEI INDUSTRIES LIMITED	RAVINDER SINGH(P),	29-05-2023	05/09/23
			EXECUTION (COMM)/2 97/2023	CHOLAMANDALA M INVESTMENTS AND FINANCE COMPANY LTD Vs ABHAYKANT V	DEEPANKUR SONDHI(P),	29-05-2023	05/26/23

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (COMM)/5 08/2023	PUNJAB NATIONAL BANK Vs RAJENDER SINGH	VIKRAM GOLA(P),	29-05-2023	05/19/23
			CS (COMM)/5 23/2023	SUNITA RANI Vs M/S RELIANCE JIO INFOCOM LIMITED	MISHAL VIJ(P),	30-05-2023	05/24/23
			CS (COMM)/5 27/2023	PARLE AGROK PRIVATE LIMITED Vs FOODSANT PRIVATE LIMITED	K AND K ASSOCIATES	31-05-2023	05/27/23
			CS (COMM)/5 26/2023	PARLE AGROK PRIVATE LIMITED Vs R R E FOODS AND SOFT DRINKS PRIVATE LIMITED	K AND K ASSOCIATES	31-05-2023	05/27/23
			EXECUTIO N (COMM)/3 05/2023	HDFC BANK LIMITED Vs DEEPALI MADAAN	MANISH SHANKER VERMA(P),	31-05-2023	04/15/23
			EXECUTIO N (COMM)/3 04/2023	HDFC BANK LTD Vs SUJEET GUPTA	KARAN SINHA(P),	31-05-2023	10/21/22
			CS (COMM)/5 25/2023	PUNJAB NATIONAL BANK Vs ANJUM HUSSAIN AND ANR	INDRA NARAIN(P),	31-05-2023	05/03/23
			Misc DJ/1120/2 023	RAJ KAPOOR Vs DINESH BIDHURI	IMRAN KHAN(P),	30-05-2023	04/26/23
24	SH. BHUPESH KUMAR	SOUTH- EAST	CS (COMM)/4 10/2023	ZHEJIANG STARLINC INTERNATIONAL LOGISTICS COLTD Vs VELOCE LOGISTICS PVT LTD	AJIT P. SINGH(P),	01-05-2023	12-04-2023
			CS (COMM)/4 26/2023	M/S V-CONNECT SYSTEMS AND SERVICES PVT LTD Vs M/S BRAINTORM TECHNICAL EXCELLENCE	SUNIL KUMAR(P),	03-05-2023	01-05-2023
			CS (COMM)/4 31/2023	M/S COMBINE TRADING COMPANY AND ANR Vs M/S FRIENDS GROUP AND ORS	Nand Sharma(P), Kishore	04-05-2023	

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (COMM)/4 32/2023	NAVITA SIKRI Vs M/S OMAXE LTD	vignesh singh(P),	04-05-2023	18-04-2023
			CS (COMM)/4 41/2023	CANARA BANK Vs AMIT JANI	rahul khanna(P),	08-05-2023	21-04-2023
			CS (COMM)/4 56/2023	SAPHIRE EXIM SERVICES PVT LTD Vs G I FREIGHT FORWARDING PVT LTD AND ANR	SHIVAM SHARMA(P),	11-05-2023	13-04-2023
			CS (COMM)/4 63/2023	M/S IP CLEANING INDIA PVT LTD Vs M/S ADAPTIO FACILITY MANAGEMENT PVT LTD	Jitender kumar(P),	12-05-2023	25-04-2023
			CS (COMM)/4 74/2023	RCPL LOGISTICS PVT LTD Vs M/S G R CORPORATION	GAURAV PURI(P),	17-05-2023	08-05-2023
			CS (COMM)/4 89/2023	RG BIOCOSMETICS PVT LTD Vs KATALYSST CPG CONSULTANTS LLP THROUGH ITS PARTNER	ANIL KUMAR SAHU(P),	23-05-2023	17-05-2023
			CS (COMM)/4 91/2023	VIRGO LAMINATES LIMITED Vs MANISH AGGARWAL	SACHIN KUMAR JAIN(P),	24-05-2023	11-05-2023
			CS (COMM)/4 92/2023	VIRGO LAMINATES LIMITED Vs NIKITA SINGH	SACHIN KUMAR JAIN(P),	24-05-2023	11-05-2023
			CS (COMM)/4 94/2023	M/S INDIA OFFSET PRINTERS PVT LTD Vs M/S SQUARE BINDING SERVICES	ARUN KUMAR VERMA(P),	24-05-2023	12-05-2023
			CS (COMM)/5 10/2023	UCO BANK Vs VIPIN SINGHAL	Shashi Kaushik(P),	30-05-2023	03-05-2023
			CS (COMM)/5 24/2023	PUNJAB NATIONAL BANK Vs SANDEEP VERMA	Indra Narain(P),	31-05-2023	29-05-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
25	MS. NIRA BHATIA	SOUTH-EAST	CS (COMM)/4 08/2023	PUNJAB NATIONAL BANK Vs M/S SUJIT ENGINEERING WORKS	ATUL GUPTA	29.04.2023	12.04.2023
			CS (COMM)/4 09/2023	RAJYESH KUMAR PATNI Vs WALNUT PICTURES AND ORS	VISHAL MAAN	29.04.2023	27.04.2023
			CS (COMM)/4 22/2023	ONE97 COMMUNICATIO NS LTD Vs R. SANTHOSH	ROHIT JAIN & GAURAV JAIN	01.05.2023	26.04.2023
			CS (COMM)/4 24/2023	RESSEAU TECH PRIVATE LIMITED Vs DELHI DEVELOPMENT AUTHORITY	HARSHIT AGARWAL./KAMAL KUMAR/AASHEESH GUPTA	02.05.2023	01.05.2023
			CS (COMM)/4 40/2023	M/S P AND INDIA CORPORATION (COUNTER CLAIM) Vs SUPR INFOTECH SOLUTIONS	SAWANISH SRIVASTAVA	01-05-2023	18-11-2022
			CS (COMM)/4 34/2023	ANJU BEHAL Vs OMAXE LTD	GAUTAM DHAMIJA	03.05.2023	18-04-2023
			CS (COMM)/4 51/2023	RCPL LOGISTICS PVT LTD Vs ROYAL EXPORT	GAURAVPURI	09.05.2023	29-04-2023
			CS (COMM)/4 54/2023	PUNJAB NATIONAL BANK Vs KAMLESH PRASHAD THROUGH LEGAL HEIR MR JITENDER	VINEETMUDGAL	10-05-2023	08-05-2023
			CS (COMM)/4 68/2023	M/S IP CLEANING INDIA PVT LTD Vs M/S PRISTINE FACILITY MANAGEMENT SERVICES PVT. LTD AND ORS	KESHRI KUMAR & JITENDER KUMAR	11-05-2023	25-04-2023
			CS (COMM)/4 70/2023	M/S GSTONE INFRA PVT. LTD. Vs M/S MEGAMIND CONSULTANTS PVT. LTD.	BNG LAW ASSOCIATES	10-05-2023	04-05-2023
CS (COMM)/4 72/2023	SAHIL PLASTICS Vs R S PRODUCTS PVT LTD	ABHAY PRATAP SINGH	10-05-2023	08-05-2023			

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (COMM)/4 73/2023	SUMER CHAND JAIN Vs NEERAJ SAHNI	VIKAS CHHABRA & ASSOCIATES	08-05-2023	03-05-2023
			CS (COMM)/4 86/2023	BAGLA POLIFILMS LIMITED Vs P.K. ENTERPRISES	RASHI SURI	05-05-2023	11-11-2022
			CS (COMM)/5 11/2023	PUNJAB NATIONAL BANK Vs SANKAR BAIDYA	MUDITA SHARDA	29-05-2023	24-05-2023
			CS (COMM)/5 12/2023	VIRGO LAMINATES LIMITED Vs KUPPUSAMY RAMESH	SACHIN KUMAR JAIN	24-05-2023	11-05-2023
			CS (COMM)/5 13/2023	INDIA OFFSET PRINTER PVT LTD Vs M/S LEARNING HUB THROUGH ITS PROPRIETOR SH. SUHAAS RAI	ARUN KUMAR VERMA	23-05-2023	12-05-2023
			CS (COMM)/5 15/2023	FLAKTGROUP INDIA PVT LIMITED Vs DRY AIR INDIA PRIVATE LIMITED	DIXIT MEHTA	09-05-2023	19-05-2023
26	SH. RAJESH KUMAR SINGH	SOUTH- EAST	NIL				
27	SH. SANJAY SHARMA I	EAST	208/2023	ICICI BANK LTD. VS. SAJESH KUMAR	PRASHANT KUMAR	31-05-2023	20-09-2021
28	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	NIL				
29	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-East	CS(COMM) -45/2023	DEUTSHCE CARS PVT LTD VS SUMIT KUMAR	ANIMESH KHANNA	04.05.2023	COURT FEES FILED OFFLINE ON 26.04.2023
			EX(COMM) 0-67/2023	ICICI BANK LTD VS GAURAV SUBHASH JAIN	CHARANJEET SINFH	09.05.2023	COURT FEES NOT FILED

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS(COMM)-46/2023	BANK OF BARODA VS MOHD VASEEM	ANKUR	11.05.2023	COURT FEES FILED ONLINE ON 05.05.2023
			CS(COMM)-47/2023	VIMLA RANI OTHERS VS AXIS BANK CORP. SOLUTIONS PVT. LTD.	DIVYA JYOTI SINGH	11.05.2023	COURT FEES FILED ONLINE ON 03.05.2023
			EX(COMM)-68/2023	KOTAK MAHINDRA BANK LTD. VS. SUSHMA CHAUHAN	SUNITA SINGH	11.05.2023	COURT FEES NOT FILED
			EX(COMM)-69/2023	AU SMALL FINANCE BANK LTD VS HEERALAL	SANDEEP SHARMA	11.05.2023	COURT FEES NOT FILED
			EX(COMM)-70/2023	AU SMALL FINANCE BANK LTD VS HEERALAL	SANDEEP SHARMA	11.05.2023	COURT FEES NOT FILED
			EX(COMM)-71/2023	KOTAK MAHINDRA PRIME LTD & others	ROHIT BOHRA	11.05.2023	COURT FEES NOT FILED
			CS(COMM)-48/2023	SHRI SUNIL THAKUR VS SH. DEEPANSHU GARG	MOHD AZEEM	15.05.2023	COURT FEES NOT FILED
			MISC DJ-182/2023	BHUPESH KUMAR AND 1 OTHERS VS JAYA DEVI	SAURAJ YADAV	17.05.2023	COURT FEES NOT FILED
			CS(COMM)-49/2023	ICICI BANK LTD VS RUBY NAAZ AND ANR	SHAIENDRA BABBAR	18.05.2023	COURT FEES FILED OFFLINE ON 11.05.2023
			CS(COMM)-50/2023	TYAGI ENTERPRISES PRP. AFTAB ALAM VS AM WEBSHOP INDIA PVT LTD	REYAZUL HAQUE	18.05.2023	COURT FEES FILED OFFLINE ON 04.05.2023
			EX(COMM)-72/2023	KOTAK MAHINDRA PRIME LTD VS MANISH AND OTHER	SAGAR MISHRA	22.05.2023	COURT FEES NOT FILED

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			EX(COMM)-73/2023	KOTAK MAHINDRA BANK LTD VS AMIT CHAUDHARY AND OTHERS	SAGAR MISHRA	22.05.2023	COURT FEES NOT FILED
			EX(COMM)-74/2023	CHOLAMANDALAM INVESTMENT AND FIN. COMPANY VS MOHAMMES ASHIF AND ORS	DEEPANKUR SONDHI	23.05.2023	COURT FEES NOT FILED
			EX(COMM)-75/2023	BHUSHAN KUMAR NANDA AND OTHERS VS KAILASH CHAND JOSHI AND OTHERS	PRAVIN NIGAM	23.05.2023	COURT FEES NOT FILED
			EX(COMM)-76/2023	HDFC BANK LTD VS SYED FIROZ MIAN	MANISHA BARUAH	23.05.2023	COURT FEES NOT FILED
			EX(COMM)-77/2023	KOTAK MAHINDRA BANK LTD VS PRINCE CHOUDHARY AND OTHERS	KUSHAL KUMAR	23.05.2023	COURT FEES NOT FILED
			EX(COMM)-78/2023	KOTK MAHINDRA BANK VS SUDAMA AND OTHERS	KUSHAL KUMAR	23.05.2023	COURT FEES NOT FILED
			C.S(COMM)-51/2023	CANARA BANK VS ATIQRU REHMAN PROP M/S ATIQ MOTAR PUMP SANITARY STORE	SANJEEV CHOPRA	24.05.2023	COURT FEES FILED OFFLINE ON 23.05.2023
			OMP(COMM)-1/2023	RAKESH KUMAR JHA AND ANR. VS LORD KRISHNA FINANCIAL SERVICES AND OTHERS	SUNIL KUMAR SHARMA	26.05.2023	COURT FEES NOT FILED
			C.S(COMM)-52/2023	BANK OF BARODA VS DEEPAK KUMAR	RAJNISH KUMAR BANYAL	27.05.2023	COURT FEES FILED OFFLINE ON 08.05.2023
			EX(COMM)-79/2023	POONAWLLA FINCORP LTD VS AMIT SINGH AND ANR	RAJIV RANJAN	29.05.2023	COURT FEES NOT FILED
			EX(COMM)-80/2023	AU SMALL FINANCE BANK LTD VS PHOOL KUMAR AND OTHERS	RAJIV RANJAN	29.05.2023	COURT FEES NOT FILED

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			EX(COMM) 0-81/2023	KOTAK MAHINDRA BANK LTD VS AJAB SINGH AND OTHERS	ROHIT BOHRA	30.05.2023	COURT FEES NOT FILED
			EX(COMM) 0-82/2023	KOTAK MAHINDRA BANK LTD VS ANKITA SHARMA	SUNITA SINGH	30.05.2023	COURT FEES NOT FILED
30	SH. BRIJESH KUMAR GARG, JUDGE, COMMERCIAL COURT	SHAHDAR DISTRICT	CS (COMM)/2 33/2023	YOGESH JAIN Vs M/S ROYAL GOLF LINK CITY PROJECT PVT LTD	PULKIT LUTHRA(P),	04-05-2023	24.11.2022
			CS (COMM)/2 29/2023	M/S SHREE KAMAKHYA ROADLINES PVT LTD Vs M/S ACCELERATED WAREHOUSING SOCIETIES PVT	CHAMAN SHARMA	02-05-2023	01.05.2023
			CS (COMM)/2 46/2023	OP AND SONS TRADERS PVT LTD Vs MANOJ KUMAR MALL PROP OF M/S INFORMAL	MANJU JAIN(P),	11-05-2023	03.05.2023
			CS (COMM)/2 38/2023	JAI DURGA TRADERS PVT LTD Vs M/S SAPPHIRA RETAIL PVT LTD	MUNISH CHHOKER(P),	09-05-2023	20.03.2023
			CS (COMM)/2 75/2023	M/S ALKA ENTERPRISES THROUGH SPA ABHISHEK TYAGI Vs M/S RITISHA HOME APPLICATIONS	PRATEEK JAIN(P),	25-05-2023	26.04.2023
			CS (COMM)/2 74/2023	PUNJAB NATIONAL BANK Vs M/S KUMAR ENTERPRISES	SUBHASH CHANDRA LOCHAKIA(P),	25-05-2023	10.04.2023
			CS (COMM)/2 60/2023	M/S JINVANI FASHION Vs M/S SIDDIQUI FASHION	MOHIT JAIN(P),	17-05-2023	11.05.2023
			CS (COMM)/2 72/2023	PUNJAB NATIONAL BANK Vs JAI KUMAR	SAYAK BANDYOPADHYAY(P),	25-05-2023	19.05.2023
			CS (COMM)/2 73/2023	PANDEX STORAGE SYSTEM PVT LTD Vs MEDICARE AGENCIES PVT LTD	RAJEEV KUMAR RANJAN(P),	25-05-2023	16.05.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (COMM)/2 77/2023	M/S SHANKER FOUNDRY INDIA PVT LTD Vs M/S ATLAS CYCLES HARYANA SAHIBABAD LIMITED	MOHIT TANEJA	26-05-2023	24.09.2021
			CS (COMM)/2 76/2023	SHANKER FOUNDRY INDIA PVT LTD Vs M/S ATLAS CYCLES HARYANA LIMITED SONEBAT	MOHIT TANEJA	26-05-2023	22.05.2023
			CS (COMM)/2 84/2023	VAISH CHEM PVT LTD THROUGH SHRI MAYANK BANSAL Vs SURYA PROCESSORS PVT LTD THROUGH ITS DIRECTORS	MOHIT CHUGH(P),	29-05-2023	27.05.2023
			CS (COMM)/2 87/2023	DHERAJ KUMAR Vs RAJU SINGH PANWAR	GAURAV SHARMA(P),	30-05-2023	26.05.2023
31	MS. SUKHVINDER KAUR, JUDGE, COMMERCIAL COURT	SHAHDAR DISTRICT	CS (COMM)/2 53/2023	SARAOGI SUPER SALES PVT LTD Vs SARITA KHEMKA	NEELAM KUMARI MALIK(P),	16-05-2023	02.03.2023
			CS (COMM)/2 32/2023	MANISH JAIN Vs BUSHAN HAKH CHNAD BHANDARI	KUMAR VIKRAM(P),	03-05-2023	28.04.2023
			CS (COMM)/2 43/2023	M/S NARULA PAINTS PRIVATE LIMITED THROUGH ITS DIRECTOR VINEET NARULA	BHANU MOHAN(P),	09-05-2023	28.04.2023
			CS (COMM)/2 45/2023	PUNJAB NATIONAL BANK Vs BRIJ BHUSHAN VERMA	BINEY KUMAR MISHRA(P),	10-05-2023	04.05.2023
			CS (COMM)/2 42/2023	ALOK JAIN Vs GAURAV PANDEY	MANISH MIGLANI(P),	09-05-2023	03.05.2023
			CS (COMM)/2 49/2023	PUNJAB NATIONAL BANK Vs RITU		11-05-2023	21.03.2023
			CS (COMM)/2 52/2023	SARAOGI SUPER SALES PVT LTD Vs SACHINDA PRASAD GUPTA	NEELAM KUMARI MALIK(P),	16-05-2023	02.03.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (COMM)/2 63/2023	MR GAUTAM DHAWAN PROP OF SWAMI ENTERPRISES Vs ANJU BABBAR	RAKESH AGGARWAL(P),	17-05-2023	15.05.2023
			CS (COMM)/2 67/2023	HARISH AGGARWAL Vs MAMTA SONI AND RAVI SONI	AMIT KUMAR SHARMA(P),	20-05-2023	15.05.2023
			CS (COMM)/2 65/2023	BANK OF BARODA Vs MR SANJAY KUMAR MISHRA	GEETANJALI SHARMA(P),	18-05-2023	10.05.2023
			CS (COMM)/2 64/2023	MUNEESH GAKHREJA Vs DEEPAK WADHAWAN	HEMANT KUMAR SHARMA(P),	18-05-2023	01.05.2023
			CS (COMM)/2 80/2023	BANK OF BARODA Vs RAHUL UPADHYAY	RAJNISH KUMAR BANYAL(P),	27-05-2023	13.04.2023
			CS (COMM)/2 85/2023	PAKSON INDIA PVT LTD TROUGH ITS AR Vs SRAJAN JAIN	JUSNEET SINGH KOHLI(P),	29-05-2023	26.04.2023
			CS (COMM)/2 56/2023	SARAOGI SUPER SALES PVT LTD Vs INDRAJIT KUMAR	NEELAM KUMAR MALIK(P),	16-05-2023	19.10.2022
			CS (COMM)/2 55/2023	SARAOGI SUPER SALES PVT LTD Vs ARUN KUMAR KESHARI	NEELAM KUMAR MALIK(P),	16-05-2023	19.10.2022
			CS (COMM)/2 54/2023	SARAOGI SUPER SALES PVT LTD Vs M/S NEELAM GARMENT	NEELAM KUMAR MALIK(P),	16-05-2023	19.10.2022
			CS (COMM)/2 65/2023	BANK OF BARODA Vs MR SANJAY KUMAR MISHRA	GEETANJALI SHARMA(P),	18-05-2023	10.05.2023
32	SH. SURENDER RATHI	S.Shahdara	CS (COMM)/2 58/2023	M/S ROHAN BOOK COMPANY PVT LTD Vs ADLAKHA STATIONERY MART	OSAMA SUHAIL(P),	17-05-2023	09-05-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (COMM)/2 59/2023	M/S ROHAN BOOK COMPANY PVT LTD Vs FUTURE KOLKATA through its proprietor Surender Agarwal	SOSAMA SUHAIL(P),	17-05-2023	09-05-2023
			CS (COMM)/2 40/2023	M/S PRIYA GLOBAL Vs ARGARMENTS	NITESH ANAN(P),	09-05-2023	01-05-2023
			MISC DJ/402/20 23	PRISTINE LIFE SCIENCE Vs ANSHUMAN JINDAL	Arbab Malik(P),	17-05-2023	08-05-2023
			CS (COMM)/2 51/2023	PUNJAB NATIONAL BANK Vs SH ANIL KUMAR JULKA	BINEY KUMAR MISHRA(P),	16-05-2023	04-05-2023
			CS (COMM)/2 41/2023	M/S Suresh Chandra Infratech Pvt Ltd THROUGH ITS DIRECTOR SH SURESH CHANDRA SHARMA Vs M/S	SACHET SHARMA(P),	09-05-2023	02-05-2023
			EX/114/20 23	VATSAL MITTAL Vs ABBAS RAJA	VINAY KUMAR(P),	15-05-2023	01-05-2023
			OMP (COMM)/1 5/2023	RCC INFRAVENTURES LTD AND ORS Vs KOTAK MAHINDRA BANK LTD	PURNIMA JAIN(P),	16-05-2023	16-05-2023
			OMP (COMM)/1 6/2023	RCC INFRAVENTURES LTD AND ORS Vs KOTAK MAHINDRA BANK LTD	PURNIMA JAIN(P),	16-05-2023	16-05-2023
			OMP (COMM)/1 7/2023	RCC INFRAVENTURES LTD Vs KOTAK MAHINDRA BANK LTD	PURNIMA JAIN(P),	16-05-2023	16-05-2023
			CS (COMM)/2 90/2023	SARAOGI SUPER SALES PVT LTD Vs MOHAMMAD AHMAD	NEELAM KUMARI MALIK(P),	31-05-2023	15-05-2023
			CS (COMM)/2 91/2023	SARAOGI SUPER SALES PVT LTD Vs M/S HOSIERY HOUSE	NEELAM KUMARI MALIK(P),	31-05-2023	15-05-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (COMM)/2 71/2023	BANK OF BARODA Vs MRS MANJU DEVI	GEETANJALI SHARMA(P),	25-05-2023	11-05-2023
			CS (COMM)/2 81/2023	DEEPAK MITTAL Vs FAISAL	Molvi Aijaz Hussain(P),	29-05-2023	11-05-2023
			CS (COMM)/2 89/2023	SH RAJEEV KUMAR MITTAL Vs MOHD RIZWAN AHMED	SIDHANT DHINGRA(P),	30-05-2023	20-05-2023
			EX/125/20 23	NARESH KUMAR CHADHA Vs VINESH JAIN AND SONS	WAHID ALI KHAN(P),	20-05-2023	10-05-2023
			EX/126/20 23	AJIT KUMAR CHADHA Vs VINESH JAIN	WAHID ALI KHAN(P),	20-05-2023	10-05-2023
			MISC DJ/421/20 23	M/S NOVASAJJAN FORMWORKS PVT LTD Vs M/S RAJPUTANA CONSTRUCTIONS PVT LTD	KUMAR AGGARWAL(P),	22-05-2023	11-05-2023
			CS (COMM)/2 88/2023	CANARA BANK Vs RAM KISHORE SONI PROPRIETOR OF SAIZAL CREATIONS	ANUJ AGARWAL(P),	30-05-2023	21-05-2023
			MISC DJ/434/20 23	SARAOGI SUPER SALES PVT LTD Vs SANDEEP KATARIA	Varun Bedi(P),	30-05-2023	22-05-2023
			MISC DJ/433/20 23	SARAOGI SUPER SALES PVT LTD Vs NARESH KUMAR GUPTA	Varun Bedi(P),	30-05-2023	22-05-2023
			MISC DJ/435/20 23	SARAOGI SUPER SALES PVT LTD Vs MOHMAD TAUQIR ALAM	Varun Bedi(P),	30-05-2023	30-05-2023
			CS (COMM)/2 82/2023	BANK OF BARODA Vs MS VERSHAB TRADERS AND OTHERS	RAJNISH KUMAR BANYAL(P),	29-05-2023	29-05-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			MISC DJ/436/20 23	SARAOGI SUPER SALES PVT LTD Vs UMESH LALWANI	Varun Bedi(P),	30-05-2023	22-05-2023
			MISC DJ/437/20 23	SARAOGI SUPER SALES PVT LTD Vs RAHUL KUMAR AGARWAL	Varun Bedi(P),	30-05-2023	22-05-2023
			MISC DJ/427/20 23	SPJ CARGO PRIVATE LIMITED Vs RAYBAN FOODS PRIVATE LIMITED	PREM BIR KAPOOR(P),	26-05-2023	21-05-2023
			MISC DJ/438/20 23	VIKASH GOEL Vs MCD	RAJ KUMAR(P),	30-05-2023	15-05-2023
			CS (COMM)/2 31/2023	PAWAN KUMAR MODI Vs M/ WAVEGEN TRADE through its proprietor Shri Prabhakar Rajesh	NEELAM KUMARI SMALIK(P),	03-05-2023	01-05-2023
			Execution (Comm)/10 3/2023	JAIN POLYTECH PVT LTD Vs ADITYA AUTO INDUSTRIES	RAJESH LATHIGARA(P),	01-05-2023	21-04-2023
			MISC DJ/370/20 23	MOHD SAHEEM Vs RAJIV THAPPAR		06-05-2023	25-04-2023
33	SH. REETESH SINGH	Shahdara	CS (COMM)/2 30/2023	VLK ASSOCIATES PVT LTD Vs SHARDA RETAIL PRIVATE LIMITED AND ORS	MANISH KUMAR(P),	02-05-2023	29-04-2023
			Ex (Comm)/10 4/2023	SAVE FINANCIAL SERVICES PRIVATE LIMITED Vs RAHUL JAIN	RAJESH KUMAR(P),	03-05-2023	15-04-2023
			CS (COMM)/2 34/2023	PAWAN KUMAR JAIN Vs MS ROYAL GOLF LINK CITY PROJECT PVT LTD	PULKIT LUTHRA(P),	04-05-2023	25-04-2023
			CS (COMM)/2 35/2023	BANK OF BARODA Vs MR AMIT KUMAR	GEETANJALI SHARMA(P),	06-05-2023	30-04-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			Ex (Comm)/10 7/2023	MAHARISHI PARSHURAM COOP URBAN COOP TC SOCEITY Vs KISHORE KUMAR @ KISHORE KUMAR	PRAVEEN KUMAR SHARMA(P),	06-05-2023	26-04-2023
			Ex (Comm)/10 6/2023	INTEC CAPITAL LTD Vs MS SHREE RADHA KRISHNA SALES CORPORATION	Sahil Goel(P),	06-05-2023	24-04-2023
			Ex (Comm)/11 2/2023	MS AV SOLUTIONS Vs MOH JAVED AND MOHD SHAKEEL	Lal Singh Thakur(P),	09-05-2023	25-02-2023
			CS (COMM)/2 39/2023	KRISHNA ROAD TRANSPORT THROUGH PARTNER HAR GOVIND MISHRA Vs E WHEELS AND LOGISTICS	SANJAY SOTI(P),	09-05-2023	08-05-2023
			Ex (Comm)/11 5/2023	M/S STARCO METAPLAST PVT LTD Vs M/S DOON ENTERPRISES	Neena Malhotra(P),	09-05-2023	01-05-2023
			Ex (Comm)/11 4/2023	TBU AND GLAMSLY THROUGH VINOD Vs NYSAA RETAILS P LTD	Pranay Jain(P),	09-05-2023	31-01-2023
			Ex (Comm)/11 3/2023	TBU AND GLAMSLY THR PROP Vs LOURDES TEXTILES P LTD	Pranay Jain(P),	09-05-2023	31-01-2023
			CS (COMM)/2 44/2023	SHANKAR LAL AND SON THROUGH ITS SPA MR CHANDER PRAKASH BEHAL Vs JIA CREATIONS PVT LTD AND ORS	LALIT KUMAR SHARMA(P),	10-05-2023	19-04-2023
			CS (COMM)/2 47/2023	CANARA BANK Vs MS ANJALI BOUTIQUE AND GARMENTS	Sunil Kumar Jha(P),	11-05-2023	04-05-2023
			Ex (Comm)/11 8/2023	ICICI BANK LTD Vs ABHILASH JAIN	CHARANJEET SINGH(P),	11-05-2023	05-04-2023
			CS (COMM)/2 48/2023	KARAN TRADING COMPANY Vs NATIONAL INSURANCE CO LTD	SHAGUFTA AFROZ(P),	11-05-2023	10-05-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			OMP (COMM)/1 3/2023	RCC INFRAVENTURES LTD AND ORS Vs KOTAK MAHINDRA BANK LTD	PURNIMA JAIN(P),	15-05-2023	11-05-2023
			CS (COMM)/2 50/2023	REACH INTERNATIONAL Vs JDS ENGINEERS PVT LTD	Vaibhav Mahajan(P),	16-05-2023	29-04-2023
			CS (COMM)/2 62/2023	ASCENT CONSTRUCTIONS PVT LTD Vs MMS AND UD INTERNATIONAL PVT LTD	NEERAJ KUMAR(P),	18-05-2023	11-05-2023
			CS (COMM)/2 61/2023	PUNJAB NATIONAL BANK Vs ASHOK KAPOOR	MANISH KUMAR VAID(P),	18-05-2023	16-05-2023
			CS (COMM)/2 66/2023	GK WINDING WIRES LTD THROUGH ITS AR SH ASHOK KUMAR RUSTOGI Vs RAMASAMY BRINDHARAJ	DEVENDRA SINGH MEHTA(P),	19-05-2023	09-05-2023
			CS (COMM)/2 70/2023	BANK OF BARODA Vs MR SHIVAM BHOLA	GEEETANJALI SHARMA(P),	22-05-2023	05/13/2023
			CS (COMM)/2 68/2023	UNION BANK OF INDIA Vs M/S INDIAN STYLE IMPORT AND EXPORT COMPANY	SAMARENDRA KUMAR(P),	22-05-2023	05/13/2023
			CS (COMM)/2 69/2023	UNION BANK OF INDIA Vs ANIL KUMAR SHARMA	SAMARENDRA KUMAR(P),	22-05-2023	05/13/2023
			Ex (Comm)/12 5/2023	KOTAK MAHINDRA PRIME LTD Vs BABITA	Sagar Mishra(P),	26-05-2023	05/18/2023
			Ex (Comm)/12 6/2023	POOJA SARBALIA Vs SANJEEV DHAWAN	JUSNEET SINGH KOHLI(P),	26-05-2023	05/17/2023
			Ex (Comm)/12 7/2023	KOTAK MAHINDRA BANK LTD Vs NIZAM NIZAM	MAYANK MAHAJAN(P),	26-05-2023	05/17/2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (COMM)/2 79/2023	ICICI BANK LTD Vs SHAHJAHAN	DALOK KUMAR(P),	27-05-2023	05/25/2023
			CS (COMM)/2 78/2023	PUNJAB NATIONAL BANK THROUGH ITS AUTHORIZED REPRESENTATIVE MR ABHISHEK KUMAR	Naveen Sirohi(P),	27-05-2023	05/22/2023
			CS (COMM)/2 83/2023	PUNJAB NATIONAL BANK Vs M/S POOJA ENTERPRISES	SUBHASH CHANDRA LOCHAKIA(P),	29-05-2023	05/10/2023
			Ex (Comm)/13 0/2023	HDB FINANCE SERVICES LTD Vs BABU LAL MEENA	DINESH KUMAR JAIN(P),	30-05-2023	05/10/2023
			CS (COMM)/2 92/2023	SARAOGI SUPER SALES PVT LTD Vs CHINTU TUTEJA	NEELAM KUMARI MALIK(P),	31-05-2023	05/10/2023
34	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West	NIL				
35	SH. VINOD YADAV		NIL				
36	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL				
37	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH- WEST	CS COMM216/ 2023	CANARA BANK VS PRIYANKA AGARWAL	EKNAT LUTHRA	01/05/23	13.04.2023
			CS COMM 219/2023	UNION BANK OF INDIA VS ANNIE FASHION	KESHAV KUMAR	01/05/23	10.04.2023
			CS COMM 220/2023	UNION BANK OF INDIA VS M/S JUST JOLLY	KESHAV KUMAR	01/05/23	10.04.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS COMM 221/2023	UNION BANK OF INDIA VS M/S SAI FASHION	KESHAV KUMAR	01/05/23	10.04.2023
			CS COMM 223/2023	PNB VS SHYAM PRATAP SINGH	VED PRAKASH	03.05.2023	29.04.2023
			CS COMM 224/2023	PRADEEP TYAGI VS M/S MILIND GAS SERVICES	MAHESH SHARMA	03.05.2023	19.04.2023
			CS COMM 225/2023	DHARAM BUILDING VS VSR ENTERPRISES	DEEPAK GODARA	03.05.2023	17.04.2023
			CS COMM 226/2023	REACH INTERNATIONAL VS SHILPI ENGINEERING	VAIBHAV MAHAJAN	03.05.202	13.04.2023
			CS COMM 232/2023	PNB VS ADARSH ENTERPRISES	TUSHAR KUKREJA	09.05.2023	28.04.2023
			CS COMM 236/2023	SBI VS BABITA PAREEK	ARVIND GUPTA	09.05.2023	01.05.2023
			CS COMM 237/2023	SBI VS AJAY KUMAR	ARVIND GUPTA	09.05.2023	01.05.2023
			CS COMM 241/2023	NEW NICE CARRIER VS LAKHANI GROUP	KSHITIJ AGARWAL	10.05.2023	21.04.2023
			COUNTER CLAIM 16/2023	M/S IDEATOR ENGINEERING VS VVV STRUCTURE TECHNOLOGY	DR NARESH	12.05.2023	25.04.2023
			CS COMM 244/2023	A V SOLUTION VS KUK BO HOTEL AND RESORTS	LAL SINGH THAKUR	15.05.2023	17.04.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS COMM 245/2023	CANARA BANK VS VIPUL MISHRA	AMIT GUPTA	19.05.2023	16.05.2023
			CS COMM 246/2023	UCO BANK VS M/S VASHIST ENTERPRISES	SUNIL KUMAR	20.05.2023	19.05.2023
			CS COMM 247/2023	M/S CHARVIK BIO ENGINEERING VS M/S MAGO THERMAL PVT LTD	YASH TONDON	23.05.2023	25.04.2023
			CS COMM 249/2023	UNION BANK OF INDIA VS M/S GITA ENTERPRISES	R K SINHA	23.05.2023	08.10.2022
			CS COMM 250/2023	UNION BANK OF INDIA VS M/S SHONA MEDICARE	R K SINHA	23.05.2023	08.10.2022
			CS COMM 253/2023	SUNIL AGGARWAL VS M/S AVS ENTERPRISES	SHRAM VIR VATS	25.05.2023	04.05.2023
38	MS. SAVITA RAO, DISTRICT JUDGE, COMMERCIAL COURT- 02	SOUTH- WEST	CS (COMM)/2 71/2023	ICICI BANK LTD Vs SONIA	Sh. SHAILENDRA BABBAR	31-05-2023	11/05/2023
			CS (COMM)/2 70/2023	BANK OF BARODA Vs M/S SHRI RAM AGENCY AND ORS.	SH. SUMAN KUMAR CHOUDHARY	30-05-2023	19/05/2023
			CS (COMM)/2 72/2023	RAJU RAM Vs BIRJA NAND KATARIA	Sh. PIYUSH CHHABRA	30-05-2023	30/05/2023
			CS (COMM)/2 61/2023	UNION BANK OF INDIA Vs GORAKH NATH PANDEY	Sh. ARVIND SINHA	29-05-2023	23/05/2023
			CS (COMM)/2 65/2023	MIS HANDYMAN WORKS LLP Vs MS. JYOTI PRUTHI	Sh. RAJESH KUMAR LUTHRA	29-05-2023	19-05-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (COMM)/2 63/2023	AXIS BANK LTD. Vs GANESH CHANDRA	Sh. ANUPAM SINGH	27-05-2023	17-05-2023
			CS (COMM)/2 64/2023	AXIS BANK LTD. Vs KEWAL KHARBANDA	Sh. ANUPAM SINGH	27-05-2023	17-05-2023
			CS (COMM)/2 54/2023	M/S CREATIVE WIZARDS INFRATECH PVT LTD Vs M/S ROBOTICS EMBEDDED EDUCATION	Sh. Prateek Jain	26-05-2023	14-04-2023
			CS (COMM)/2 43/2023	SHRI VIKAS ARORA Vs M/S POPULAR SPIRITS LLP	Sh. Ajit Kumar Singh	11-05-2023	13-04-2023
			CS (COMM)/2 39/2023	PUNJAB NATIONAL BANK Vs BHARAT ENTERPRISES	Sh. TUSHAR KUKREJA	10-05-2023	27-03-2023
			CS (COMM)/2 31/2023	PUNJAB NATIONAL BANK Vs MOHD SHAKIR HUSSAIN	Sh. SAURAV BHASIN	06-05-2023	02-05-2023
			CS (COMM)/2 27/2023	M/S REACH INTERNATIONAL Vs ROBIN KUMAR SOLE PROPRIETOR OF KD ENGINEERS	Sh. Vaibhav Mahajan	02-05-2023	12-10-2023
39	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT- 03	SOUTH- WEST	CS (Comm.)22 2/2023	Union Bank Of India V/s PI Traders	Rajendra Yadav	02.05.2023	13.04.2023
			CS (Comm.)22 8/2023	Shri Kanhaiya Lal Bansal V/s Mrs. Deepika Verma	Vinod Kumar	04.05.2023	26.04.2023
			OMP Misc (Comm) 1/2023	M/S Comfort Care System V/s Delhi Development Authority	Aditiya V.S Chauhan	04.05.2023	NA
			CS (Comm.)22 9/2023	M/S Faced Pharmaceutoc;s Pvt. Ltd. V/s M/S Biovista Lifesciences & Ors.	Nishant Sharma	04.05.2023	26.11.2020

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			OMP (Comm)/35 /2023	Bharat Sanchar Nigam Limited V/s Royal India Technoprojects	Sagar Pradhan	08.05.2023	NA
			CS (Comm.)23 3/2023	Punjab National Bank V/s Jamd Scale and System	Tushaar Kukreja	09.05.2023	27.03.2023
			CS (Comm.)23 4/2023	Punjab National Bank V/s Adarsh Enterprises	Tushaar Kukreja	09.05.2023	28.04.2023
			CS (Comm.)23 5/2023	Preeti Anand V/s Amandeep Gupta	Vishal Chhabra	09.05.2023	01.05.2023
			CS (Comm.)23 8/2023	Punjab & Sind Bank V/s Nijesh Vayalapan& ors.	V. P Singh	09.05.2023	27.04.2023
			Counter Claim 15/2023	M/S Super Marche 37 Traders V/s Satish Chandra	Vikram Dua	10.05.2023	08.05.2023
			CS (Comm.)24 0/2023	Canara Bank V/S Puran	Anand Sharma	10.05.2023	17.04.2023
			CS (Comm.)24 2/2023	M/S Simran techno Solutions V/s Himanshu Motors	Vinay Kumar Pandey	11.05.2023	12.01.2023
			OMP(I) Comm)96/ 2023	Toyota Financial Services India Ltd. V/S Anoop Kumar	Rahul Bhardwaj	11.05.2023	NA
			OMP(I) Comm)97/ 2023	Toyota Financial Services India Ltd. V/S Mohammad Irfan	Rahul Bhardwaj	11.05.2023	NA
			OMP(I) Comm)98/ 2023	Toyota Financial Services India Ltd. V/S Shanti Devi	Rahul Bhardwaj	11.05.2023	NA

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			OMP(I) Comm)99/ 2023	Cholamandalam Investment & Finance Co. Ltd. V/s Rajeev Arora	Rahul Bhardwaj	11.05.2023	NA
			MISC/DJ/ ADJ/251/2 023	ADS Spirits Private Limitd V/S Sh. Naresh Kumar	Vivek Shokeen	12.05.2023	NA
			OMP(I) Comm)101/ 2023	Toyota Financial Services India Ltd. V/S Mohd. Yasir	Rahul Bhardwaj	16.05.2023	NA
			OMP (Comm)/3 8/2023	Shiv Shankar Road Carrier V/S Hinduja Leyland Finance Ltd.	N. Mahabir	23.05.2023	08.05.2023
			OMP (Comm)/39 /2023	Shiv Shankar Road Carrier V/S Hinduja Leyland Finance Ltd.	N. Mahabir	23.05.2023	08.05.2023
			OMP (Comm)/4 0/2023	Shiv Shankar Road Carrier V/S Hinduja Leyland Finance Ltd.	N. Mahabir	23.05.2023	09.05.2023
			CS (Comm.)24 8/2023	UCO Bank V/s Sh. Virender Jakhar	Sunil Kumar	23.05.2023	19.05.2023
			CS (Comm.)25 1/2023	Union Bank Of India V/S Oista Electronics	R. K Sinha	23.05.2023	08.10.2022
			CS (Comm.)25 2/2023	M/S Nyucell Welness Pvt. Ltd. V/S M/S Madhur Courier Services	Vikas Dahiya	23.05.2023	12.05.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			OMP (I) COMM- 107/2023	Toyota Financial Services India V/S DMD Engineers	Rahul Bhardwaj	25.05.2023	NA
			OMP (I) COMM- 108/2023	Toyota Financial Services India V/S Rahul Jee Upadhyay	Rahul Bhardwaj	25.05.2023	NA
			OMP (I) COMM- 109/2023	Toyota Financial Services India V/S Nirpendra Singh	Rahul Bhardwaj	25.05.2023	NA
			OMP COMM- 41/2023	M/S Olialia India Pvt. Ltd. V/S M/S Starlines India Pvt. Ltd.	Uday Bedi	24.05.2023	19.05.2023
			CS (Comm.)25 5/2023	M/s ANN FMCG PVT. LTD. V/S M/S DEV ENGINEERING WORK	MUKUL KR. GUPTA	26.05.2023	12.05.2023
			OMP COMM- 42/2023	DDA V/S VARDHMAN INFRA	MAYANK BANSAL	27.05.2023	NA
			CS (COMM)- 260/2023	SBI V/S DHARMENDRA KUMAR DHIRAJ	R. K SINHA	29.05.2023	17.05.2023
			CS (COMM)- 269/2023	M/S Sing N Smile Fashion Pvt. Ltd V/S M/S Gauri Enterprises	Vivek Kumar Kataria	30.05.2023	26.05.2023
			CS (COMM)- 268/2023	Manvi Impex V/S M/S Gauri Enterprises	Vivek Kumar Kataria	30.05.2023	26.05.2023
			CS (COMM)- 256/2023	ICICI Bank V/s M/s Mahanta P D	Deepak Kaushik	27.05.2023	20.05.2023
Total					466		

List of cases in which Electronic Service of process has taken place during the month of May 2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL					
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL					
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL					
4	MS ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL					
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	CS COMM-393/2023	ICICI BANK LTD. V/S NIDHI KHULLAR	VIKASH CHOPRA	02.03.2023	01.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS COMM- 667/2023	M.H. CREATIONS V/S AMBICA PAPER SHADI CARD	MUSTAFA ALI	19.04.2023	01.05.2023	
			CS COMM- 1912/2022	ICICI BANK LTD. VS JAI PRAKASH	BABBAR & ASSOCIATE	01.08.2022	01.05.2023	
			CS COMM- 394/2023	ICICI BANK LTD. V/S VIJAY LAXMI	VIKASH CHOPRA	02.03.2023	01.05.2023	
			OMP(I)CO MM- 350/2023	HDFC BANK LTD. V/S RISHAB JAIN	ANISH BHOLA	15.04.2023	01.05.2023	
			CS COMM- 2474/202 2	M/S PRACHI INDIA PVT. LTD V/S MR. RAKESH KUMAR	D.R. JAIN	10.11.2023	01.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS COMM- 549/2023	KJMF SYNTHETICS INDIA PVT. LTD. V/S TECHNO AUTO COMPONENTS (INDIA) PVT. LTD.	VIKAS NAGWAN	29.03.2023	03.05.2023	
			CS COMM- 4252/202 1	ICICI BANK LTD. V/S RICHHAPAL JAKHAR	DEEPAK KAUSHIK	22.10.2021	03.05.2023	
			CS COMM- 605/2022	M/S SATYA NARAIN CHEMICAL COMPANY V/S M/S FRISCO FAB DYEING & PAINTING PVT. LTD.	ANKIT GUPTA	16.02.2023	02.05.2023	
			CS COMM- 4534/202 1	ICICI BANK LTD. VS. PAVAN KUMAR CHETNA BHALLA	ICICI BANK LTD. V/S PAVAN KUMAR	CHETNA BHALLA	02.11.2021	02.05.2023
			CS COMM- 651/2021	M/S PRACHI INDIA PVT. LTD. V/S VIDYA VATIKA TALENT	D.R. JAIN	22.02.2021	03.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS COMM-20/2022	ICICI BANK LTD. V/S RAMAKAUSHIK SHANKAR	DEEPAK RAMAKAUSHIK	02.01.2023	03.05.2023	
			OMP COMM-36/2023	GLOBE SILICONES (PROPRIETORSHIP FIRM) V/S YES BANK LIMITED AND ORS.	PUSHKAR RAJ KHATANA	13.03.2023	04.05.2023	
			CS COMM-2129/2022	PLATINEX VALVE MANGLAM FURNISHING	DBH.S. V/S THUKRAL/KARAN S. THUKRAL	07.09.2022	04.05.2023	
			OMP(I)COMM-240/2023	HDFC BANK LTD. V/S NEHA SINGH	ANISH BHOLA	13.03.2023	03.05.2023	
			OMP(I)COMM-391/2023	HDFC BANK LTD. V/S KAMALBHALLA	ANISH BHOLA	25.04.2023	03.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS COMM- 583/2023	MRS. SITA DEVI V/S M/S GEETIKA ENTERPRISES	DEEPAK RAO	05.04.2023	03.05.2023	
			CS COMM- 617/2023	MANLIFT INDIA PVT. LTD. V/S A2Z INFRA SERVICE LTD.	ARAUNAK PAREKH	12.04.2023	04.05.2023	
			CS COMM- 559/2023	UMESH TYAGI VS. MCD	DEEPANSHU KHATRI	31.03.2023	06.05.2023	
			CS COMM- 432/2023	SANJAY KUMAR GOYAL V/S M/S MODERN AUTOMOTIVES LTD.	VINOD KUMAR	25.04.2023	06.05.2023	
			CS COMM- 696/2023	PARAG INTERNATIONAL V/S OPERA GLOBAL PVT. LTD.	DEEPAYAN MANDAD	26.04.2023	06.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS COMM-731/2023	ICICI BANK LTD. V/S ARPANA KUMARI	VIKAS CHOPRA	02.05.2023	06.05.2023	
			CS COMM-7491/2022	ICICI BANK LTD. V/S BHUREY KHAN	VIKAS CHOPRA	08.02.2022	06.05.2023	
			CS COMM-677/2023	RACHIT GARG V/S SURESH CHANDRA SHARMA	SAYANTANI BASAK	21.04.2023	04.05.2023	
			CS COMM-527/2023	VIKAS ELECTRICALS INDIA V/S DEV ENTERPRISES & ORS.	ANMOL CHADHA	25.03.2023	03.05.2023	
			CS COMM-122/2023	ICICI BANK LTD. V/S RAJIV KUMAR	VIKASH CHOPRA	19.01.2023	08.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS COMM-185/2023	TRUPATI ELECTRICALS P. LTD. V/S VENTURE INDIA	BHARAT BHUSHAN	30.01.2023	08.05.2023	
			CS CMM-516/2023	M/S AD LINK POWER SOLUTION & ANR. V/S SS SOLAR ENERGY & ANOTHER	VIPIN KUMAR	22.03.2023	08.05.2023	
			CS COMM-120/2023	ICICI BANK LTD. V/S SANJAY KUMAR SINGH	VIKAS CHOPRA	19.01.2023	08.05.2023	
			CS COMM-121/2023	ICICI BANK LTD. V/S JAHULHUK	VIKAS CHOPRA	19.01.2023	08.05.2023	
			CS COMM-710/2023	ABDUL WAHAB KHAN V/S MOHD. SHAKEEL @ TIGER	MOHD. ANAS	28.04.2023	08.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS COMM- 3919/2021	ICICI BANK LTD. V/S SURENDER KUMAR	DEEPAK KAUSHIK	05.10.2021	08.05.2023	
			CS COMM- 1709/2021	ICICI BANK LTD. V/S PRAKASH	MANISH RAMDEWAN	10.06.2021	09.05.2023	
			CS COMM- 443/2023	UCO BANK LTD. V/S VIKRANT SINGH & ANR.	I.S. CHAUHAN	14.03.2023	09.05.2023	
			OMP(I)CO MM- 479/2022	DCB BANK LTD. V/S SADAKAT ALI	ANISH BHOLA	15.12.2022	09.05.2023	
			CS COMM- 1863/202 2	SBI V/S SUSANTA PAUL	ASHOK KUMAR BHAL	23.07.2022	09.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS COMM- 2582/202 2	JASPAL SINGH V/S JASPINDER SINGH	MOHIT BATRA & SAKET GAKHAR	29.11.2022	10.05.2023	
			CS COMM- 2732/202 2	ICICI BANK LTD. V/S SHATRUGHAN PRASAD	CHEITNA BHALLA	22.12.2022	10.05.2023	
			MISC DJ- 114/2023	UNION OF INDIA V/S M/S CAPITAL ELECTECH PVT. LTD.	VINOD KUMAR RAI	20.02.2023	10.05.2023	
			CS COMM- 584/2023	ICICI BANK LTD. V/S SHIV SHAKTI ENTERPRISES	DEEPAK KAUSHIK	05.04.2023	10.05.2023	
			OMP COMM- 53/2023	DEEPAK DUA AND ANR. VS. PNB HOUSING FINANCE LTD.	ARVIND SHARMA	13.04.2023	12.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			OMP COMM-57/2023	NIMMALA SRIKANTH V/S SBI CARDS AND PAYMENTS SERVICE LTD. & ANR.	SRAVAN KUMAR	21.04.2023	11.05.2023	
			CS COMM-709/2023	M/S KIRORIMAL KASHIRAM MARKETING AND AGENCIES PVT. LTD. V/S BHOLE NATH FOODS LTD.	SHUVAM KUMAR BANSAL	28.04.2023	11.05.2023	
			OMP(I)COMM-421/2023	HDFC BANK LTD. V/S MONIKA JAGPAL SINGH	ANISH BHOLA	09.05.2023	11.05.2023	
			CS COMM-79/2023	ICICI BANK LTD. V/S DEEPAK KUMAR YADAV	DEEPAK KAUSHIK	11.01.2023	11.05.2023	
			OMP(I)COMM-774/2023	HDFC BANK LTD. V/S RAM BIR SINGH	ANISH BHOLA	09.05.2023	11.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS COMM- 392/2023	IDBI BANK LTD. V/S SHRI VIKRAM PANDEY	SANJAY BAJAJ	02.03.2023	11.05.2023	
			CS COMM- 1818/2022	ICICI BANK LTD. V/S SALIM & ANR.	SHAHRU KH INAM	19.07.2022	11.05.2023	
			CS COMM- 2412/202 2	ICICI BANK LTD. V/S M/S ELPRON EXCHANGE WATER ENGINEERING PVT. LTD. & ANR.	SATISH KUMAR	01.11.2022	16.05.2023	
			CS COMM- 2468/202 1	ICICI BANK LTD. V/S RAGHU PURI	SATISH KUMAR	26.07.2021	16.05.2023	
			CS COMM- 1863/2021	ICICI BANK LTD. V/S RAVINDER DHIMAN	SATISH KUMAR	18.06.2021	16.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			OMP(I) COMM- 419/2023	HDFC BANK LTD. V/S JYOTI SHARMA	ANISH BHOLA	09.05.2023	16.05.2023	
			OMP(I)CO MM- 434/2023	HDFC BANK LTD. V/S ROYAL GIFTS ENTERPRISES	ANISH BHOLA	10.05.2023	16.05.2023	
			CS COMM- 85/2023	SBI V/S ALKA	GAURAV	12.01.2023	17.05.2023	
			CS COMM- 331/2023	ICICI BANK LTD. V/S CHAHAT RAM	CHETNA BHALLA	23.02.2023	17.05.2023	
			CS COMM- 41/2023	ICICI BANK LTD. V/S TRANZLEASE HOLIDAYS INDIA PVT. LTD.	CHETNA BHALLA	04.01.2023	17.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS COMM- 775/2023	ICICI BANK LTD. V/S BHANU KUMAR YADAV	VIKASH CHOPRA	09.05.2023	17.05.2023	
			CS COMM- 5483/2021	ICICI BANK LTD. V/S MOHD EHASAN	ALOK MOHD KUMAR	22.12.2021	17.05.2023	
			COMP(I)CO MM- 418/2023	UGRO CAPITAL LIMITED V/S JAY FORMULAIONS LIMITED & ORS.	ARVIND JALON	09.05.2023	17.05.2023	
			CS COMM- 2679/2021	ICICI BANK LTD. V/S SOURABH ABROL	ALOK KUMAR	04.08.2021	18.05.2023	
			CS COMM- 808/2023	M/S ELISIR METAL WORKS V/S M/S ECHELON METALS PVT. LTD.	BADAL KATARIYA	15.05.2023	18.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS COMM- 2656/202 2	ICICI BANK LTD. V/S MUKHARJEE	SATISH AISHI KUMAR	12.12.2022	18.05.2023	
			OMP(i)CO MM- 444/2023	HDFC BANK LTD. V/S SATENDER VERMA AND ANR.	ANISH BHOLA	15.05.2023	18.05.2023	
			CS COMM- 890/2022	GIRNARSOFT AUTOMOBILES PVT. LTD. V/S JOGINDER	LALIT PANDEY	14.03.2022	19.05.2023	
			OMP (I)COMM- 320/2023	HDFC BANK LTD. V/S SUDHIR KUMAR MUNJAL	ANISH BHOLA	23.03.2023	19.05.2023	
			CS COMM- 2532/202 2	M/S AWALS CREATIONS V/S PRAKASH CHAND SHARMA	GUMIT SINGH HANS	22.11.2022	19.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS COMM-406/2023	BHARAT TRADING COMPANY V/S RATAN KUMAR CHOUDHURY	ISHU BANSAL	04.03.2023	19.05.2023	
			CS COMM-405/2023	BHARAT TRADING COMPANY V/S M/S POWER VENTURES & ANR.	ISHU BANSAL	04.03.2023	19.05.2023	
			MISC DJ-100/2023	ICICI BANK LTD. V/S KHALIQUER REHMAN		14.02.2023	19.05.2023	
			CS COMM-453/2023	ICICI BANK LTD. V/S AMIR CHAND	VIKAS CHOPRA	15.03.2023	19.05.2023	
			CS COMM-469/2023	SHIVA ENTERPRISES V/S M/S WINNER CONSTRUCTION P. LTD.	VIKAS CHHABRA	16.03.2023	20.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			OMP COMM- 113/2019	AMRISH NAYYAR AND ANR. V/S TATA CAPITAL HOUSING FINANCIAL LTD.	VARUN DHINGRA	11.11.2019	20.05.2023	
			OMP(I) COMM- 438/2023	DCB BANK LTD. V/S RAJU & ORS.	ANISH BHOLA	12.05.2023	22.05.2023	
			OMP(I)CO MM- 437/2023	DCB BANK LTD. V/S MR.DURGA NAND CHAUDHARY	ANISH BHOLA	12.05.2023	20.05.2023	
			CS COMM- 822/2022	ICICI BANK LTD. V/S PRADEEP KUMAR TYAGI	SATISH KUMAR	04.03.2022	23.05.2023	
			OMP(I)CO MM- 449/2023	MADHULIKA LAMBA V/S MCD			23.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS COMM- 249/2023	MOHD. ANWAR V/S MANEK APPARELS PVT. LTD.		10.02.2023	26.05.2023	
			CS COMM- 521/2023	ICICI BANK LTD V/S DHARMENDRA SINGH CHAUDHARY	R.K.RANJA N	23.03.2023	26.05.2023	
			OMP(I)CO MM- 452/2023	HDFC BANK LTD V/S SEEMA SHARMA	ANISH BHOLA	19.05.2023	27.05.2023	
			OMP(I)CO MM- 459/2023	HDFC BANK LTD V/S SANVER CHAUDHARY	ANISH BHOLA	19.05.2023	27.05.2023	
			OMP(I) COMM- 349/2023	HDFC BANK LTD V/S DEVENDER RAM PRASAD	ANISH BHOLA	13.04.2023	27.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			OMP(DCO MM- 477/2023	TATA CAPITAL FINANCIAL SERVICE LTD. V/S M/S SHREE RAM ENTERPRISES		20.05.2023	20.05.2023	27.05.2023
			CS COMM- 735/2023	PUMA SE V/S DEEPAK KUMAR			03.05.2023	27.05.2023
			CS COMM- 2326/202 2	MEENAKSHI POLYMERS PVT. LTD. V/S SUNIL KUMAR ARYA	AMIT JOSHI		13.10.2022	27.05.2023
			CS COMM- 4273/2021	ICICI BANK LTD. V/S ARJUN D GIRI	SATISH KUMAR		23.10.2021	29.05.2023
			CS COMM- 1512/2019	ICICI BANK LTD . V/S ASAD AHMED	CHETNA BHALLA		09.08.2019	29.05.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS COMM- 2735/202 2	ICICI BANK LTD. V/S RAHUL KUMAR	CHETNA RAHUL BHALLA	23.12.2022	29.05.2023	
			CS COMM- 2120/2021	ICICI BANK LTD. V/S YOGENDRA SINGH	SATISH YOGENDRA KUMAR	03.07.2021	29.05.2023	
			CS COMM- 2694/202 2	ICICI BANK LTD. V/S AURANGZEB KHAN	KUMAR AURANGZEB LAW FARM	16.12.2022	29.05.2023	
			CS COMM- 379/2023	ICICI BANK LTD. V/S SHWETANK MISHRA	BABBAR & SHWETANK ASSOCIATE	01.03.2023	29.05.2023	
			CS COMM- 3291/202 3	ICICI BANK LTD. V/S SUNIL YADAV	BABBAR & SUNIL YADAV ASSOCIATE	16.02.2023	29.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS COMM- 1722/2022	ICICI BANK LTD . V/S SHAILENDRA KUMAR SINGH	BABBAR & ASSOCIATE	12.07.2022	29.05.2023	
			CS COMM- 412/2023	UNICORN DENMART LTD. V/S DVG'S DENTAL LAB	GUNJAN KUMAR	06.03.2023	30.05.2023	
			CS COMM- 2699/202 2	BANSAL ELECTRICALS V/S VAKRATUNDA ASSOCIATES	ANUJ KUMAR CHAUHAN	17.12.2022	30.05.2023	
			CS COMM- 1900/202 0	ICICI BANK LTD. V/S KAUSHAL SINGH	CHETNA BHALLA	22.12.2020	30.05.2023	
			CS COMM- 2700/202 2	M/S SHREE AMBIKA IMPEX LTD. V/S AKASH GUPTA	J.K.GAHAH YAN	17.12.2022	30.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			OMP(I) COMM- 451/2023	HDFC BANK LTD. V/S VASEEM IRFAN ALI	ANISH BHOLA	19.05.2023	31.05.2023	
			OMP(I)CO MM- 450/2023	HDFC BANK LTD. V/S MADAN MOHAN SHARMA	ANISH BHOLA	19.05.2023	31.05.2023	
			OMP(I)CO MM- 458/2023	HDFC BANK LTD. V/S KRISHNA DEVI	ANISH BHOLA	19.05.2023	31.05.2023	
			CS COMM- 260/2023	ICICI BANK LTD. V/S VIKAS CHAUHAN	VIKAHS CHOPRA	14.02.2023	31.05.2023	
			CS COMM- 504/2023	ICICI BANK LTD. V/S VIKAS SINGLA	VIKAS CHOPRA	21.03.2023	31.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS COMM- 827/2023	AXIS BANK LTD. V/S YASHICA RODERICS SHAH	DHARAM DEV	18.05.2023	31.05.2023	
			CS COMM- 267/2022	ICICI BANK LTD. V/S PADAM PRAKASH	POOJA SINGH	22.01.2022	31.05.2023	
6	SH. SANJAY KUMAR AGGARWAL, DISTRICT JUDGE(COMME RCIAL)-06, CENTRAL	CENTRAL	NIL					
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL					
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	NIL					
10	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	West	NIL					
11	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL					
12	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	NIL					
13	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
14	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	NEW DELHI	CS (COMM.) - 87/2023	UNION BANK OF INDIA VS. QUEEN BOUTIQUE	MR. UZAIR ELHAI	03.02.2023	02.05.2023	
			OMP (COMM.) 7/2023	THE PRINCIPAL, ITI WOMEN, VIVEK VIHAR Vs SARVESH SECURITY SERVICES PVT. LTD.	MS. ADITI GUPTA	17.01.2023	02.05.2023	
			COUNTERT CLAIM - 14/2023	KASHMIRI LAL SUNEJA Vs GLANZ WINDOWS PVT LIMITED	VANSHA SETHI SUNEJA	18.04.2023	02.05.2023	
			OMP (COMM.) 131/2022	M/S GLOBE COMMODITIES LIMITED Vs NOKHA COMMODITY SERVICES	MS. RAGINI JUNEJA	24.08.2022	09.05.2023	
			OMP (COMM.) 47/2023	DELHI DEVELOPMENT AUTHORITY Vs RAVI ABROL	MR. ANISH DHINGRA	27.03.2023	09.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS (COMM.) - 929/2022	NITYANTA PHARMA AND DRUGS PVT LTD Vs SURESHBHAI CHIMANLAL THAKKAR	MUKESH KUMAR	28.11.2022	09.05.2023	
			CS (COMM.) - 55/2023	ANAND MEDIPRODUCT PRIVATE LIMITED Vs DELHIVERY LIMITED	MADHUSU DHAN SINGH	20.01.2023	09.05.2023	
			CS (COMM.) - 89/2023	SUNIL SHARMA, PROP. YASHIKA PRINTERS Vs M/S PICCADILY SUGAR AND ALLIED INDUSTRIES LIMITED	NITYANAD SINGH	03.02.2023	09.05.2023	
			CS (COMM.) - 944/2022	NCM INDIA LTD Vs CIMC AIR MARREL SAS	MR. SUMIT SHUKLA	05.12.2022	09.05.2023	
			OMP (COMM.) 47/2023	DELHI DEVELOPMENT AUTHORITY Vs RAVI ABROL	MR. ANISH DHINGRA	27.03.2023	09.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS (COMM.) - 947/2022	SOOD AND SOOD BUILDERS THROUGH MD A P SOOD Vs ABHAY KUMAR JHA	MR. ASHISH GARG	01.12.2022	16.05.2023	
			CS (COMM.) - 223/2023	HOUSING DEVELOPEMENT FINANCE CORP LTD Vs MR. SHAILENDRA SINGH	MR. UMESH KUMAR	15.04.2023	16.05.2023	
15	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	CS (Comm) - 243/2023	PC Jewellers Ltd. & Anr Vs. State Bank of India and Anr.	Ravidata & Rajesh Sharma	25-04-2023	02-05-2023	
			OMP(I) Comm- 17/2023	Clix Capital Services Pvt. Ltd. Vs. Pawan Hospital	Ravi Shankar Garg	29-03-2023	19-05-2023	
			CS (Comm) - 243/2023	PC Jewellers Ltd. & Anr Vs. State Bank of India and Anr.	Ravidata & Rajesh Sharma	25-04-2023	19-05-2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS (Comm) – 263/2023	Suruchi Promoters Pvt. Ltd. Vs. SBICAP Trustee Company Ltd. & Anr.	Ravi Data and Rajesh Shadrma	03-05-2023	16-05-2023	
			CS (Comm) – 262/2023	Luxury Products Trendsetter Pvt. Ltd. Vs. SBICAP Trustee Company Ltd. And Anr.	Ravi Data and Rajesh Shadrma	03-05-2023	16-05-2023	
16	SH. KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL					
17	SH. KUMAR SISODIA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	OMP(CO MM)24/2023	RAHUL KAPOOR VS HDFC BANK LTD	RASHWANI KUMAR	24.04.2023	01.05.2023	
			OMP(CO MM)25/2023	RAHUL KAPOOR VS HDFC BANK LTD	RASHWANI KUMAR	24.04.2023	01.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			OMP(CO MM)26/2 023	RAHUL KAPOOR VS HDFC BANK LTD	ASHWANI KUMAR	24.04.2023	01.05.2023	
			OMP(CO MM)27/2 023	RAHUL KAPOOR VS HDFC BANK LTD	ASHWANI KUMAR	24.04.2023	01.05.2023	
			OMP(CO MM)28/2 023	RAHUL KAPOOR VS HDFC BANK LTD	ASHWANI KUMAR	24.04.2023	01.05.2023	
			CS(COMM) 201/2023	IIFCO MC CROPS SCIENCE VS IIFDC PILAKHUA	SUHUBHA M SAIGAL	05.04.2023	01.05.2023	
			CS(COMM) 684/2023	IIFCO MC CROPS SCIENCE LAKSHMI GANPATHI	SUHUBHA M SAIGAL	05.12.2022	01.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS(COMM)539/2022	IIFCO MC CROPS SCIENCE VS IIFDC KRISHAK SEWA	SUHUBHA SAIGAL	12.09.2022	01.05.2023	
			OMP(CO MM)18/2023	OMPATI DEVI VS DWARKADHISH PROJECTS	BHARAT BHUSHAN	10.04.2023	03.05.2023	
			OMP(I) (COMM)872/2023	IDFC BANK VS MURALI SINGH	MAYANK MAHAJAN	28.04.2023	03.05.2023	
			OMP(I) (COMM)873/2023	IDFC BANK VS SONU	MAYANK MAHAJAN	28.04.2023	03.05.2023	
			OMP(I) (COMM)874/2023	IDFC BANK VS TAARIK NOOR	MAYANK MAHAJAN	28.04.2023	03.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			OMP(I) (COMM)9 09/2023	KOTAK MAHINDRA VS NARAYAN SINGH	RAJESH JANGRA	29.04.2023	08.05.2023	
			OMP(I) (COMM)9 48/2023	HDFC VS ASHISH KUMAR	SANJEEV KUMAR	02.05.2023	08.05.2023	
			OMP(I) (COMM)9 47/2023	HDFC VS RAHUL JHA	SANJEEV KUMAR	02.05.2023	08.05.2023	
			OMP(I) (COMM)9 45/2023	HDFC VS DASARI VAMSHI	SANJEEV KUMAR	02.05.2023	08.05.2023	
			OMP(I) (COMM) 957/2023	KOTAK MAHINDRA VS SHRIKRISHAN	PARV MAHAJAN	03.05.2023	08.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			OMP(I) (COMM) 911/2023	KOTAK MAHINDRA VS HARIOM	PARV MAHAJAN	29.04.2023	08.05.2023	
			OMP(I) (COMM) 958/2023	KOTAK MAHINDRA VS SULTAN KHAN	PARV MAHAJAN	03.05.2023	08.05.2023	
			OMP(I) (COMM) 944/2023	KOTAK MAHINDRA VS SHIVLAL	DIVYA TALWANI	02.05.2023	08.05.2023	
			OMP(I) (COMM) 956/2023	CHOLAMANDALA M INVESTMENT VS N G SOLUTION	RAHUL BHARDWAJ	03.05.2023	08.05.2023	
			OMP(I) (COMM) 956/2023	TOYOTA FINANCIAL VS SUNITA YADAV	RAHUL BHARDWAJ	04.05.2023	08.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of	
			OMP(I) (COMM) 965/2023	KOTAK MAHINDRA VS AMAN PANDEY	RAJESH KUMAR	04.05.2023	08.05.2023		
18	SH. SANDEEP YADAV	South	NIL						
19	SH. RAJEEV BANSAL	South	OMP (I) COMM 779/23	TOYOTA SHIRISH VS.	RAJESH JANGRA	18.04.2023	01.05.2023		
			OMP (I) COMM 781/23	TOYOTA VS. GANDHI TRAVEL	RAJESH JANGRA	18.04.2023	01.05.2023		
			OMP (I) COMM 78023	TOYOTA VS. SURAJ	RAJESH JANGRA	18.04.2023	01.05.2023		

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS (COMM.) 185/23	EMU LINES VS. NEWFANGLED	UDAY KUMAR	25.03.2023	04.05.2023	
			CS (COMM.) 152/23	EMU LINES VS. SIDHI VINAYAK	UDAY KUMAR	16.03.2023	04.05.2023	
			OMP (I) COMM 888/23	TOYOTA MAHESH VS.	RAJESH JANGRA	28.04.2023	04.05.2023	
			CS (COMM.) 56/23	PRAMILA RAI VS. ALKA MALHOTRA	VIVEK SHEEL	01.02.2023	04.05.2023	
			CS (COMM.) 110/23	STERLING ACCURIS VS. MEDEOR	SAKSHI SAIGAL	24.02.2023	09.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS (COMM)2 95/22	IFFCO MC CROPS VS. DWARKADISH	SHUBHAM SAIGAL	05.05.2022	09.05.2023	
			CS (COMM)4 09/22	IDBI BANK VS. MRS. KARUNA	VIVEK KUMAR	14.07.2022	09.05.2023	
			CS (COMM)2 22/23	SUPARSHVA VS. TULIP HYGIENE	SUDARSHA N BANSAL	19.04.2022	10.05.2023	
			CS (COMM)3 97/22	RSPL VS.. KAVERI LIFECARE	MOHIT SHARMA	06.07.2022	10.05.2023	
			CS (COMM)4 19/22	ANAND GLASS VS. M/S MODY DECORA	SURENDER SINGH	19.07.2022	15.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date Electronic Service Process	of	
			CS (COMM)4 42/2023	IFFCO VS. AGRIS JUNCTION	SHUBHAM SAIGAL	30.07.2022	18.05.2023	of	
			CS (COMM)2 39/23	ANURAG JAIN VS. ASHU VATS	ADITYA JAIN	25.04.2022	20.05.2023		
			CS (COMM)1 4/23	CANARA BANK VS. M/S MAHA LAXMI	KANKUR AGGARWAL	09.02.2023	30.05.2023		
20	SH. LAL SINGH, DISTRICT JUDGE	SOUTH- EAST	NIL						
21	MS. NEELAM SINGH, DISRICT JUDGE	SOUTH- EAST	CS/COM M/186/23	SAMSUNG DATA VS SURRENDERA PAL	MS. AVANI	23.02.2023	01.05.2023		

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS/COM M/256/23	M/S SMCS CORPORATION VS. MARCUS BLOWIN THROUGH ITS PROPRIETOR	SH. SANDEEP SHARMA	16.03.2023	09.05.2023	
			CS/COM M/308/23	HOUSING DEVELOPMENT VS JYOTIKA DEMBLA	SH. KARNA WADHWA	29.03.2023	17.05.2023	
			CS/COM M/90/23	YES BANK VS RAJDHANI ENTERPRISE	MS. ANITA	24.01.2023	24.05.2023	
			CS/COM M/1111/22	BANK OF BARODA VS KS GROUP	SH. ABHINEDE R MAHESWA RI	15.11.2022	26.05.2023	
			CS/COM M/793/22	BHUSHAN DEALMARKS VS ADITI MINIG PVT. LTD	SH. SHIMANSHU GARG	08.08.2022	31.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS/COM M/794/22	BHUSHAN DEALMARKS VS.NARENDER DEV	SH. HIMANSHU GARG	08.08.2022	31.05.2023	of
22	SH. AJAY KUMAR JAIN	SOUTH- EAST	NIL					
23	MS. ANU GROVER BALIGA	SOUTH- EAST	NIL					
24	SH. BHUPESH KUMAR	SOUTH- EAST	NIL					
25	MS NIRJA BHATIA	SOUTH- EAST	NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
26	SH. RAJESH KUMAR SINGH	SOUTH-EAST	NIL					
27	SH. SANJAY SHARMA-I	EAST	NIL					
28	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02		NIL					
29	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-EAST	C.S. (COMM)-117/2022	MAHAK SINGH VS M/S RELIEANCE INFRATEL PVT LTD	ANIL NAGAR	06.10.2022	17.05.2023	
30	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	of Date Electronic Service Process	of of
31	MS. SUKHVINDER KAUR			NIL				
32	SH. SURENDER S. RATHI			NIL				
33	SH. REETESH SINGH			NIL				
34	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North- West		NIL				
35	SH.VINOD YADAV			NIL				

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	of Date Electronic Service Process	of
36	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL					
37	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	NIL					
38	MS. SAVITA RAO, DISTRICT JDUGE, COMMERCIAL COURT-02		NIL					
39	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03		NIL					
Total					168			

List of total no. of cases randomly allocated during the month of May-2023

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (No. of cases randomly allocated)	
1	TIS COURT	HAZARI	CENTRAL	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS (COMM)	27
						OMP (I)(COMM)	19
						OMP(T)(COMM)	0
						Counter Claim	0
						Misc DJ	6
						OMP (COMM)	6
						Execution	9
2	TIS COURT	HAZARI	CENTRAL	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	30
						OMP (I)(COMM)	15
						Counter claim	0
						OMP (COMM)	5
						Execution	8
						RBT	16
						Arbitration	0
3	TIS COURT	HAZARI	CENTRAL	MS. ILLA RAWAT	786	CS (COMM)	28
						OMP (I)(COMM)	8
						OMP (COMM)	3
						Misc/CC/Arbitration on DJ	4
						Execution	12

4	TIS COURT	HAZARI CENTRAL	MS ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	26
					OMP (COMM)	6
					OMP(I)(COMM)	9
					OMP(COMM)	0
					OMP MISC. (COMM)	3
					Execution	19
					CouNTER CLAIM/CONTEMPT	1
5	TIS COURT	HAZARI CENTRAL	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS (COMM)	19
					OMP (I)(COMM)	9
					OMP(COMM)	2
					Dept	0
					OMP MISC. (COMM)	2
					Execution	19
					ARB (COM)	0
6	TIS COURT	HAZARI CENTRAL	SH. SANJAY KUMAR AGGARWAL, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL	789	CS (COMM)+CS DJ	2
					OMP (I)(COMM)	1
					OMP(COMM)	1
					OMP(E)(COMM)	0
					OMP MISC. (COMM)	2
					Execution	3
					Contempt Petition	0
7	TIS COURT	HAZARI CENTRAL	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07		CS (COMM)	56

					Misc RCA	4	
12		WEST	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	Cs comm	0	
TOTAL						131	
13	PATIALA HOUSE COURT	NEW DELHI	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS COMM	26	
					OMP (COMM)	3	
					OMP (I)(COMM)	2	
					EX	10	
14			SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	24	CS COMM	25	
					OMP(I) (COMM)	4	
					EX	12	
					OMP (E) (COMM)	1	
					OMP (COMM)	8	
15			SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	25	CS COMM	26	
					OMP(I) (COMM)	3	
					OMP(T) (COMM)	0	
					OMP(COMM)	5	
					EX	10	
TOTAL						135	
16	SAKET COURT	SOUTH	SH. PREM KUMAR BARTH WAL, DJ-COMM-01	614	CS (COMM)	34	
					614	OMP (COMM)	3
					614	OMP (I) COMM.	60
					614	OMP (E) COMM.	1
					614	EX comm	3

17	SAKET COURT	SOUTH	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE(COMMERCIAL COURT)-02	503	CS (COMM)	11
				503	OMP (COMM)	1
				503	OMP (I) COMM.	59
				503	OMP (E) COMM.	1
				503	EX comm	11
18			SH. SANDEEP YADAV	614	CS (COMM)	10
				614	OMP (COMM)	1
				614	EX comm	7
				614	OMP (I) COMM.	63
19			SH. RAJEEV BANSAL	503	CS (COMM)	14
					EX comm	9
					OMP COMM.	1
					OMP (I) COMM.	69
TOTAL						358
20	Saket COURT	SOUTH- EAST	SH. LAL SINGH, DISTRICT JUDGE	502	(COMM)	33
21			MS. NEELAM SINGH, DISSTRIC JUDGE	613	(COMM)	26

22			SH. AJAY KUMAR JAIN		(COMM)	26
23			MS. ANU GROVER BALIGA		(COMM)	36
24			SH. BHUPESH KUMAR		(COMM)	2
25			MS NIRJA BHATIA		(COMM)	17
26			SH. RAJESH KUMAR SINGH		(COMM)	0
TOTAL						140
27	KARKARDOOMA	EAST	SH. SANJAY SHARMA, DISTRICT JUDGE, (CC)	12	CS (COMM)	30
				12	OMP (COMM)	12
				12	OMP (COMM)	2
				12	ARB (COM)	0

28	KARKARDOOMA	EAST	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	CS (COMM)	21	
				OMP (COMM)	6	
				OMP (COMM)	0	
				OMP (T) (COMM)	0	
TOTAL					71	
29	KARKARDOOMA	North-East	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	74	CS(COMM)	0
Total					0	
30	KARKARDOOMA	SHAHDARA	SH. BRIJESH KUMAR GARG	57	CS(COMM)	14
				57	OMP(COMM)	1
				57	OMP(I) COMM	0
				57	Misc	3
				57	Ex	7
				57	Restored	1
				31	KARKARDOOMA	SHAHDARA
56	EX	9				
56	DE	0				
56	OMP(I) COMM	0				
56	OMP COMM	0				
56	Misc	6				
32	KARKARDOOMA	SHAHDARA	SH. SURENDER S. RATHI	CS(COMM)	13	
				EX	4	
				OMP(I) COMM	3	

					Misc Cases	10
					Restored	2
					RBT	1
33			SH. REETESH SINGH		CS(COMM)	18
					EX	12
					OMP(I) COMM	0
					OMP COMM	1
					Misc	0
					RBT	2
Total						124
34	Rohini Court	North-West	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	758	Misc	1
					CS (COMM)	97
					OMP (COMM)	44
					EX	62
35			SH.VINOD YADAV	759	CS (COMM)	0
					Misc	0
					CS (COMM)	0
					OMP (COMM)	0
					EX	0
Total						204
32	Rohini Court	North	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	760	CS (COMM)	88
					OMP (COMM)	31
					OMP(I) (COMM)	6
					EX	0

Total					125
33	DWARKA COURTS	SOUTH WEST	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	CS (COM)	26
				OMP (COM)	1
				ARB (COM)	0

				OMP (I) (COMM.)	4
				OMP (T) (COMM)	0
				OMP (MISC) COMM	0
				OMP (E) (COMM)	0
34	DWARKA COURTS		MS. SAVITA RAO, DISTRICT JDUGE, COMMERCIAL COURT- 02	CS (COM)	16
				OMP (COM)	2
				ARB (COM)	0
				OMP (I) (COMM.)	3
				OMP (T) (COMM)	0
				OMP (MISC) COMM	0
				OMP (E) (COMM)	0
35	DWARKA COURTS		SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT- 03	CS (COM)	19
				OMP (COM)	6
				ARB (COM)	0
				OMP (I) (COMM.)	0
				OMP (T) (COMM)	2
				OMP (MISC) COMM	0
				OMP (E) (COMM)	0
TOTAL					79
GRAND TOTAL					1743

List of cases where Case Management Hearing was held during the month of May-2023

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-796/21	VRAJOTSAV GOSWAMI VS. DEVENDRA VERMA	KSHITIZ GARG AND AJAY KUMAR	04.03.2021	02.05.2023
			COUNTER CLAIM-14/22	DEVENDRA VERMA VS. VRAJOTSAV GOSWAMI	KSHITIZ GARG AND AJAY KUMAR	04.03.2021	02.05.2023
			CS COMM-4111/21	ADIDAS A.G. VS. PANKAJ GUPTA	PRIYA NAGPAL AND RAJEEV BSANSAL	12.10.2021	03.05.2023
			CS COMM-3246/21	CANARA BANK VS. MANISH DEHAR	KRISHAN KUMAR AND SURESH SHARMA	09.09.2021	09.05.2023
			CS COMM-243/23	MANISH GUPTA VS. KAPIL KUMAR	S.K. GUPTA AND GITA DHINGRA	09.02.2023	16.05.2023
			CS COMM-2653/22	PARVEEN KUMAR VS. MUNICIPAL CORPORATION OF DELHI	S.K. SINGH AND SANJEET MALIK	09.12.2022	16.05.2023
			CS COMM-3512/21	ICICI BANK VS. P.G. WARDROBE	MANISH YADAV AND MEENAKSHI VERMA	22.09.2021	16.05.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Date of Registration	Date of Case Management Hearing
			CS COMM-2288/22	WELCOME ASSOCIATES VS. COMMISSIONER, N.D.M.C	MOHD. ANAS AND SANJEET MALIK	06.10.2022	18.05.2023
			CS COMM-1406/22	PUNJAB NATIONAL BANK VS. PRADEEP GAUTAM	SANJEEV KUMAR AND K.L. CHOPRA	01.06.2022	20.05.2023
			CS COMM-2885/21	ICICI BANK VS. RAJEEV KUMAR	MANISH YADAV AND ARCHANA	18.08.2021	22.05.2023
			CS COMM-1434/22	MOHD. SHAKIR VS. KAMAL KISHORE MALHOTRA	FAISAL NASEEM AND R.S. YADAV	02.06.2022	25.05.2023
			CS COMM-2090/22	AXIS BANK VS. SU TARA HARDWARE	ANJALI BEHL AND ANKITA PAL	02.09.2022	27.05.2023
			CS COMM-2329/22	LAKSHAY TRADERS VS. SUBHASH CHAND SUNERIYA	HIMANSHU VERMA AND MANISH DEWAN	13.10.2022	30.05.2023
			CS COMM-1665/22	BINDAL SMELTING VS. ELECTRONIK POWER BATTERIES	AMIT TEWARI AND HEMANI KALRA	07.07.2022	30.05.2023

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
		CS COMM-1865/19	KEWAL BROTHERS VS NEMAT TRADE AGENCY	V.K. PURI AND ATUL JAIN	10.07.2018	31.05.2023	
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	CS(COMM) 1746/2020	UNICORN DENMART LTD VS BUDDHA SH. SHIVAM INSTITUTE OF DENTAL	SH.NAV JEET KUMAR (P) & SH. SHIVAM SHARMA (D)	25-11-2020	01-05-2023
			CS(COMM) 2817/2021	M/S APURVA INTERNATIONAL VS SHIV STORE EXIM	SH.RAJ KARAN SHARMA (P) & MS.. JAGRITY PANDEY(D)	11-08-2021	01-05-2023
			COUNTER CLAIM 23/2022	SHIV STORE EXIM VS M/S APURVA INTERNATIONAL	SH.RAJ KARAN SHARMA (D) & MS.. JAGRITY PANDEY(P)	30-05-2022	01-05-2023
			CS(COMM) 2847/2019	RASHMI ARORA VS SAMPARK INDUSTRIES LTD	MR.FAIZ AHMAD (P) & SH.PANKAJ CHOUDHARY (D)	23-12-2019	02-05-2023
			CS (COMM)/1964/2022	VINAY GOEL VS MCD	SH. VIDYA SAGAR (P) & SH. SANJEET MALIK (D)	08-08-2022	09-05-2023
			CS (COMM)/2488/2022	ANITA WADHWA VS MCD	SH. VIDYA SAGAR (P) & SH. SANJEET MALIK (D)	15-11-2022	09-05-2023

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		CS (COMM)/260/2019	NARENDER KR GUPTA VS CHIBBA AGRO PVT LTD	SH.RAJEEV KUMAR (P) & SH. SARTHAK GUPTA (D)	05-03-2019	15-05-2023
		CAUNTER CLAIM /04/2019	NARENDER KR GUPTA VS CHIBBA AGRO PVT LTD	SH.RAJEEV KUMAR (P) & SH. SARTHAK GUPTA (D)	05-03-2019	15-05-2023
		CS (COMM)/217/2022	M/SR.K. INTERPRISES VS M/S BOSE DESIGN	SH.VIKAS SHARMA (P) & SH.ABHI-MANU SHARMA (D)	20-01-2022	17-05-2023
		CS (COMM)/2278/2022	BHARAT ARORA VS MCD	SH VIDYA SAGAR (P) & SANJEET MALIK(D)	01-10-2022	23-05-2023
		CS (COMM)/129/2021	LAKHI RAM KASHI RAM HALDIRAM BHUJIA WALA	SH AAKASHI DHAR DUBEY (P) SH VISHNU DUTT SH	11-01-2021	25-05-2023
		CS (COMM)/2450/2019	NEELANSH FIRE PROTECTION SYSTEM EXECUTIE ENGINEER	MS NEERU NAGPAL (P) SJ RATAN BHATNAGAR (D)	04.10.2019	25.05.2023
		CS (COMM)/2376/2021	R.S. TEXTILES VS M/S RELOD JEANS	ASHISH SEHRAWAT (P) SH MAYANK SHARMA (D)	19-07-2023	25-05-2023

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
3	Sh. ILLA RAWAT, District Judge, Commercial Court-03	CENTRAL	CS(COMM) 333/2022	SURAJ PRAKASH V/S NORTH DELHI MUNICIPAL CORPORATION	SH. S.K. SINGH	27.01.2022	01.05.2023
			CS(COMM) 2903/2021	INDIAN BANK V/S ANUSHKA CREATIONS AND ANR.	SH. K.P. SINGH	21.08.2021	08.05.2023
			CS(COMM) 4512/2021	ICICI BANK LTD. V/S M/S ENGLISH PREMIUM AND ORS.	SH. MANISH DEWAN	01.11.2021	15.05.2023
			CS(COMM) 1142/2022	MUKESH GOEL V/S NORTH DELHI MUNICIPAL CORPORATION	SH. RHYTHEM NAGPAL	26.04.2022	16.05.2023
			CS(COMM) 1283/2022	M/S C.B.S. PUBLISHERS AND DISTRIBUTORS PVT. LTD. V/S HASMUKH VORA	SH. YOGENDER GAUTAM	21.05.2022	19.05.2023
			CS(COMM) 2585/2022	M/S MLM INDIA LTD. V/S M/S SAMPARK INDUSTRIES LTD.	MS. RAMA SHARMA	29.11.2022	24.05.2023
4	MS ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	CS(COMM)-2301/2022	ICICI BANK LTD. VS. ANIKET KUMAR SINGH	SH. VIKAS CHOPRA	10.10.2022	02.05.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			COUNTER CLAIM-4/2022	ANSHUL KHARBANDA VS. M/S MARICO LTD.	SH. PARNAV KISHORE M/S JHA	11.02.2022	02.05.2023
			CS (COMM)-3196/2021	M/S MARICO LTD. VS. ANSHUL KHARBANDA	SH. SAURAV KUMAR	06.09.2021	02.05.2023
			CS (COMM)145/2019	SHOAIB KHAN VS. MOINUDDIN	MUNTAZIR MEHDI	23.01.2019	10.05.2023
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL				
6	SH. SANJAY KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL)-06, CENTRAL	CENTRAL	CS (COMM) 1667/2022	BANKEY BIHARI GOYAL VS SANJAY GOYAL	PANKAJ SHARMA	07.07.2022	26.05.2023
			CS DJ 5715/2018	BHARATI BHAWAN VS CLEMENT SCHOOL MART NETWORK	Nikhil Tripathi	03.08.2018	26.05.2023
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL				

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL				
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	NIL				
10	Sh. Dinesh Bhatt DJ (Commercial Court)-01	West	NIL				
11	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	CS COMM 120/2019	KAWAL AHUJA VS RAVINDER SINGH	AMARJEET RAIN	18.04.2019	03.05.2023
			CS COMM 304/2021	MARCING SOLUTION IND P LTD VS RITESH CHAUHAN	SANDEEP BANGA	15.07.2021	08.05.2023
			CS COMM 503/2021	ARYA SAMAJ MOTI NAGAR VS KULBEER SINGH	VIKRAM BAWEJA	26.10.2021	11.05.2023
			CS COMM 555/2021	K HOME APPLIANCES VS MARVS TRAVEL INDIA P LTD	SAURABH SHARMA	17.11.2021	24.05.2023

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
12	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	NIL				
13	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS (COMM.)/322/2021	M/S KRISHNA LOGISTICS Vs MEGHMEDITECH PVT. LTD	MANOJ KUMAR TOMAR	24.08.2021	02.05.2023
			Counter Claim/6/2022	M/S MEGH MEDITECH PVT. LTD. Vs KRISHNA LOGISTICS	SH. JITENDRA KUMAR TIWARI	23.03.2022	02.05.2023
			CS (COMM.)/90/2022	MIRAZ FACILITY MANAGEMENT SERVICES PVT LTD Vs NAVNEET MAHESHWARI	SH. JITENDRA RAJPUT	06.01.2022	09.05.2023
			CS (COMM.)/726/2022	CANARA BANK Vs JAGMOHAN	SH. SUBHASH KUMAR JHA	24.08.2022	10.05.2023
			CS (COMM.)/139/2022	TARUN KUMAR Vs EATBUD FOOD PRIVATE LIMITED	SH. HEMANT GOEL	07.02.2022	16.05.2023
			CS (COMM.)/411 / 2021	PARAS POLYMERS PVT. LTD. VS CARAFOR FOAM PVT. LTD.	MOHD. HARIS TASLIM	04.10.2021	29.05.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS (COMM.) 330 / 2022	REVEX PLASTICISERS PVT LTD THARAR RAJIV VERMA Vs SHREE SHYAM	MR. VARUN TYAGI	06.04.2022	29.05.2023
			CS (COMM.) 142 / 2021	HT MEDIA LTD Vs SONY ADVERTISING SERVICES PVT LTD	MR. ANKUR YADAV	26.03.2021	31.05.2023
14	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	NEW DELHI	CS (COMM.) 146 / 2022	CANARA BANK VS PINKI BANSAL PROP. MS SHRIJI FAB MART	MR. SAURABH GUPTA	08.02.2023	04.05.2023
			CS (COMM.) 411 / 2021	PARAS POLYMERS PVT. LTD. VS CARAFOR FOAM PVT. LTD.	MOHD. HARI TASLIM	04.10.2021	29.05.2023
			CS (COMM.) 330 / 2022	REVEX PLASTICISERS PVT LTD THARAR RAJIV VERMA Vs SHREE SHYAM	MR. VARUN TYAGI	06.04.2022	29.05.2023
			CS (COMM.) 142 / 2021	HT MEDIA LTD Vs SONY ADVERTISING SERVICES PVT LTD	MR. ANKUR YADAV	26.03.2021	31.05.2023
15	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	CS (COMM.)/51/2021	PUNJAB NATIONAL BANK Vs. SHGB DEVELOPERS & PROMOTORS PVT. LTD.	SH. MUKESH KUMAR SINHA	10-02-2021	15-05-2023

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
16	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	CS (COMM)144/21	MODERN MOLD PLAST PVT. LTD. Vs. RAJENDRAVA RDICHAND JAGETIA	Sh. Arpit Singh,	25.03.2021	18.07.2023
			CS DJ372/22	M/S M S TRADERS THROUGH ITS PROPRIETOR Vs. M/S OCSGROUP INDIA PVT LTD THROUGH	Ms. Moni Kumari	04.06.2022	07.07.2023
			CS (COMM)136/23	METTLER TOLEDO INDIA PVT. LTD. Vs. QUALIXINFORMATION SYSTEM LLP	Sh. Vijay Shankar	13.03.2023	18.07.2023
			CS (COMM)89/21	M/S RAINBOW DIGITAL SERVICES PVT. LTD. Vs. AMITARAKSHI T AND ORS.	Sh. Rajesh Mishra	22.02.2021	04.08.2023
			CS (COMM)169/21	AWFIS SPACE SOLUTIONS PRIVATE LIMITED Vs. WMG TECHPRIVATE LIMITED	Ms. Simmi Kaun Bagga	12.04.2021	21.07.2023
			CS (COMM)176/22	CANARA BANK Vs. M/S. UNITY CABLE AND COMONICS, A PARTNERSHIP FIRM	Ms. Ritu Mishra	03.03.2022	25.07.2023
			CS (COMM)534/22	BORDERFREE CUISINES LLP Vs. DINESH KALRA	Sh. Rounak Nayak	09.09.2022	08.08.2023

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
		CS (COMM)4/23	M/S DEEKSHA OFFICE SYSTEMS Vs. M/S K S ENTERPRISES	Sh. Prem Prakash	03.01.2023	17.07.2023	
		CS DJ315/22	SUNSPOT CAFE PRIVATE LIMITED Vs. SHRI KURMAMOSE	Sh. S.S. Tomar	19.05.2022	04.08.2023	
		CS (COMM)80/23	DHARAM PAL SINGH BHATIA TRADING AS SURGICAL ENTERPRISES Vs. KAMALJEET SINGH	Sh. Arpit Singh	14.02.2023	25.07.2023	
17	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE(COMMERCIAL COURT)-02	SOUTH	CS COMM-153/2022	G AND G TRADING AND CONSULTANCY VS RUDRAKSH FAB PVT LTD. & ANR..	ROHIT KUMAR	25.02.2022	15.05.2023
			CS COMM-257/2022	HERBALIFE INTERNATIONAL VS HERBALIFE HEALTHCARE	K.G.BANSAL	22.09.2020	11.05.2023
18	SH. SANDEEP YADAV	South	NIL				
19	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)-01	South	NIL				

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
20	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL				
21	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL				
22	SH. AJAY KUMAR JAIN	SOUTH-EAST	CS (COMM)/1006/2022	NATH BROTHERS EXIM INTERNATIONAL LIMITED Vs SARA ABODE PRIVATE	MUKESH AGGARWAL	13.10.2022	02.05.2023
			CS (COMM)/1038/2022	LA VISION GMBH THROUGH ARUN RAJ Vs STAR METALFORMING INC. THROUGH AP	GAUTAM MALIK	20-10-2022	06-05-2023
			CS (COMM)/125/2020	INDIAN SURGICAL EQUIPMENT CO. PVT LTD Vs JR COMPLIANCE	SAURABH SHARMA	26-02-2020	11-05-2023
			CS (COMM)/90/2019	M/S KISHAN CONSTRUCTION Vs ANIL KUMAR JUNEJA	RAJINDER SINGH	01-05-2019	15-05-2023
			CS (COMM)/382/2023	ANIL KUMAR JUNEJA (COUNTER CLAIMANT) Vs M/S KISHAN CONSTRUCTION	RK DHAWAN	28-03-2023	15-05-2023

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		CS (COMM)/88/2021	SAURABH RAJPUT Vs MS ALCOTT TOWN PLANNER PVT LTD	RAJAN TYAGI	09-02-2021	15-05-2023
		CS (COMM)/137/2019	MANJU SHIV KUMAR Vs SUNCITY INFRAZONE PVT LTD	PANKAJ YADAV	01-07-2019	16-05-2023
		CS (COMM)/138/2019	PRAMOD KHANDPUR Vs SUNCITY INFRAZONE PVT LTD	PANKAJ YADAV	01-07-2019	16-05-2023
		CS (COMM)/140/2019	SUDESH DHAWAN Vs SUNCITY INFRAZONE PVT LTD	PANKAJ YADAV	01-07-2019	16-05-2023
		CS (COMM)/141/2019	VINOD PAHUJA Vs SUNCITY INFRAZONE PVT LTD	PANKAJ YADAV	01-07-2019	16-05-2023
		CS (COMM)/142/2019	VIJAY BHARGAVA Vs SUNCITY INFRAZONE PVT LTD	PANKAJ YADAV	01-07-2019	16-05-2023
		CS (COMM)/143/2019	CHETNA BATRA Vs SUNCITY INFRAZONE PVT LTD	PANKAJ YADAV	01-07-2019	16-05-2023

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		CS (COMM)/75/2019	SSIPL LIFESTYLE PRIVATE LIMITED Vs EMPHASIS INNOVATIONS PRIVATE LIMITED	MOHD. KAMRAN	01-04-2019	16-05-2023
		CS (COMM)/255/2022	M/S SUPERANIS STYLE Vs M/S MOHAMMAD LEOURDES TEXTILES PVT. LTD.	ANIS MOHAMMAD	09-03-2022	17-05-2023
		CS (COMM)/1137/2022	STATE BANK OF INDIA Vs SMT RAJWATI	AMIT KUMAR SINGH	23-11-2022	17-05-2023
		CS (COMM)/64/2022	INTEX TECHNOLOGIES INDIA LIMITED Vs HCL INFOTECH LIMITED THROUGH ITS DIRECTOR MR.	PRANAV KRISHNA	18-12-2021	18-05-2023
		CS (COMM)/316/2021	M/S PORTRUCKS EQUIPMENTS PVT. LTD. Vs GURPREET KAUR GUJRA	SERENA SHARMA	27-08-2021	19-05-2023
		CS (COMM)/315/2021	BINOD SHAW Vs M/S SIMPLEX INFRASTRUCTURE LTD.	MANISH KUMAR MISHRA	27-08-2021	22-05-2023
		CS (COMM)/306/2021	M/S TEAMGLOBAL LOGISTICS PVT LTD Vs M/S SVMR LOGISTICS PVT. LTD.	DEEPAK KUMAR MISHRA	03-08-2021	24-05-2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS (COMM)/14/2023	CANARA BANK Vs GAGAN KUMAR VERMA	SANJEEV CHOPRA	05-01-2023	25-05-2023
			CS (COMM)/6/2023	M/S. ASCENT CONSTRUCTIONS PVT. LTD. Vs M/S. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	NEERAJ KUMAR	02-01-2023	30-05-2023
23	MS. ANU GROVER BALIGA	SOUTH-EAST	CS/COMM/584/21	MAHESH EDIBLE OIL INDUSTRIES LTD. V/S VAIBHAV EDIBLE PVT. LTD.	MR. ANKIT SHARMA	02/12/21	03/05/23
24	SH. BHUPESH KUMAR	SOUTH-EAST	CS DJ/359/2019	M/S S.K.B.BUILDER S INDIA LIMITED Vs INDIANOIL CORPORARTION LIMITED	RAJINDER KAUL	26-04-2019	17-07-2023
			CS (COMM)/35/2020	PUNJAB AND SIND BANK Vs BALJEET KAUR (DECEASED BOIRROWER) LRS	VAIBHAV MIRG	14-01-2020	14-07-2023
			CS (COMM)/36/2020	PUNJAB AND SIND BANK Vs AMARINDER SINGH	VAIBHAV MIRG	14-01-2020	14-07-2023
			CS (COMM)/68/2020	M/S ROSS INTERNATIONAL Vs SARAL TRANSPORT SYSTEMS PVT LTD	RAJESAH GUPTA	28-01-2020	18-07-2023

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		CS (COMM)/80/2020	M/S SUNTECH VISION LTD Vs ANAND SWARUP GARG	RAKESH SINGH	01-02-2020	28-07-2023
		CS (COMM)/144/2020	M/S NUMBERS ONE ADVERTISING AND MARKETING CO Vs M/S GARUDA ADVERTISING	NARENDER VASHISHTA	05-03-2020	10-07-2023
		CS (COMM)/220/2020	H AND B STORES PVT LTD Vs SNAPDEAL PVT LTD	Veera Mathai	28-08-2020	01-07-2023
		CS (COMM)/228/2020	MODI INFOSOL PVT. LTD. Vs M/S FORCEFOX TECHNOLOGIES PVT. LTD.	SURUCHI MITTAL	08-09-2020	02-08-2023
		CS (COMM)/101/2021	AVG LOGISTICS LIMITED Vs INTERNATIONAL PRINT OPAC LIMITED	ADITYA JAIN	17-02-2021	03-06-2023
		CS (COMM)/115/2022	ADITYA INFOTECH LIMITED Vs RAJKUMAR (PROP. HINDUSTAN BUSINESS TECHNOLOGIES	SURUCHI KUMARI	25-01-2022	19-07-2023
		CS/COMM/1220/2022	M/S. INDIAN TEXTILE V/S. M/S. AFSANA	NASIR AZIZ	21-12-2022	26-05-2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS/COMM/168/2020	M/S. INDIAN TEXTILE V/S. M/S. UNRISE VETEMENTS	NASIR AZIZ	17-02-2020	26-05-2023
25	MS NIRJA BHATIA	SOUTH-EAST	NIL				
26	SH. RAJESH KUMAR SINGH	SOUTH-EAST	CS(COMM)557/2022	HARSH INTERNATIONAL V/S COZY TOUCH POLY FOAMS INDIA PVT. LTD.	SH. ANKUR SINGHAL	02.06.2022	20.01.2023
			CS (COMM)1028/22	COZY TOUCH POLY FOAMS INDIA PVT. LTD. V/S HARSH INTERNATIONAL	MS. SONAM SHARMA	19.10.2022	20.01.2023
			CS(COMM)599/22	HARSH INTERNATIONAL V/S SPRINGER MATTRESSES AND ORS.	SH. ANKUR SINGHAL	02.06.2022	20.01.2023
			CS (COMM)600/22	HARSH INTERNATIONAL V/S COIRFOAM (INDIA) PVT. LTD.	SH. ANKUR SINGHAL	02.06.2022	20.01.2023
27	SH. SANJAY SHARMA-I	EAST	CS COMM.NO.294/2022	VIVEK CHAURASIA VS. DINESH KUMAR RASTOGI	ASHISH GAUR VS. KP SINGH	20-09-2022	01-05-2023

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
28	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	CS COMM/463/2019	SUNIL SETH VS AMIT KAPOOR	SH. PRATAP DHAKA	29-11-2019	01-05-2023
			CS COMM/326/2022	RENU TYAGI VS HCL INFOSYSTEM LTD.	MS. NIDHI TYAGI, SH. KULDEEP KUMAR GAUR	29-11-2019	22-05-2023
			CS COMM/215/2021	AARES TELECOM PVT. LTD. VS RAHUL SINGH	SH. P. K. AGGARWAL	22-11-2021	26-05-2023
29	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-East	NIL				
30	SH. BRIJESH KUMAR GARG	Shahdara	CS(COMM)-191/2023	STATE BANK OF INDIA VS MD. KEFAYATULLA	MR. VIJAY PRAKASH	12.04.2023	24.05.2023
			CS(COMM)-76/2023	M/S ETECHINAL PVT. LTD. VS M/S CABOT ELECTRONICS PVT. LTD.	MR. AMIT SHARMA	15.02.2023	29.05.2023
			CS(COMM)-666/2022	MAPS CREATIONS PVT. LTD. VS P.H SHAHUL HAMEED	MS. SAMRIDHI	29.11.2022	24.05.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS(COMM)-497/2022	M/S AMAN HOSPITALITY PVT. LTD. VS M/S MAGICAL INDIA JOURNEY	SH T.S THAKRAN	24.08.2022	30.05.2023
31	MS. SUKHVINDER KAUR		NIL				
32	SH. SURENDER S. RATHI		NIL				
33	SH. REETESH SINGH		NIL				
34	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West	NIL				
35	SH.VINOD YADAV		NIL				
36	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL				

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing		
37	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	CS COMM 432/2022	STATE BANK OF INDIA VS PUNIT KUMAR	VAIBHAV YADAV	13.09.2022	01.05.2023	
			CS COMM 202/2020	PNB COLLECTION THROUGH PROP YOGENDER TOMAR	VS LALIT KUMAR	19.12.2020	02.05.2023	
			CS COMM 325/2021	VINTAGE BLUE GARMENTS PVT LTD VS SHARDA BHATIA	KUSHHAL MOHD AND STARUN SETHI	04.12.2021	02.05.2023	
			CS COMM 360/2021	SHREE JEE ENTERPRISES VS FIRE PROTECTION ENGINEERS	MAGNUM VS KARTIK JAIN	17.12.2021	02.05.2023	
			CS COMM 363/2021	RAM MEHAR MAN INDUSTRIES PVT LTD	VS M/S METAL AND INDUSTRIES PVT LTD	D K SHARMA AND UMESH GULATI	18.12.2021	03.05.2023
			CS COMM 505/2022	CANARA BANK VS SINDHWANI PROP KRISHNA PAINTS SANITARY WARE	GAURAV VS SANJEEV CHOPRA AND ROHIT KUMAR	22.10.2022	08.05.2023	
			CS COMM 58/2022	SH RAMP DARSHAN SINGH DIAMOND INTERNATIONAL PVT LTD	VS RAMP CHAUDHARY AND SUNIL KUMAR	21.02.2022	09.05.2022	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS 176/2020	COMMPNB VS SANJAY BHASIN	MRINAL KISHORE	21.11.2020	10.05.2023
			CS 467/2022	COMMCANARA BANK VS VIKASH KUMAR SINGH	PRATEEK KUMAR AND ABHISHEK KUMAR	06.10.2022	10.05.2023
			CS 137/2023	COMMCANARA BANK VS ABHISHEK KUMAR	PRATEEK KUMAR AND ABHISHEK KUMAR	21.03.2023	10.05.2023
			CS 172/2019	COMMSTATE BANK OF INDIA VS CHHAVI DUTTA	MS VINITA	17.10.2019	11.05.2023
			CS 367/2021	COMMM/S AFFLE INDIA PVT LTD VS M/S MOBIGOSSIP INFORTECH PVT LTD	RAJAT TANWAR	22.12.2021	16.05.2023
			CS 68/2023	COMMNUEREPA BIOTECH PVT LTD VS ROHIT ARORA	DEEPAK SHARMA AND DHARMEDE R	10.02.2023	16.05.2023
			CS 260/2019	COMMUNION BANK OF INDIA VS NISHA YADAV	G B PANDEY	21.12.2019	22.05.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS 197/2019	COMM CANARA BANK VS RASHMI SINGH	SANJAY BHATIA	26.11.2019	23.05.2023
			CS 06/2023	COMM CANARA BANK VS M/S S SHOES	REKHA KRUSTOGI AND PANKAJ	03.01.2023	24.05.2023
			CS 38/2018	COMM M/S SYNDICATE BANK VS JASNEET SINGH	RAJESH KUMAR	28.11.2018	25.05.2023
			CS 306/2021	COMM INDIAN OVERSEAS BANK VS M/S BABYS PRIDE	S K JHA	25.11.2021	25.05.2023
			CS 471/2022	COMM CANARA BANK VS NANCY SEHGAL	PRATEEK SHARMA, NISHA SEHI	06.10.2022	08.05.2023
			CS 472/2022	COMM CANARA BANK VS NANCY SEHGAL	PRATEEK SHARMA, NISHA SEHI	06.10.2022	08.05.2023
			CS 482/2022	COMM CANARA BANK VS PUNEET SEHAL	PRATEEK SHARMA, NISHA SEHI	10.10.2022	08.05.2023

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
38	MS. SAVITA RAO, DISTRICT JDUGE, COMMERCIAL COURT-02	CS COMM/57/2019	G.V. KNITS VS HALLMARK INDUSTRIES	Sh. Suhail Khan	26.04.2019	20.05.2023
		CS COMM/281/2022	VORTEX FACILITIES VS VARINDRA CONSTRUCTION	Sh. Ashish Upadhayay	02.06.2022	23.05.2023
39	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03	CS(Comm)/424/2022	The Nainital Bank Vs Sumit Wason	ALKA MOHAN ADHAULIA	07.09.2022	03.05.2023
		CS(Comm)/163/2022	SUNSTAR ENTERPRISES VS TULSI APPARELS	SAMIR SIDHAR	04.04.2022	09.05.2023
		Counter Claim/02/2023	TULSI APPARELS VS SUNSTAR ENTERPRISES	AKASH SAINI	16.01.2023	09.05.2023
		Cs(Comm)/452/2022	SBI VS VIKRAM SINGH	VAISHALI	21.09.2022	17.05.2023
		CS(Comm)/167/2022	CANARA BANK VS KANHAVIRMANI TENT	SUMIT VIRMANI	04.04.2022	24.05.2023

List of cases received for Pre-Institution Mediation and Settlement during the month May 2023

Sr. No.	Delhi Mediation Centre	Total number of applications pending on 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month	Remarks(U ofnsettled matter)
1	Central						
		134	156	0	145	144	1
2	West						
		225	150	1	159	214	1
3	East						
		45	55	2	42	54	2
4	North-East						
		28	12	0	26	14	0
5	Shahdara						
		104	98	2	100	99	1
6	South						
		92	55	0	61	86	0
7	South-East						
		208	161	0	104	265	0
8	New Delhi						
		389	146	2	72	460	1
9	North						
		129	98	0	106	121	
10	North-West						
		230	123	1	78	273	1
11	South-West						
		182	54	0	34	201	1
	Total	1766	1108	8	927	1931	8
12	DHCLSC						
		79	32	2	18	85	6
	Overall Total	1845	1140	10	945	2016	14

Note: Application received through NALSA App during the month:- Nil

Contested commercial cases disposed during the month of May-2023

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Decision Insitution Mediation did not take place (Yes / No)	Date of Pre-Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	of Act Section
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-793/2020	PUNJAB NATIONAL BANK VS. MEERA DEVI	AND AJAY KUMAR TYAGI AND PARUL TOMAR	06.03.2020	No	01.05.2023	1151	CONTESTED	-----	-----	Suit for Recovery
			CS COMM-5389/21	PRABODH TIWARI VS. NORTH DELHI MUNICIPAL CORPORATION	AND VIDYA SAGAR AND SANJEET MALIK	18.12.2021	No	03.05.2023	499	CONTESTED	-----	-----	Suit for Recovery
			OMP COMM-64/21	UNION OF INDIA VS. NEW OM CONSTRUCTION	AND VIPIN KUMAR AND NIKHIL BAMAL	20.09.2021	No	04.05.2023	591	CONTESTED	-----	-----	Petition U/s 34 of Arbitration & Conciliation Act, 1996
			CS COMM-1930/19	PUNJAB NATIONAL BANK VS. JAHID AHMED	AND SHALINI UPADHYAY AND KAVIT KAUSHIK	16.09.2019	No	17.05.2023	1339	CONTESTED	-----	-----	Suit for Recovery
			CS COMM-5531/21	SURYA ROSHNI VS. SURVIN MARKETING LTD.	AND ANUJ SHARMA AND TUSHAR MEHTA	23.12.2021	No	17.05.2023	510	CONTESTED	-----	-----	Suit for Recovery
			CS COMM-5596/21	ANA MALHOTRA VS. GATEWAY OVERSEAS	AND BHARAT GUPTA AND ROHIT NAGPAL	24.12.2021	No	22.05.2023	514	CONTESTED	-----	-----	Suit for Recovery
			OMP COMM-16/20	UNION OF INDIA VS. SPACE & VISION	AND SANDHYA CHAWLA AND BANKEY BIHARI	01.02.2020	No	25.05.2023	1209	CONTESTED	-----	-----	Petition U/s 34 of Arbitration & Conciliation Act, 1996
			CS COMM-2016/2022	BHARAT ARORA VS. MUNICIPAL CORPORATION OF DELHI	AND VIDYA SAGAR AND SANJEET MALIK	22.08.2022	No	29.05.2023	280	CONTESTED	-----	-----	Suit for Recovery
			OMP COMM-25/2022	AASHIMA INFRASTRUCTURE VS. NORTH DELHI MUNICIPAL CORPORATION	AND AMIT KUMAR PANDEY AND SANJEET MALIK	03.02.2022	No	30.05.2023	481	CONTESTED	-----	-----	Petition U/s 34 of Arbitration & Conciliation Act, 1996
			OMP COMM-24/2022	AASHIMA INFRASTRUCTURE VS. NORTH DELHI MUNICIPAL CORPORATION	AND AMIT KUMAR PANDEY AND SANJEET MALIK	03.02.2022	No	30.05.2023	481	CONTESTED	-----	-----	Petition U/s 34 of Arbitration & Conciliation Act, 1996
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	OMP (COMM.)/15/2021	SAMRAT CONSTRUCTIONS COMPANY Vs UNION OF INDIA	SH.NITIN MANGAL	19-02-2021	NIL	06-05-2023	808	Contested	NIL	NIL	34 ARBITRATION
			OMP (COMM.)/7/2020	UNION OF INDIA THROUGH EX.ENGINEER NCD CPWD Vs MS RUKMA DECORE CUNSTRUCTION CO	SH.A.K. SHARMA	13-01-2020	NIL	20-05-2023	1217	Contested	NIL	NIL	34 ARBITRATION

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date of Registration	Whether Urgent Relief was sought and Insitution Mediation did not take place (Yes / No)	Date of Pre-Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	of Act Section
			ARB/2018/455	PREM CONSTRUCTION CO. Vs CHIEF ENGINEER (R AND D)	SH VIPIN GOEL	24-07-2018	NIL	20-05-2023	1754	Contested	NIL	NIL	34 ARBITRATION
			OMP (COMM.)/92/2021	UNION OF INDIA Vs RANI CONSTRUCTIONS PVT LTD	SH.V.K.RAI	03-12-2021	NIL	12-05-2023	524	Contested	NIL	NIL	34 ARBITRATION
			CS (COMM)/1059/2021	UNION BANK OF INDIA Vs LAXMI TRADERS AND ANR	MS VIJAY KLAXMI JAIN	24-03-2021	NIL	19-05-2023	779	Contested	NIL	NIL	RECOVERY SUIT
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	OMP(COMM) 74/2021	HEEMANSHU PUBLICATIONS & ANR. V/S HARYANA PAPER CONVERTING INDUSTRIES & PVT. LTD.	SH. NAMAN SABHARWAL	23.10.2021	NO	10.04.2023	534	CONTESTED	NIL	NIL	U/S 34, ARBITRATION & CONCILIATION ACT
			CS(COMM) 682/2022	PRAYAG POLYMERS P LTD. V/S PLAYTOR PAUD HOMES PVT. LTD.	SH. RAKESH KANSAL	22.02.2022	NO	18.04.2022	420	CONTESTED	NIL	NIL	SUIT FOR RECOVERY
4	MS ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	OMP (COMM)-52/2023	RITESH SHARMA AND ANR. VS. RAJ KUMAR BHARDWAJ		01.04.2023	NO	01.05.2023	30 DAYS	CONTESTED	NIL	NIL	OBJECTION U/S 34 OF ARBITRATION ACT
			CS DJ-313/2020	RAJESH GUPTA VS THE COMMISSIONER NDMC		01.07.2020	NO	02.05.2023	670 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY
			OMP (COMM)-104/2022	JAMSHED VS. ORIX LEASING AND FINANCIAL SERVICES INDIA LTD.		27.07.2022	NO	02.05.2023	279 DAYS	CONTESTED	NIL	NIL	OBJECTION U/S 34 OF ARBITRATION ACT
			CS (COMM)-304/2019	SHREE POLYMER VS. THE NEW INDIA ASURANCE COMPANY		12.03.2019	NO	06.05.2023	1516 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY
			OMP (COMM)-118/2022	MEHRB LOGISTICS AND AVIATION LTD. VS. MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD.		24.08.2022	NO	08.05.2023	257 DAYS	CONTESTED	NIL	NIL	OBJECTION U/S 34 OF ARBITRATION ACT
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL										
6	SH. SANJAY KUMAR AGGARWAL DISTRICT JUDGE (COMMERCIAL)-06, CENTRAL	CENTRAL	NIL										
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	1396/2020	RAJENDER GUPTA VS BISHAN CHAND	VIRENDER KUMAR	03-10-2020	NO	01-05-2023	040	CONTESTED	NA	NA	

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Decision Insitution Mediation did not take place (Yes / No)	Date of Pre-Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	Act Section of
			1463/2020	RAJENDER GUPTA VS NDMC	AVINASH TRIVEDI	15-10-2020	NO	02-05-2023	929	CONTESTED	NA	NA	
			5405/2021	PRABODH TIWARI VS NDMC	SATENDRA KUMAR SINGH	20-12-2021	NO	09-05-2023	505	CONTESTED	NA	NA	
			879/2022	RADHE SHYAM VS NDMC	SATENDRA KUMAR SINGH	14-03-2022	NO	09-05-2023	421	CONTESTED	NA	NA	
			78/2020	JAINSONS ELECTRONICS RATTAN	VSNARENDRA NEGI	13-01-2020	NO	22-05-2023	1225	CONTESTED	NA	NA	
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL										
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	NIL										
10	SH. DINESH BHATT, (COMMERCIAL COURT)-01	DJ West	CS (COMM)/323/2020	M/S ANJANISUT IRON AND STEEL PRIVATE LIMITED Vs NEERAJ BHATIA PROPRIETOR OF M/S VENUS ALLIED PRODUCTS	DHEERAJ GUPTA(P),	11-11-2020	no	02-05-2023	902	Contested	Nil	Nil	Recovery of Money--6
			CS (COMM)/191/2022	KAUSHAL KUMAR AGGARWAL Vs ATUL BASANTLAL MEHTA	AMARJEET SINGH SAHNI(P),	05-03-2022	no	06-05-2023	427	Contested	Nil	Nil	Recovery of Money--6
			CS (COMM)/277/2021	SANTOSH TRADING CO Vs JAY PLAST	Sahil Goel(P),	20-04-2021	no	06-05-2023	746	Contested	Nil	Nil	Recovery of Money--6
			CS (COMM)/443/2022	M/S KUND KUND POLYMERS Vs M/S CMI LIMITED	Ashish Upadhayay(P),	02-06-2022	no	09-05-2023	341	Contested	Nil	Nil	Recovery of Money--6
			Civ DJ/1144/2018	VIPIN BUDHIRAJA Vs M/S MARS DISTRIBUTIONS	HEMANT SHARMA(P),	03-10-2018	no	09-05-2023	1679	Contested	Nil	Nil	Recovery of Money--7
			Civ DJ/1143/2018	AMIT CHITKARA Vs M/S MARS DISTRIBUTIONS	HEMANT SHARMA(P),	03-10-2018	no	09-05-2023	1679	Contested	Nil	Nil	Recovery of Money--7
			Civ DJ/1146/2018	VINAY CHITKARA Vs M/S MARS DISTRIBUTIONS	HEMANT SHARMA(P),	03-10-2018	no	09-05-2023	1679	Contested	Nil	Nil	Recovery of Money--7

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Decision Insitution Mediation did not take place (Yes / No)	Date of Pre-Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days execution of decree from date	of Act Section for of
			Civ DJ/1145/2018	SAROJ CHITKARA Vs M/S MARS DISTRIBUTIONS	HEMANT SHARMA(P),	03-10-2018	no	09-05-2023	1679	Contested	Nil	Nil	Recovery of Money--7
			CS (COMM)/66/2022	M/S BEAM GLOBAL SPIRITS AND WINE INDIA PRIVATE LIMITED Vs M/S A S TRADERS THROUGH ITS PARTNER MR SAMEER GROVER	AMIT GOEL(P),	17-01-2022	no	24-05-2023	492	Contested	Nil	Nil	Recovery of Money--6
11	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	CS COMM 57/2020	DHARAM CHAND LADHA MAL VS AN G K JAIN & SONS	ANMOL JAIN	28.01.2020	NO	16.05.2023	1209 DAYS	contested	NIL	NIL	Recovery of money/commercial suit
			OMP I COMM 200/2021	LKT ENGINEERING CONSULTANTS LTD Vs M/S PLANNING AND INFRASTRUCTURAL DEVELOPMENT	AJAY KUMAR PANDEY	23.09.2021	NO	23.05.2023	547 DAYS	contested	NIL	NIL	Recovery of money/commercial suit
			OMP I COMM 201/2021	LKT ENGINEERING CONSULTANTS LTD Vs M/S PLANNING AND INFRASTRUCTURAL DEVELOPMENT	AJAY KUMAR PANDEY	23.09.2021	NO	23.05.2023	547 DAYS	contested	NIL	NIL	U/S 9
			OMP I COMM 204/2021	LKT ENGINEERING CONSULTANTS LTD Vs M/S PLANNING AND INFRASTRUCTURAL DEVELOPMENT	AJAY KUMAR PANDEY	23.09.2021	NO	23.05.2023	547 DAYS	contested	NIL	NIL	U/S 9
			OMP COMM 4/2020	UNITED TELECOM LIMITED Vs LUMINOUS POWER TECHNOLOGIES PVT LTD	S.S. SASTRY	25.02.2020	NO	18.05.2023	1182 DAYS	contested	NIL	NIL	U/S 9
			CS COMM 557/2022	M/S BROTHERS STRECH YARN PRIVATE LIMITED Vs STANDARD CHARTERED BANK	BHUPENDER SHARMA	15.07.2022	NO	22.05.2023	342 DAYS	contested	NIL	NIL	Recovery of money/commercial suit
12	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	NIL										
13	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	OMP (COMM.)/116/2019	FIIT JEE LTD Vs SUDHA SHARMA	SH. MUKESH M GOEL	05.07.2019	N/A	08.05.2023	1403	PETITION DISMISSED	N/A	N/A	U/S 34
			OMP (COMM.)/83/2020	K. VIJAYA CHANDRAN Vs INDIABULLS CONSUMER FINANCE LIMITED	SH. ANAND SRIVASTAVA	12.10.2020	N/A	19.05.2023	949	PETITION ALLOWED	N/A	N/A	U/S 34
			OMP (COMM.)/245/2019	HARMESH Vs ORIX LEASING AND FINANCIAL SERVICES INDIA LTD AND ANOTHER	SH. SOURAV BAJAJ	24.12.2019	N/A	31.05.2023	1254	PETITION ALLOWED	N/A	N/A	U/S 34
14	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-02		OMP(COMM.) 23 / 2023	SUNIL KUMAR AND ANR. VS. CAPRI GLOBAL CAPITAL LTD.	MR. RAJESH KUMAR DUDANI	16.02.2023	NO	16.05.2023	90	SET ASIDE	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Decision Insitution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of	Act Section
			CS (COMM.) 606/2020	PRADEEP GARG VS. M/S. TDI INFRASTRUCTURE	SH. NITIN GOEL	28.11.2017	NO	17.05.2023	1997	DECREED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
15	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		OMP (COMM)/119/2022	NORTHERN RAILWAYS Vs KIRAN INFRA ENGINEERS LIMITED	SANDEEP CHANDNA	21-07-2022	NO	03-05-2023	286	PETITION DISMISSED	NA	NA	Section 34 of Arbitration & Conciliation Act, 1996
			OMP (COMM)/163/2022	UNION OF INDIA Vs BSSANGWAN	ASHOK KUMAR JOSHI	02-11-2022	NO	08-05-2023	187	PETITION DISMISSED	NA	NA	Section 34 of Arbitration & Conciliation Act, 1996
			OMP (COMM)/13/2022	M/S SOCIAL ORGANICS PVT LTD Vs AW ALLIANCE	JASMINE DAMKEWALA	18-01-2022	NO	09-05-2023	476	ALLOWED	NA	NA	Section 34 of Arbitration & Conciliation Act, 1996
			OMP (COMM)/65/2021	RAILTEL CORPORATION OF INDIA LTD Vs M/S SHAKTI CONSTRUCTIONS COMPANY	ASHOK KUMAR SINGH	23-06-2021	NO	26-05-2023	702	PETITION ALLOWED	NA	NA	Section 34 of Arbitration & Conciliation Act, 1996
			OMP (COMM)/25/2022	SACHIN KUMAR YADAV Vs RITES LIMITED	HANSRAJ SINGH	03-02-2022	NO	26-05-2023	477	DISMISSED	NA	NA	Section 34 of Arbitration & Conciliation Act, 1996
			OMP (COMM)/124/2021	M/S VIVEK PHARMACHEM INDIA LTD Vs GOVT OF NCT OF DELHI	RADHEY SHYAM KALA	13-12-2021	NO	31-05-2023	534	PETITION ALLOWED	NA	NA	Section 34 of Arbitration & Conciliation Act, 1996
16	SH. PREM KUMAR BHARTWAL DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	CS (COMM)/172/2021	INDIAN BANK Vs ANKITA GOELPROP. BAJRANG AUTOMOBILES	Sh. Marimuthu P	15.04.2021	NO	06.05.2023	751	Contested	NA	NA	Suit for Recovery

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Insitution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days execution of decree from date	Act Section for of
			OMP (COMM.)/10/2021	GOVT OF NCT OF DELHI Vs M/S BIJENDER SINGH	Ms. Sabita Kumari	23.01.2021	NO	18.05.2023	845	Contested	NA	NA	Petition U/s 34 of the Commercial Arbitration & Conciliation Act
			OMP (COMM.)/11/2022	ANUPAMA VERMA & ANR Vs INTEC INFONET PRIVATE LIMITED AND ANR.	Sh. Abhinav Gupta	04.03.2022	No	20.05.2023	442	Contested	NA	NA	Petition U/s 9 of the Commercial Arbitration & Conciliation Act
			OMP (COMM.)/55/2021	JUGENDRA SINGH AND COMPANY ENGINEERS AND CONTRACTORS Vs POWER GRID CORPORATION OF INDIAN	Sh Kunal Vashist	28.08.2021	No	26.05.2023	636	Contested	NA	NA	Petition U/s 34 of the Commercial Arbitration & Conciliation Act
17	SH. ANIL KUMAR SISODIA DISTRICT JUDGE(COMMERCIAL COURT)-02	SOUTH	CS(COMM)314/2019	YEW CONSULTANCY VS M/S J.A.BROTHERS	RASHI BANSAL	28.09.2019	YES	06.05.2023	1317	CONTESTED	06.05.2023	06.05.2023	SUIT FOR RECOVERY
			OMP (COMM) 14/2020	M/S PIONEER PUBLICITY VS M/S FITJEE LTD	RAMESH KUMAR	18.03.2020	N/A	10.05.2023	1149	CONTESTED	N/A	N/A	PETION U/S 34 A & C ACT
			OMP (COMM) 18/2020	M/S FITJEE LTD VS PIONEER PUBLICITY	SANDEEP SHARMA	05.08.2020	N/A	10.05.2023	1009	CONTESTED	N/A	D	PETION U/S 34 A & C ACT
18	SH. SANDEEP YADAV	South	OMP (COMM)/9/2019	SIDHARTH RAINA AND ANS Vs PNB HOUSING FINANCE LTD AND ANS	SH. ASHISH CHANDRA	06.06.2019	NO	02.05.2023	1426	Contested	NA	NA	34 ARBRATION ACT.
			OMP (COMM)/28/2019	MUKESH AGARWAL AND ANR Vs M/S FITJEE LTD	SH. RATNESHWAR DAS	25.11.2016	NO	19.05.2023	1271	Contested	NA	NA	34 ARBRATION ACT.
			CS (COMM)/391/2019	RAKESH BAKSHI Vs MANOJ KUMAR	SH. T. S. THAKRAN	05.12.2019	NO	20.05.2023	1262	Contested	NA	NA	RECOVERY
			CS DJ/275/2019	HEALTH CARE AT HOME INDIA PVT LTD Vs SATYAM PHARMACEUTICALS	MS. RUPALI GUPTA	27.04.2019	NO	24.05.2023	1488	Contested	NA	NA	RECOVERY
			CS DJ/163/2019	M/S MOTHER DAIRY FRUIT AND VEGETABLE PVT LTD Vs MUKESH KUMAR	SH. PRAMOD KUMAR	12.03.2019	NO	30.05.2023	1540	Contested	NA	NA	RECOVERY
19	SH. RAJEEV BANSAL	South	CS (COMM)/331/2022	RAGHAV ADITYA CHITS PVT LTD Vs JAGMOHAN	MATLOOB ALAM	28-05-2022	NO	19-05-2023	356	Contested/ DISPOSED	N/A	N/A	N/A
			CS (COMM)/331/2023	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs PRAMOD RAJ BAHADUR	RAHUL BHARDWAJ	11-05-2022	NO	01-05-2023	355	Contested/ DISPOSED	N/A	N/A	N/A

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date of Registration	Whether Urgent Relief was sought and Insitution Mediation did not take place (Yes / No)	Date of Pre-Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	Act Section
20	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL										
21	MS. NEELAM SINGH, DISSTRIC JUDGE	SOUTH-EAST	NIL										
22	SH. AJAY KUMAR JAIN	SOUTH-EAST	ARBTN/176/2018	SANDEEP GHOSH Vs M/S PAISALO DIGITAL	B.K. PANDEY	04/07/18	No	19/05/23	1780	CONTESTED	NIL	NIL	NIL
			OMP (COMM.)/47/2019	M/S RAVINDRA KUMAR YADAV Vs M/S TELECOMMUNICATIONS CONSULTANTS INDIA	PARKASH SINGH(07/05/19	No	10/05/23	1464	CONTESTED	NIL	NIL	NIL
			OMP (COMM.)/92/2019	SANJAY SAHOO Vs AU SMALL FIANACE BANK LTD.	UTTAM KUMAR DAS	28/08/19	No	08/05/23	1349	CONTESTED	NIL	NIL	NIL
			OMP (COMM.)/112/2019	SONU TYAGI PROPRIETOR TIRUPATI ENTERPRISES Vs SONY INDIA PRIVATE LIMITED	SANJEEV KUMAR TYAGI	18/10/19	No	18/05/23	1308	CONTESTED	NIL	NIL	NIL
			CS (COMM)/498/2019	SYNDICATE BANK Vs CHANDER PAL SINGH	HITESH SACHAR	04/12/19	No	27/05/23	1270	CONTESTED	NIL	NIL	NIL
			OMP (COMM.)/1/2020	RECONNECT ENERGY TRADING Vs M/S SDM SHRIRAM INDUSTRIES LTD	MSA PARTNERS	24/12/19	No	31/05/23	1254	CONTESTED	NIL	NIL	NIL
			OMP (COMM.)/30/2021	AIRPORTS AUTHORITY OF INDIA Vs KARNATAKA COMMERCIAL AND INDUSTRIAL CORP PVT LTD	VAIBHAV KALRA	13/09/21	No	30/05/23	624	CONTESTED	NIL	NIL	NIL
			OMP (COMM.)/31/2021	AIRPORTS AUTHORITY OF INDIA Vs M/S KARNATAKA AVIATION SUPPRT SERVICES PVT. LTD. NOW KNOWN AS TOTO OUTSOURCING SOLUTIONS PVT	VAIBHAV KALRA	13/09/21	No	30/05/23	624	CONTESTED	NIL	NIL	NIL
23	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL										
24	SH. BHUPESH KUMAR	SOUTH-EAST	OMP (COMM.)/11/2020	M/S CONTINETAL EQUIPMENT INDIA PVT. LTD. Vs M/S ANTARA PURUKUL SENIOR LIVING LTD.	AJAY GUPTA	13/01/20	YES	17/05/23	1220	DISMISSED	--	--	U/s. 34
25	MS NIRJA BHATIA	SOUTH-EAST	CS (COMM)/108/2019	M/S STERLING ORNAMENTS PVT. LTD. Vs M/S SAAD TRADING CO.	SH. UMANG GANGWAR,	23-05-2019	No	09-05-2023	1447	DECREED	09-05-2023	Nil	Nil

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date of Registration	Whether Urgent Relief was sought and Insitution Mediation did not take place (Yes / No)	Date of Pre-Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	of Act Section for
			CS (COMM)/266/2021	SAHIBJEET SINGH BAGA Vs SOUH DELHI MUNICIPAL CORPORATION	SH. VIKAS SHARMA	03-08-2021	No	12-05-2023	647	DECREED	12-05-2023	Nil	Nil
			CS (COMM)/388/2020	SH. ASHOK SONI Vs G K DAIRY AND MILK PRODUCTS PVT LTD	SH. RAJESH MAHINDRU,	24-12-2020	No	15-05-2023	872	DECREED	15-05-2023	Nil	Nil
26	SH. RAJESH KUMAR SINGH	SOUTH-EAST	OMP(COMM)43/2022	QUAZAR INFRASTRUCTURE PVT.LTD	NATIONAL AGRICULTURE COOPERATIVE MARKETING FEDERATION OF INDIA LTD	08.09.2022	N/A	06.05.2023	240	Contested	--	-	1/s 34
27	SH. SANJAY SHARMA-I	EAST	CS COMM.NO. 70/2021	SANJEEV KUMAR GUPTA VS. M/S J.R. BUILDWAY CONSTRUCTION PVT.LTD.	KANCHAN	24-03-2021	NO	24-05-2023	790	CONTESTED	NIL	NIL	RECOVERY
			CS COMM.NO.250/2021	MOHD. IBRAHIM VS. RAVINDER AGARWAL	DILAWAR SINGH	16-12-2021	NO	31-05-2023	530	CONTESTED	NIL	NIL	RECOVERY
			CS COMM.NO.144/2020	KAMAL GUPTA VS. KRISHAN PUSHYA	NITIN GARG	20-07-2020	NO	20-05-2023	1030	CONTESTED	NIL	NIL	RECOVERY
			CS COMM.NO. 238/2022	SUDHIR KUMAR MITTAL VS. FOCUS IMAGING AND RESEARCH CENTRE PVT.LTD.	RAJ KUMAR SHARMA	29-07-2022	NO	03-05-2023	274	CONTESTED	NIL	NIL	RECOVERY
28	SH. CHANDRA SHEKHAR DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	NIL										
29	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH EAST	C.S.(COMM)- 18/2023	UNION BANK OF INDIA VS SACHIN KUMAR	P.K.JHA	23.02.2023	----	10.05.2023	76	SETTLED	---	---	SUIT FOR RECOVERY
			C.S.(COMM)- 1/2022	ATUL JAIN VS MAHESH KUMAR TANWAR	DUSYANT SISODIA	03.01.2022	----	15.05.2023	497	SETTLED IN MEDIATION	---	---	SUIT FOR RECOVERY
			CS- 55/2021	SONU VS PHOOLWTI	HAIM KUMAR	26.02.2021		16.05.2023	809	CONTESTED	---	---	SUIT FOR PARTITION AND PERMANENT INJUNCTION
			C.S(COMM)-59/2019	RAJESH KUMAR PRO. VS CHINAR SHIPPING AND INFRASTRUCTURE PVT LTD	MOHAN SINGH	30.07.2018	-----	17.05.2023	1752	CONTESTED	----	----	SUIT FOR RECOVERY
			C.S(COMM)-119/2022	ABDUL REHMAN VS SOBHA	NARENDER LODIWAL	17.10.2022	-----	22.05.2023	217	SETTLED IN MEDIATION	---	---	SUIT FOR RECOVERY

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Insitution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days execution of decree from date	of Act Section for
30	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	OMP (I)(COMM)-3/2023	M/S GTL INFRASTRUCTURE LTD VS MR. ASHOK BUDHIRAJA SINCE DECEASED THROUGH HIS LRS	SH ANKIT KUMAR	15.04.2023	09.05.2023	24 DAYS	DISMISSED	PETITION UNDER SECTION 9 OF THE ARBITRATION	NIL	NIL	NIL
			OMP(COMM) -6/2021	GOVT. OF NCT OF DELHI VS M/S MAHVIR PRASAD GUPTA AND SONS	J.K KALIA	15.02.2021	23.05.2023	827 DAYS	ALLOWED	PETITION UNDER SECTION 34 OF ARBITRATION	NIL	NIL	NIL
31	MS. SUKHVINDER KAUR		NIL										
32	SH. SURENDER S. RATHI		CS (COMM)/157/2022	M/S COMPETENT POLYMERS PVT LTD THROUGH ITS AR ALOK GUPTA Vs M/S SHREE BALAJI TRADERS PROPRIETORSHIP OF SH KULDIP RATHI	VARUN KAPOOR(P),	02-03-2022	06-05-2023	430	DECREED	Civil Procedure Code 1908--ORDER,IV	NIL	NIL	NIL
			CS (COMM)/17/2019	M/S JAIN ENTERPRISES Vs MUDIT RANA	SK AND K LEGAL(P),	01-05-2019	17-05-2023	1477	DECREED	Recovery Money--74	NIL	NIL	NIL
			CS (COMM)/453/2020	M/S BIRLA PUBLICATIONS PVT LTD Vs M/S NEW RAMA PUBLICATIONS AND DISTRIBUTORS (REGD)	R S GOSWAMI(P),	29-09-2020	09-05-2023	952	DISMISSED ON MERITS		NIL	NIL	NIL
			CS (COMM)/483/2022	WASEEM AHMAD MOHDSHAMIM AHMAD	SHIMMAL AKHTAR(P),	08-08-2022	31-05-2023	296	DECREED	possession--CPC	NIL	NIL	NIL
			CS (COMM)/484/2022	M/S ASHOK KUMAR BAHL Vs MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH(P),	16-08-2022	17-05-2023	274	DECREED	Civil Procedure Code 1908--COMMERCIAL, ACT,	NIL	NIL	NIL
			CS (COMM)/279/2021	BANK OF BARODA Vs SUNITA SHARMA PROP AMAN INSULATORS AND ELECTRICALS	UMESH JOSHI(P),	03-08-2021	01-05-2023	636	DECREED	Recovery Money--ORDER,IV	NIL	NIL	NIL
			CS (COMM)/310/2021	ANIL ARORA Vs RAJU TRADING CO	G P AGGARWAL(P),	26-08-2021	25-05-2023	637	DECREED	Recovery Money--74	NIL	NIL	NIL
			CS (COMM)/198/2021	SANA SILK Vs BHAWNA SALES CORPORATION	KAPIL SINGHAL(P),	01-04-2021	04-05-2023	763	DISMISSED ON MERITS	Recovery Money--74	NIL	NIL	NIL
33	SH. REETESH SINGH		CS(COM) 275/2021	RC PLASTO TANKS AND PIPES PRIVATE LIMITED Vs PANKAJ KUMAR PATEL	ANIL KUMAR SAHU(P),	30-07-2021	02-05-2023	1 yr 9 months 6 days	JUDGEMENT PASSED	Copyright Act 1957--55Trade Mark Act 1999--134.135	NIL	NIL	NIL
			CS(COM) 349/2020	MADHAV MANAN FOODS Vs RAM SHYAM MARKETING CO AND ORS	MOHIT KUMAR(P),	11-03-2020	08-05-2023	3 yrs 1 month 28 days	JUDGEMENT PASSED	Recovery Money--74	NIL	NIL	NIL

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Insitution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days execution of decree from date	of Act Section for of
			CS(COM) 347/2021	KUNJ BIHARI AGARWAL Vs AVKKN APPLIANCES INDIA LTD AND ANR	R B SINGH(P),	23-09-2021	08-05-2023	1 yr 7 months 17 days	JUDGEMENT PASSED	Civil Procedure Code 1908--RECOVERY	NIL	NIL	NIL
34	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH-WEST	CS/COMM/424/2021	AAVYANN CHEMICAL PRIVATE LIMITED VS AIN LOHA UDYOG	SANDEEP ARORA	18.08.2021	30.05.2023	657	DECREE	U/S 37	NIL	NIL	NIL
	SH.VINOD YADAV		NIL										
32	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL										
33	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	OMP COMM. 01/2019	BIJENDER SINGH LATHER VS INTEC CAPITAL	VISHAL GARG, MALIKA AHLUWALIA	03.01.2019	NIL	06.05.2023	1584	PETITION DISMISSED	SECTION 34	NIL	NIL
			OMP COMM. 25/2019	SATTAR ALI VS YES BANK	RAJESH RANJAN, SACHIN KATYAL	01.07.2019	NIL	09.05.2023	1408	PETITION DISMISSED	SECTION 34	NIL	NIL
			CS COMM. 202/2019	STATE BANK OF INDIA VS MOHD. UMAR	VARVIND GUPTA, RAKESH KUMAR	02.12.2019	NIL	10.05.2023	1255	ALLOWED	RECOVERY SUIT	NIL	NIL
			CS COMM. 220/2019	PUNJAB NATIONAL BANK VS PRATAP SINGH	SUNIL KUMAR, I.P. SINGH	05.12.2019	NIL	18.05.2023	1260	ALLOWED	RECOVERY SUIT	NIL	NIL
			CS COMM. 200/2019	PAWAN KUMAR TYAGI VS ONESTO MARKETING	NARESH DAGAR, RAJESH KUMAR	28.11.2019	NIL	24.05.2023	1273	ALLOWED	RECOVERY SUIT	NIL	NIL
			OMP COMM. 29/2022	DEEPAK KUMAR VS HDFC BANK LTD.	SARITA, PAWAN KUMAR	29.08.2022	NIL	27.05.2023	275	PETITION DISMISSED	SECTION 34	NIL	NIL
34	MS. SAVITA RAO, DISTRICT JDUGE, COMMERCIAL COURT-02		CS (COMM)/134/2020	SAI IMPEX THROUGH PROPRIETOR SWAPN DEEP Vs P B RETAILS PRIVATE LIMITED	Sh. Puneet Kumar	10-09-2020	NIL	03-05-2023	965	DECREEED	Recovery Suit	NIL	NIL
			CS (COMM)/315/2022	M/S IVET IMPEX PVT LTD Vs M/S SHRI BALAJI TRADING CO	Ms. Manju Sahrawat	09-06-2022	NIL	08-05-2023	333	DECREEED	Recovery Suit	NIL	NIL
			CS (COMM)/305/2022	CANARA BANK Vs M/S KCS FOODS AND ORS	Ms. Vandana Bhatia	04-06-2022	NIL	12-05-2023	342	DECREEED	Recovery Suit	NIL	NIL

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Decision Insitution Mediation did not take place (Yes / No)	Date of Pre-Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	Act Section
			CS (COMM)/384/2022	KRT FOODS PVT LTD Vs MS K K TRADERS	Sh. PUNEET YADAV	01-08-2022	NIL	23-05-2023	295	DECREED	Recovery Suit	NIL	NIL
35	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03		CS(Comm)/124/2022	PUNJAB NATIONAL BANK VS MANOJ DRY CLEANERS	SAURAV BHASIN	21.03.2022	NIL	26.05.2023	431	Decreed	Recovery Of money - 37	NIL	NIL
			CS(Comm)/205/2021	PAWAN GOYAL VS KULJEET SINGH	VIKASH SHARMA	08.09.2021	NIL	30.05.2023	629	Decreed	Recovery Of money - 37	NIL	NIL

SUMMARY OF COMMERCIAL CASES FOR THE MONTH OF May 2023

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	1071	67	9	197	87	863
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	992	58	25	157	218	700
3	MS. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	Central	1106	64	11	198	92	891
4	MS. NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-03	Central	915	29	3	0	45	0
4A	VACANT COURT OF MS. NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-03	Central	0	20	2	3	0	0
4B	MS ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE, COMMERCIAL COURT-04	Central	0	14	0	205	9	721
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	718	67	3	3	87	698
6	VACANT COURT OF SH.PARAMJIT SINGH, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL	Central	1171	3	0	4	0	0
6A	SH. SANJAY KUMAR AGGARWAL, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL	Central	0	3	0	29	4	1140
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	Central	774	54	6	12	59	763
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	0	0	45	0	5	40
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	0	0	89	0	2	87

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
10	SH. DINESH BHATT, DISTRICT JUDGE (COMMERCIAL)-01	West	1262	73	6	67	115	1159
11	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	1476	58	0	22	123	1389
12	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	0	5	164	0	2	167
13	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	847	45	2	8	56	830
14	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	New Delhi	565	27	0	2	16	0
14A	VACANT COURT OF SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	New Delhi	0	9	0	1	1	0
14B	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	New Delhi	0	16	0	0	12	585
15	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	684	52	9	0	49	696
16	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL)-01	South	631	101	0	1	116	615
17	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL)-01	South	430	46	0	0	36	0
17A	VACANT COURT OF SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL)-01	South	0	8	0	0	0	0
17B	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE (COMMERCIAL COURT)-02	South	0	6	0	0	7	447
18	SH. SANJEEV AGGRWAL	South	421	72	0	2	92	0

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
18A	SH. SANDEEP YADAV	South	0	24	0	0	22	401
19	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)	South	484	77	0	0	55	506
20	SH. LAL SINGH, DISTRICT JUDGE	South-East	603	33	1	0	24	613
21	MS. NEELAM SINGH, DISTRICT JUDGE	South-East	581	31	1	7	67	539
22	SH. AJAY KUMAR JAIN	South-East	553	26	5	1	44	539
23	MS. ANU GROVER BALIGA	South-East	541	36	3	0	32	548
24	MS PREETI AGGARWAL GUPTA	South-East	493	17	2	1	30	0
24A	SH. BHUPESH KUMAR	South-East	0	2	0	0	8	475
25	MS NIRJA BHATIA	South-East	461	36	6	1	48	454
26	SH. RAJESH KUMAR SINGH	South-East	215	5	2	0	38	184
27	SH. SANJAY SHARMA-I, DISTRICT JUDGE (COMMERCIAL)	East	372	58	1	0	77	354
28	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	East	693	51	0	0	45	699
29	MS. BARKHA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	North-East	445	30	0	0	60	415

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
30	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE (COMMERCIAL)-01	Shahdara	420	25	1	0	67	379
31	MS. SUKHVINDER KAUR, DISTRICT JUDGE (COMMERCIAL)-02	Shahdara	374	32	2	1	37	370
32	SH. SURENDER S. RATHI	Shahdara	158	30	3	1	40	150
33	MS SAVITA RAO	Shahdara	244	23	1	0	20	0
33A	SH. REETESH SINGH	Shahdara	0	8	1	0	0	257
34	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West	3329	204	0	1132	110	2291
35	SH.VINOD YADAV	North-West	0	91	1054	1	5	1139
36	SH. VIRENDRA BHATT, DISTRICT JUDGE (COMMERCIAL)	North	2267	201	6	1	148	2325
37	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	588	56	2	0	113	533
38	SH. BHUPESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	SOUTH WEST	615	31	0	1	29	0
38A	MS SAVITA RAO	SOUTH WEST	0	10	0	0	0	626
39	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	564	54	0	0	80	538
GRAND TOTAL			27063	2088	1465	2058	2432	26126